

LIST OF CASES WHICH WERE E-FILED DURING THE MONTH OF NOVEMBER 2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S-9 OF ARBITRATION & CONCILIATION ACT,1996	OMP(I) COMM- 1149/2025	27.11.2025	DCB BANK LTD. VS JITENDER SINGH	ANISH BHOLA	9811452022	MAILTO:ANISHBHOLA17@YAHOO.COM ANISH_BHOLA17@YAHOO.COM	26.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION PETITION	EX COMM 525/2025	03.11.2025	TELPHA SAMARTH PVT. LTD. VS VANNI EXPORTS AND ORS.	RAJNI YADAV	8588856062	SYNERGYLEGAL80@GMAIL.COM	01.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM – 1168/2025	10.11.2025	M/S ANAYA INDUSTRIES VS SALIM KHAN & ANR.	SHIMAL AKHTAR	9810456889	LEGUMLAWFIRM@GMAIL.COM	07.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM – 1179/2025	12.11.2025	M/S CAXTON PRESS PVT. LTD VS ARUN KHATTAR	M.L.MAHAJAN	9811688721	GAURAVMAHAJAN_23@YAHOO.CO.IN	11.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM – 1182/2025	13.11.2025	M/S S,K EDUCATIONS PVT. LTD. VS BACHPAN PRE SCHOOL & ORS.	ROHIT VASHIST	9810189223	ROHIT1996VASHIST@GMAIL.COM	12.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM – 1183/2025	13.11.2025	SANJEEV KATHURIA VS VARSHA SHARMA	NITIN ARORA & ASSOCIATES	9818189667	NITIN.ARORA465@GMAIL.COM	12.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S-9 OF ARBITRATION & CONCILIATION ACT,1996	OMP(I) COMM- 1114/2025	13.11.2025	DCB BANK LTD. VS SATPAL	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	12.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S-9 OF ARBITRATION & CONCILIATION ACT,1996	OMP(I) COMM- 1115/2025	13.11.2025	DCB BANK LTD. VS MANOJ YADAV	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	12.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION PETITION	EX COMM 537/2025	13.11.2025	SANDEEP GUPTS VS MUNICIPAL CORPORATION OF DELHI & ANR	SATYENDER KUMAR SINGH	9811161525	SKSINGH116@GMAIL.COM	12.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM – 1193/2025	14.11.2025	BOSH LIMITED VS DHANANJAY AUTOMOTIVE THROUGH ITS PROPRIETOR RUCHI MEHTA	TAHIR ASHRAF SIDDIQUI/ MAYUR PUNJABI	9582393423	TAHIR@TAHIRSID DIQUI@GMAIL.CO M	13.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM – 1194/2025	14.11.2025	MUKESH GOEL VS MUNICIPAL CORPORATION OF DELHI	A.K TRIVEDI	9871441764	AKTRIVEDILOWOF FICES@GMAIL.COM	13.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION PETITION	EX COMM 540/2025	14.11.2025	KUNDAN LAL & SONS VS RANI ALANKAR JEWELLERS PVT. LTD. AND ORS.	ASHUTOSH NAGAR	9999666398	ASHUTOSH NAGAR@ANALOW.IN	13.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	151	MISC DJ-861/2025	14.11.2025	SH. VIPIN JAIN VS MS CHARVI AGGARWAL	ESHAN GOEL	8272807280	ESHANGOEL97@G MAIL.COM	13.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM – 1200/2025	15.11.2025	MANOJ KUMAR BHARTIYA VS MAGMA INDUSTRIES LIMITED	LOVEKESH AGGARWAL	9891947575	lovkesh27@gmail.co m	14.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S-9 OF ARBITRATION & CONCILIATION ACT,1996	COMP(I) COMM- 1133/2025	15.11.2025	DCB BANK LTD. VS DILVAR SINGH	ANISH BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	14.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM – 1203/2025	17.11.2025	M/S UNIVERSAL AUTO DETAILS VS SH. RAMAN KALRA	VIJAY SEHGAL & ASSOCIATES	9873403435	VIJAYADV558@GM AIL.COM	15.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM – 1202/2025	17.11.2025	SURYA KANT TIWARI VS BHARAT GARV AGRO PVT. LTD.	YATIN SHARMA	9773903778	TAXOCATE@GMAIL .COM	15.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION PETITION	EX COMM 550/2025	19.11.2025	KOTAK MAHINDRA PRIME LTD VS FAIYAZ FAIZI	RITU RANA	9910018313	CODELEGALCONSUL TANTS@GMAIL.CO M	18.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION PETITION	EX COMM 551/2025	19.11.2025	GAMBIT LEASING AND FINANCE PVT. LTD VS RAJU HINDUJA AND ORS.	VIKAS DEEP JAIN	7838963403	LOWVIKAS99@GMA IL.COM	18.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM – 1223/2025	20.11.2025	M/S ARYAN ENTERPRISES VS M/S RAJ KATHA PRODUCT PVT. LTD	VIKRAM PANWAR	9871688568	vikrampanwar68@g mail.com	19.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION PETITION	EX COMM 554/2025	20.11.2025	ASHOK BISHNOI VS HINDUSTAN AEROSYSTEM PRIVATE LIMITED	RAKESH GARG	9990333933	ECOLOWCHAMBER S@GMAIL.COM	19.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	151	MISC DJ-881/2025	22.11.2025	SATENDER KUMAR VS HARI OM	ARUN AGGARWAL	9810163624	ADVOCATEARUN23 @GMAIL.COM	22.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION PETITION	EX COMM 565/2025	26.11.2025	ROLLING ELECENTS PVT. LTD VS M/S SINGH TRADERS & OTHERS	ANIL KUMAR SINGH	9313579493	ADV.ANILSINGH88 @GMAIL.COM	25.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	TRADEMARK	CS COMM – 1251/2025	27.11.2025	M/S NAYASA SUPERPLAST & ANR. VS SINDH PLOYMERS PVT. LTD.	SURINDER SINGH	9311325398	SURINDERSG1@GM AIL.COM	22.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION PETITION	EX COMM 576/2025	29.11.2025	STATE BANK OF INDIA VS SYED ABDUL MANNAN	A.K RAUT	9999132159	AKRAUTADVOCATE @GMAIL.COM	28.11.2025
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/1144/2025	01-11-2025	BANK OF BARODA VS KARUNA KANT JHA	UMESH JOSHI(P),	9910568669	advumeshjoshi@gma il.com	31.10.2025
			306	EX. COMM (AWARD BY ARB COMM)	EX. COMM (AWARD BY ARB COMM)/58/2025	01-11-2025	SUKH SHANTI CHIT FUND PVT LTD VS SATISH PANDEY	SACHIN KUMAR BANSAL	9250905868	advsachinbansalo6@ gmail.com	28.10.2025
			306	OMP (I) (COMM)	OMP (I) (COMM)/1080/2025	04-11-2025	TATA CAPITAL LTD VS NAVEEN KUMAR	ANISH BHOLA(P),	9811452022	anish_bhola17@yaho o.com	31.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			306	OMP (I) (COMM)	OMP (I) (COMM)/1107/2025	06-11-2025	TATA CAPITAL LTD VS DINESH KUMAR	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	03.11.2025
			306	OMP (I) (COMM)	OMP (I) (COMM)/1112/2025	06-11-2025	TATA CAPITAL LIMITED VS M/S SHREE GANPATI CRANES	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	03.11.2025
			306	OMP (COMM)	OMP (COMM)/54/2025	10-11-2025	GOVIND BALLABH POST GRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH VS SARVESH SECURITY SERVICES PVT LTD	PRADEEP OF NARAYAN AND MISHRA	9560575319	pnm.adv1964@gmail.com	06.11.2025
			306	CS (COMM)	CS (COMM)/1171/2025	11-11-2025	UNION BANK OF INDIA VS DD HYDRAULIC ENGINEERING WORKS	JITENDRA GARG	9810197621	jitendragargadv@gmail.com	06.11.2025
			306	CS (COMM)	CS (COMM)/1172/2025	11-11-2025	SANJEEV KATHURIA VS VARCHASWA SHARMA	NITIN ARORA	9818189667	nitin.arora465@gmail.com	07.11.2025
			306	EXECUTION (COMM)	EXECUTION (COMM)/534/2025	12-11-2025	UMESH MITTAL VS ANAND KUMAR	ANKIT GUPTA	9868543391	ankitadv29@yahoo.com	06.11.2025
			306	MISC DJ	MISC DJ/583/2025	12-11-2025	MOHD ASAD SIDDIQUI VS PANKAJ JAIN	NIKHIL SHARMA	8802909959	advnikhilsharmaa@gmail.com	08.11.2025
			306	OMP (I) (COMM)	OMP (I) (COMM)/1120/2025	13-11-2025	DCB BANK LTD VS MOHD RAIF	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	12.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			306	OMP (I) (COMM)	OMP (I) (COMM)/1121/2025	13-11-2025	DCB BANK LTD VS RAJESH KUMAR SAROJ		ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	12.11.2025
			306	OMP (I) (COMM)	OMP (I) (COMM)/1137/2025	15-11-2025	DCB BANK LTD VS SURESH DHARMBIR		ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	13.11.2025
			306	OMP (I) (COMM)	OMP (I) (COMM)/11387/2025	15-11-2025	DCB BANK LTD VS MOHD RIZWAN AHMED		ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	13.11.2025
			306	OMP (I) (COMM)	OMP (I) (COMM)/1139/2025	15-11-2025	DCB BANK LTD VS RAKESH TYAGI		ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	13.11.2025
			306	CS (COMM)	CS (COMM)/1216/2025	18-11-2025	FAIZAN BAIG VS MOHAMMAD MUHEET ALAM		FEROZ KHAN	9818416099	adv.mwk1986@gmail.com	16.11.2025
			306	CS (COMM)	CS (COMM)/1224/2025	19-11-2025	R.K. GOEL ABHEY KUMAR JAINA VS MCD		A.K. TRIVEDI	9871441764	AKTRIVEDILAWOFFICES@GMAIL.COM	19-11-2025
			306	CS (COMM)	CS (COMM)/1225/2025	19-11-2025	DAYA NAND ANGLO VEDIC COLLEGE VS DAV SCHOOL		VIVEK SRIVASTAVA	9210107303	thejuralsolutions@gmail.com	19-11-2025
			306	CS (COMM)	CS (COMM)/1236/2025	22-11-2025	SINDHU IMPEX VS MAHABIR DAHIYA		AMIT SANDUJA(P),	9810954389	amitsanduja99@gmail.com	20.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			306	EXECUTION (COMM)	EXECUTION (COMM)/561/2025	22-11-2025	ROLLING ELEMENTS PVT LTD VS GILL AGRICULTURAL IMPLEMENTS PVT LTD	ANIL KUMAR	9313579493	adv.anilsingh1988@g mail.com	19-11-2025
			306	OMP (I) (COMM)	OMP (I) (COMM)/1148/2025	26-11-2025	MONEYWISE FINANCIAL SERVICES PVT LTD VS CONSPEL CONSTRUCTION PRIVATE LIMITED	GAURAV KUMAR(P),	9999720412	r.gauravsingh@gmail .com	24.11.2025
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I) COMM. / 1077/2025	04.11.2025	HDFC BANK LTD. VS CHANDNI SHARMA	ANISH BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	03.11.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I) COMM. / 1099/2025	06.11.2025	DCB BANK LTD. VS AHASAN AHMAD	ANISH BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	04.11.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I) COMM. / 1100/2025	06.11.2025	DCB BANK LTD. VS GURDEEP S/O TEKSINGH	ANISH BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	04.11.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I) COMM. / 1101/2025	06.11.2025	DCB BANK LTD. VS PRADEEP GIR	ANISH BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	04.11.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS/ COMM./ 1157/2025	06.11.2025	B.S. SHEKHAWAT (SOLE PROP. OF M/S VISHAL INDUSTRIES) VS M/S SURYA PROCESSORS PVT. LTD.	ANURAG BINDAL	9810907375	BINDALS@GMAIL.C OM	04.11.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS/ COMM./ 1158/2025	06.11.2025	SAILENDER SINGH VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	SKSINGHL16@GMA IL.COM	04.11.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION	EXE. COMM/ 526/2025	06.11.2025	M.S SPACE 4 BUSINESS SOLUTION PVT. LTD. VS DISTRICT ELECTION OFFICER (NEW DELHI) & ORS.	TANUSHKA KHOHLI	9582874212	ADVTANUSHKAKO HLI@GMAIL.COM	04.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS/COMM/1169/2025	11.11.2025	NEERAJ NATH SHARMA VS VIJAY KUMAR	AKASH DEEP	9891878260	-	10.11.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS/COMM/1170/2025	11.11.2025	VANSH ELECTROMECHANICAL DEVICES PVT. LTD. VS FLUXLITE NIMS PVT. LTD.	ARPIT SHARMA	9899123578	ARPITSHARMAADV OCATE@GMAIL.CO M	10.11.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS/COMM/1178/2025	12.11.2025	NAYASA MULTIPLAST VS KRISHNA PROMOTIONS PVT. LTD.	SURINDER SINGH	9311325398	SURINDERSG1@GM AIL.COM	11.11.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I) COMM. /1116 /2025	13.11.2025	DCB BANK LTD. VS RADHA	ANISH BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	12.11.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	MISCELLANEOUS APPLICATION	MISC DJ/ 859/2025	14.11.2025	ALLWAYS LOGISTICS INDIA PVT. LTD. VS M/S ALLIED SPIRITS PVT. LTD.	SUNIL KUMAR VERMA	8076881188	-	13.11.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS/COMM/1196/2025	15.11.2025	3 SPAN OPTIMUM SOLUTIONS PVT. LTD. VS GOVERNMENT OF NCT OF DELHI	NIMISH CHIB	9810823566	NIMISHCHIB@GMA IL.COM	14.11.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I) COMM. / 1130/2025	15.11.2025	DCB BANK LTD. VS SHAMSHAD	ANISH BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	13.11.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 9	OMP (I) COMM. / 1143/2025	17.11.2025	KUSHA VIKRAM DHAWAN VS M/S NEO DEVELOPERS PVT. LTD.	RAJINDER SINGH	9818489589	OFFICE@RAJINDER SINGH.CO.IN	15.11.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	U/S 34	OMP/COMM./55/2025	18.11.2025	NEEL RATAN MITTAL VS SHRIRAM FINANCE LIMITED	SANCHIT JAIN	7669641241	-	17.11.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS/COMM/1210/2025	18.11.2025	N4S AGMECO FAUCETS PVT. LTD. VS BABU BORO	PARMOD KUMAR SHARMA	9899776633	PSPKJURIS@GMAIL .COM	17.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY U/S 37	CS/COMM/1211/2025	18.11.2025	M/S M H POLYMERS PVT. LTD. VS M/S RAZA FOAM	MOHD. WASEEM KHAN	9910763929	ADV.MWK1986@GMAIL.COM	17.11.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION APPLICATION	EXE. COMM/558/2025	21.11.2025	LAXMI NARAYAN VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	SKSINGHL16@GMAIL.COM	20.11.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS/COMM/1235/2025	22.11.2025	STATE BANK OF INDIA VS MAONGKABA IMCHEM	MOHD. SHAMEEM	9718621607	ADVOCATEBKMASS OCIATES@GMAIL.COM	21.11.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION APPLICATION	EXE. COMM/ 563/2025	24.11.2025	M/S RISE AIR CONDITIONING VS M/S LINDEX IMPEX PVT LTD	ALOK KUMAR	9911000126	-	22.11.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS/COMM/1241/2025	24.11.2025	M/S LAXMI AGRO IMPEX INDIA VS M/S SULTANIA AND SONS	SATISH KUMAR	9811053833	ASSOCIATESLALJI @GMAIL.COM	22.11.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS/COMM/1242/2025	24.11.2025	VISHAL SAGAR VS PAWAN KUMAR	MOHIT KUMAR	9910905354	ABHISHEKKUKKAR 06@GMAIL.COM	22.11.2025
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION	EXE./ COMM/566/2025	26.11.2025	M/S AUTO ACCESSORIES VS CITY PLUS AUTOMOBILE PVT. LTD.	PUNEET SINGH	9015020584	ADV_PUNEETSINGH@YAHOO.COM	25.11.2025
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	ARBITRATION	OMP (COMM) 51/2025	03.11.2025	VISHAL BHASIN V/S M/S VARDHMAN EXPOFAB PVT LTD.	AKSHAY BHATIA	NA	AKSHAY.BHATIA93 @GMAIL.COM	31.10.2025
			304	RECOVERY	CS (COMM)1151/2025	04.11.2025	ASHOK ARORA V/S MCD	A.K.TRIVEDI	9871-441-764	AKTRIVEDIOFFICES @GMAIL.COM	28.10.2025
			304	ARBITRATION	OMP I COMM/1084/2025	04.11.2025	HDFC BANK LTD V/S BINEET KUMAR PATHAK	ANISH BHOLA	9811-452022	ANISH_BHOLA17@YAHOO.COM	01.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			304	ARBITRATION	OMP I COMM/1088/2025	04.11.2025	HDFC BANK LTD V/S PUNEET	ANISH BHOLA	9811-452022	ANISH_BHOLA17@YAHOO.COM	01.11.2025
			304	EXECUTION	EX. (COMM)-535/2025	12.11.2025	STATE BANK OF INDIA VS. RAMAN KUMAR DUGGAL	A.K.ROUT	9999-132-159	AKROUTADVOCATE@GMAIL.COM	07.11.2025
			304	RECOVERY	CS (COMM)1181/2025	13.11.2025	M/S SUPER CASSETTES INDUSTRIES PVT LTD. V/S M/S CCN ENTERTAINMENT INDIA PVT. LTD.	K.K. KHETAN	9810-389-109	KKKHETAN@TSERIES.NET	07.11.2025
			304	RECOVERY	CS (COMM)1190/2025	14.11.2025	DEEPU JINDAL V/S MCD AND ANR	SATYENDER KR SINGH	9811-161-525	SKSINGH16@GMAIL.COM	07.11.2025
			304	ARBITRATION	OMP I COMM/1126/2025	14.11.2025	DCB BANK LTD V/S NANHEN	ANISH BHOLA	9811-452-022	ANISH_BHOLA17@YAHOO.COM	07.11.2025
			304	ARBITRATION	OMP I COMM/1125/2025	14.11.2025	DCB BANK LTD V/S RAJNESH	ANISH BHOLA	9811-452-022	ANISH_BHOLA17@YAHOO.COM	07.11.2025
			304	EXECTION	EX. (COMM)-546/2025	18.11.2025	M/S SPACE 4 BUSINESS SOLUTION PVT. LTD. VS. DISTRICT MAGISTRATE / DEPUTY COMMISSIONER (SAHADRA)	TANUSHKA KOHLI	9582-874-212	ADV TANUSHKA KOHLI@GMAIL.COM	15.11.2025
			304	RECOVERY	CS (COMM)0-1222/2025	20.11.2025	M/S TRIDENT TECH LABS LTD. VS. M/S NIMPAAA GLOBAL PVT. LTD.	SH. NEERAJ KR. KARDAM	9711863744	nk@unicornlegal.in	17.11.2025
			304	ARBITRATION	CS (COMM)1226//2025	20.11.2025	M/S ARYAN ENTERPRISES V/S M/S MAHESH WOODS	VIKRAM SINGH	9871-688-568	NA	18.11.2025
			304	RECOVERY	CS (COMM)1238/2025	25.11.2025	YOGESH AGGARWAL V/S MCD AND ANR	SATYENDER KR SINGH	9811-161-525	SKSINGH16@GMAIL.COM	21.11.2025
			304	ARBITRATION	OMP (COMM)59/2025	25.11.2025	RAJESH BABBAR V/S SBI CARDS AND PAYMENTS SERVICES LTD.	A.K. BABBAR	9811-157-49	NA	20.11.2025
			304	RECOVERY	CS (COMM)1244/2025	24.11.2025	GANT AB AND ANR V/S ASHOK KUMAR	SHRAWAN KR BANSAL	9910-888-645	UNITEDMARK@UNITEDANDUNITED.COM	21.11.2025
			304	ARBITRATION	OMP I (COMM)1151/2025	29.11.2025	DCB BANK LTD V/S VIJENDRA KUMAR	ANISH BHOLA	9811-452-022	ANISH_BHOLA17@GMAIL.COM	25.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	ARBITRATION	OMP (I) (COMM)/1090/2025	04-11-2025	TATA CAPITAL LIMITED VS SUSHIL KUMAR	ANISH BHOLA(P),	9811452022	ANISH BHOLA 17@ YAHOO.COM	04-11-2025
			305	MISC	MISC DJ/847/2025	07-11-2025	PANKAJ VERMA VS MS OMKAR HEALTH CARE AND ORS	ROHIT KUMAR(P),	8750019645	NA	07-11-2025
			305	EXECUTION	EXCOMM - AWARD BY ARB COMM/59/2025	07-11-2025	LEVI STRAUSS AND CO VS SHRI KAMAL KUMAR AND ANR	SHRAVAN BANSAL(P),	6201970125	UNITEDMARK@UN ITEDANDUNITED.C O	07-11-2025
			305	ARBITRATION	OMP (I) (COMM)/1128/2025	14-11-2025	ADITYA BIRLA CAPITAL LTD VS ANOUSHKA ANUJ GUPTA	AJAY UPPAL(P),	9971353872	VIRTUOUS. PEOPLE@G MAIL.COM	14-11-2025
			305	RECOVERY	CS (COMM)/1188/2025	13-11-2025	BIRD AUTOMOTIVE PVT LTD VS UNITED INDIA INSURANCE COM LTD AND ANR	ANIL KUMAR MISHRA(P),	9999110690	KUNAL_MEHTA@LI VE.IN	13-11-2025
			305	MISC	MISC DJ/863/2025	15-11-2025	RITESH PURI VS AAKASH EDUCATIONAL SERVICES PVT LTD AND OTHERS	CHITRA SINGH(P),	9868268634	SANJIVEROHATGL2 To\@YAHOO.CO. IN	15-11-2025
			305	RECOVERY	CS (COMM)/1187/2025	13-11-2025	VIPUL TIBREWAL VS MOHAMMED SAHIL	KAMAL GARG(P),	9899607559	KAMALGARG.ADV@ GMAIL.OOM	13-11-2025
			305	ARBITRATION	OMP (I) (COMM)/1129/2025	13-11-2025	DCB BANK LTD VS SUMIT KUMAR	ANISH BHOLA(P),	9811452022	ANISH BHOLA 17@ YAHOO.COM	13-11-2025
			305	ARBITRATION	OMP (I) (COMM)/1141/2025	15-11-2025	DCB BANK LTD VS SANJU PANWAR	PARUL BHOLA(P),	9811452022	ANISH BHOLA 17@ YAHOO.COM	15-11-2025
			305	RECOVERY	CS (COMM)/1208/2025	17-11-2025	NEERAJ AGGARWAL VS MUNICIPAL CORPORATION OF DELHI	DEVENDER KUMAR JAIN(P),	981-1-070396	PANKAJKOTRACUY AHOO. CO. IN	15-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			305	EXECUTION	EXCOMM - AWARD BY ARB COMM/65/2025	18-11-2025	DURA CONVEYOR BELTING PVT LTD THROUGH ITS MANAGING DIRECTOR VS NOURANG LAL MILESTONE THROUGH ITS PROPRIETOR MS RASHIDA	RAHUL SHUKLA(P),	9871735724	OFFICEOFRAHULS HUK1A@,1M1AIL.CO M	17-11-2025
			305	RECOVERY	CS (COMM)/1228/2025	20-11-2025	POONAM ARORA VS RZONE BUILDTech PVT LTD	NEERAJ GUPTA(P),	9810455188	INFO@JUSLAWOFF ICES.COM	18-11-2025
			305	EXECUTION	EXCOMM - AWARD BY ARB COMM/66/2025	20-11-2025	KOTAK MAHINDRA PRIME LTD VS VINAY KUMAR SINGH	RITU RANA(P),	9310817303	CODELEGALCONSU LTANTS@ GMAIL.COMM	20-11-2025
			305	RECOVERY	CS (COMM)/1227/2025	20-11-2025	BOMBAY SALES CORPORATION VS SHARMA MILLS STORES	MOHIT KAUSHIK(P),	9911633626	MOHIT KAUSHIK201313@ GMAIL.COMM	19-11-2025
			305	EXECUTION	EXECUTION (COMM)/555/2025	20-11-2025	SANDEEP GUPTA VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH(P),	9811161525	SKSMGHL6@GMAI L.COM:	19-11-2025
			305	EXECUTION	EXECUTION (COMM)/562/2025	22-11-2025	SANDEEP JAIN VS ASHOK VIRMANI	PARMOD KUMAR JAIN(P),	9899666958	AYPETRADEMARK @GMAIL.COM	21-11-2025
			305	EXECUTION	EXECUTION (COMM)/574/2025	27-11-2025	SH JATIN GUPTA VS SH NEERAJ CHAUHAN	GURMIT SINGH HANS(P),	9307 495779	LEGALASK@GMAIL. COM	20-11-2025
			305	ARBITRATION	OMP (I) (COMM)/1150/2025	28-11-2025	MARTIN BROWN BIO SCIENCES PVT LTD VS THE DIRECTOR GENERAL EMPLOYEES STATE INSURANCE CORPORATION	VIVEK KUMAR KARN(P),	8427203320	NBHASINLL@GMAI L.COM	27-11-2025
			305	EXECUTION	EXECUTION (COMM)/578/2025	29-11-2025	VINAR SYSTEMS PVT LTD VS ANIL JAISWAL	MUNISH GUPTA(P),	9810939293	mgalawoffice@gmail. com	28-11-2025
			305	ARBITRATION	OMP (COMM)/61/2025	29-11-2025	UNION OF INDIA VS M/S VIMAL ADVERTISERS	NITISH PANDE(P),	N/A	ADVNTISHPANDE @,GMAIL.COM	28-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			305	ARBITRATION	OMP (I) (COMM))-1112/2025	07-11-2025	TATA CAPITAL LIMITED VS M/S GANPATI CRANES	ANISH BHOLA(P),	9811452022	ANISH BHOLA 17@ YAHOO.COM	04-11-2025
6	SH. RAM LAI MEENA, DJ COMM- 06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/1145/2025	CS (COMM)/1145/2025	03-11-2025	MONIKA SAPRA VS PREM PRAKASH DUTTA	URVI SYAL(P), SH. GAGAN NARANG	7882554341	gagan@triumvirlaw.c om	13.10.2025
			410	CS (COMM)/1147/2025	CS (COMM)/1147/2025	03-11-2025	NVESONS PAPER MILL VS HARLAL GUPTA AND SONS PVT LTD AND ANR	NAVNEET THAKRAN	9650570765	NAVNEETHAKRAN @GMAIL.COM	16.10.2025
			410	CS (COMM)/1176/2025	CS (COMM)/1176/2025	12-11-2025	SHRI KRISHNA BHARTIA VS SHRI GIRDHARI LAL TIWARI	PRAVIN NIGAM	9810133671	PRAVIN57NIGAM@ GMAIL.COM	12.11.2025
			410	OMP (I) (COMM)/1092/2025	OMP (I) (COMM)/1092/2025	06-11-2025	HDFC BANK LTD VS NIKHIL SHARMA	ANISH BHOLA(P),	9811452022	Anish_bhola17@yaho o.com	01.11.2025
			410	EXECUTION (COMM)/530/2025	EXECUTION (COMM)/530/2025	10-11-2025	SANDIPBHAI JITENDRABHAI PATEL PROPRRIETOR OF TIRUPATI GEMS VS RAJIV GUPTA AND ORS	RAO BALBIR- SINGH	-	-	10.11.2025
			410	CS (COMM)/1167/2025	CS (COMM)/1167/2025	10-11-2025	STATE BANK OF INDIA VS HITESH MISHRA	SHALINI UPADHYAY(P),	9899408618	SHALINIUPADHYAY .ADVOCATE@GMAI L.COM	06.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			410	CS (COMM)/1180/2025	CS (COMM)/1180/2025	13-11-2025	GOEL ENTERPRISES VS SINCO INDUSTRIES	DEEPAK RAO(P),	9899090801	deepakraoadvocate@gmail.com	06.11.2025
			410	CS (COMM)/1189/2025	CS (COMM)/1189/2025	14-11-2025	ISLAMUDDIN VS M/S SANTOSH SQUIREHOOD INTERNATIONAL PVT LTD	SANTOSH KUMAR(P),	9810468040	santoshkumar@kingoflaw.in	07.11.2025
			410	OMP (I) (COMM)/1124/2025	OMP (I) (COMM)/1124/2025	14-11-2025	DCB BANK LTD VS INTZAR	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	12.11.2025
			410	OMP (I) (COMM)/1123/2025	OMP (I) (COMM)/1123/2025	14-11-2025	DCB BANK LTD VS FAIM AHMAD	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	12.11.2025
			410	CS (COMM)/1207/2025	CS (COMM)/1207/2025	17-11-2025	M/S AGGARWAL AGENCY VS ANIL	MANISH KUMAR SINGH(P),	9911178219	THEMKSLAWHOUSE@GMAIL.COM	14.11.2025
			410	CS (COMM)/1217/2025	CS (COMM)/1217/2025	19-11-2025	THE NAINITAL BANK LTD VS M/S JHA MEDICAL STORE A PROPRIETORSHI FIRM	SALOK MOHAN	9675678910	ALOKMPI@GMAIL.COM	13.11.2025
			410	EXECUTION (COMM)/548/2025	EXECUTION (COMM)/548/2025	19-11-2025	M/S MAHDEV ENTERPISES THROUGH ITS AR SH MOHAN LAL JAIN VS KAILASH PROP OF M/S ADITYA ENGINEERING	JAGRITI JAIN(P),	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM	13.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			410	EXECUTION (COMM)/545/2025	EXECUTION (COMM)/545/2025	18-11-2025	KK ENTERPRISES VS DEXITECH ELECTRONICS AND ORS	LAVIKA GUPTA	9971170800	lavikagupta2009@gmail.com	14.11.2025
			410	EXECUTION (COMM)/564/2025	EXECUTION (COMM)/564/2025	26-11-2025	DHARMEN M SHAH VS M/S KRFLTD	RANJAN DOSHI(P),	7011312145	ranjan.doshi@gmail.com	22.11.2025
			410	EXECUTION (COMM)/570/2025	EXECUTION (COMM)/570/2025	27-11-2025	BANK OF BARODA VS RAMVIR SINGH	SH. SHAILENDER SISODIA	8130237770	shailender.sisodia@gmail.com	21.11.2025
			410	CS (COMM)/1255/2025	CS (COMM)/1255/2025	28-11-2025	UNION BANK OF INDIA VS AVISHKAR RANJAN	ALOK KUMAR(P),	9911000126	ALOK.ADV2001@GMAIL.COM	24.11.2025
			410	CS (COMM)/1260/2025	CS (COMM)/1260/2025	29-11-2025	GAURAV GUPTA VS ASHISH JAIN TRADING AS M/S TAPODHANI OVERSEAS SORPORATE	D.K. YADAV	9650508945	advdk.yadav79@gmail.com	24.11.2025
			410	MISC DJ/895/2025	MISC DJ/895/2025	28-11-2025	RAMAN VIJ VS VINEET SHARMA	HARIOM GUPTA	9999913968	hariomgupta.co@gmail.com	24.11.2025
			410	MISC DJ/898/2025	MISC DJ/898/2025	29-11-2025	M/S MANMOHAN SINGH WADHWA CONSTRUCTIONS PVT LTD VS MUNICIPAL CORPORATION OF DELHI	HAVINASH KUMAR TRIVEDI(P),	9871441764	aktrivedilawoffices@gmail.com	26.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
			410	RP (CIVIL)/26/2025	RP (CIVIL)/26/2025	03-11-2025	MOHAMMAD JALIS KHAN VS M/S FOUNDATION OF BHARAT EDUVERSIY AND ORS	SMOHD WASIQ KHAN(P),	9899467518	theghaziassociates@gmail.com	01.11.2025	
			410	OMP (I) (COMM)/1091/2025	OMP (I) (COMM)/1091/2025	06-11-2025	HDFC BANK LTD VS GEETA	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	01.11.2025	
			410	EXECUTION (COMM)/529/2025	EXECUTION (COMM)/529/2025	10-11-2025	SATYA NARAIN GUPTA VS SHIRAJ KHAN	SANJAY KUMAR AGGARWAL	9811101108	SANJAYAGGARWAL345@YAHOO.COM	03.11.2025	
7	SH. KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	MUKESH CENTRAL	COURT 302	ROOM	CIVIL SUIT	OMP(I)COMM 1094/2025	06.11.2025	HDFC BANK LTD. VS SANGITA KUMARI	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	03.11.2025
			COURT 302	ROOM	CIVIL SUIT	CS (COMM) 1154/2025	06.11.2025	M/S ADITYA INFOTECH LIMITED V/S GURPREET SINGH	AMIT KUMAR SINGH	9871291420	jurisprudence011@gmail.com	27.10.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 1155/2025	06.11.2025	M/S ADITYA INFOTECH LIMITED VS M/S PRANAVEE SECURE INDIA PVT. LTD.	AMIT KUMAR SINGH	9871291420	jurisprudence011@gmail.com	28.10.2025
			COURT 302	ROOM	CIVIL SUIT	OMP (I) COMM 1095/2025	06.11.2025	HDFC BANK LTD. VS SANJAY	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	03.11.2025
			COURT 302	ROOM	CIVIL SUIT	OMP (I) COMM 1093/2025	06.11.2025	HDFC BANK LTD VS KRISHNA MOHAN TIWARI	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	03.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
			COURT 302	ROOM	CIVIL SUIT	CS (COMM) 1185/2025	13.11.2025	PAWAN GUPTA AND ANR. VS MEETA AND ANR	RAHUL GUPTA AND ASSOCIATES	9910627489	rahulgadv@yahoo.com	12.11.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 1186/2025	13.11.2025	MULTITUDE GROWTH FUNDS LIMITED VS M/S SHUBHANGI AGARWAL AND ASSOCIATES AND ORS.	DIVJOT SINGH BHATIA	9910048284	divjot.singh@kaaryalaw.com	13.11.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM)1191/2025	14.11.2025	M/S BATRA BREWERIES & DISTILLERIES PVT. LTD. VS RAMDIYA	RAJEEV K. TEWARI	9312276651	r.tewari88@gmail.com	06.11.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM)1205/2025	17.11.2025	VILOK CHADHA VS RAMAN KALRA	VIJAY SEHGAL AND ASSOCIATES ADVOCATES	9873403435	vijayadv558@gmail.com	15.11.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 1212/2025	18.11.2025	CANARA BANK VS KESHAR SINGH	RAJIV SAMAIYAR AND MAHIMA RANA AND ANURAG VASHISHTHA	9811343911	rbsamaiyar@advgmail.com	17.11.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM)1230/2025	21.11.2025	NEERAJ NATH SHARMA VS VINOO FRANKLIN AND ORS	SMS MEENAKSHI	9891878260	minakshinath85july@gmail.com	18.11.2025
			COURT 302	ROOM	CIVIL SUIT	EX.(COMM)556/2025	21.11.2025	RAKESH CHITLANGIA VS OSM PROJECTS PVT LTD	ANIL KUMAR SINGH	9313579493	adv.anilsingh88@gmail.com	13.11.2025
			COURT 302	ROOM	CIVIL SUIT	EX(COMM)1247/2025	26.11.2025	AMRIT CHAND JAIN VS C AND TEXTILES PVT LTD	RASHU JAIN	9811281465	adv.ashu74@gmail.com	21.11.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM)1249/2025	27.11.2025	HAMDARD NATIONAL FOUNDATION (INDIA) VS HAMDARD EDUCATION SOCIETY RANGALA RAJPUR	SHIVENDRA PRATAP SINGH	9953394364	shivendra@theacmecoo.com	20.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
			COURT 302	ROOM	CIVIL SUIT	CS(COMM)1254/2025	27.11.2025	RADHA KISHAN COLOUR WORLD VS NATHU LAL AND SONS	SUDESH KUMAR	9313195031	sudeshkradvocate@gmail.com	26.11.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM)1252/2025	27.11.2025	SHREE RADHEY DISTRIBUTORS LLP VS MS LAXMI STATIONARY AND COMMUNICATION	SUDESH KUMAR GOYAL	9811052237	sudeshgoyal@hotmail.com	19.11.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 1261/2025	29.11.2025	GOODWILL AIR AND SEA LOGISTICS VS FRONTLINE PRODUCTS	HARPREET SINGH	97118291184	hs.chhabra.advocate@gmail.com	21.11.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 1152/2025	29.11.2025	INDU SANGWAN VS M/S NEO DEVELOPERS PVT LTD.	SACHIN CHAUDHARY	9311738762	sachinchoudhary.co.in@gmail.com	28.11.2025
8	SH. KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	SANJEEV CENTRAL	301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S-9 OF ARBITRATION & CONCILIATION ACT,1996	OMP(I) COMM- 1149/2025	27.11.2025	DCB BANK LTD. VS JITENDER SINGH	ANISH BHOLA	9811452022	MAILTO:ANISHBHOLA17@YAHOO.COM ANISH_BHOLA17@YAHOO.COM	26.11.2025	
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION PETITION	EX COMM 525/2025	03.11.2025	TELPHA SAMARTH PVT. LTD. VS VANNI EXPORTS AND ORS.	RAJNI YADAV	8588856062	SYNERGYLEGAL80@gmail.com	01.11.2025	
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM – 1168/2025	10.11.2025	M/S ANAYA INDUSTRIES VS SALIM KHAN & ANR.	SHIMAL AKHTAR	9810456889	LEGUMLAWFIRM@gmail.com	07.11.2025	
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM – 1179/2025	12.11.2025	M/S CAXTON PRESS PVT. LTD VS ARUN KHATTAR	M.L.MAHAJAN	9811688721	GAURAVMAHAJAN_23@YAHOO.CO.IN	11.11.2025	
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM – 1182/2025	13.11.2025	M/S S,K EDUCATIONS PVT. LTD. VS BACHPAN PRE SCHOOL & ORS.	ROHIT VASHIST	9810189223	ROHIT1996VASHIST@gmail.com	12.11.2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM – 1183/2025	13.11.2025	SANJEEV KATHURIA VS VARSHA SHARMA	NITIN ARORA & ASSOCIATES	9818189667	NITIN.ARORA465@ GMAIL.COM	12.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S-9 OF ARBITRATION & CONCILIATION ACT,1996	OMP(I) COMM- 1114/2025	13.11.2025	DCB BANK LTD. VS SATPAL	ANISH BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	12.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S-9 OF ARBITRATION & CONCILIATION ACT,1996	OMP(I) COMM- 1115/2025	13.11.2025	DCB BANK LTD. VS MANOJ YADAV	ANISH BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	12.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION PETITION	EX COMM 537/2025	13.11.2025	SANDEEP GUPTS VS MUNICIPAL CORPORATION OF DELHI & ANR	SATYENDER KUMAR SINGH	9811161525	SKSINGH116@GMAI L.COM	12.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM – 1193/2025	14.11.2025	BOSH LIMITED VS DHANANJAY AUTOMOTIVE THROUGH ITS PROPRIETOR RUCHI MEHTA	TAHIR ASHRAF SIDDQUI/ MAYUR PUNJABI	9582393423	TAHIR@TAHIRSID DIQUI@GMAIL.CO M	13.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM – 1194/2025	14.11.2025	MUKESH GOEL VS MUNICIPAL CORPORATION OF DELHI	A.K TRIVEDI	9871441764	AKTRIVEDILOWOF FICES@GMAIL.COM	13.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION PETITION	EX COMM 540/2025	14.11.2025	KUNDAN LAL & SONS VS RANI ALANKAR JEWELLERS PVT. LTD. AND ORS.	ASHUTOSH NAGAR	9999666398	ASHUTOSH NAGAR @ANALOW.IN	13.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	151	MISC DJ-861/2025	14.11.2025	SH. VIPIN JAIN VS MS CHARVI AGGARWAL	ESHAN GOEL	8272807280	ESHANGOEL97@G MAIL.COM	13.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM – 1200/2025	15.11.2025	MANOJ KUMAR BHARTIYA VS MAGMA INDUSTRIES LIMITED	LOVEKESH AGGARWAL	9891947575	lovkesh27@gmail.co m	14.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S-9 OF ARBITRATION & CONCILIATION ACT,1996	OMP(I) COMM- 1133/2025	15.11.2025	DCB BANK LTD. VS DILVAR SINGH	ANISH BHOLA	9811452022	ANISH_BHOLA17@ YAHOO.COM	14.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM – 1203/2025	17.11.2025	M/S UNIVERSAL AUTO DETAILS VS SH. RAMAN KALRA	VIJAY SEHGAL & ASSOCIATES	9873403435	VIJAYADV558@GM AIL.COM	15.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM – 1202/2025	17.11.2025	SURYA KANT TIWARI VS BHARAT GARV AGRO PVT. LTD.	YATIN SHARMA	9773903778	TAXOCATE@GMAIL .COM	15.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION PETITION	EX COMM 550/2025	19.11.2025	KOTAK MAHINDRA PRIME LTD VS FAIYAZ FAIZI	RITU RANA	9910018313	CODELEGALCONSU LTANTS@GMAIL.CO M	18.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION PETITION	EX COMM 551/2025	19.11.2025	GAMBIT LEASING AND FINANCE PVT. LTD VS RAJU HINDUJA AND ORS.	VIKAS DEEP JAIN	7838963403	LOWVIKAS99@GMA IL.COM	18.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY	CS COMM – 1223/2025	20.11.2025	M/S ARYAN ENTERPRISES VS M/S RAJ KATHA PRODUCT PVT. LTD	VIKRAM PANWAR	9871688568	vikrampanwar68@g mail.com	19.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION PETITION	EX COMM 554/2025	20.11.2025	ASHOK BISHNOI VS HINDUSTAN AEROSYSTEM PRIVATE LIMITED	RAKESH GARG	9990333933	ECOLOWCHAMBER S@GMAIL.COM	19.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	151	MISC DJ-881/2025	22.11.2025	SATENDER KUMAR VS HARI OM	ARUN AGGARWAL	9810163624	ADVOCATEARUN23 @GMAIL.COM	22.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION PETITION	EX COMM 565/2025	26.11.2025	ROLLING ELECENTS PVT. LTD VS M/S SINGH TRADERS & OTHERS	ANIL KUMAR SINGH	9313579493	ADV.ANILSINGH88 @GMAIL.COM	25.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	TRADEMARK	CS COMM – 1251/2025	27.11.2025	M/S NAYASA SUPERPLAST & ANR. VS SINDH PLOYMERS PVT. LTD.	SURINDER SINGH	9311325398	SURINDERSG1@GM AIL.COM	22.11.2025
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	EXECUTION PETITION	EX COMM 576/2025	29.11.2025	STATE BANK OF INDIA VS SYED ABDUL MANNAN	A.K RAUT	9999132159	AKRAUTADVOCATE @GMAIL.COM	28.11.2025
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309	RECOVERY	CS (COMM)/1141/2025	01-11-2025	BANK OF BARODA VS DEV THAKUR	URVI SYAL	8153843923	advvagannaran@gma il.com	13-10-2025
			309		MISC DJ/826/2025	03-11-2025	H K AGGARWAL DECEASED THROUGH LRS VS P NGAUR AGGARWAL DECEASED THROUGH LRS	SH. ARJUN NGAUR	9958471186	gaur.arjun05@gamil. com	30-10-2025
			309	ARBITRATION	OMP (COMM.)/52/2025	04-11-2025	MAULANA AZAD INSTITUTE OF DENTAL SCIENCES VS SERVITOR INTELLIGENCE SERVICES	SH. ANUJ KUMAR SHARMA	807662940		01-11-2025
			309	ARBITRATION	OMP (COMM.)/1078/2025 (I)	04-11-2025	HDFC BANK LTD VS SURENDER SINGH	SH. ANISH BHOLA	09811452022,	anishbhola17@yahoo. com	01-11-2025
			309	ARBITRATION	OMP (COMM.)/1079/2025 (I)	04-11-2025	HDFC BANK LTD VS HANUMAN SINGH	SH. ANISH BHOLA	09811452022,	anishbhola17@yahoo. com	01-11-2025
			309	RECOVERY	CS (COMM)/1156/2025	06-11-2025	DHIRAJ NATH SHARMA VS ANCY MARTIN	MS. MEENAKSHI	9891878260	MINAKSHINATH85J ULY@GMAIL. COM	06-11-2025
			309		EXECUTION (COMM.)/527/2025	07-11-2025	DEEPAK SUKHIJA TRADING ASS M/S POONAM COLLECTIONS VS ADITYA ASHU BAGHLA TRADING AS M/S NAUGHTY KIDS	SH. ROHAN ROHATGI	981186790	ROHANR@RSRLEE AL.IN	03-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			309		EXECUTION (COMM.)/528/2025	07-11-2025	STATE BANK OF INDIA VS SWETA SINGH	SH. SUCHITA DIXIT	8896932838,	AGNIHOTRISUCHITA @GMAIL.COM	05-11-2025
			309		MISC DJ/856/2025	12-11-2025	ANEXA HOME APPLIANCES INDIA PVT LTD VS LION SERVICES LTD	SH. BHARAT BHARDWAJ	8447500360,	DVOCATEBHARAT2882@GMAIL.COM	09-11-2025
			309	ARBITRATION	OMP (I) (COMM.)/1122/2025	13-11-2025	DCB BANK LTD VS SHEESH RAM SHARMA	SH. ANISH BHOLA	09811452022,	anishbhola17@yahoo.com	12-11-2025
			309	ARBITRATION	OMP (I) (COMM.)/1131/2025	15-11-2025	DCB BANK LTD VS ROHIT	SH. ANISH BHOLA	09811452022,	anishbhola17@yahoo.com	13-11-2025
			309	RECOVERY	CS (COMM)/1199/2025	15-11-2025	BD GUPTA AND SONS PRIVATE LIMITED VS BHASKAR LATHA ENGINEERS PRIVATE LIMITED	SH. YOGESH LATHA	8745866763	ADV.YOGESHLATHA.SR@GMAIL.COM	11-11-2025
			309		EXECUTION (COMM.)/547/2025	18-11-2025	SURRENDER MOHAN JAIN VS SPACE OFFSET	MS. FAGUN SHARMA	810553439	SHARMAFAGVN7@GMAIL.COM	15-11-2025
			309	RECOVERY	CS (COMM)/1234/2025	22-11-2025	STATE BANK OF INDIA VS BIJENDER KUMAR	SH.BIPLAB KUMAR KUKHERJEE	9718621607	dvocatebkmassociate s@gmail.com	20-11-2025
			309		EX.COMM - AWARD BY ARB. COMM./69/2025	24-11-2025	STATE BANK OF INDIA VS RAJENDRA KUMAR SAXENA	SH. SUCHITA DIXIT	8896932838,	AGNIHOTRISUCHITA @GMAIL.COM	17.11.2025
			309	RECOVERY	CS (COMM)/1243/2025	24-11-2025	SANJEEV BAGDI VS M/S RAJENDERA GEARS	SH. RAJESH KUMAR	9871907794	KUMARRAJESH.AD V@GMAIL.COM	20-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			309		EXECUTION (COMM.)/572/2025	27-11-2025	BHUSHAN TUBES PVT LTD VS KENGAIN DISTRIBUTION INDIA	SH. ANKIT DWIVEDI	9871383435	ACIVANKILDWIEDI @9MAIL'COM	25-11-2025
			309	RECOVERY	CS (COMM)/1250/2025	27-11-2025	VICTORIA S SECRET STORES BRAND MANAGEMENT LLC VS ASHOK KUMAR AND ANR	SH. SHRAVAN KUMAR BANSAL	6201970125	UNITEDMARK@UN ITEDANDUNITED.C OM	25-11-2025
			309	RECOVERY	CS (COMM)/1256/2025	28-11-2025	ANITA GUPTA VS ANNA PURNA AGRONICS MACHINERY PRIVATE LIMITED	SH. JATIN AGGARWAL	9953283177	JKA.LEGAL@GMAIL .COM	26-11-2025
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	CIVIL	OMP (I) (COMM)/1076/2025	04-11-2025	HDFC BANK LTD VS RAHUL LAL	PARUL BHOLA(P),	9811452022	anish_bhola17@yaho o.com	13-10-2025
			307	CIVIL	CS (COMM)/1153/2025	04-11-2025	SH ASHOK ARORA VS MUNICIPAL CORPORATION OF DELHI	AVINASH KUMAR TRIVEDI(P),	9871441764	aktrivedilawoffices@ gmail.com	30-10-2025
			307	CIVIL	OMP (COMM)/53/2025	06-11-2025	NINA CONCRETE SYSTEMS PRIVATE LIMITED VS NEGOLICE INDIA LIMITED	MOHD OSAMA(P),	9890078072	rc@juriscounsel.in	01-11-2025
			307	CIVIL	OMP (I) (COMM)/1081/2025	04-11-2025	TATA CAPITAL LTD VS CHHITAR MAL JAT	ANISH BHOLA(P),	9811452022	anish_bhola17@yaho o.com	03-11-2025
			307	CIVIL	OMP (I) (COMM)/1069/2025	04-11-2025	HDFC BANK LTD VS LALMOHAN SINHA	ANISH BHOLA(P),	9811452022	anish_bhola17@yaho o.com	03-11-2025
			307	CIVIL	OMP (I) (COMM)/1082/2025	04-11-2025	HDFC BANK LTD VS ARUN CHANDRA	ANISH BHOLA(P),	9811452022	anish_bhola17@yaho o.com	03-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			307	CIVIL	OMP (I) (COMM)/1109/2025	07-11-2025	DCB BANK LTD VS DEVENDRA SINGH TOMAR	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	04-11-2025
			307	CIVIL	OMP (I) (COMM)/1108/2025	07-11-2025	DCB BANK LTD VS VAHID SOALLAMEHAR	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	04-11-2025
			307	CIVIL	CS (COMM)/1209/2025	17-11-2025	FALCON AVIATION ACADEMY VS M/S THE NATIONAL INSURANCE CO LTD	MUKESH AGGARWAL(P),	9811311360	nsingh_1908@yahoo.co.in	06-11-2025
			307	CIVIL	CS (COMM)/1165/2025	07-11-2025	SAILENDER SINGH PROP M/S SAILENDER SINGH CONST VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH(P),	9811161525	SKSINGHLL6@GMAIL.COM	06-11-2025
			307	CIVIL	CS (COMM)/1166/2025	07-11-2025	SAILENDER SINGH PROP OF M/S SAILENDER SINGH CONST VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH(P),	9811161525	SKSINGHLL6@GMAIL.COM	06-11-2025
			307	CIVIL	CS (COMM)/1204/2025	17-11-2025	BANK OF BARODA VS MOHD MEHRAJ	SAGAR(P),	8130237770	shailender.sisodia@gmail.com	12-11-2025
			307	CIVIL	OMP (I) (COMM)/1142/2025	15-11-2025	DCB BANK LTD VS PRAMOD KUMAR	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	12-11-2025
			307	CIVIL	CS (COMM)/1201/2025	15-11-2025	RAVI WADHWA VS LIZA CLOTHING AND APPARELS PVT LTD	DIGVIJAY JASWAL(P),	9953413632	adv.rita.sanghavi@gmail.com	14-11-2025
			307	CIVIL	OMP (I) (COMM)/1140/2025	15-11-2025	DCB BANK LTD VS ANIS AHMED	PARUL BHOLA(P),	9811452022	anish_bhola17@yahoo.com	14-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			307	CIVIL	EXCOMM - AWARD BY ARB COMM/64/2025	18-11-2025	DURA CONVEYOR BELTING PVT LTD VS CONVEYOR CONCEPT	RAHUL SHUKLA(P),	9871735724	rahul.legal@gmail.co m	17-11-2025
			307	CIVIL	OMP (COMM)/56/2025	18-11-2025	UNIGLOBAL DISTRIBUTORS PVT LTD VS SIMPLY LOGISTICS PVT LTD	VARSHA GOLA(P),	9711588388	akhilanan31@gmail.c om	17-11-2025
			307	CIVIL	OMP (I) (COMM)/1147/2025	19-11-2025	HDFC BANK LTD VS ANITA SINGH	ANISH BHOLA(P),	9811452022	anish_bhola17@yaho o.com	18-11-2025
			307	CIVIL	OMP (I) (COMM)/1144/2025	19-11-2025	HDFC BANK LTD VS SHUBHAM YADAV	ANISH BHOLA(P),	9811452022	anish_bhola17@yaho o.com	18-11-2025
			307	CIVIL	EXECUTION (COMM)/571/2025	27-11-2025	SHIV SHAKTI INDUSTRIES THROUGH ITS PROPRIETOR VS SB TRADING COMPANY THROUGH ITS PROPRIETOR	RAKESH KUMAR(P),	9910280608	rksharma54@gmail.c om	19-11-2025
			307	CIVIL	EXECUTION (COMM)/557/2025	21-11-2025	SUNDER LAL MALHOTRA VS SANJAY KAPOOR AND ANR	MUNISH GUPTA(P),	9810927909	N.A.	20-11-2025
			307	CIVIL	CS (COMM)/1232/2025	22-11-2025	YOGESH AGGARWAL VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH(P),	9811161525	SKSINGHLL6@GMA IL.COM	21-11-2025
			307	CIVIL	CS (COMM)/1239/2025	24-11-2025	BHAGWATI PHARMA VS SHRI BALAJI AGENCIES	NAMAN JOSHI(P),	9810057280	office@njlaw.in	21-11-2025
			307	CIVIL	EXECUTION (COMM)/577/2025	29-11-2025	WELCOME SAREE CREATION PVT LTD VS M/S TARUNA TEXTILES	AYUSH GARG(P),	8010116564	advishitakaushal@g mail.com	28-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			307	CIVIL	OMP (I) (COMM)/1068/2025	03-11-2025	NEOGROWTH CREDIT PRIVATE LIMITED VS CHAHAL ACADEMY PRIVATE LIMITED (MERCHANT) AND ORS	LLC ADVOCATES AND CONSULTANTS (P),	9899785004	legeslocusconsociate@gmail.com	01-11-2025
			307	CIVIL	EXECUTION (COMM)/559/2025	21-11-2025	ARADHYA STEELS VS CHANDRABHAN	ARVIND KUMAR(P),	9810680082	kumar_arvindkaku@yahoo.co.in	19-11-2025
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/1146/2025	03-11-2025	VIPIN KHANDELWAL VS M/S GUPTA MOTORS	AABHAS DAHIYA	9810808725	ssslawchambers@gmail.com	30.10.2025
			COURT ROOM 310	MISC DJ	MISC DJ/829/2025	03-11-2025	GOYAL AND GOEL STAINLESS STEELS VS ORCHID INTERNATIONAL	BHARATT GROVER	8595653336	shankardaslegal@gmail.com	-
			COURT ROOM 310	MISC DJ	MISC DJ/830/2025	03-11-2025	M/S AHUJA BOOK COMPANY PVT. LTD. VS M/S BISHNUPUR PUBLIC INSTITUTE OF EDUCATION	-	-	-	-
			COURT ROOM 310	MISC DJ	MISC DJ/831/2025	03-11-2025	M/S AHUJA BOOK COMPANY PVT. LTD VS M/S BISHNUPUR PUBLIC INSTITUTE OF MEDICAL SCIENCE	-	-	-	-
			COURT ROOM 310	MISC DJ	MISC DJ/832/2025	03-11-2025	SHEHNAZ PARVEEN VS PRATAP GULIYANI	-	-	-	-
			COURT ROOM 310	MISC DJ	MISC DJ/833/2025	03-11-2025	IDRIS AHMED VS PRATAP GULIYANI	-	-	-	-
			COURT ROOM 310	CS (COMM)	CS (COMM)/1148/2025	04-11-2025	STATE BANK OF INDIA VS NASREEN BEGUM PROP M/S SUFIA DIAGNOSTIC	VIJAY SPRAKASH	9810210832	vijayprakash9682@gmail.com	17.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			COURT ROOM 310	OMP (I) COMM	OMP (COMM.)/1069/2025	(I)04-11-2025	HDFC BANK LTD VS LALMOHAN SINHA	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	01.11.2025
			COURT ROOM 310	OMP (I) COMM	OMP (COMM.)/1070/2025	(I)04-11-2025	TATA CAPITAL LTD VS KE ENGINEERS PVT LTD	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	16.10.2025
			COURT ROOM 310	OMP (I) COMM	OMP (I) (COMM.)/1071/2025	04-11-2025	TATA CAPITAL LTD VS KE ENGINEERS PVT LTD	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	16.10.2025
			COURT ROOM 310	OMP (I) COMM	OMP (COMM.)/1072/2025	(I)04-11-2025	TATA CAPITAL LTD VS NAVEEN BISLA	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	16.10.2025
			COURT ROOM 310	OMP (I) COMM	OMP (COMM.)/1073/2025	(I)04-11-2025	TATA CAPITAL LTD VS KE ENGINEERS PVT LTD	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	16.10.2025
			COURT ROOM 310	OMP (I) COMM	OMP (COMM.)/1074/2025	(I)04-11-2025	TATA CAPITAL LTD VS AJAY KUMAR	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	16.10.2025
			COURT ROOM 310	OMP (I) COMM	OMP (COMM.)/1075/2025	(I)04-11-2025	TATA CAPITAL LTD VS JYOTI VERMA	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	16.10.2025
			COURT ROOM 310	OMP (I) COMM	OMP (COMM.)/1076/2025	(I)04-11-2025	HDFC BANK LTD VS RAHUL LAL	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	13.10.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1162/2025	07-11-2025	MALIK BOOKSELLERS AND STATIONERS VS VIDYARTHI SETI SCHOOL WEARS	YESHPAL SINGH	9717175409	NA	18.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			COURT ROOM 310	MISC DJ	MISC DJ/845/2025	07-11-2025	DELTA ON SYSTEM VS GAUTAM HEALTH CARE	PINKY KUMARI	8920751371	NA	16.10.2025
			COURT ROOM 310	EX (COMM)	EXECUTION (COMM.)/531/2025	10-11-2025	PRASHANT BANSAL VS SUNPREET SINGH	PRABHAT RANJAN	9711492022	pranjanadv@gmail.com	06.11.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1173/2025	11-11-2025	RAB TEXTILES PVT. LTD VS DHEERAJ ALAGH PROPRIETOR OF R M TEXTILES	SARUN KUMAR	9810131832	onlinearun@yahoo.co.in	07.11.2025
			COURT ROOM 310	EX (COMM)-AWARD BY ARB. COMM	EX.COMM - AWARD BY ARB. COMM./60/2025	11-11-2025	BEC CONDUITS PVT. LTD VS SR ENGINEERING	SAAKAR SARDANA	9811600007	saakar@saakarsardana.com	07.11.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1177/2025	12-11-2025	PARAS ALUMINIUM PVT. LTD VS ASMA	SARUN KUMAR YADAV	9899104342	arunyadav1131@gmail.com	15.10.2025
			COURT ROOM 310	MISC DJ	MISC DJ/854/2025	12-11-2025	M/S BEAUTY ART PRINT INDIA PVT. LTD VS AKASH JAIN	BHARAT GUPTA	9268300000	bharat.guptarkca@gmail.com	11.11.2025
			COURT ROOM 310	MISC DJ	MISC DJ/855/2025	12-11-2025	M/S BEAUTY ART PRINT INDIA PVT. LTD VS AKASH JAIN	BHARAT GUPTA	9268300000	bharat.guptarkca@gmail.com	11.11.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1198/2025	15-11-2025	S K BEARINGS CORPORATION VS RAMDEV STAINLESS STRIPS PVT LTD	HARSHITA SABHARWAL	9891693600	info@bnglawassociates.com	06.11.2025
			COURT ROOM 310	EX (COMM)	EXECUTION (COMM.)/544/2025	17-11-2025	ASHISH PAPERS PVT LTD VS SHREE OM PACKERS AND ORS	S K GUPTA	9810235448	smguptag@gmail.com	14.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
12	SH. RAVINDER BEDI, JUDGE, COMMERCIAL COURT	CENTRAL DISTRICT	COURT ROOM 310	CS (COMM)	CS (COMM)/1218/2025	19-11-2025	M/S INDO TEX VS JAGSIR SINGH ROMANA	SAHIL AHUJA	8588057040	nayatilegal@gmail.com	10.11.2025
			COURT ROOM 310	MISC DJ	MISC DJ/872/2025	19-11-2025	ANIL KUMAR GUPTA VS MUNICIPAL COROPORATION OF DELHI	BEENA RANI PANDEY	9810239462	binapandey11@yahoo.com	
			COURT ROOM 310	CS (COMM)	CS (COMM)/1229/2025	21-11-2025	ASHOK MANDAL VS M/S VENUS ENTERPRISES	ANIL KUMAR SINGH	9313579493	adv.anilsingh88@gmail.com	11.11.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1240/2025	24-11-2025	YOGESH KUMAR VS ANIL KUMAR GUPTA	KUNAL KALRA	9871028643	kkalra.adv@gmail.com	25.10.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/1245/2025	24-11-2025	ADNAN AZAM VS INDUS TOWERS LIMITED	ZEESHAN AHMED	9873463090	zedlegalchambers@gmail.com	19.11.2025
			COURT ROOM 310	EX (COMM)	EXECUTION (COMM.)/573/2025	27-11-2025	ASHA RAM SONS PVT. LTD VS SHIVA MILK FOODS	SACHIN KR JAIN	9873586359	skjainadvocate9@gmail.com	20.11.2025
			COURT ROOM 310	MISC DJ	MISC DJ/894/2025	27-11-2025	ROHIT MATHUR VS BISHA DEVELOPERS PVT. LTD	VIKRAM SETH	9999093759	NA	14.11.2025
			COURT ROOM 310	OMP (I) COMM	OMP (I) (COMM.)/1144/2025	19-11-2025	HDFC BANK LTD. VS SHUBHAM YADAV	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	17.11.2025
12	SH. RAVINDER BEDI, JUDGE, COMMERCIAL COURT	CENTRAL DISTRICT	401	CS (COMM)	1142/2025	01.11.2025	BANK OF BARODA VS SANDEEP KUMAR DUBEY	UMESH JOSHI	9910568669	ADVUMESHJOSHI@GMAIL.COM & ADVOCATEUMESH2005@GMAIL.COM	31.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			401	EX. (COMM)	524/2025	01.11.2025	SANDIP SINGH VS ZAFAR BADIYARI	RAHUL TANDON	9899619440		29-10-2025
			401	OMP (I) COMM	1102/25	06.11.2025	ADITYA BIRLA CAP. LTD. VS SHREE RAM SILAI MACHINE WORKS	AJAY UPPAL	9811740125	VIRTUOUS.PEOPLE @GMAIL.COM	03.11.2025
			401	OMP(I) COMM	1103/25	06.11.2025	DCB BANK VS MOHD. DILSHAD	ANSIH BHOLA	9811452022	ANISHBHOLA17@Y AHOO.COM	03.11.2025
			401	OMP(I) COMM	1104/25	06.11.2025	DCB BANK VS JYOTI BALWINDER SINGH	ANISH BHOLA	9811452022	ANISHBHOLA17@Y AHOO.COM	03.11.2025
			401	OMP(I) COMM	1105/2025	06.11.2025	DCB BANK VS ANWAR ALI	ANISH BHOLA	9811452022	ANISHBHOLA17@Y AHOO.COM	03.11.2025
			401	OMP(I) COMM	1106/2025	06.11.2025	TATA CAPITAL VS PANKAJ	ANISH BHOLA	9811452022	ANISHBHOLA17@Y AHOO.COM	03.11.2025
			401	CS(COMM)	1164/2025	07.11.2025	PNB VS ARVIND SEKAR	JYOTI GAUTAM	7000041067	JYOTI_GAUTAM201 o@GMAIL.COM	31.10.2025
			401	MISC. DJ	844/2025	07.11.2025	RAM NIWAS GOEL VS MCD	AVINASH KR. TRIVEDI	9871441764	-----	03.11.2025
			401	COUNTER CLAIM	53/25	07.11.2025	UMA SHANKAR GOEL HUF VS SHUBHAM MITTAL	DEEPAK AGGARWAL	9650335116	agarwalandroy@gmai l.com	06.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			401	EX. COMM	533/25	10.11.2025	PUNIT SETHI VS PRO VENTURE RETAIL LTD.	KETAN MADAN	9873140021	KETANMADAN@G MAIL.COM	03.11.2025
			401	CS(COMM)	1175/25	11.11.2025	ZARAR AHMED VS MCD	VIDYA SAGAR SHARMA	8279971561	ADVOCATEVIDYASA GAR94@GMAIL.CO M	07.11.2025
			401	CS(COMM)	1184/25	13.11.2025	NADRA BEGUM VS KARTIK SHARMA	R.Y.KALIA	9717490094	N/A	10.11.2025
			401	EX(COMM)	543/25	13..11.2025	MAHENDRA AGGARWAL VS GAMMON ENGINEERS AND CONTRACTORS PVT LTD	SHARVAN DEV & SHUBHAM GARG	77038944232	SDEV9213295609@ GMAIL.COM	15.11.2025
			401	OMP(I) COMM	1117/25	13.11.2025	DCB BANK VS UMESH YADAV 1073	ANSIH BHOLA	9811452022	ANISHBHOLA17@Y AHOO.COM	12.11.2025
			401	OMP(I) COMM	1118/25	13.11.2025	DCB BANK VS RAJENDRA	ANSIH BHOLA	9811452022	ANISHBHOLA17@Y AHOO.COM	12.11.2025
			401	OMP(I) COMM	1119/25	13.11.2025	DCB BANK VS UMESH YADAB 0899	ANSIH BHOLA	9811452022	ANISHBHOLA17@Y AHOO.COM	12.11.2025
			401	EX. (COMM)	543/2025	15.11.2025	MAHENDER AGGARWAL VS GAMMON ENGINEERS AND CONTRACTORS PVT LIMITED	SHRAVAN DEV	7703894232	SDEV9213295609@G MAIL.COM	13.11.2025
			401	CS(COMM)	1215/25	18.11.2025	DAV TRUST & MGT. SOC. & ANR. VS DAV LEELAVACHAN PUB. SCHOOL	VIVEK SRIVASTAVA	9210107303	THEJURALSOLUTIO NS@GMAIL.COM	15.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			401	EX. (COMM)	63/25	18.11.2025	DURA CONVEYOR BELTING PVT LTD VS NOURANG LALSHUKLA MILESTONE	RAHUL	9871735724	RAHUL.LEGAL@GMAIL.COM	15.11.2025
			401	OMP(I) COMM	1145/25	19.11.2025	HDFC BANK VS SHAKEEL MOHD.	ANSIH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	17.11.2025
			401	OMP (COMM)	57/2025	19.11.2025	NEEL RATAN MITTAL VS SHRIRAM FIN	SANCHIT JAIN	7669541241	-----	15.11.2025
			401	CS (COMM)	1219/25	19.11.2025	BUBNA ADV. VS SKY MEDIA SOL.	VIKAS ARORA		-----	17.11.2025
			401	CS(COMM)	1220/25	19.11.2025	DEVESH SINGH VS VED PRAKASH MITTAL	RAKESH KUMAR SHUKLA	9899454835	rks108@gmail.com	17.11.2025
			401	EX. (COMM)	560/25	21.11.2025	NEERAJ GUPTA VS PRASHANT MEHTA	JAGRITI JAIN	8527506427	lawfirm@unsolvedlegal.com	18.11.2025
			401	MISC. DJ	887/25	22.11.2025	JINENDER KR. JAIN VS PAWAN GUPTA	HEMANT KUMAR	9711628780	contact@chambershkin	21.11.2025
			401	CS (COMM)	1231/25	22.11.2025	YOGESH AGGARWAL VS MCD	SATYENDRA KUMAR JAIN	9811161525	Sk Singh16@gmail.com	21.11.2025
			401	CS (COMM)	1246/2025	26.11.2025	SBI VS REKHA	AVIJIT DAS	9718621607	ADVOCATEBKMASSOCIATES@GMAIL.COM	21.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAILDATE OF E- ID FILING		
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT 402	ROOM	CIVIL SUIT	CS (COMM)/1143/2025	01-11-2025	DAYANAND ANGLO VEDIC COLLEGE VS ACT DAV PUBLIC SCHOOL	VIVEK SHRIVASTWA	9210107303	thejuralsolutions@gmail.com	01-11-2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/1143/2025	04-11-2025	R K JAIN PROP VIDHI TOYS VS ROUSHAN KUMAR GUPTA	KULDEEP KUMAR	8802108285	advocatekuldeepverma77@gmail.com	04-11-2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM.)/1083/2025	04-11-2025	HDFC BANK LTD. VS HARE KISHAN	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	04-11-2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM.)/1085/2025	04-11-2025	HDFC BANK LTD. VS HARISH SATTI	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	04-11-2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM.)/1086/2025	04-11-2025	HDFC BANK LTD. VS NITESH PANDEY	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	04-11-2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM.)/1087/2025	04-11-2025	HDFC BANK LTD. VS RAVI SHANKAR YADAV	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	04-11-2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM.)/1089/2025	04-11-2025	DCB BANK LTD. VS SHAN MUHAMMAD	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	04-11-2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/1161/2025	06-11-2025	MOHAN LAL PROPRIETOR OF MSUTTAM INDUSTRIES VS SONU JAIN PROPRIETOR OF M/S RAJ MACHINERY STORE	HARISH KUMAR	8285202359	Harish@barahamilegalservices.com	06-11-2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM.)/1110/2025	07-11-2025	DCB BANK LTD. VS PAWAN KUMAR	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	07-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAILDATE OF E- ID FILING		
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM.)/1111/2025	07-11-2025	TATA CAPITAL LTD. VS M/S MAHAKALESHWAR INFRATECH PVT LTD	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	07-11-2025
			COURT 402	ROOM	CIVIL SUIT	Execution (Comm.)/532/2025	10-11-2025	KUNAL MITTAL VS SHAMIM ISLAM	SAMIR SIDHARR	9999918302	NIL	10-11-2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/1174/2025	11-11-2025	NEEL GAGAN PETRO CHEM THROUGH ITS PARTNER MR VIKAS PANDEY VS S AND P INFRASTRUCTURE DEVELOPERS PRIVATE LIMITED THROUGH ITS DIRECTOR	SATISH BAJAJ	9953538322	NIL	11-11-2025
			COURT 402	ROOM	CIVIL SUIT	Execution (Comm.)/538/2025	13-11-2025	ANIL KUMAR GUPTA VS PULUGU MADHU SUDHANAREDDY	PANKAJ SINGHAL	9891475320	Pankajsinghaladvocate@gmail.com	13-11-2025
			COURT 402	ROOM	CIVIL SUIT	Counter Claim/54/2025	14-11-2025	ZULFIQUAR AHMED VS MOHD AZAM KHAN	RAKESH KUMAR	9711771000	rakesh.advocate8@gmail.com	14-11-2025
			COURT 402	ROOM	CIVIL SUIT	Execution (Comm.)/541/2025	14-11-2025	SANDEEP GUPTA VS MCD	SATYENDER SINGH	9811161525	sksingh116@gmail.com	14-11-2025
			COURT 402	ROOM	CIVIL SUIT	Execution (Comm.)/542/2025	14-11-2025	AMIT TANWAR VS MCD	SATYENDER SINGH	9811161525	sksingh116@gmail.com	14-11-2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/1195/2025	14-11-2025	SH ANISH AGGARWAL VS LALIT BAID	ANMOL KAPOOR	9718844007	Kapoorassociates235@gmail.com	14-11-2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM.)/1134/2025	15-11-2025	DCB BANK LTD VS AASMIN	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	15-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAILDATE OF E- ID FILING		
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM.)/1136/2025	15-11-2025	DCB BANK LTD VS ANAVAR	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	15-11-2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/1206/2025	17-11-2025	HERO INVESTCORP PVT. LTD. VS ASHOK KUMAR UNKNOWN	PARMOD KUMAR	9810481016	mail@thelegist.com	17-11-2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/1213/2025	18-11-2025	ANUPAM MATHUR VS APRA MOTELS	KAMLESH ANAND	9990948701	Anandkamlesh1999@gmail.com	18-11-2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/1214/2025	18-11-2025	CANARA BANK VS SURENDER SINGH	RAJEEV. SAMAIYAR	9811343911	86Samaiyar.Adv@gmail.com	18-11-2025
			COURT 402	ROOM	CIVIL SUIT	Execution (Comm.)/552/2025	19-11-2025	RAJESH AGRAWAL VS PRINCE BHARTI	ANIL KUMAR	9810134489	hejaleylawassociartes@gmail.com	19-11-2025
			COURT 402	ROOM	CIVIL SUIT	Execution (Comm.)/553/2025	19-11-2025	RAJESH AGRAWAL VS PRINCE BHARTI	ANIL KUMAR	9810134489	hejaleylawassociartes@gmail.com	19-11-2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM.)/1146/2025	19-11-2025	HDFC BANK LTD VS SYEDALI MEHDI ZAIDI	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	19-11-2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/1221/2025	19-11-2025	BD GUPTA AND SONS PRIVATE LIMITED VS MECCON INFRASTRUCTURES	RISHI KANT MISHRA	9268403018	rishikantmishra@yahoo.co.in	19-11-2025
			COURT 402	ROOM	CIVIL SUIT	Ex.COMM - Award by Arb. Comm./67/2025	21-11-2025	ARVIND KUMAR GUPTA VS SANDEEP MALIK	ANIL KUMARNA PRUTHUI		sunnymalick23@gmail.com	21-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL)	WEST	COURT 402	ROOM	CIVIL SUIT	Ex.COMM - Award by Arb. Comm./68/2025	22-11-2025	MS PASSIM WATER SERVICES VS UNION OF INDIA THROUGH EXECUTIVE ENGINEER ELECTRICAL	OM PARKSH	8076028046	eromlaw1956@gmail.com	22-11-2025
			COURT 402	ROOM	CIVIL SUIT	Misc DJ/880/2025	22-11-2025	MS MODERN TEXTILE SOLUTIONS PVT LTD THROUGH ITS AR MR NEERAJ GUPTA VS MR PRASHANT MEHTA PROP OF M/S DESIGN X KNITWEARS	JAGRITI JAIN	8527506427	Lawfirm@unsolvedlegal.com	22-11-2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/1237/2025	22-11-2025	M/S NATIONAL WIRES AND CABLES CO. VS MS MFB GEOTECH PRIVATE LIMITED	RAHUL KHANNA	8860004840	NA	22-11-2025
			COURT 402	ROOM	CIVIL SUIT	EX COMM- 567/2025	26-11-2025	ASHA RAM VS NEERAJ KUMAR	SACHIN JAIN	9873586359	Skjainadvocate9@gmail.com	26-11-2025
			COURT 402	ROOM	CIVIL SUIT	CS COMM- 1248/2025	26-11-2025	BANK OF BARODA VS AGRITAS CROP	GEETANJALI SHARMA	8447833470	Advocate.134@gmail.com	26-11-2025
			COURT 402	ROOM	CIVIL SUIT	CS COMM- 1253/2025	27-11-2025	DEEPAK KUMAR VS VAIDEHI FEEDS	SHARWAN KR. BANSAL	6201970125	unitedmark@unitedandunited.com	27-11-2025
			COURT 402	ROOM	CIVIL SUIT	CS COMM- 1258/2025	28-11-2025	LAXMI PUBLICATIONS VS ASHWANI SHARMA	RAKESH KUMAR	9582959560	rakesh1987@yahoo.co.in	28-11-2025
			COURT 402	ROOM	CIVIL SUIT	CS COMM-1259/2025	28-11-2025	TAURUS APPAREALS VS DUTTA INDUS.	VINAY KUMAR	9717259459	vinayadvocatedrkalam@gmail.com	28-11-2025
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL)	WEST	201 EXTN BLOCK	CS	CS (COMM)/874/2025	01-11-2025	PUMA SE VS ASHOK KUMAR	PRACHI GUPTA(P),	9911703098	PRACHI.GUPTA@PAMSLEGAL.COM	31-10-2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
	COURT)			MISC	MISC DJ/1038/2025	01-11-2025	MS JAYA PRADEEP VS PUNJAB NATIONAL BANK	SHIV KUMAR KUSHWAH(P),	7017171288	NOT MENTIONED	30-10-2025
				OMP (I)	OMP (I) (COMM)/1731/2025	01-11-2025	YES BANK LTD VS SAHIL TRANSPORT COMPANY	KARTIK KUMAR(P),	9811250543	LEGAL@KATYALAS SOCIATES.COM	29-10-2025
				OMP (I)	OMP (I) (COMM)/1734/2025	03-11-2025	M/S THERMAL ENGINEERS AND INSULATORS PVT LTD VS GNCTD THROUGH EXECUTIVE ENGINEER AND ANR	SANJAM CHABA(P),	9711236952	ADV.SANPAMCHAB A@GMAIL.COM	30-10-2025
				OMP (I)	OMP (I) (COMM)/1739/2025	06-11-2025	AXIS BANK LIMITED VS VISHNU PRAKASH PANDEY	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	04-11-2025
				CS	CS (COMM)/897/2025	10-11-2025	SUDHANSHU BAJAJ VS SCHOLARS ACADEMY	VIKAS SHARMA(P),	9999010507	JURISLAW@OUTLO OK.COM	04-11-2025
				OMP (I)	OMP (I) (COMM)/1754/2025	10-11-2025	IDFC FIRST BANK LIMITED VS SUSHOBHIT DWIVEDI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	05-11-2025
				OMP (I)	OMP (I) (COMM)/1755/2025	10-11-2025	IDFC FIRST BANK LIMITED VS CHANDER MOHAN SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	05-11-2025
				OMP (I)	OMP (I) (COMM)/1756/2025	10-11-2025	IDFC FIRST BANK LIMITED VS BABBU CHHIDU	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	05-11-2025
				OMP (I)	OMP (I) (COMM)/1774/2025	11-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MAMTA S	SUMIT KUMAR(P),	9958683230	ASSOCIATESRSGAR G2@GMAIL.COM	06-11-2025
				OMP (I)	OMP (I) (COMM)/1775/2025	11-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SOMNATH G	SUMIT KUMAR(P),	9958683230	ASSOCIATESRSGAR G2@GMAIL.COM	06-11-2025
				CS	CS (COMM)/907/2025	12-11-2025	UMA SETH VS M/S SILVERTONE GRAVU FLEX PRIVATE LIMITED	MANEESH GUMBER(P),	9911315304	ASCENTLAWFIRM@ GMAIL.COM	10-11-2025
				OMP (I)	OMP (I) (COMM)/1800/2025	12-11-2025	AXIS BANK LTD VS LAXMAN NEWAR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	07-11-2025
				CS	CS (COMM)/906/2025	12-11-2025	SURJEET GUPTA TRADING AS M/S SHREE SHYAM ENTERPRISES VS GAURI SHANKAR GUPTA TRADING AS	SANJEEV SINGH(P),	9811129304	SANJEEV.SINGH@S INGHNASSOCIATES .COM	08-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I)	OMP (I) (COMM)/1808/2025	13-11-2025	AXIS BANK LTD VS PYARE LAL KEER	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVA SSOCIATES@GMAIL .COM	07-11-2025
				OMP (I)	OMP (I) (COMM)/1801/2025	13-11-2025	M/S THERMAL ENGINEERS AND INSULATORS PVT LTD VS GNCTD AND ANR	SANJAM CHABA(P),	9711236952	ADV.SANPAMCHAB A@GMAIL.COM	07-11-2025
				OMP (I)	OMP (I) (COMM)/1807/2025	13-11-2025	HDFC BANK LTD VS JINI RAJ DUBEY	NAVEEN SHARMA(P),	9350569040	NAVEENK101A@YA HOO.COM	07-11-2025
				OMP (I)	OMP (I) (COMM)/1829/2025	14-11-2025	AXIS BANK LTD VS MOHID PATHAN	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVA SSOCIATES@GMAIL .COM	11-11-2025
				OMP (I)	OMP (I) (COMM)/1833/2025	14-11-2025	AXIS BANK LTD VS SURJEET BANGA	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVA SSOCIATES@GMAIL .COM	11-11-2025
				OMP (I)	OMP (I) (COMM)/1832/2025	14-11-2025	AXIS BANK LTD VS ARJUN GUPTA	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVA SSOCIATES@GMAIL .COM	11-11-2025
				OMP (I)	OMP (I) (COMM)/1831/2025	14-11-2025	AXIS BANK LTD VS BALRAM KUMAR	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVA SSOCIATES@GMAIL .COM	11-11-2025
				MISC	MISC DJ/1071/2025	14-11-2025	DESIGN X KNITWEARS VS KITTY KHURANA	DEVENDRA KEJARIWAL(P)	8130527868	DEVENDRAKEJARI WAL@GMAIL.COM	08-11-2025
				OMP (I)	OMP (I) (COMM)/1830/2025	14-11-2025	AXIS BANK LTD VS SUNIL KUMAR	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVA SSOCIATES@GMAIL .COM	11-11-2025
				CS	CS (COMM)/918/2025	15-11-2025	SURINDER KUMAR BADHWAR VS RAJNEESH SETH	SURINDER KUMAR BADHWAR(P),	9868060342	SKBADHWAR@GMA I.COM	08-11-2025
				OMP (I)	OMP (I) (COMM)/1844/2025	15-11-2025	HDFC BANK LIMITED VS SUNIL KUMAR	MANISH SHANKER VERMA(P),	9650810426	KSVERMACHAMBE RS@GMAIL.COM	14-11-2025
				CS	CS (COMM)/917/2025	15-11-2025	YOGESH KUMAR GOYAL VS M/S BIO MEDICAL WASTE SERVICES (FIRM)	SKUNDAN KUMAR(P),	9810063966	CBGARG76@GMAIL COM	13-11-2025
				OMP (I)	OMP (I) (COMM)/1867/2025	17-11-2025	HDFC BANK LIMITED VS ADESH KUMAR TOMAR	MANISH SHANKER VERMA(P),	9650810426	KSVERMACHAMBE RS@GMAIL.COM	14-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I)	OMP (I) (COMM)/1863/2025	17-11-2025	HDFC BANK LIMITED VS BRAJNANDAN PACHAURI	MANISH SHANKER VERMA(P),	9650810426	KSVERMACHAMBE RS@GMAIL.COM	14-11-2025
				OMP (I)	OMP (I) (COMM)/1864/2025	17-11-2025	MITUSHI CREDIT AND HOLDING PVT LTD VS SURAJ	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVA SSOCIATES@GMAIL .COM	14-11-2025
				OMP (I)	OMP (I) (COMM)/1865/2025	17-11-2025	HDFC BANK LIMITED VS GEETA RAJ KUMAR	MANISH SHANKER VERMA(P),	9650810426	KSVERMACHAMBE RS@GMAIL.COM	14-11-2025
				OMP (I)	OMP (I) (COMM)/1866/2025	17-11-2025	HDFC BANK LIMITED VS SUNITA NARESH KUMAR	MANISH SHANKER VERMA(P),	9650810426	KSVERMACHAMBE RS@GMAIL.COM	14-11-2025
				CS	CS (COMM)/922/2025	17-11-2025	BEST TECH PIPES LLP VS M/S DHARAMRAJ CONTRACTS INDIAN PVT LTD	SHAILENDER NEGI(P),	9999029218	SHAILNEGI1984@G MAIL.COM	10-11-2025
				OMP (I)	OMP (I) (COMM)/1862/2025	17-11-2025	HDFC BANK LIMITED VS MOHD AMIR KHAN	MANISH SHANKER VERMA(P),	9650810426	KSVERMACHAMBE RS@GMAIL.COM	14-11-2025
				CS	CS (COMM)/928/2025	18-11-2025	DINESH SHARMA PROP M/S TRIUMPH INCORPORATION VS KUMAR DANENDER KUMAR PROP OF M/S KAVITA STORE	RAKESH KUMAR SHUKLA(P),	9899454835	RKS108@GMAIL.CO M	14-11-2025
				OMP (I)	OMP (I) (COMM)/1870/2025	18-11-2025	MITHUSHI CREDIT AND HOLDING PVT LTD VS VIKESH AND ANR	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVA SSOCIATES@GMAIL .COM	17-11-2025
				MISC	MISC DJ/1097/2025	20-11-2025	STATE BANK OF INDIA VS RAMESH KUMAR MAURYA	RANJAY KUMAR SINHA(P),	9811255673	ADVOCATESINHA@ REDIFFMAIL.COM	18-11-2025
				OMP (I)	OMP (I) (COMM)/1883/2025	22-11-2025	AXIS BANK LIMITED VS ASHUTOSH AND ANR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	20-11-2025
				CS	CS (COMM)/935/2025	22-11-2025	M/S NAINI FINCAP LIMITED VS SATISH GROVER AND ANR	LALIT DAHIYA(P),	9717172204	NOT MENTIONED	14-11-2025
				OMP (I)	OMP (I) (COMM)/1881/2025	22-11-2025	AXIS BANK LIMITED VS JAI SHANI DEV TRANSPORT AND ANR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	20-11-2025
				OMP (I)	OMP (I) (COMM)/1882/2025	22-11-2025	AXIS BANK LIMITED VS SUKHADEV AND ORS	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	20-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS	CS (COMM)/936/2025	22-11-2025	LAL CHAND PRAJAPAT PROPRIETOR OF RAJAT TIMBER AND PLYWOOD VS VED PRAKASH MITTAL AND SONS	SHALU KUMARI(P),	9212413759	JITENDERSAHAYA DVOCATE@GMAIL. COM	20-11-2025
				MISC	MISC DJ/1110/2025	24-11-2025	M/S SAGAR MARKETING AND ANR VS OKAYA POWER PVT LTD	NISHANT MAIDASANI(P),	9910352622	(E)NISHANTMAIDA SANI@GMAIL.COM	20-11-2025
				CS	CS (COMM)/946/2025	26-11-2025	UNION BANK OF INDIA VS MEHNAAZ	ALOK KUMAR(P),	9911000126	ALOK.ADV2001@G MAIL.COM	24-11-2025
				CS	CS (COMM)/945/2025	26-11-2025	ARPIT BHATIA AND ANR VS MOGUIRE FOODS PVT LTD THROUGH ITS DIRECTOR DHANRAJ HIRIYANNA KIDIYOOR	SAHIB GURDEEP SINGH(P),	9999496532	SETHIMEHANDRU. NFO@GMAIL.COM	22-11-2025
				CS	CS (COMM)/952/2025	27-11-2025	STATE BANK OF INDIA VS RAJINDER	KRISHNA KR SHARMA(P),	995889140	ADVKRISHNA1411@ GMAIL.COM	25-11-2025
				OMP (I)	OMP (I) (COMM)/1910/2025	27-11-2025	YES BANK LTD VS AMIT GOYAL	KARTIK KUMAR(P),	9811250543	LEGAL@KATYALAS SOCIATES.COM	24-11-2025
				OMP (I)	OMP (I) (COMM)/1911/2025	27-11-2025	YES BANK LTD VS ISHWAR GHISYEVAN	KARTIK KUMAR(P),	9811250543	LEGAL@KATYALAS SOCIATES.COM	24-11-2025
				OMP (I)	OMP (I) (COMM)/1912/2025	27-11-2025	YES BANK LTD VS MOHD SHARIQ	KARTIK KUMAR(P),	9811250543	LEGAL@KATYALAS SOCIATES.COM	24-11-2025
				OMP (I)	OMP (I) (COMM)/1913/2025	27-11-2025	YES BANK LTD VS ABHISHEK KUMAR	KARTIK KUMAR(P),	9811250543	LEGAL@KATYALAS SOCIATES.COM	24-11-2025
				OMP (I)	OMP (I) (COMM)/1914/2025	27-11-2025	IDFC FIRST BANK LIMITED VS VINOD KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	24-11-2025
				OMP (I)	OMP (I) (COMM)/1915/2025	27-11-2025	IDFC FIRST BANK LIMITED VS VARUN KUMAR BANTA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	24-11-2025
				OMP (I)	OMP (I) (COMM)/1916/2025	27-11-2025	IDFC FIRST BANK LIMITED VS VALLABHI ENGINEERING SERVICES LLP AND ANR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	24-11-2025
				OMP (I)	OMP (I) (COMM)/1917/2025	27-11-2025	IDFC FIRST BANK LIMITED VS SIDDHARTH ROY	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	24-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I)	OMP (I) (COMM)/1918/2025	27-11-2025	SHRIRAM FINANCE LTD VS ARL WORLDWIDE EXPRESS PVT LTD	MANOJ KUMAR(P),	9811133644	MANOJ.ADV@GMAIL L.COM	24-11-2025
				OMP (I)	OMP (I) (COMM)/1919/2025	27-11-2025	SHRIRAM FINANCE LTD VS NASIMUDDEEN	MANOJ KUMAR(P),	9811133644	MANOJ.ADV@GMAIL L.COM	24-11-2025
				OMP (I)	OMP (I) (COMM)/1920/2025	27-11-2025	IDFC FIRST BANK LIMITED VS MOHAMMAD SHAHNAWAZ	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	24-11-2025
				OMP (I)	OMP (I) (COMM)/1921/2025	27-11-2025	MITUSHI CREDIT AND HOLDING PVT LTD VS RAJIV KUMAR AND ANR	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADVA SSOCIATES@GMAIL .COM	25-11-2025
				CS	CS (COMM)/951/2025	27-11-2025	STATE BANK OF INDIA VS BALA DEVI	KRISHNA KR SHARMA(P),	995889140	ADV KRISHNA1411@ GMAIL.COM	25-11-2025
				CS	CS (COMM)/956/2025	28-11-2025	STATE BANK OF INDIA VS DEVENDRA KUMAR	KRISHNA KR SHARMA(P),	995889140	ADV KRISHNA1411@ GMAIL.COM	25-11-2025
				OMP (I)	OMP (I) (COMM)/1953/2025	28-11-2025	IDFC FIRST BANK LIMITED VS ANKIT MAHESH AND ANR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	24-11-2025
				OMP (I)	OMP (I) (COMM)/1955/2025	28-11-2025	IDFC FIRST BANK LIMITED VS ASEER AHMED	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	24-11-2025
				OMP (I)	OMP (I) (COMM)/1959/2025	28-11-2025	IDFC FIRST BANK LIMITED VS HASNAIN SIRAJUDDIN AND ANR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	24-11-2025
				OMP (I)	OMP (I) (COMM)/1949/2025	28-11-2025	IDFC FIRST BANK LIMITED VS BENPAL SINGH RAWAT AND ANR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	24-11-2025
				OMP (I)	OMP (I) (COMM)/1950/2025	28-11-2025	IDFC FIRST BANK LIMITED VS BABLOO DHARAM DASS	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	24-11-2025
				OMP (I)	OMP (I) (COMM)/1951/2025	28-11-2025	IDFC FIRST BANK LIMITED VS DALBIR SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	24-11-2025
				CS	CS (COMM)/958/2025	28-11-2025	CANARA BANK VS GAURAV ARORA PROPRIETOR OF M/S SGS TRADERS	SUMIT VIRMANI(P),	9873245548	VIRMANILAWCO@ GMAIL.COM	26-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS	CS (COMM)/960/2025	28-11-2025	M/S PINNACLE POLYMERS PRIVATE LIMITED VS ZIKRULLAH ALAM (PROPRIETOR OF M/S KISHAN BOOT HOUSE)	KUSHAGRA BANSAL(P),	9999448797	KUSHAGRABANSAL@AKASSOCIATES.ORG.IN	25-11-2025
15	MS. AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	209 EXTN BLOCK	CS(COMM)	878/2025	01.11.2025	TWANGO SOCIAL NETWORK PVT LTD VS. AMRENDRA KUMAR	TAHIR ASHRAF SIDDIQUI	9582393423	TAHIRASHRAFSIDDIQUI.COM	01.11.2025
				CS(COMM)	879/2025	01.11.2025	SARAOGI SUPER SALES VS. JAIDURGA LIFESTYLE LLP	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	01.11.2025
				OMP(I)(COMM)	1729/2025	01.11.2025	YES BANK VS. ANIL RAJINDER PRASAD	SACHIN KATYAL	26211488	legal@katyalassociates.com	01.11.2025
				OMP(I)(COMM)	1730/2025	01.11.2025	YES BANK VS. RAJBIR SINGH	SACHIN KATYAL	26211488	legal@katyalassociates.com	01.11.2025
				CS(COMM)	880/2025	03.11.2025	BAKSHI MARK PVT LTD VS. BAJAJ ALLIANZ GENERAL INSURANCE CO	RAJESH BANATI	9810294894	rajeshbanati@yahoo.com	03.11.2025
				CS(COMM)	881/2025	03.11.2025	SONA MACHINERY LTD VS. ABHISHEK	PARAS AGGARWAL	9810600656	parasaggarwaladv@gmail.com	03.11.2025
				CS(COMM)	898/2025	10.11.2025	MANORANJAN KUMAR VS. M/SMART PADDLE TECHNOLOGY	AJAI KUMAR	9999436099	advvoajai@gmail.com	10.11.2025
				OMP(I)(COMM)	1757/2025	10.11.2025	AXIS BANK VS. ARUN KUMAR	SUNITA SINGH	9871040589	indolexlaw@gmail.com	10.11.2025
				OMP(I)(COMM)	1758/2025	10.11.2025	AXIS BANK VS. BAJIT KAUR	SUNITA SINGH	9871040589	indolexlaw@gmail.com	10.11.2025
				OMP(I)(COMM)	1759/2025	10.11.2025	YES BANK VS. JIMMY SHAH	LALIT PANDEY	8130383143	lalitpandeyadvassociates@gmail.com	10.11.2025
				OMP(I)(COMM)	1760/2025	10.11.2025	IDFC BANK VS. RAVI RAJESH	SANJIT PATHAK	9717028845	litigation@srcslegal.com	10.11.2025
				OMP(I)(COMM)	1761/2025	10.11.2025	IDFC BANK VS. VISHNU JAYPAL	SANJIT PATHAK	9717028845	litigation@srcslegal.com	10.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP(I)(COMM)	1778/2025	12.11.2025	AXIS BANK VS. RUKSANA KHAN	SUNITA SINGH	9871040589	indolexlaw@gmail.com	12.11.2025
				OMP(I)(COMM)	1779/2025	12.11.2025	AXIS BANK VS. ALOK TRIPATH	SUNITA SINGH	9871040589	indolexlaw@gmail.com	12.11.2025
				OMP(I)(COMM)	1780/2025	12.11.2025	AXIS BANK VS. MOHD. MUMTAJ	SUNITA SINGH	9871040589	indolexlaw@gmail.com	12.11.2025
				OMP(I)(COMM)	1781/2025	12.11.2025	AXIS BANK VS. DHANANJAY MISHRA	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	12.11.2025
				OMP(I)(COMM)	1802/2025	13.11.2025	AXIS BANK VS. ALTAMASH MALIK	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	13.11.2025
				OMP(I)(COMM)	1803/2025	13.11.2025	AXIS BANK VS. JAMSHED QURESHI	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	13.11.2025
				CS(COMM)	908/2025	13.11.2025	JASBIR KAUR VS. KERATINE PROFESSIONAL	BHARAT BHUSHAN	9910403763	advbharatbhushan328@gmail.com	13.11.2025
				CS(COMM)	909/2025	13.11.2025	SEEMA JINDAL VS. RISHI CHAUHAN	O.P. AGGARWAL	9899695533		13.11.2025
				OMP(I)(COMM)	1816/2025	14.11.2025	AXIS BANK VS. OM PRAKASH YADAV	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	14-11.2025
				OMP(I)(COMM)	1817/2025	14.11.2025	AXIS BANK VS. MANISHA	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	14-11.2025
				OMP(I)(COMM)	1818/2025	14.11.2025	AXIS BANK VS. ANWAR ALI	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	14-11.2025
				OMP(I)(COMM)	1819/2025	14.11.2025	AXIS BANK VS. SATYA JEET SINGH	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	14-11.2025
				OMP(I)(COMM)	1820/2025	14.11.2025	AXIS BANK VS. BRAJMOHAN SONI	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	14-11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				MISC. DJ	1069/2025	14.11.2025	R.S. TRADING COMPANY VS. V9D INDUSTRIES PVT LTD	LALIT PANDEY	8130383143	lalitpandeyadvassocialts@gmail.com	14-11.2025
				CONTEMPT PETITION	23/2025	15.11.2025	POOJA SUPPLIER VS. DEEPAK PUNDIR	BABU LAL	8826732210		15.11.2025
				CS(COMM)	919/2025	17.11.2025	VARUN CHOPRA VS. ATOM MEP ENGINEERS PVT LTD	MANJU MINOCHA	9953854141	zestlaw438@gmail.com	17.11.2025
				OMP(I)(COMM)	1847/2025	17.11.2025	HDFC BANK VS. J K SERVICES	MANISH VERMA	9650810426	msvermachambers@gmail.com	17.11.2025
				OMP(I)(COMM)	1848/2025	17.11.2025	HDFC BANK VS. SUNIL KUMAR GAUTAM	MANISH VERMA	9650810426	msvermachambers@gmail.com	17.11.2025
				OMP(I)(COMM)	1849/2025	17.11.2025	HDFC BANK VS. SHVANGI SHISHODIA	MANISH VERMA	9650810426	msvermachambers@gmail.com	17.11.2025
				OMP(I)(COMM)	1850/2025	17.11.2025	HDFC BANK VS. MOHIT KUMAR	MANISH VERMA	9650810426	msvermachambers@gmail.com	17.11.2025
				OMP(I)(COMM)	1851/2025	17.11.2025	HDFC BANK VS. NEHA TIWARI	MANISH VERMA	9650810426	msvermachambers@gmail.com	17.11.2025
				OMP(I)(COMM)	1852/2025	17.11.2025	HDFC BANK VS. ANIL KOHLI	MANISH VERMA	9650810426	msvermachambers@gmail.com	17.11.2025
				OMP(I)(COMM)	1853/2025	17.11.2025	HDFC BANK VS. MEGHA WADHWA	MANISH VERMA	9650810426	msvermachambers@gmail.com	17.11.2025
				OMP(I)(COMM)	1869/2025	18.11.2025	TSC FINSERV PVT LTD VS. CAR O BARSERVICES	LALIT PANDEY	8130383143	lalitpandeyadvassocialts@gmail.com	18.11.2025
				CS(COMM)	927/2025	18.11.2025	MULTI CREDIT PVT LTD VS. METRO TRADING CO	MEENAL DUGGAL	8860206363	advocatemeenalduggal@gmail.com	18.11.2025
				MISC. DJ	1083/2025	18.11.2025	JIVAA RETAILS INDIA PVT LTD VS. SALIG RAM TIMBER	DINESH KHANNA	9910280504	sharmadinesh28mar@gmail.com	18.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				MISC. DJ	1091/2025	19.11.2025	VIJAY SINGH VS. ARUN KUMAR	VINOD KUMAR VERMA	9350939169	vu044535@gmail.co m	19.11.2025
				CS(COMM)	931/2025	19.11.2025	PUNJAB NATIONAL BANK VS. SHEETAL	NANDITA MISHRA	8130268845	mishranandita@gmai l.com	19.11.2025
				OMP(COMM)	12/2025	20.11.2025	GOVT. OF NCT OF DELHI VS. M/S SUNRISE ENTERPRISES	ZAFAN ABBAS	9868122342	za16132@gmail.com	20.11.2025
				CS(COMM)	943/2025	24.11.2025	SANJAY KUMAR VS. M/S INDIA BULLS ENTERPRISES	MAYANK BARUA	9911750282	mike82adv@gmail.co m	24.11.2025
				OMP(COMM)	1887/2025	24.11.2025	AXIS BANK VS. NKG INFRASTRUCTURE LTD	SANJIV PATHAK	9717028845	litigaton@srcslegal.co m	24.11.2025
				OMP(COMM)	1888/2025	24.11.2025	AXIS BANK VS. AMIT YADAV	SANJIV PATHAK	9717028845	litigaton@srcslegal.co m	24.11.2025
				OMP(I)(COMM)	1889/2025	27.11.2025	YES BANK VS. RAJU KUMAR VERMA	SACHIN KATYAL	1126211488	legal@katalassociate s.com	27.11.2025
				OMP(I)(COMM)	18902025	27.11.2025	YES BANK VS. YOGESH SHARMA	SACHIN KATYAL	1126211488	legal@katalassociate s.com	27.11.2025
				OMP(I)(COMM)	1891/2025	27.11.2025	YES BANK VS. DEEPAK KHEMKA	SACHIN KATYAL	1126211488	legal@katalassociate s.com	27.11.2025
				OMP(I)(COMM)	1892/2025	27.11.2025	IDFC FIRST BANK VS. ROHIT RADHE	SANJEEV PATHAK	9717028845	litigation@srcslegal.c om	27.11.2025
				OMP(I)(COMM)	1893/2025	27.11.2025	SHRIRAM FINANCE VS. AMIRUDDIN SAIFE	MANOJ KUMAR	9811133644	manojk.adv@gmail.c om	27.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP(I)(COMM)	1894/2025	27.11.2025	SHRIRAM FINANCE AMIRUDDIN SAIFE	VS.	MANOJ KUMAR	9811133644	manojk.adv@gmail.com	27.11.2025
				OMP(I)(COMM)	1895/2025	27.11.2025	IDFC BANK VS. MALKIT SINGH		SANJIV PATHAK	9717028845	litigaton@srcslegal.com	27.11.2025
				OMP(I)(COMM)	1896/2025	27.11.2025	IDFC BANK VS. PRAVEEN KUMAR		SANJIV PATHAK	9717028845	litigaton@srcslegal.com	27.11.2025
				OMP(I)(COMM)	1897/2025	27.11.2025	MITUSHI CREDIT AND HOLDING PVT LTD VS. RAJU		LALIT PANDEY	8130383143	lalitpandeyadvassociates@gmail.com	27.11.2025
				OMP(I)(COMM)	1960/2025	28.11.2025	IDFC BANK VS. KAMAL DEEP		SANJIV PATHAK	9717028845	litigaton@srcslegal.com	28.11.2025
				OMP(I)(COMM)	1961/2025	28.11.2025	IDFC BANK VS. AMARJEET KAUR		SANJIV PATHAK	9717028845	litigaton@srcslegal.com	28.11.2025
				OMP(I)(COMM)	1962/2025	28.11.2025	IDFC BANK VS. CHANDRA MOHAN		SANJIV PATHAK	9717028845	litigaton@srcslegal.com	28.11.2025
				OMP(I)(COMM)	1963/2025	28.11.2025	IDFC BANK VS. HIMANSHU VERMA		SANJIV PATHAK	9717028845	litigaton@srcslegal.com	28.11.2025
				CS(COMM)	957/2025	28.11.2025	STATE BANK THANGCHINGMANG HAOKIP	VS.	A K RAJ GOPAL	956002821	adv.akrajgopal@gmail.com	28.11.2025
				CS(COMM)	966/2025	29.11.2025	PUNJAB NATIONAL BANK VS. VIDHI KUMAR		SABHAYA JAIN	9811577425	sabhayajain08@gmail.com	29.11.2025
16	SH. RAGHUBIR SINGH, JUDGE (COMMERCIAL COURT)-03	WEST DISTRICT	203 EXTN BLOCK	OMP (I) (COMM)/1728/2025	01-11-2025	YES BANK LTD VS SAHIL TRANSPORT COMPANY	KARTIK KUMAR(P),		9411808617	LEGAI@KATVAL ASSOCIATES.COM	31-10-2025	
				OMP (I) (COMM)/1727/2025	01-11-2025	YES BANK LTD VS MEHAK CHHABRA	KARTIK KUMAR(P),		9411808617	LEGAI@KATVAL ASSOCIATES.COM	31-10-2025	
				OMP (I) (COMM)/1726/2025	01-11-2025	YES BANK LTD VS JAI SHIV TRADERS	KARTIK KUMAR(P),		9411808617	LEGAI@KATVAL ASSOCIATES.COM	31-10-2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL	DATE OF E- FILING
				CS (COMM)/877/2025	01-11-2025	AMAZON DISTRIBUTORS PVT LTD VS URMILA VERMA	SHALU KARDAM(P),	9811041494	shalu.kardam@gmail.com		31-10-2025	
				CS (COMM)/876/2025	01-11-2025	BANK OF BARODA VS ADITYA MANCHANDA PROP AMA TRADERS	UMESH JOSHI(P),	9910568669	umeshjoshi2001@gmail.com		31-10-2025	
				CS (COMM)/883/2025	03-11-2025	PUNJAB NATIONAL BANK VS AKASHDEEP PROPRIETOR OF MS	PARIKSHIT MAHIPAL(P),	9868873985	NOT MENTIONED		01-11-2025	
				OMP (I) (COMM)/1740/2025	06-11-2025	AXIS BANK LIMITED VS SONU RAJSINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SR CSLEGALCOM		04-11-2025	
				CS (COMM)/891/2025	06-11-2025	G S R METALS PVT LTD VS DASPASS INDUSTRIES LLP	PRADEEP KUMAR JHA(P),				04-11-2025	
				OMP (I) (COMM)/1741/2025	07-11-2025	AXIS BANK LTD VS AJIT SINGH	ADV. LALIT PANDEY(P),	8130383148	adv.lalitpandey@gmail.com		06-11-2025	
				OMP (I) (COMM)/1792/2025	12-11-2025	AXIS BANK LTD VS SHAKUNTALA NATH	SUNITA SINGH(P),	987 1 040589	INDOLEXLAW@G MAIL.COM		11-11-2025	
				OMP (I) (COMM)/1791/2025	12-11-2025	AXIS BANK LTD VS SANTOSH KUMAR GUPTA	SUNITA SINGH(P),	987 1 040589	INDOLEXLAW@G MAIL.COM		11-11-2025	
				OMP (I) (COMM)/1790/2025	12-11-2025	AXIS BANK LTD VS RAJESH KHANNA	SUNITA SINGH(P),	987 1 040589	INDOLEXLAW@G MAIL.COM		11-11-2025	
				CS (COMM)/903/2025	12-11-2025	AMAZON DISTRIBUTORS PVT LTD VS SUPER MARCHE 37 TRADERS	SHALU KARDAM(P),				11-11-2025	
				OMP (I) (COMM)/1789/2025	12-11-2025	AXIS BANK LTD VS KHURSHID KHAN	SUNITA SINGH(P),	987 1 040589	INDOLEXLAW@G MAIL.COM		11-11-2025	
				OMP (I) (COMM)/1785/2025	12-11-2025	AXIS BANK LTD VS NASIR KHAN	ADV. LALIT PANDEY(P),	8130383148	adv.lalitpandey@gmail.com		11-11-2025	
				OMP (I) (COMM)/1783/2025	12-11-2025	AXIS BANK LTD VS AMIT KUMAR	ADV. LALIT PANDEY(P),	8130383148	adv.lalitpandey@gmail.com		11-11-2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL	DATE OF E- FILING
				OMP (I) (COMM)/1786/2025	12-11-2025	AXIS BANK LTD VS HILAL AHMAD	ADV. LALIT PANDEY(P),		8130383148	advlalitpandey@gmail.com	12-11-2025	
				OMP (I) (COMM)/1788/2025	12-11-2025	AXIS BANK LTD VS MANOJ RASTOGI	ADV. LALIT PANDEY(P),		8130383148	advlalitpandey@gmail.com	12-11-2025	
				OMP (I) (COMM)/1787/2025	12-11-2025	AXIS BANK LTD VS SATYAVEER SINGH	ADV. LALIT PANDEY(P),		8130383148	advlalitpandey@gmail.com	12-11-2025	
				CS (COMM)/910/2025	13-11-2025	LAKSHMI KANT GOYAL VS SAURAV KAPOOR	RAHUL BANSAL(P),		8447946432	rahulbansal@gmail.com	12-11-2025	
				OMP (I) (COMM)/1821/2025	14-11-2025	IDFC FIRST BANK LIMITED VS HARGOVIND ASHWANI	SANJEEV PATHAK(P),		9717028845	LITIGATION@SRCSLEQAL.COM	13-11-2025	
				OMP (I) (COMM)/1838/2025	15-11-2025	HDFC BANK LIMITED VS RAHUL BEGRAJ	MANISH SHANKER VERMA(P),		650810426	MSVERM ACHAMBERS@GM AIL.COM	14-11-2025	
				OMP (I) (COMM)/1857/2025	17-11-2025	HDFC BANK LIMITED VS SHAYMAL RODRICK	MANISH SHANKER VERMA(P),		650810426	MSVERM ACHAMBERS@GM AIL.COM	15-11-2025	
				OMP (I) (COMM)/1856/2025	17-11-2025	HDFC BANK LIMITED VS NARENDER SETH	MANISH SHANKER VERMA(P),		650810426	MSVERM ACHAMBERS@GM AIL.COM	15-11-2025	
				OMP (I) (COMM)/1855/2025	17-11-2025	HDFC BANK LIMITED VS KHURSHED KHURSHED	MANISH SHANKER VERMA(P),		650810426	MSVERM ACHAMBERS@GM AIL.COM	15-11-2025	
				OMP (I) (COMM)/1854/2025	17-11-2025	HDFC BANK LIMITED VS SHARIF AHMED	MANISH SHANKER VERMA(P),		650810426	MSVERM ACHAMBERS@GM AIL.COM	15-11-2025	
				CS (COMM)/926/2025	18-11-2025	DINESH SHARMA VS MAIRAJUDDIN QURESHI	RAKESH KUMAR SHUKLA(P),		09899454835,	RKS108@FFEILQE!o	17-11-2025	
				EXCOMM - AWARD BY ARB COMM/73/2025	18-11-2025	UTTAR PRADESH RAJKIYA NIRMAN NIGAM LTD VS EMPLOYEES STATE	RAJESH PATHAK(P),		09899454835,	RKS108@FFEILQE!o	17-11-2025	
				CS (COMM)/925/2025	18-11-2025	BATRA BREWERIES AND DISTILLERIES PVT LTD VS SRP BREWERIES PVT LTD	RAJEEV KUMAR TEWARI(P),				17-11-2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL	DATE OF E- FILING
				COUNTER CLAIM/50/2025	20-11-2025	GAURAV ARORA VS RAJNEESH	MANISH SHARMA(P),				18-11-2025
				OMP (I) (COMM)/1878/2025	20-11-2025	AXIS BANK LTD VS AZHAR MEHRAJ KHAN	ADV DHEERAJ(P),				18-11-2025
				OMP (I) (COMM)/1877/2025	20-11-2025	JFC LEASING PRIVATE LIMITED VS TARUN SRIVASATAVA	ANUJ KUMAR(P),				18-11-2025
				CS (COMM)/932/2025	20-11-2025	RAHMATULLAH VS NAYSAA RETAIL VENTURE PVT LTD	MOHAMMAD DANISH(P),				18-11-2025
				EXECUTION (COMM)/401/2025	21-11-2025	SH NARINDER SINGH VS SHILPA	STUTI WASON(P),				20-11-2025
				EXECUTION (COMM)/400/2025	21-11-2025	STATE BANK OF INDIA VS RAJESH KUMAR	ADAITA KUMAR ROUT(P),				20-11-2025
				OMP (I) (COMM)/1880/2025	22-11-2025	AXIS BANK LIMITED VS INDERJIT SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SR CSLEGAL.COM		21-11-2025
				OMP (I) (COMM)/1879/2025	22-11-2025	AXIS BANK LIMITED VS IMRAN AHMAD	SANJEEV PATHAK(P),	9717028845	LITIGATION@SR CSLEGAL.COM		21-11-2025
				MISC DJ/1106/2025	24-11-2025	PARVEEN KUMAR GARG VS MOHD HUSSAIN	DEEPAK KUMAR BANSAL(P),				22-11-2025
				CS (COMM)/940/2025	24-11-2025	MS DHANUKA AGRITECH LTD VS M/S BEST AGROLIFE LIMITED	ARUN JHA(P),	981104452			22-11-2025
				CS (COMM)/944/2025	26-11-2025	UNION BANK OF INDIA VS ASHA BABBAR	ALOK KUMAR(P),				24-11-2025
				CS (COMM)/954/2025	27-11-2025	STATE BANK OF INDIA VS VEERU	KRISHNA KR SHARMA(P),				26-11-2025
				OMP (I) (COMM)/1932/2025	27-11-2025	YES BANK LTD VS SUHEL YUSUF	KARTIK KUMAR(P),	9411808617	LEGAI@KATVAL ASSOCIATES.CO M		26-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAILDATE OF E- ID FILING	
				CS (COMM)/955/2025	27-11-2025	STATE BANK OF INDIA	KRISHNA KR SHARMA(P), VS MADAN			26-11-2025	
				OMP (I) (COMM)/1931/2025	27-11-2025	IDFC FIRST BANK LIMITED VS SANDEEP ABROL	SANJEEV PATHAK(P),	9717028845	LITIGATION@SR CSLEGAL.COM	26-11-2025	
				CS (COMM)/953/2025	27-11-2025	MUNISH GUPTA TRADING AS MS ANAND INDUSTRIES VS AFZAL KHAN	SANJEEV SINGH(P),			26-11-2025	
				OMP (I) (COMM)/1928/2025	27-11-2025	IDFC FIRST BANK LIMITED VS SAMEER BHILWARE	SANJEEV PATHAK(P),	9717028845	LITIGATION@SR CSLEGAL.COM	26-11-2025	
				OMP (I) (COMM)/1929/2025	27-11-2025	IDFC FIRST BANK LIMITED VS ROHIT KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SR CSLEGAL.COM	26-11-2025	
				OMP (I) (COMM)/1927/2025	27-11-2025	IDFC FIRST BANK LIMITED VS RAMANDEEP SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SR CSLEGAL.COM	26-11-2025	
				OMP (I) (COMM)/1964/2025	28-11-2025	IDFC FIRST BANK LIMITED VS ANIL KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SR CSLEGAL.COM	27-11-2025	
				CS (COMM)/959/2025	28-11-2025	VINAYAK LAMINATES VS SANGEETA N ASSOCIATES	SUNIL KUMAR(P),	987 1 040589	INDOLEXLAW@G MAIL.COM	27-11-2025	
				MISC DJ/1127/2025	29-11-2025	STATE BANK OF INDIA	ADATTA KUMAR ROUT(P), VS RAJESH KUMAR			28-11-2025	
17	SH. HARISH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	202 EXTN BLOCK	OMP (I) (COMM.)	CS (COMM)/875/2025	01-11-2025	M/S NOOR NISHAN PVT LTD VS RITA VOHRA	SUMEET SINGH	9810493447	deiureconsultants.ssc @gmail.com	28.10.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/1723/2025	01-11-2025	AXIS BANK LIMITED VS RAJKUMAR SO CHHITAR SINGH	SANJEEV PATHAK	9717028845	Litigation@srcsleqal. com	13.10.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/1724/2025	01-11-2025	AXIS BANK LIMITED VS VINAY KUMAR	SANJEEV PATHAK	9717028845	Litigation@srcsleqal. com	13.10.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/1725/2025	01-11-2025	AXIS BANK LIMITED VS ABHISHEK SINGH	SANJEEV PATHAK	9717028845	Litigation@srcsleqal. com	13.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)	CS (COMM)/888/2025	04-11-2025	INDO LAMINATES PRIVATE LIMITED VS SR LAMINATES	SHIKHAR GUPTA	9999443512	shikhargupta@advsgl egal.in	31.10.2025
				OMP (I) (COMM.)	CS (COMM)/889/2025	04-11-2025	PEE SONS INDIA THROUGH PARMOD KUMAR AGGARWAL VS MAYASHEEL RETAIL INDIA LIMITED	RIPUDAMAN	999977975	Ripudaman.sharma@ dvaitalegaLin	29.10.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/1735/2025	04-11-2025	AXIS BANK LTD VS HARPREET SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	16.10.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/1736/2025	04-11-2025	AXIS BANK LTD VS KSHITIJ SHARMA	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	16.10.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/1737/2025	04-11-2025	HDFC BANK LTD VS VS TRADING COMPANY,	NAVEEN SHARMA	9818564234	NAVEENADV12@G MAIL.COM	31.10.2025
				OMP (I) (COMM.)	OMP (COMM.)/1738/2025 (I)	04-11-2025	SHRIRAM FINANCE LTD VS JAVED KHAN	MANOJ KUMAR	8111336444	MANOJKUMAR23@ GMAIL.COM	30.10.2025
				CS (COMM)	CS (COMM)/892/2025	06-11-2025	BANK OF BARODA VS GURU NANAK EARTHMOVERS	DEEPA GUPTA	9312292558	advocate.deepa.gupta @gmail.com	01.11.2025
				CS (COMM)	CS (COMM)/893/2025	06-11-2025	LEVI STRAUSS AND CO VS ASHOK KUMAR	SHARWAN KR	9910888645	UNITEDMARK@UN ITEDANDUNITED.C OM	21.11.2025
				CS (COMM)	CS (COMM)/899/2025	10-11-2025	SHREE KARANGAR TEXTILE PVT LTD VS RENU SAHNI	ARCHIT SINGHAL	9599043045	Legal@sigmalegal.in	27.10.2025
				OMP (I) (COMM.)	OMP (COMM.)/1762/2025 (I)	10-11-2025	IDFC FIRST BANK LTD VS NAVEEN KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.c om	13.10.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/1763/2025	10-11-2025	IDFC FIRST BANK LTD VS UMESH TIWARI	SANJEEV PATHAK	9717028845	litigation@srcslegal.c om	13.10.2025
				OMP (I) (COMM.)	OMP (COMM.)/1764/2025 (I)	10-11-2025	IDFC FIRST BANK LTD VS MD DILSHAD	SANJEEV PATHAK	9717028845	litigation@srcslegal.c om	13.10.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/1765/2025	10-11-2025	IDFC FIRST BANK LTD VS MUKESH KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.c om	13.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS (COMM)	OMP (COMM.)/1766/2025 (I)	10-11-2025	YES BANK LTD VS PRASHANT PRAVEEN KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	06.11.2025
				CS (COMM)	CS (COMM)/902/2025	12-11-2025	DEEPALI DESIGN AND EXHIBITS PVT LTD AUTHORIZED REPRESENTATIVE SHRI ASHWANI KUMAR VS MOHD	ABHISHEK GUPTA	9999959779	Abhishekgupta12@gmail.com	03.11.2025
				CS (COMM)	CS (COMM)/904/2025	12-11-2025	MANISH GARG VS ABHIMANYU SINGH	VIVEK GUPTA	7056301537	gargviveck@gmail.com	15.10.2025
				ARB.A (COMM)	OMP (COMM.)/1782/2025 (I)	12-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RAJBIR H	RAVI SHANKAR GARG	097 18222050	advocatersgarg@gmail.com	06.11.2025
				OMP (I) (COMM.)	OMP (COMM.)/1784/2025 (I)	12-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS BALIHARG SINGH	RAVI SHANKAR GARG	097 18222050	advocatersgarg@gmail.com	06.11.2025
				CS (COMM)	CS (COMM)/912/2025	13-11-2025	MIS WONDER MINES PRIVATE LIMITED VS HERJEET MACIDNES	KUNAL MADAN	8178766086	admin@kmalawoffice.com	11.11.2025
				CS (COMM)	CS (COMM)/913/2025	13-11-2025	GAURAV SETHI PROP SS IMPEX VS GURDEV SINGH PANESAR PROP ELEX INTERNATIONAL	ANIL KR	9810695699	ANILSAINLAWYER@GMAIL.COM	14.10.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/1812/2025	13-11-2025	YES BANK LTD VS VISHAL RAKESH KUMAR	KARTIK	9811250543	N.A	20.09.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/1813/2025	13-11-2025	YES BANK LTD VS PARTHO BHATTACHARYA	KARTIK	9811250543	N.A	20.09.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/1814/2025	13-11-2025	YES BANK LTD VS RAKESH KUMAR JHA	KARTIK	9811250543	N.A	20.09.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/1815/2025	13-11-2025	YES BANK LTD VS VIDHYA RAJINDER SINGH	KARTIK	9811250543	N.A	20.09.2025
				OMP (I) (COMM.)	OMP (COMM.)/1824/2025 (I)	14-11-2025	AXIS BANK LTD VS ZAKIR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.10.2025
				OMP (I) (COMM.)	OMP (COMM.)/1825/2025 (I)	14-11-2025	AXIS BANK LTD VS JASWANT SINGH BHATI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)	OMP (COMM.)/1826/2025	(I)14-11-2025	AXIS BANK LTD VS PRAVIN KUMAR RAI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.10.2025
				OMP (I) (COMM.)	OMP (COMM.)/1827/2025	(I)14-11-2025	AXIS BANK LTD VS ANKIT PANDEY	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.10.2025
				OMP (I) (COMM.)	OMP (COMM.)/1828/2025	(I)14-11-2025	AXIS BANK LTD VS KALI RAM	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.10.2025
				CS (COMM)	CS (COMM)/916/2025	15-11-2025	SIRCA PAINTS INDIA LTD VS GOEL ELECTRONICS ELECTRICAL HOUSE				
				OMP (I) (COMM.)	OMP (I) (COMM.)/1841/2025	15-11-2025	AXIS BANK LTD VS SARITA DEVI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.10.2025
				OMP (I) (COMM.)	OMP (COMM.)/1842/2025	(I)15-11-2025	AXIS BANK LTD VS SHAHRUKH KHAN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.10.2025
				OMP (I) (COMM.)	OMP (COMM.)/1843/2025	(I)15-11-2025	AXIS BANK LTD VS AMAN DHAWAN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.10.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/1871/2025	19-11-2025	AXIS BANK LIMITED VS POOJA SRIVASTAVA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.10.2025
				OMP (I) (COMM.)	OMP (COMM.)/1872/2025	(I)19-11-2025	AXIS BANK LIMITED VS VIKAS KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.10.2025
				OMP (I) (COMM.)	OMP (COMM.)/1873/2025	(I)19-11-2025	AXIS BANK LIMITED VS MANISH DUBEY	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16.10.2025
				OMP (I) (COMM.)	OMP (COMM.)/1874/2025	(I)19-11-2025	AXIS BANK LIMITED VS ISHWAR SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	19.11.2025
				OMP (I) (COMM.)	OMP (COMM.)/1876/2025	(I)20-11-2025	YES BANK LTD VS JAPNEET SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	19.11.2025
				OMP (I) (COMM.)	CS (COMM)/934/2025	21-11-2025	M/S EMPIRE ALCOBREV PRIVATE LIMITED VS NEELAM PRABHA	NAGENDRA PRATAP SINGH	8510005604	PSINGHANDASSOCIATES@GMAIL.COM	20.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)	CS (COMM)/937/2025	22-11-2025	LAL CHAND PRAJAPAT VS KAMLADITYA CONSTRUCTION PVT LTD	ITENDER SAHAY	9212413759	itendersahayadvocate@gmail.com	28.11.2025
				OMP (I) (COMM.)	CS (COMM)/941/2025	24-11-2025	ZIRCON EXPORTS PVT LTD VS DIANKA INDUSTRIES INDIA PRIVATE LIMITED	SHREY DADHEECH	7503710142	hreelexoffice@gmail.com	15.11.2025
				OMP (I) (COMM.)	CS (COMM)/942/2025	24-11-2025	ZIRCON EXPORTS PVT LTD VS RKV INFRAPROJECTS PRIVATE LIMITED	SHREY DADHEECH	7503710142	hreelexoffice@gmail.com	15.11.2025
				CS (COMM)	CS (COMM)/947/2025	26-11-2025	SAMCHEM INDIA PRIVATE LIMITED VS PRISM LIFE SCIENCES LIMITED	HARENDER KR.PARCHAND A	9999656764	ADVDEEPJYOTI@GMAIL.COM	21.11.2025
				CS (COMM)	CS (COMM)/949/2025	27-11-2025	GNOTHI SEAUTON ADVISORS LLP VS ADIL SARWAR	AGRIYA	8447080428	ashknt464@gmail.com	22.11.2025
				OMP (I) (COMM.)	OMP (COMM.)/1930/2025	(I)27-11-2025	MITUSHI CREDIT AND HOLDING PVT LTD VS DIVAKAR SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	26.11.2025
				OMP (I) (COMM.)	OMP (COMM.)/1933/2025	(I)27-11-2025	SHRIRAM FINANCE LTD VS AMIRUDDIN SAIFEE	MANOJ KUMAR	8111336444	MANOJKUMAR23@GMAIL.COM	26.11.2025
				OMP (I) (COMM.)	OMP (COMM.)/1952/2025	(I)28-11-2025	IDFC FIRST BANK LIMITED VS SACHIN SHARMA	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	26.11.2025
				OMP (I) (COMM.)	OMP (COMM.)/1954/2025	(I)28-11-2025	IDFC FIRST BANK LIMITED VS SAVITA BHATI	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	26.11.2025
				OMP (I) (COMM.)	OMP (COMM.)/1956/2025	(I)28-11-2025	IDFC FIRST BANK LIMITED VS USHA MAHI	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	26.11.2025
				OMP (I) (COMM.)	OMP (I) (COMM.)/1957/2025	28-11-2025	IDFC FIRST BANK LIMITED VS HASEEN MIYAN	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	26.11.2025
				OMP (I) (COMM.)	OMP (COMM.)/1958/2025	(I)28-11-2025	IDFC FIRST BANK LIMITED VS MANPREET SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	26.11.2025
				CS (COMM)	CS (COMM)/968/2025	29-11-2025	LAL CHAND PRAJAPAT VS KAMLADITYA CONSTRUCTION PVT LTD	ITENDER SAHAY	9212413759	itendersahayadvocate@gmail.com	28.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS (COMM)	CS (COMM)/969/2025	29-11-2025	PRASHANT PRAJAPAT VS KAMLADITYA CONSTRUCTION PVT LTD	ITENDER SAHAY	9212413759	itendersahayadvocate@gmail.com	28.11.2025
				CS (COMM)	CS (COMM)/970/2025	29-11-2025	HARSHIT JINDAL VS MS SHRI ARV TRADING COMPANY AND ORS	PRASHANT DEWAN	9811977171	advdiwans@gmail.com	28.11.2025
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	210 EXTN BLOCK	EXECUTION (COMM.)/376/2025	EXECUTION (COMM.)/376/2025	01-11-2025	SUNIL GARG VS VIJAY DHALIA	RISHAB SINGHAL	7503414900	rssinghal3062@gmail.com	01-11-2025
				OMP (I) (COMM.)/1721/2025	OMP (I) (COMM.)/1721/2025	01-11-2025	YES BANK LTD VS MEHAK CHHABRA	SACHIN KATYAL	011-26211488	legal@Katyalassociates.com	01-11-2025
				OMP (I) (COMM.)/1722/2025	OMP (I) (COMM.)/1722/2025	01-11-2025	YES BANK LTD VS GAURAV TIWARI	SACHIN KATYAL	011-26211488	legal@Katyalassociates.com	01-11-2025
				CS (COMM)/882/2025	CS (COMM)/882/2025	03-11-2025	ASHISH PAPERS PVT LTD VS ANIL GARG PROPRIETOR OF DIYA INDUSTRIES	S.M. GUPTA	9810235448	smguptag@gmail.com	03-11-2025
				CS (COMM)/887/2025	CS (COMM)/887/2025	04-11-2025	THREE N PRODUCTS PVT LTD VS AYURBLESS HEALTHCARE PRIVATE LIMITED	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	04-11-2025
				EXECUTION (COMM.)/382/2025	EXECUTION (COMM.)/382/2025	10-11-2025	STATE BANK OF INDIA VS SHAHID PROP OF MESSES M K ENTERPRISES	A.K. RAUT	9999132159	AKROUTADVOCATE@GMAIL.COM	10-11-2025
				CS (COMM)/895/2025	CS (COMM)/895/2025	10-11-2025	JITENDER SHOKEEN VS CENTRAL BANK OF INDIA	SANJEEV PATHAK	9717028845	Litigaton@srcslegal.com	10-11-2025
				OMP (I) (COMM.)/1743/2025	OMP (I) (COMM.)/1743/2025	10-11-2025	IDFC FIRST BANK LIMITED VS ASHOK RAMESHVAR	SANJEEV PATHAK	9717028845	Litigaton@srcslegal.com	10-11-2025
				OMP (I) (COMM.)/1744/2025	OMP (I) (COMM.)/1744/2025	10-11-2025	YES BANK LTD VS PAWAN CHANDER SINGH	LALIT PANDEY	8130383143	legal@Katyalassociates.com	10-11-2025
				OMP (I) (COMM.)/1745/2025	OMP (I) (COMM.)/1745/2025	10-11-2025	IDFC FIRST BANK LIMITED VS JASMINDER SINGH	SANJEEV PATHAK	9717028845	Litigaton@srcslegal.com	10-11-2025
				OMP (I) (COMM.)/1746/2025	OMP (I) (COMM.)/1746/2025	10-11-2025	IDFC FIRST BANK LIMITED VS KULWINDER SINGH	SANJEEV PATHAK	9717028845	Litigaton@srcslegal.com	10-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS (COMM)/900/2025	CS (COMM)/900/2025	11-11-2025	PRAHALAD RAI AGARWAL VS ELECTRO ARC ELECTRODES CO	SANJEEV PATHAK	9717028845	Litigaton@srcslegal.c om	11-11-2025
				OMP (I) (COMM.)/1769/2025	OMP (COMM.)/1769/2025 (I)	11-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS PARASGARG WALIA	RAVI SHANKAR	9958683230	associatesrsgarg2@g mail.com	11-11-2025
				OMP (I) (COMM.)/1770/2025	OMP (I) (COMM.)/1770/2025	11-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS NAVEENGARG SHARMA	RAVI SHANKAR	9958683230	associatesrsgarg2@g mail.com	11-11-2025
				OMP (I) (COMM.)/1772/2025	OMP (I) (COMM.)/1772/2025	11-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS GARG RAMCHANDER B	RAVI SHANKAR	9958683230	associatesrsgarg2@g mail.com	11-11-2025
				EXECUTION (COMM.)/388/2025	EXECUTION (COMM.)/388/2025	12-11-2025	KOTAK MAHINDRA PRIME LTD VS SANTOSH V	SUNNY ARORA	9910574027	NOT PROVIDED	12-11-2025
				CS (COMM)/901/2025	CS (COMM)/901/2025	12-11-2025	RAMPAL SINGH VS SADHU RAM	GURSIMAR SINGH	9910266125	GURSIMARSADANA @YAHOO.IN	12-11-2025
				CS (COMM)/905/2025	CS (COMM)/905/2025	12-11-2025	ANJU KHOSLA VS NG WAREHOUSE	DINESH KUMAR	9811786731	dineshkrd1143@gmai l.com	12-11-2025
				OMP (I) (COMM.)/1799/2025	OMP (COMM.)/1799/2025 (I)	12-11-2025	AXIS BANK LTD VS ANIL KUMAR	LALIT PANDEY	8130383143	legal@Katyalassociat es.com	12-11-2025
				CS (COMM)/911/2025	CS (COMM)/911/2025	13-11-2025	GUJARAT COOPERATIVE MILK MARKETING FEDERATION LIMITED AND ANR VS BALSHARMA MUKUND MUDGIL	KRISHNA KUMAR	9899000289	ADV KRISHNA1411@ GMAIL.COM	13-11-2025
				OMP (I) (COMM.)/1805/2025	OMP (COMM.)/1805/2025 (I)	13-11-2025	AXIS BANK LTD VS SHARADA YADAV	LALIT PANDEY	8130383143	legal@Katyalassociat es.com	13-11-2025
				OMP (I) (COMM.)/1806/2025	OMP (COMM.)/1806/2025 (I)	13-11-2025	AXIS BANK LTD VS HRITHIK UPADHYAY	LALIT PANDEY	8130383143	legal@Katyalassociat es.com	13-11-2025
				CS (COMM)/915/2025	CS (COMM)/915/2025	14-11-2025	SARAOGI SUPER SALES PVT LTD VS ANVER ALI	LALIT PANDEY	8130383143	legal@Katyalassociat es.com	14-11-2025
				OMP (I) (COMM.)/1834/2025	OMP (COMM.)/1834/2025 (I)	14-11-2025	AXIS BANK LTD VS RAVI KANT SINGH	LALIT PANDEY	8130383143	legal@Katyalassociat es.com	14-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)/1835/2025	OMP (COMM.)/1835/2025 (I)	14-11-2025	AXIS BANK LTD VS RAM SAJEEVAN	LALIT PANDEY	8130383143	legal@Katyalassociates.com	14-11-2025
				OMP (I) (COMM.)/1836/2025	OMP (COMM.)/1836/2025 (I)	14-11-2025	AXIS BANK LTD VS MO ADIL KHAN	LALIT PANDEY	8130383143	legal@Katyalassociates.com	14-11-2025
				OMP (I) (COMM.)/1837/2025	OMP (COMM.)/1837/2025 (I)	14-11-2025	AXIS BANK LTD VS SUGRIVE	LALIT PANDEY	8130383143	legal@Katyalassociates.com	14-11-2025
				EX.COMM - AWARD BY ARB. COMM./69/2025	EX.COMM - AWARD BY ARB. COMM./69/2025	15-11-2025	UGRO CAPITAL LTD VS P AND SONS	RAJIV NARAYAN	8130224461	ADV.BGAUTAM@GMAIL.COM	15-11-2025
				OMP (I) (COMM.)/1839/2025	OMP (COMM.)/1839/2025 (I)	15-11-2025	HDFC BANK LIMITED VS URBANSOUL CREATION PRIVATE LIMITED	MANISH SHARNKAR VERMA	9650810426	msvermachambers@gmail.com	15-11-2025
				OMP (I) (COMM.)/1840/2025	OMP (COMM.)/1840/2025 (I)	15-11-2025	HDFC BANK LIMITED VS SAGAR SACHIN SHARMA	MANISH SHARNKAR VERMA	9650810426	msvermachambers@gmail.com	15-11-2025
				OMP (I) (COMM.)/1860/2025	OMP (COMM.)/1860/2025 (I)	17-11-2025	HDFC BANK LIMITED VS SAHIL YADAV	MANISH SHARNKAR VERMA	9650810426	msvermachambers@gmail.com	17-11-2025
				OMP (I) (COMM.)/1861/2025	OMP (I) (COMM.)/1861/2025	17-11-2025	HDFC BANK LIMITED VS RAJENDER SINGH	MANISH SHARNKAR VERMA	9650810426	msvermachambers@gmail.com	17-11-2025
				EX.COMM - AWARD BY ARB. COMM./72/2025	EX.COMM - AWARD BY ARB. COMM./72/2025	18-11-2025	OMAXE LTD VS SUPERIOR FINLEASE LTD	MUKTI BODH	9958944220	muktibodhl@gmail.com	18-11-2025
				CS (COMM)/923/2025	CS (COMM)/923/2025	18-11-2025	REAL COATINGS VS GURPREET SINGH	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	18-11-2025
				CS (COMM)/924/2025	CS (COMM)/924/2025	18-11-2025	PUNJAB AND SIND BANK VS MAHIMA BATRA	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	18-11-2025
			210 EXTN BLOCK	EXECUTION (COMM.)/396/2025	EXECUTION (COMM.)/396/2025	20-11-2025	SURINDER KUMAR ANAND VS KOHLI TENT HOUSE ETC	VARUN BEDI	8285672608	ADVOCATEVARUNBEDI@GMAIL.COM	20-11-2025
				OMP (I) (COMM.)/1875/2025	OMP (COMM.)/1875/2025 (I)	20-11-2025	YES BANK LTD VS IRAM NISHA	O. P. GUPTA	9868005927	info@knowlex.in	20-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				EXECUTION (COMM.)/398/2025	EXECUTION (COMM.)/398/2025	21-11-2025	GSI ENTERPRISES PRIVATE LIMITED VS VIVEK KUMAR	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	21-11-2025
				CS (COMM)/933/2025	CS (COMM)/933/2025	21-11-2025	M/S GREAT GALLION VENTURE LTD VS NEELAM PRABHA	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	21-11-2025
				EXECUTION (COMM.)/407/2025	EXECUTION (COMM.)/407/2025	26-11-2025	STATE BANK OF INDIA VS GARVITA GARG PROP OF GARVITA ENTERPRISES	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	26-11-2025
				CS (COMM)/948/2025	CS (COMM)/948/2025	27-11-2025	BALAJI SALES CORPORATION THROUGH PROPERTITOR NAVEEN GULATI VS AGGARWAL BROTHERS THROUGH	SANJEEV PATHAK	9717028845	Litigaton@srcslegal.com	27-11-2025
				OMP (I) (COMM.)/1925/2025	OMP (COMM.)/1925/2025	(I) 27-11-2025	MITUSHI CREDIT AND HOLDING PVT LTD VS SUNIL YADAV	SANJEEV PATHAK	9717028845	Litigaton@srcslegal.com	27-11-2025
				OMP (I) (COMM.)/1926/2025	OMP (COMM.)/1926/2025	(I) 27-11-2025	MITUSHI CREDIT AND HOLDING PVT LTD VS PANKAJ YADAV	SANJEEV PATHAK	9717028845	Litigaton@srcslegal.com	27-11-2025
				CS (COMM)/961/2025	CS (COMM)/961/2025	28-11-2025	STATE BANK OF INDIA VS ADITYA PROP OF M/S SHRI RAM CYBER HUB	SANJEEV PATHAK	9717028845	Litigaton@srcslegal.com	28-11-2025
				OMP (I) (COMM.)/1934/2025	OMP (COMM.)/1934/2025	(I) 28-11-2025	AXIS BANK LIMITED VS RAJESH	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	28-11-2025
				OMP (I) (COMM.)/1935/2025	OMP (COMM.)/1935/2025	(I) 28-11-2025	AXIS BANK LIMITED VS JAMEEL	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	28-11-2025
				OMP (I) (COMM.)/1936/2025	OMP (COMM.)/1936/2025	(I) 28-11-2025	AXIS BANK LIMITED VS KATHAT ENTERPRISES	SANJEEV PATHAK	9717028845	Litigaton@srcslegal.com	28-11-2025
				OMP (I) (COMM.)/1937/2025	OMP (I) (COMM.)/1937/2025	28-11-2025	AXIS BANK LIMITED VS MOHTARIM	SANJEEV PATHAK	9717028845	Litigaton@srcslegal.com	28-11-2025
				OMP (I) (COMM.)/1938/2025	OMP (COMM.)/1938/2025	(I) 28-11-2025	AXIS BANK LIMITED VS RISHI KAPOOR	SANJEEV PATHAK	9717028845	Litigaton@srcslegal.com	28-11-2025
				OMP (I) (COMM.)/1939/2025	OMP (COMM.)/1939/2025	(I) 28-11-2025	AXIS BANK LIMITED VS UGAM	SANJEEV PATHAK	9717028845	Litigaton@srcslegal.com	28-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)/1940/2025	OMP (COMM.)/1940/2025 (I)	28-11-2025	IDFC FIRST BANK LIMITED VS VINAY KAPOOR	SANJEEV PATHAK	9717028845	Litigaton@srcslegal.com	28-11-2025
				EXECUTION (COMM.)/412/2025	EXECUTION (COMM.)/412/2025	29-11-2025	SARTHAK ELECTRONICS PRIVATE LIMITED VS HARISH ANAND ALIAS LUCKY ANAND				29-11-2025
				CS (COMM)/967/2025	CS (COMM)/967/2025	29-11-2025	UNION BANK OF INDIA VS SHOBHA CHHABRA	DINESH KUMAR	9811786731	dineshkrd1143@gmail.com	29-11-2025
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	403 EXTN BLOCK	OMP (I) (COMM.)/1732/2025	OMP (I) (COMM.)/1732/2025	01-11-2025	YES BANK LTD VS SAHIL TRANSPORT COMPANY	KARTIK KUMAR	1126211488	LEGAL@KATYALASOCIATES.COM	29-10-2025
				OMP (I) (COMM.)/1733/2025	OMP (I) (COMM.)/1733/2025	01-11-2025	YES BANK LTD VS VIKAS SINGH	KARTIK KUMAR	1126211488	LEGAL@KATYALASOCIATES.COM	29-10-2025
				CS (COMM)/884/2025	CS (COMM)/884/2025	03-11-2025	BANK OF BARODA VS SURENDRA PARASHAR	DEEPAK GUPTA	9312292558	ADVOCATE.DEEPAGUPTA@GMAIL.COM	01-11-2025
				CS (COMM)/885/2025	CS (COMM)/885/2025	04-11-2025	STATE BANK OF INDIA VS TARUN RAJORA	SHALINI UPADHYAY	9953192346	DIWANINDUSTRIES.GST@GMAIL.COM	02-11-2025
				CS (COMM)/886/2025	CS (COMM)/886/2025	04-11-2025	THREE N PRODUCTS PVT LTD VS AYUR BHARTI HEALTHCARE PVT LTD	DAVESH VASHISHTHA	7982104633	DAVESH@DVIPALTTORNEYS.COM	31-10-2025
				CS (COMM)/894/2025	CS (COMM)/894/2025	07-11-2025	M S PREM CHAND AND SONS VS PRAVIN JAGANNATH CHAUDHARY PROP OF JAY MAAJAGDAMBA AND COMPANY	KUSHAGRA BANSAL	9999448797	KUSHAGRABANSAL@AS.AKASSOCIATE.S.ORG.IN	06-11-2025
				OMP (I) (COMM.)/1742/2025	OMP (COMM.)/1742/2025 (I)	07-11-2025	YES BANK LTD VS HARISHREE MEHTA PANIGARHI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	06-11-2025
				CS (COMM)/896/2025	CS (COMM)/896/2025	10-11-2025	BANK OF BARODA VS SANJAY KUMAR	DEEPAK GUPTA	9312292558	ADVOCATE.DEEPAGUPTA@GMAIL.COM	05-11-2025
				MISC DJ/1058/2025	MISC DJ/1058/2025	10-11-2025	KUSUM NANDA VS OASIS DISTILLERIES LTD	RAJEEV KAPOOR			
				OMP (I) (COMM.)/1748/2025	OMP (COMM.)/1748/2025 (I)	10-11-2025	UTKARSH SMALL FINANCE BANK LTD VS MK OIL TRANSPORTS PRIVATE LIMITED	AVINASH KUMAR	9811182985	AVINASH.ADV@GMAIL.COM	04-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)/1749/2025	OMP (COMM.)/1749/2025 (I)	10-11-2025	IDFC FIRST BANK LIMITED VS GOUTAM SHARMA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	05-11-2025
				OMP (I) (COMM.)/1750/2025	OMP (COMM.)/1750/2025 (I)	10-11-2025	IDFC FIRST BANK LIMITED VS VIRENDER SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	05-11-2025
				OMP (I) (COMM.)/1751/2025	OMP (I) (COMM.)/1751/2025	10-11-2025	IDFC FIRST BANK LIMITED VS DHARAM SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	05-11-2025
				OMP (I) (COMM.)/1752/2025	OMP (I) (COMM.)/1752/2025	10-11-2025	IDFC FIRST BANK LIMITED VS DEEPAK KUMAR RAY	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	05-11-2025
				OMP (I) (COMM.)/1753/2025	OMP (I) (COMM.)/1753/2025	10-11-2025	IDFC FIRST BANK LIMITED VS SURJIT SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	05-11-2025
				OMP (I) (COMM.)/1773/2025	OMP (I) (COMM.)/1773/2025	11-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SANJAY KUMAR	SUMIT KUMAR	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	06-11-2025
				EXECUTION (COMM.)/386/2025	EXECUTION (COMM.)/386/2025	12-11-2025	MUKUL BHARGAVA VS PAWAN VERMA				
				OMP (I) (COMM.)/1809/2025	OMP (COMM.)/1809/2025 (I)	13-11-2025	AXIS BANK LTD VS RAJ KUMAR	SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	07-11-2025
				OMP (I) (COMM.)/1810/2025	OMP (COMM.)/1810/2025 (I)	13-11-2025	AXIS BANK LTD VS SIYA RAM SHARMA	SUNITA SINGH	9871040589	INDOLEXLAW@GMAIL.COM	10-11-2025
				OMP (I) (COMM.)/1811/2025	OMP (I) (COMM.)/1811/2025	13-11-2025	AXIS BANK LTD VS RAJKUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	08-11-2025
				CS (COMM)/914/2025	CS (COMM)/914/2025	14-11-2025	RAJESH KHURANA VS SUKHVINDER SINGH	RAJEEV KAPOOR			
				OMP (I) (COMM.)/1823/2025	OMP (COMM.)/1823/2025 (I)	14-11-2025	AXIS BANK LTD VS OM PARKASH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	11-11-2025
				OMP (I) (COMM.)/1845/2025	OMP (COMM.)/1845/2025 (I)	15-11-2025	HDFC BANK LIMITED VS OMVEER SINGH	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	14-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)/1846/2025	OMP (COMM.)/1846/2025 (I)	15-11-2025	AXIS BANK LTD VS MANINDER SINGH DHAMI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14-11-2025
				CS (COMM)/920/2025	CS (COMM)/920/2025	17-11-2025	VIKAS DAWER VS RAJESH	TEJAS GUPTA	9910983755	ADVTEJASGUPTA@GMAIL.COM	11-11-2025
				CS (COMM)/921/2025	CS (COMM)/921/2025	17-11-2025	JSR NETSOL PVT LTD VS NEELANSH ELECTROTECH SYSTEM PVT LTD	YOGESH GAUTAM	9811827127	ADV.GAUTAMYOGESH@GMAIL.COM	13-11-2025
				OMP (I) (COMM.)/1858/2025	OMP (COMM.)/1858/2025 (I)	17-11-2025	HDFC BANK LIMITED VS YOGESH KUMAR	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	14-11-2025
				OMP (I) (COMM.)/1859/2025	OMP (COMM.)/1859/2025 (I)	17-11-2025	HDFC BANK LIMITED VS AJAY SHARMA	MANISH SHANKER VERMA	9650810426	MSVERMACHAMBERS@GMAIL.COM	14-11-2025
				EX.COMM - AWARD BY ARB. COMM./74/2025	EX.COMM - AWARD BY ARB. COMM./74/2025	18-11-2025	KOTAK MAHINDRA PRIME LTD VS TANJIT GHAI				
				CS (COMM)/929/2025	CS (COMM)/929/2025	18-11-2025	VIDCOM BUSINESS SOLUTION PVT LTD VS SIVADAS	VIVEK SHARMA	9871129399	VIVEKSHARMA.ADV01@GMAIL.COM	08-11-2025
				CS (COMM)/930/2025	CS (COMM)/930/2025	18-11-2025	RAJEEV SETH VS AKSHAY THUKRAL	LOVISH SETH	9560653501	LOVISHSETH71@GMAIL.COM	11-11-2025
				EXECUTION (COMM.)/395/2025	EXECUTION (COMM.)/395/2025	19-11-2025	VINTAGE CREDIT AND LEASING PVT LTD VS SIMMI AGGARWAL				
				EXECUTION (COMM.)/399/2025	EXECUTION (COMM.)/399/2025	21-11-2025	WASIM KHAN VS RAVI SHANI				
				OMP MISC. (COMM.)/2/2025	OMP (COMM.)/2/2025 MISC.	22-11-2025	VEDANGSOFT PRIVATE LIMITED VS ANDREW YULE AND COMPANY LIMITED	SONU VIVEK	8506092806	GARGISUDHIRBAHUGUNA@GMAIL.COM	19-11-2025
				CS (COMM)/938/2025	CS (COMM)/938/2025	24-11-2025	PARVEEN KUMAR GARG VS M/S BLD METAL AND ALLOYS PRIVATE LIMITED	DEEPAK KUMAR BANSAL	9899951648	BANSALASSOCIATE SLAWFIRM@GMAIL.COM	20-11-2025
				CS (COMM)/939/2025	CS (COMM)/939/2025	24-11-2025	RADIANT IMPEX VS TALWAR KNITTERS AND ORS	RAVI CHAUHAN	9871694660	MAIL@CNRPARTNERS.COM	21-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				EXECUTION (COMM.)/409/2025	EXECUTION (COMM.)/409/2025	27-11-2025	SUMIT VIRMANI VS KAPIL GULATI				
				CS (COMM)/950/2025	CS (COMM)/950/2025	27-11-2025	STATE BANK OF INDIA VS VIMLA DEVI	KRISHNA KR. SHARMA	9958891040	ADV. KRISHNA1411@GMAIL.COM	25-11-2025
				OMP (I) (COMM.)/1898/2025	OMP (COMM.)/1898/2025 (I)	27-11-2025	IDFC FIRST BANK LIMITED VS NEERAJ KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	24-11-2025
				OMP (I) (COMM.)/1899/2025	OMP (COMM.)/1899/2025 (I)	27-11-2025	IDFC FIRST BANK LIMITED VS NIHAL SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	24-11-2025
				OMP (I) (COMM.)/1900/2025	OMP (COMM.)/1900/2025 (I)	27-11-2025	IDFC FIRST BANK LIMITED VS MONIKA BANSALA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	24-11-2025
				OMP (I) (COMM.)/1901/2025	OMP (I) (COMM.)/1901/2025	27-11-2025	IDFC FIRST BANK LIMITED VS NIKHIL VIRMANI	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	24-11-2025
				OMP (I) (COMM.)/1902/2025	OMP (COMM.)/1902/2025 (I)	27-11-2025	MITUSHI CREDIT AND HOLDING PVT LTD VS GOUTAM KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	25-11-2025
				OMP (I) (COMM.)/1903/2025	OMP (COMM.)/1903/2025 (I)	27-11-2025	IDFC FIRST BANK LIMITED VS SAHUN BASIR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	24-11-2025
				OMP (I) (COMM.)/1904/2025	OMP (COMM.)/1904/2025 (I)	27-11-2025	IDFC FIRST BANK LIMITED VS SANJEEV VERMA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	24-11-2025
				OMP (I) (COMM.)/1905/2025	OMP (COMM.)/1905/2025 (I)	27-11-2025	YES BANK LTD VS SAURABH SHARMA	KARTIK KUMAR	1126211488	LEGAL@KATYALASOCIATES.COM	24-11-2025
				OMP (I) (COMM.)/1906/2025	OMP (COMM.)/1906/2025 (I)	27-11-2025	YES BANK LTD VS SUBHASH SUBHASH	KARTIK KUMAR	1126211488	LEGAL@KATYALASOCIATES.COM	24-11-2025
				OMP (I) (COMM.)/1907/2025	OMP (COMM.)/1907/2025 (I)	27-11-2025	YES BANK LTD VS VISHANT CHAUDHARY	KARTIK KUMAR	1126211488	LEGAL@KATYALASOCIATES.COM	24-11-2025
				OMP (I) (COMM.)/1908/2025	OMP (COMM.)/1908/2025 (I)	27-11-2025	YES BANK LTD VS REETIK RAGHAV	KARTIK KUMAR	1126211488	LEGAL@KATYALASOCIATES.COM	24-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)/1909/2025	OMP (COMM.)/1909/2025	(I)27-11-2025	YES BANK LTD VS ARCHANA JAGDISH NARAYAN	KARTIK KUMAR	1126211488	LEGAL@KATYALASOCIATES.COM	24-11-2025
				OMP (I) (COMM.)/1941/2025	OMP (I) (COMM.)/1941/2025	28-11-2025	IDFC FIRST BANK LIMITED VS GOKARAN VERMA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	24-11-2025
				OMP (I) (COMM.)/1942/2025	OMP (COMM.)/1942/2025	(I)28-11-2025	IDFC FIRST BANK LIMITED VS JATIN SHARMA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	24-11-2025
				OMP (I) (COMM.)/1943/2025	OMP (COMM.)/1943/2025	(I)28-11-2025	IDFC FIRST BANK LIMITED VS HARSHIT VERMA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	24-11-2025
				OMP (I) (COMM.)/1944/2025	OMP (COMM.)/1944/2025	(I)28-11-2025	IDFC FIRST BANK LIMITED VS GURDEEP SINGH 75	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	24-11-2025
				OMP (I) (COMM.)/1945/2025	OMP (COMM.)/1945/2025	(I)28-11-2025	IDFC FIRST BANK LIMITED VS AKHLAK SAIFI	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	24-11-2025
				OMP (I) (COMM.)/1946/2025	OMP (COMM.)/1946/2025	(I)28-11-2025	IDFC FIRST BANK LIMITED VS ANKIT KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	24-11-2025
				OMP (I) (COMM.)/1947/2025	OMP (COMM.)/1947/2025	(I)28-11-2025	IDFC FIRST BANK LIMITED VS ASHISH KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	24-11-2025
				OMP (I) (COMM.)/1948/2025	OMP (COMM.)/1948/2025	(I)28-11-2025	IDFC FIRST BANK LIMITED VS JAGAR NATH SHAH	SANJEEV PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	24-11-2025
				CS (COMM)/962/2025	CS (COMM)/962/2025	29-11-2025	PRATAP FINCON VS MEHARBUCKS SOLUTION	NAVEEN KUMAR	9811135465	NAVEENSINGLAADV@GMAIL.COM	27-11-2025
				CS (COMM)/963/2025	CS (COMM)/963/2025	29-11-2025	SMART ENTERPRISES VS MADAN CONSTRUCTION	KARAN ATTRI	8851547492	KARANATTRI48@GMAIL.COM	28-11-2025
				CS (COMM)/964/2025	CS (COMM)/964/2025	29-11-2025	RAJAN WAHI VS THE IDBI BANK THROUGH GM CEO	KAMAKSHI GARG	9818602771	ADVOCATEVARUN05@GMAIL.COM	27-11-2025
				CS (COMM)/965/2025	CS (COMM)/965/2025	29-11-2025	ORIX LEASING AND FINANCIAL SERVICES INDIA LTD VS LOANTAP CREDIT PRODUCTS PVT LTD	SAHIL GOYAL	9810514270	LISTING@LEXINDIS.COM	27-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI DISTRICT	1	M-EX	18/2025	01.11.2025	JOTINDRA STEEL AND TUBES LTD. VS. B 9 BEVERAGES PVT. LTD.	SACHIN YADAV	9971457952	LEGALSOLUTIONS MAURIA@GMAIL.C OM	29.10.2025
			1	CS(COMM)	828/2025	01.11.2025	LINK LOGISTICS MANAGEMENT PVT. LTD. VS. UVIRAJ GLOBAL PVT. LTD.	ADV. SHIVAM SHARMA	9654545855	LEGAL@SHIVAMSH ARMA.INFO	29.10.2025
			1	CS(COMM)	827/2025	01.11.2025	KASIM CHAUDHARY VS. M/S SHRI RAM TRANSPORT FINANCE CO. LTD.	SREKHA RUSTOGI	9810168405	REKHARUSTOGI@G MAIL.COM	31.10.2025
			1	CS(COMM)	832/2025	04.11.2025	JOST'S ENGINEERING COMPANY LTD. VS. RENEW SOLAR ENERGY	SANJAY SEHGAL	9873479585	SSCLAWFIRM@GM AIL.COM	31.10.2025
			1	CS(COMM)	831/2025	04.11.2025	HERO INVESTCORP PRIVATE LIMITED & ANR. VS. OWNER/ PROPRIETOR	PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGI ST.COM	30.10.2025
			1	CS(COMM)	830/2025	04.11.2025	GURMIT SINGH VS. SH. RUPINDER SINGH	DEVINDER PAL	9999758272	LEXTEX.ADV@GMA IL.COM	11.08.2025
			1	CS(COMM)	834/2025	06.11.2025	LEVI STRAUSS & CO. VS. AHOK KUMAR	SHRAVAN BANSAL	9650682928	UNITEDMARK@UN ITEDDANDUNITED.C O M	03.11.2025
			1	OMP(I)COMM	247/2025	06.11.2025	M/S CLIX CAPITAL SERVICES PVT. LTD. VS. VENTURA MULTISPECIALITY HOSPITAL PRIVATE LIMITED	RAVI SHANKAR GARG	9718182038	ASSOCIATESRSGAR G1@GMAIL.COM	01.11.2025
			1	EX(COMM)	181/2025	07.11.2025	M/S BELAIR TRAVELS AND CARGO PVT. LTD. VS. MR. ISHU AHUJA	BAKSHI AND ASSOCIATES	9811099501	INFO@BAKSHIAND ASSOCIATES.COM	04.11.2025
			1	CS(COMM)	842/2025	07.11.2025	RAKESH JAIN & ORS. VS. KIRA FOOD PRODUCT INDIA (P) LTD.	RANJIT SINGH	9811767675	NOT AVAILABLE	01.11.2025
			1	CS(COMM)	841/2025	07.11.2025	LX PANTOS INDIA PRIVATE LIMITED VS. DEVASHISH INFRASTRUCTURE PVT. LTD.	LALIT SATIJA	9810232590, 9650644055	TEAM@PRIMELEGA L.CO.IN	31.10.2025
			1	CS(COMM)	848/2025	10.11.2025	STATE BANK OF INDIA VS. NAJISH PARVEEN	ARUN KUMAR BATRA	9891223874, 98730391121	ASHISHBATRA85@ GMAIL.COM	03.11.2025
			1	CS(COMM)	846/2025	10.11.2025	STAE BANK OF INDIA VS. M/S SIDDHIVINAYAKL INDUSTRIES & ORS.	SARUN KUMAR BATRA	9891223874, 98730391121	ASHISHBATRA85@ GMAIL.COM	04.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			1	CS(COMM)	845/2025	10.11.2025	STATE BANK OF INDIA VS. MUNNA KUMAR	ARUN KUMAR BATRA	9891223874, 98730391121	ASHISHBATRA85@GMAIL.COM	03.11.2025
			1	CS(COMM)	844/2025	10.11.2025	STATE BANK OF INDIA VS. ADIL HUSSAIN	ARUN KUMAR BATRA	9891223874, 98730391121	ASHISHBATRA85@GMAIL.COM	03.11.2025
			1	CS(COMM)	847/2025	10.11.2025	STATE BANK OF INDIA VS. STANN EQUIPMENT PRIVATE LIMITED	ANKAN SURI	9999722788, 9711525361	NOT AVAILABLE	03.11.2025
			1	M-EX	19/2025	10.11.2025	ORIX LEASING & FINANCIAL SERVICES INDIA LTD. VS. TRUX AP P PRIVATE LIMTED & AR.	RAJESH JANGRA	9958726491	JANGRAADVOCATE@GMAIL.COM	03.11.2025
			1	CS(COMM)	855/2025	11.11.2025	SHEIKH ARJAMAD VS. THE J. K. BANK	NEERAJ KARGETI	8750119197	ADV.NEER4AJKARGETI23@GMAIL.COM	06.11.2025
			1	OMP(COMM)	176/2025	11.11.2025	VIJAY KUMAR BHARGAV VS. SAMMAAN CAPITAL LTD.	AYUSH P SHAH	9776994851, 9461901976	ADV.AYUSHSHAH1@GMAIL.COM	16.10.2025
			1	MISC. DJ	1683/2025	12.11.2025	SSARA TRAVELS VS. K TC INDIA PVT. LTD.	REENA JAIN MALHOTRA	9582830667	JURISIDUS@YAHOO.COM	07.11.2025
			1	EX.COMM-AWARD BY ARB. COMM	101/2025	12.11.2025	MR. GAURAV MALHOTRA VS. GURU AMARDASS INTERNATIONAL PVT. LTD.	RAGHWENDRA TIWARI, MAMTA TIWARI	9582499135, 9582499136	NOT AVAILABLE	07.11.2025
			1	CS(COMM)	858/2025	12.11.2025	FAIZUR REHMAN PROP. UNITED TRAVELS VS. MAKKAH TOURS & TRAVELS	NASIR AZIZ & COMPANY	9654426442, 8448839615	NASIRAZIZANDCOMPANY@GMAIL.COM	09.08.2025
			1	OMP(COMM)	178/2025	12.11.2025	GOLD FAIR LTD. VS. RONARD ASSOCIATES	D K SHARMA	9810046825	DKS.ADVOCATE@GMAIL.COM	31.10.2025
			1	CS(COMM)	857/2025	12.11.2025	M/S RSPL HEALTH PVT. LTD. VS. MR. NARGIS JAHAN AND ANR.	UNITED AND UNITED	26843455, 46560881	RISHI@UNITEDANDUNITED.COM	07.11.2025
			1	OMP(MISC)COMM	4/2025	13.11.2025	NITIN SETHI VS. ANTRIKSH DEVELOPERS AND PROMTERS	SUKRIT KAPOOR	9560074359, 9412661939	SUKRIT@KSANDK.COM, SAMARTH@KSAND.COM	10.11.2025
			1	CS(COMM)	861/2025	13.11.20252	FARMART SERVICE SPVT. LTD. VS. DANBRO FOOD SOLUTIONS PVT. LTD. AND ORS.	SONDHI PARTNERS	99999925860	DEEPANKUR@SONDHIPARTNERS.COM	03.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			1	CS(COMM)	868/2025	14.11.2025	INDIA SOOTHEBY'S INTERNATIOHNAL REALTY VS. MEERA DEWAN	AAKANKSHA KAUL, AMAN SAHANI,	9911014459	AAKANKSHAKAUL1 54@GMAIL.COM	30.10.2025
			1	CS(COMM)	867/2025	14.11.2025	VSF REALTORS VS. FOODAHOLIC FACTORY P. LT.D	AMRESH SINGH	9999678571	AMARESHSINGHAD VOCATE@GMAIL.C OM	11.11.2025
			1	CS(COMM)	871/2025	15.11.2025	STATE BANK OF INDIA VS. VIJAY PRAKASH	VIJAY PRAKASH	9810210832	NOT AVAILABLE	15.10.2025
			1	CS(COMM)	870/2025	15.11.2025	INDRAPRASTHA SERVICES V. DEPARTMENET OF POST AND ANR.	RAJIV SHUKLA AND SANJAY KUMAR	011-41715555, 9650410577	SANJAY@JUSTITIA LAW.COM	12.11.2025
			1	OMP(I)COMM	271/2025	15.11.2025	AXIS BANK LTD. VS. SAMIR KHAN	AVINASH KUMAR	011-41513189, 5596482	AVINASH.ADV@GM AIL.COM	01.11.2025
			1	OMP(I)COMM	273/2025	15.11.2025	AXIS BANK LTD. VS. MANOJ KUMAR	AVINASH KUMAR	011-41513189, 5596482	AVINASH.ADV@GM AIL.COM	01.11.2025
			1	OMP(I)COMM	275/2025	15.11.2025	AXIS BANK LTD. VS. HIMANSHU SINGH	AVINASH KUMAR	011-41513189, 5596482	AVINASH.ADV@GM AIL.COM	01.11.2025
			1	OMP(I)COMM	276/2025	15.11.2025	HERO FINCORP LTD. VS. SAIKAT GHOSH	MAYANK MAHAJAN	9873347330	MAYANK_MHAJA No5@YAHOO.COM	11.11.2025
			1	EX(COMM)	183/2025	15.11.2025	AGGARWAL SANITARY HARDWARE AND ELECTRICALS AND ANR.	RUBINA SARORA	7703805181	ADV.RUBINARORA @GMAIL.COM	12.11.2025
			1	EX(COMM)	185/2025	17.11.2025	LEELA RAM VS. MANAPPURAM FINANCE LMITED.	DEEPAK DAHIYA	9560233456	INFO@LEGALIMPE RIALS.COM	13.11.2025
			1	OMP(I)COMM	285/2025	17.11.2025	HERO FINCORP LTD. VS. TULJA BHAWANI ENGINECH	MAYANK MAHAJAN	9873347330	MAYANK_MHAJA No5@YAHOO.COM	11.11.2025
			1	MISC. DJ	5839/2025	17.11.2025	STATE BANK OF INDIA VS. MR. SUDESH (SINCE DECEASED THROUGH LEGAL HEIRS)	VARUN CHANDIOK	9818365119	CHAMBERSOFVAR UNCHANDIOK@GM AIL.COM	12.11.2025
			1	MISC. DJ	5847/2025	19.11.2025	UNION BANK OF INDIA VS. SHIV SHANKAR JHA AND ANR.	JITENDER GARG AND ORS.	9810197621	JITENDRAGARGAD V@GMAIL.COM	18.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			1	CS(COMM)	877/2025	20.11.2025	STATE BANK OF INDIA VS. SH. IKRAMUDIN SIDDIQUI	JEEWAN PRAKASH GUPTA	9810099243	JPGADVOCATE@GMAIL.COM	13.11.2025
			1	CS(COMM)	876/2025	20.11.2025	COMPUTER JUNCTION PVT. LTD. VS. XAMINDIA PVT. LTD	AJAY KUMAR COPRA	9811104015	AKCHOPRA_ADV@YAHOO.IN	18.11.2025
			1	MISC. DJ	5861/2025	20.11.2025	SANJEE KUMAR GOEL VS. M/S AIWA CONSUMER PRODUCTS LLP	CINMOY AND ASSOCIATES	9555215464	CINMOYASSOCIATES@GMAIL.COM	20.11.2025
			1	MISC DJ	5862/2025	20.11.2025	AIWA CONSUMER PRODUCTS LLP VS. M/S JAGDAMBA TRADING CO.	CINMOY AND ASSOCIATES	9555215464	CINMOYASSOCIATES@GMAIL.COM	20.11.2025
			1	OMP(I)COMM	289/2025	21.11.2025	MONEYWISE FINANCIAL VS. MALHOTRA CYCLE	MAHVISH KHAN	9319212148	KHANMEHVISH2189@GMAIL.COM	18.11.2025
			1	CS(COMM)	880/2025	21.11.2025	RAGHA VGUPTA VS. VARDHMAN APPLIANCES LIMITED	VARUN KHERA	9911263236	VARUNKHERA97@GMAIL.COM	17.11.2025
			1	CS(COMM)	879/2025	21.11.2025	FURRER & FREY INDIA PRIVATE LIMITE VS. SAV LOGISTICS LTD.	DHURJATI VERMA	9811667456	DHURJATIVERMA@YAHOO.COM	18.11.2025
			1	CS(COMM)	878/2025	21.11.2025	MANASH LIFESTYLE PRIVATE LIMITED VS. N'VYBE E-COMMERCE & ANR.	NAGESWAR KUMHAR	9818823289	INFO@DEYANDKUMHAR.COM	18.11.2025
			1	CS(COMM)	884/2025	22.11.2025	NAVEEN SINGHAL & ANR. VS. M/S PANCHSHEELA CONSTRUCTION PVT. LTD.	VIPIN GOGIA, MRS. JASPREET GOGIA, ARUN	9810109689	VIPINJASPREET9@GMAIL.COM	19.11.2025
			1	CS(COMM)	883/2025	22.11.2025	NAVEEN SINGHAL & ANR. VS. M/S PANCHSHEELA CONSTRUCTION PVT. LTD.	VIPIN GOGIA, MRS. JASPREET GOGIA, ARUN	9810109689	VIPINJASPREET9@GMAIL.COM	10.11.2025
			1	CS(COMM)	882/2025	22.11.2025	ISHITA CONSTRUCTION VS. ELITE HOME PVT. LTD.	RAKESH KUMAR	9910280608	RKSHARMA54@GMAIL.COM	15.11.2025
			1	EX(COMM)	187/2025	22.11.2025	GAURAV PUNJ AND ANR. VS. NEERAJ AGGARWAL	RAMAN GANDHI	9891561631	RAMAN7806@YAHOO.COM	20.11.2025
			1	OMP(I)COMM	296/2025	22.11.2025	AXIS BANK LTD. VS. MONTU KUMAR	AVINASH KUMAR	011-41513189, 5596482	AVINASH.ADV@GMAIL.COM	20.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			1	OMP(I)COMM	295/2025	22.11.2025	AXIS BANK LTD. VS. RAJAT KUMAR	AVINASH KUMAR	011-41513189, 5596482	AVINASH.ADV@GM AIL.COM	20.11.2025
			1	OMP(I)COMM	294/2025	22.11.2025	AXIS BANK LTD. VS. PRADIP SINGH	AVINASH KUMAR	011-41513189, 5596482	AVINASH.ADV@GM AIL.COM	20.11.2025
			1	OMP(I)COMM	293/2025	22.11.2025	AXIS BANK LTD. VS. DINESH KUMAR NIRANKARI	AVINASH KUMAR	011-41513189, 5596482	AVINASH.ADV@GM AIL.COM	20.11.2025
			1	OMP(I)COMM	292/2025	22.11.2025	AXIS BANK LTD. VS. JUNED	AVINASH KUMAR	011-41513189, 5596482	AVINASH.ADV@GM AIL.COM	20.11.2025
			1	OMP(I)COMM	291/2025	22.11.2025	AXIS BANK LTD. VS. JAI KUMAR SHARMA	AVINASH KUMAR	011-41513189, 5596482	AVINASH.ADV@GM AIL.COM	20.11.2025
			1	CS(COMM)	891/2025	26.11.2025	FARMART SERVICES PVT. LTD. VS. AARTI FOODS THROUGH ITS PROPRIETOR	SONDHI PARTNERS	89999925860	DEEPANKUR@SON DHIPARTNERS.CO M	20.11.2025
			1	CS(COMM)	892/2025	26.11.2025	FARMART SERVICE PVT. LTD. VS. NEELAMBER AGROTECH PVT. LTD.	SONDHI PARTNERS	89999925860	DEEPANKUR@SON DHIPARTNERS.CO M	20.11.2025
			1	CS(COMM)	893/2025	26.11.2025	FARMART SERVICE PVT. LTD. VS. SIDDHIVINAYAK TRADERS	SONDHI PARTNERS	89999925860	DEEPANKUR@SON DHIPARTNERS.CO M	20.11.2025
			1	CS(COMM)	890/2025	26.11.2025	ASTONE ENERGY PV.T LTD. VS. WAPCOS LIMITED	LAKSHMI CHAND AND SSOCIATES	9350538109	LAKHMICHND@GM AIL.COM	21.11.2025
			1	CS(COMM)	889/2025	26.11.2025	S AND S WATER AND POWER PROJECTS PVT. LTD. VS. WAPCOS LIMITED	LAKSHMI CHAND AND SSOCIATES	9350538109	LAKHMICHND@GM AIL.COM	21.11.2025
			1	CS(COMM)	888/2025	26.11.2025	S & S WATER AND POWER PROJECTS PVT. LTD. VS. WAPCOS LIMITED	LAKSHMI CHAND AND SSOCIATES	9350538109	LAKHMICHND@GM AIL.COM	21.11.2025
			1	OMP(COMM)	185/20258	26.11.2025	WIKREATE WORLDWIDE PVT. LTD VS. AAKASH HEALTHCARE ADV. PVT. LTD.	MEHAK GUPTA ADV.	9990358009	MEHAKGUPTA@AM VLAW.IO	20.11.2025
			1	CS(COMM)	896/2025	26.11.2025	STATE BANK OF INDIA VS. MANJU GULATI	ASHISH BATRA	9891223874, 98730391121	ASHISHBATRA85@ GMAIL.COM	22.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			1	CS(COMM)	895/2025	26.11.2025	HERO INVESTCORP PRIVATE LIMITED VS ASHOK KUMAR	PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGI ST.COM	22.11.2025
			1	CS(COMM)	894/2025	26.11.2025	HERO INVESTCORP PRIVATE LIMITED & ANR. VS. ASHOK KUMAR	PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGI ST.COM	22.11.2025
			1	OMP(COMM)	186/2025	26.11.2025	KRIVA CORPORATION VS. DEEPTANSHU TIPPING MR. PINK PRIVATE LIMITED	DEEPTANSHU SHUKLA	8800501800	IADVOCATEGAURA V@GMAIL.COM	22.11.2025
			1	MISC. DJ	5866/2025	26.11.2025	RMS POWER SOLUTIONS PVT. LTD. VS. UNION O F INDIA	KAMLESH OJHA	9871969567	ADVKSQJHA9@GM AIL.COM	22.11.2025
			1	MISC DJ	5867/2025	26.11.2025	DPC CONTACTORS VS. VISHWAROOPA INFRATECH P LTD.	AHISH VERMA	9717941394	ADVASHISHVERMA @GMAIL.COM	21.11.2025
			1	CS(COMM)	903/2025	27.11.2025	SH. KULDEEP MITTAL VS. TAIMEDHYGIENE PVT LTD	GYANENDRA SHUKLA AND PRANAV DAS	7979934463	GYANENDRASHUKL Ao68@GMAIL.COM	19.11.2025
			1	OMP(COMM)	192/2025	28.11.2025	MR. SANDEEP ARORA VS. DELHI TRANSCO LIMITED	AKANKSHA TANVI	9310460742	AKANKSHA.TANVI @T1AADVOCATES.C OM	26.11.2025
			1	OMP(I)COMM	318/2025	28.11.2025	M/S AXIS FINANCE LIMITED VS. TANWEER AHMED AND ANR.	AMIT KUMAR SINGH	9507805205	AMIT@ANSLEGAL.I N	24.11.2025
			1	OMP(I)COMM	317/2025	28.11.2025	M/S AXIS FINANCE LIMITED VS. ILLAPUR BHAGYALAKSHMI AND ANR.	AMIT KUMAR SINGH	9507805205	AMIT@ANSLEGAL.I N	24.11.2025
			1	OMP(I)COMM	316/2025	28.11.2025	M/S AXIS FINANCE LIMITED VS. KAILASH CHANDRA AND ANR.	AMIT KUMAR SINGH	9507805205	AMIT@ANSLEGAL.I N	24.11.2025
			1	EX.COMM-AWARD BY ARB. COMM	104/2025	28.11.2025	GAIL GAS LIMITED VS. NAYARA	N. GANAPATHI/ RINI VIOLET TIGGA	9810935911	GANAPATHI.N1@AP PARTNEERS.IN	26.11.2025
			1	MISC. DJ	5874/2025	27.11.2025	MR. ADITYA BHUTANI VS. MR. MOHAN ANAND	VIBHOR GARG, DIKSHA KAKKAR	9811352998	VIBHOR@BAVLEGA L.IN, DIKSHA@BAVLEGA L.IN	26.11.2025
			1	CS(COMM)	905/2025	29.11.2025	SARVODYA COOPERATIVE HOUSING SOCIETY LTD. VS. SHRI RAJEEV KUMAR GUPTA	KUMAR KHURANA CO.	9811031736, 9818866627	ASHOKPOPLO16@Y AHOO.IN	26.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			1	CS(COMM)	904/2025	29.11.2025	UNI MEDICO LABS VS. STATE PHARMACEUTICALS CORPORATION OF SRI LANKA & ANR.	SIDHARTH JOSHI	9818509714	NOT AVAILABLE	28.11.2025
			1	OMP(MISC.)COMM	6/2025	29.11.2025	SHAILDENDER YADAV @SHREYANSH SHAILENDRA KUMAR YADAV VS. KOTAK MAHINDRA BANK LTD.	UPADHYAY	9871443070	SANJAYKTIWARI32@GMAIL.COM	26.11.2025
21	SH. BHUPESH KUMAR, JUDGE (COMMERCIAL COURT)	NEW DELHI DISTRICT	25	OMP (I) (COMM)	240/2025	01-11-2025	IDFC FIRST BANK LTD VS WAZID HUSAIN	MAYANK MAHAJAN(P),	9873347330	MAYANK _MAHAJAN05@YAHOO.COM	24.09.2025
			25	OMP (I) (COMM)	241/2025	01-11-2025	IDFC FIRST BANK LTD VS NEHA SINGH	MAYANK MAHAJAN(P),	9873347330	MAYANK _MAHAJAN05@YAHOO.COM	24.09.2025
			25	OMP (I) (COMM)	242/2025	03-11-2025	HERO FINCORP LTD VS AS NETWORK	MAYANK MAHAJAN(P),	9873347330	MAYANK _MAHAJAN05@YAHOO.COM	10.09.2025
			25	OMP (COMM)	172/2025	03-11-2025	NUVAMA WEALTH AND INVESTMENT LIMITED VS KARTIKAY GUPTA	SHOURYENDU RAY(P),	9953803458	SRAY@NORACHAMBERS.IN	28.10.2025
			25	OMP (COMM)	173/2025	03-11-2025	SMT PRARTHANA GUPTA VS M/S NUVAMA WEALTH AND INVESTMENT LTD	SKARAN SINGH(P),	98111 01222,	SANAND@ASA-PARFNNERS.COM	16.10.2025
			25	OMP (I) (COMM)	243/2025	03-11-2025	HERO FINCORP LTD VS SAVAKUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK _MAHAJAN05@YAHOO.COM	10.09.2025
			25	EXECUTION (COMM)	180/2025	04-11-2025	SAPPHIRE FOODS INDIA LIMITED (FORMERLY KNOWN AS SAPPHIRE FOODS INDIA PVT LTD) VS RISA JYOTI	SUMIT ASSHARMA(P),	9811209030	SUMITSHARMA.R@GMAIL.COM	31.10.2025
			25	CS (COMM)	833/2025	04-11-2025	PARLE PRODUCTS PVT LTD AND ANR VS PRINCE SUPPLICO PHARMA AND ORS	SUDARSHAN BANSAL(P),	9810132015	LEGAL@UNITEDWORLD.CO.IN	27.10.2025
			25	OMP (I) (COMM)	246/2025	06-11-2025	M/S CLIX CAPITAL SERVICES PVT LTD VS MRS ABHANG MADHURI JAYANT AND ANR	RAVI SHANKAR GARG(P),	9718182038 9654121121	,ASSOCIATESRSGARG1@GMAIL.COM	31.10.2025
			25	CS (COMM)	835/2025	06-11-2025	RAJASTHAN ANTIBIOTICS LTD VS VIVEK KUMAR	SUHAIL KHAN(P),	8076955935	SUHALLKHANADV@GMAIL.COM	29.10.2025
			25	CS (COMM)	840/2025	07-11-2025	RAKESH JAIN AND ANR VS RAJ KUMAR CHAWLA	SANJIVE SINGH(P),	9811767675	NOT PROVIDED	28.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			25	COUNTER CLAIM	53/2025	07-11-2025	IML CONTAINERS INDIA PVT LTD VS MOLD TEK PACKAGING LIMITED	VIKAS KHERA(P),	011- 49058450	INFO@LEXFONS.COM	03.11.2025
			25	CS (COMM)	837/2025	07-11-2025	UNION BANK OF INDIA VS KAMEI JANGAI LUNG	JITENDRA GARG(P),	9810197621	JITENDERGARGAD V@GMAIL.COM	25.10.2025
			25	CS (COMM)	838/2025	07-11-2025	UNION BANK OF INDIA VS B R COMMUNICATION	JITENDRA GARG(P),	9810197621	JITENDERGARGAD V@GMAIL.COM	25.10.2025
			25	CS (COMM)	839/2025	07-11-2025	MOHRAJ FOODS AND SERVICES PRIVATE LIMITED VS M/S MEHAR ENTERPRISES AND ORS	NIDHI SAHAY(P),	9013703044	SHASHANKMANISH @GMAIL.COM	30.10.2025
			25	OMP (COMM)	175/2025	10-11-2025	UNION OF INDIA VS M/S ANTIQUE BUILDERS	VINOD KUMAR RAI(P),	9811603482	VINOD.KUMAR.RAI @GMAIL.COM	27.10.2025
			25	OMP (I) (COMM)	252/2025	10-11-2025	HERO FINCORP LTD VS A JAY ARORA	MAYANK MAHAJAN(P),	9873347330	MAYANK _MAHAJAN05@YA HOO.COM	10.09.2025
			25	CS (COMM)	851/2025	10-11-2025	MS C G LOGISTICS PVT LTD THROUGH ITS DIRECTOR RAJESH DUBEY VS MS ALLIANCE AIR AVIATION LIMITED	ASHISH BATRA(P),	9810308483	ARVIND.DHINGRA. ADVOCATE@GMAIL. COM	01.11.2025
			25	CS (COMM)	850/2025	10-11-2025	STATE BANK OF INDIA VS FIROZ ALAM SHAIKH PROP OF MS NAZIA FASHION	ASHISH BATRA(P),	9891223874	ASHISHBATRA85@ GMAIL.COM	03.11.2025
			25	CS (COMM)	849/2025	10-11-2025	INDPOWER TECHNOLOGY SOLUTIONS PRIVATE LIMITED VS EASTMAN AUTO AND POWER LIMITED	DIWAKAR SINGH(P),	9911400404	OFFICE@EMPHASIS LAW.COM	17.10.2025
			25	OMP (I) (COMM)	251/2025	10-11-2025	HERO FINCORP LTD VS RANVEER SINGH	MAYANK MAHAJAN(P),	9873347330	MAYANK _MAHAJAN05@YA HOO.COM	10.09.2025
			25	EXCOMM - AWARD BY ARB COMM	100/2025	11-11-2025	ENGENDER DEVELOPERS PRIVATE LIMITED VS LUMAX AUTO TECHNOLOGIES LIMITED	ABHIJEET SWAROOP(P),	NOT PROVIDED	NOT PROVIDED	04.11.2025
			25	CS (COMM)/	859/2025	12-11-2025	ULTRA INTERNATIONAL LIMITED VS TBC BY NATURE PRIVATE LIMITED	HEMANT KAUSHIK(P),	9910844633,	RAJEEVADVOCATE 93 @GMAIL.COM	03.11.2025
			25	OMP (COMM)	179/2025	12-11-2025	LUMAX AUTO TECHNOLOGIES LIMITED VS ENGENDER DEVELOPERS PRIVATE LIMITED	ROHIT PURI(P),	NOT PROVIDED	NOT PROVIDED	04.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			25	CS (COMM)	860/2025	12-11-2025	MUJTABA HABIB PROP OF HABIB TOURS VS M/S MAKKAH TOURS AND TRAVELS	NASIR AZIZ(P),	9654426442	NASIRAZIZANDCoM PAN3R@GMAIL.CO M	15.10.2025
			25	OMP (I) (COMM)	255/2025	12-11-2025	HERO FINCORP LTD VS SECURANX DIGITAL SOLUTION LLP	MAYANK MAHAJAN(P),	9873347330	MAYANK _MAHAJAN05@YA HOO.COM	10.09.2025
			25	OMP (I) (COMM)	254/2025	12-11-2025	HERO FINCORP LTD VS KP TENDER CONSULTANT LLP	MAYANK MAHAJAN(P),	9873347330	MAYANK _MAHAJAN05@YA HOO.COM	10.09.2025
			25	OMP (I) (COMM)	256/2025	13-11-2025	HERO FINCORP LTD VS BHARAT EXIM INDIA	MAYANK MAHAJAN(P),	9873347330	MAYANK _MAHAJAN05@YA HOO.COM	10.09.2025
			25	CS (COMM)	862/2025	13-11-2025	FECM PRIVATE LIMITED VS BROADCAST ENGINEERING CONSULTANTS INDIA LIMITED (BECIL)	RAJEEV MISHRA(P),	99531-45936	NOT PROVIDED	07.11.2025
			25	OMP (I) (COMM)	258/2025	14-11-2025	KOTAK MAHINDRA PRIME LTD VS VISHAL KUMAR	AMIT KUMAR SINHA(P),	9990659331	NOT PROVIDED	06.11.2025
			25	OMP (I) (COMM)	257/2025	14-11-2025	KOTAK MAHINDRA PRIME LTD VS MOHD SAHIL	AMIT KUMAR SINHA(P),	9990659331	NOT PROVIDED	06.11.2025
			25	OMP (I) (COMM)	266/2025	15-11-2025	HERO FINCORP LTD VS SEJAL NIMISH MEHTA AND ANR	MAYANK MAHAJAN(P),	9873347330	MAYANK _MAHAJAN05@YA HOO.COM	21.11.2025
			25	OMP (I) (COMM)	264/2025	15-11-2025	AXIS BANK LTD VS MADHURI DEVI	AVINASH KUMAR(P),	011-41513189	AVINASH.ADV@GM AIL.COM	15.10.2025
			25	OMP (I) (COMM)	263/2025	15-11-2025	AXIS BANK LTD VS HITESH	AVINASH KUMAR(P),	011-41513189	AVINASH.ADV@GM AIL.COM	18.10.2025
			25	OMP (I) (COMM)	262/2025	15-11-2025	AXIS BANK LTD VS SHAMASHIDA AHMAD	AVINASH KUMAR(P),	011-41513189	AVINASH.ADV@GM AIL.COM	17.10.2025
			25	OMP (COMM)	180/2025	15-11-2025	MANOJ BANSAL VS M/S SBI CARDS AND PAYMENT SERVICES LIMITED AND ANR	DARSH BANSAL(P),	9599999635	DARSH.BANSAL99 @GMAIL.COM	27.10.2025
			25	OMP (I) (COMM)	267/2025	15-11-2025	HERO FINCORP LTD VS YOGESH DAGADU BAGUL AND ANR	MAYANK MAHAJAN(P),	9873347330	MAYANK _MAHAJAN05@YA HOO.COM	10.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			25	OMP (I) (COMM)	265/2025	15-11-2025	AXIS BANK LTD VS SATISH BAINSLA	AVINASH KUMAR(P),	011-41513189	AVINASH.ADV@GM AIL.COM	15.10.2025
			25	OMP (COMM)	183/2025	17-11-2025	MANISH KUMAR CHOUDHARY VS RKSV SECURITIES INDIA PVT LTD (UPSTOX)	POONAM TRIMAL(P),	9643501636	CONTACT@PRLEGA LHELPS.COM	13.11.2025
			25	EXECUTION (COMM)	184/2025	17-11-2025	JASPAL SINGH NAGPAL VS BOPARAI MARTIAL SECURITY PVT LTD	BALVINDER SINGH BAGGA(P),	9818717198	BALVINDERBAGG@ GMAIL.COM	10.11.2025
			25	MISC DJ	5837/2025	17-11-2025	SMITH DETECTION SYSTEMS PVT LTD VS SECUTECH AUTOMATION INDIA PVT LTD	SNIGDHA DASH(P),	NOT PROVIDED	INFO@JUSCONTRA CTUS.COM	04.11.2025
			25	OMP (I) (COMM)	282/2025	17-11-2025	HERO FINCORP LTD VS PATHAN AMJADKHAN	MAYANK MAHAJAN(P),	9873347330	MAYANK _MAHAJAN05@YA HOO.COM	10.11.2025
			25	OMP (I) (COMM)	283/2025	17-11-2025	KOTAK MAHINDRA PRIME LTD VS NOMAN NOMAN	AMIT KUMAR SINHA(P),	9990659331	NOT PROVIDED	12.11.2025
			25	OMP (I) (COMM)	284/2025	17-11-2025	EDGRO FINANCE PRIVATE LIMITED VS KAMAL KISHOR AND ANR	EMS VIKAS PATNI(P),	9911331276	VIKASJAIN.ADVOCAT E81@GMAIL.COM	14.11.2025
			25	CS (COMM)	872/2025	19-11-2025	BIKANER BHUJIA UDYOG SANGH VS UNIBIC FOODS INDIA PRIVATE LIMITED	SHAILEN BHATIA(P),	9818558690	ADVOCATE.SHAILE NBHATIA89@GMAI L.COM	11.11.2025
			25	CS (COMM)	873/2025	19-11-2025	BIKANER BHUJIA UDYOG SANGH VS ZEE FOODEX INDIA PRIVATE LIMITED	SHAILEN BHATIA(P),	9818558690	ADVOCATE.SHAILE NBHATIA89@GMAI L.COM	11.11.2025
			25	MISC DJ	5846/2025	19-11-2025	MS MOGLI LABS INDIA PVT LTD VS M/S M S CLOTHING AND ORS	ADITYA VERMA(P),	9818110693	LIVEINSTONE@GM AIL.COM	14.11.2025
			25	OMP (I) (COMM)	288/2025	21-11-2025	AXIS FINANCE LIMITED VS ALLA RAMBABU	VIVEK SINHA(P),	9873156155	VMALAWOFFICE@ GMAIL.COM	19.11.2025
			25	OMP (I) (COMM)	287/2025	21-11-2025	AXIS FINANCE LIMITED VS RANJNA SHEGER AND ANR	VIVEK SINHA(P),	9873156155	VMALAWOFFICE@ GMAIL.COM	19.11.2025
			25	OMP (I) (COMM)	299/2025	22-11-2025	AXIS BANK LTD VS DEEPAK	AVINASH KUMAR(P),	011-41513189	AVINASH.ADV@GM AIL.COM	17.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			25	M-EX	24/2025	22-11-2025	VARUN GUPTA VS IRRIGATION AND FLOOD CONTROL DEPARTMENT	RISHI KANT TRIPATHI(P),	8700091922	GANESHKHANNA8 @GMAIL.COM	18.11.2025
			25	CS (COMM)	885/2025	22-11-2025	AVS FACADE INDIA PVT LTD VS NKG INFRASTRUCTURE LIMITED	JASPREET KAUR BHAMRA(P),	9810048366	PRAGCHAWLAOFFI CE@GMAIL.COM	15.11.2025
			25	OMP (I) (COMM)	302/2025	22-11-2025	VIKAS SCAFFOLDING PVT LTD VS DEEPAK SANCHETI	GURSAT SINGH VACHHER(P),	98 11105891	GURSAT@GSVLEGA L.COM	27.09.2025
			25	OMP (I) (COMM)	301/2025	22-11-2025	IDFC FIRST BANK LTD VS VIDHYA NANDAN YADAV	MAYANK MAHAJAN(P),	9873347330	MAYANK _MAHAJAN05@YA HOO.COM	31.10.2025
			25	OMP (I) (COMM)	300/2025	22-11-2025	IDFC FIRST BANK LTD VS RAVIKANT LAL	MAYANK MAHAJAN(P),	9873347330	MAYANK _MAHAJAN05@YA HOO.COM	31.10.2025
			25	OMP (I) (COMM)	297/2025	22-11-2025	KOTAK MAHINDRA PRIME LTD VS RISHAB	MAYANK MAHAJAN(P),	9873347330	MAYANK _MAHAJAN05@YA HOO.COM	25.10.2025
			25	OMP (I) (COMM)	298/2025	22-11-2025	KOTAK MAHINDRA PRIME LTD VS DEV DUTT	MAYANK MAHAJAN(P),	9873347330	MAYANK _MAHAJAN05@YA HOO.COM	25.10.2025
			25	CS (COMM)	886/2025	24-11-2025	PK BAHL VS DAYA MEMORIAL CHARITABLE TRUST AND ORS	AVTAR SINGH BHAMLOT(P),	9810010333	GURBAKHSINGHA DV157@GMAIL.COM	20.11.2025
			25	OMP (COMM)	188/2025	26-11-2025	M S BK STRUCTURAL CONTRACTS PVT LTD VS M S RPBANSAL(P), INFRAVENTURE PVT LTD	KUSHAGRA BANSAL(P),	9999448797	ASHISHCHAUHAN @AKASSOCIATE.OR G.IN	20.11.2025
			25	CS (COMM)	901/2025	26-11-2025	ASTONE ENERGY PVT LTD VS WAPCOS LIMITED	LAKHMI CHAND(P),	9350538109	LAKHMICHND@GM AIL.COM	20.11.2025
			25	CS (COMM)	900/2025	26-11-2025	DATABILITY TECHNOLOGIES PRIVATE LIMITED VS ABHISHEK VERMA SOLE PROPRIETOR OF J S DIGITAL MEDIA	ASHISH NEGI(P),	8800607931	ADVOCATE.ASHISH NEGI@OUTLOOK.C OM	21.11.2025
			25	CS (COMM)	899/2025	26-11-2025	MS NEW VIKRAM GENERATORS THROUGH ITS PROPRIETOR SHRI SUKHBIR SINGH VS MSKUMAR(P), FEDERAL EXPRESS	SURINDER KUMAR KUMAR(P),	9212125054	ASHOKKUINARSAB HARWAL130@GMAI L.COM	21.11.2025
			25	EXECUTION (COMM)	190/2025	26-11-2025	MUKUL GUPTA MARKETING PRIVATE LIMITED VS SINWOO PACK INDIA PRIVATE LIMITED	MONICA GOEL(P),	9971853567	ADVOCATCMONICA GOEL@GMAIL.COM	19.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			25	OMP (COMM)	189/2025	26-11-2025	ACE INTEGRATED SOLUTION LTD VS FOOD CORPORATION OF INDIA	VINDHYA SINGH(P),	1141823022	NOT PROVIDED	21.11.2025
			25	CS (COMM)	902/2025	26-11-2025	S S WATER AND POWER PROJECTS PVT LTD VS WAPCOS LIMITED	LAKHMI CHAND(P),	9350538109	LAKHMI CHANDND@GMAIL.COM	20.11.2025
			25	MISC DJ	5868/2025	27-11-2025	HSN INTERIORS PVT LTD VS BIOTRENDS INDIA PVT LTD	NEERAJ JAIN(P),	9868303030	DRJAINLAWFIRM @ GMAIL.COM	21.11.2025
			25	OMP (I) (COMM)	315/2025	28-11-2025	HERO FINCORP LTD VS MAHAMMEDSAFI MAHAMEDRAFI MEMAN	MAYANK MAHAJAN(P),	9873347330	MAYANK _MAHAJAN05@YAHOO.COM	20.11.2025
			25	OMP (I) (COMM)	314/2025	28-11-2025	IDFC BANK LTD VS DHIRENDRA MISHRA 6566	MAYANK MAHAJAN(P),	9873347330	MAYANK _MAHAJAN05@YAHOO.COM	31.10.2025
			25	OMP (I) (COMM)	313/2025	28-11-2025	KOTAK MAHINDRA PRIME LTD VS ASIF KHAN	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA N05@YAHOO.COM	25.10.2025
			25	OMP (COMM)	191/2025	28-11-2025	MR SUNDEEP ARORA VS DELHI TRANSCO LIMITED	JITESH NARANG(P),	9310460742	AKANKSHA.TANVI @@TLAADVOCATES.COM	25.11.2025
			25	EXECUTION (COMM)	191/2025	28-11-2025	GAURAV MITTAL VS STEELWUD FOOTWEAR	SUMIT SARNA(P),	9650941688	SUMITSRNA@GMAIL.COM	17.11.2025
			25	CS (COMM)	906/2025	29-11-2025	JINDAL INDIA LIMITED VS ARIHANT ROOFING	SANJAY AGGARWAL(P),	9873262006	ADMIN@RAGUELLAW.COM	28.11.2025
			25	EXECUTION (COMM)	177/2025	01-11-2025	LINK LOGISTICS MANAGEMENT PVT LTD VS ARRAY FASHIONS PVT LTD	SHIVAM SHARMA(P),	91+9654545855	LEGAL@SHIVAMSHARMA.INFO	22.10.2025
			25	EXECUTION (COMM)	182/2025	14-11-2025	RAKESH GUPTA VS JAGAN NATH SONI	RAMESH CHAND GUPTA(P),	9873732842	RAMESHGUPTAEQUITY@GMAIL.COM	08.11.2025
			25	EXECUTION (COMM)	189/2025	24-11-2025	RESHMA COLLECTION VS NYSAA RETAIL VENTURE PVT LTD	NAEEM AHMED(P),	9210386190	NAEEMADV2021@GMAIL.COM	19.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
22	MS. DEEPA SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI DISTRICT	20	SUIT FOR RECOVERY	CS (COMM)/829/2025	01-11-2025	EXPO FREIGHT PVT LTD VS SAI CREATIONS		MOHD ASIF KHAN(P),	9696751717	NOT AVAILABLE	30-10-2025
			20	EXECUTION PETITION	EXECUTION (COMM)/179/2025	03-11-2025	PUNJAB NATIONAL BANK VS ABHISHEK JAIN		PRASHANT GARG(P),	NOT AVAILABLE	NOT AVAILABLE	14-10-2025
			20	EXECUTION PETITION	EXECUTION (COMM)/178/2025	03-11-2025	RENU KOHLI VS CHETANYA BUILDCON PRIVATE LIMITED THROUGH ITS DIRECTOR VINOD SALUJA		NARENDER LODIWAL(P),	7982946367	NLODIWAL@GMAIL .COM	29-10-2025
			20	EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/98/2025	03-11-2025	ANKITA AGGARWAL VS AKANSHA BHARGAVA		MAYANK JAIN(P),	9958100682	MAYANK.JAIN.SK@ GMAIL.COM	30-10-2025
			20	EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/99/2025	03-11-2025	RK JAIN VS DELHI STATES INDUSTRIAL AND INFRA		SOMYA CHAUHAN(P),	NOT AVAILABLE	NOT AVAILABLE	30-10-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/244/2025	04-11-2025	YAZDANI STEEL AND POWER LTD. VS. UNION OF INDIA		SHEEL PATHAK	9871667395	SHEEL.PATHAK240 3@GMAIL.COM	01-11-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/245/2025	04-11-2025	LALIT KUMAR VS. RAJESH KUMAR BHALEKAR		AISHWARYA DOBHAL	9557844741	LEGAL.AISHWARYA @GMAIL.COM	29-10-2025
			20	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/174/2025	06-11-2025	INDIA SME TECHNOLOGY SERVICES LIMITED VS M/S SOLAR OPTIMIZED LINE PVT LTD		NITIN DAHIYA(P),	NOT AVAILABLE	NOT AVAILABLE	31-10-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/248/2025	06-11-2025	CLIX CAPITAL SERVICES PVT LTD VS RAM PUJAN JAISWAL AND ORS	RAVI SHANKAR GARG(P),	9899522038	RAVISHANKARGAR G55@GMAIL.COM	31-10-2025
			20	SUIT FOR RECOVERY	CS (COMM)/836/2025	06-11-2025	GUFIC BIOSCIENCES LTD VS LAKSHMI KEERTHANA ENTERPRISES	ABHISHEK CHANDRA MISHRA(P),	9871161549	NOT AVAILABLE	04-10-2025
			20	SUIT FOR RECOVERY	CS (COMM)/843/2025	07-11-2025	LX PANTOS INDIA PRIVATE LIMITED VS DEVASHISH INFRASTRUCTURE PVT LTD	RAGHAV SETHI(P),	9956045160	NOT AVAILABLE	30-10-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/250/2025	07-11-2025	NANDI MEDICOS VS DELHI METRO RAIL CORPORATION	RAJIV BAJAJ(P),	9810806329	RAJIVBAJAJLAW@ GMAIL.COM	06-11-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/249/2025	07-11-2025	HERO FINCORP LTD VS TU ADS LLP	MAYANK MAHAJAN(P),	9873347330	MAYANK MAHAJA No5@YAHOO.COM	01-11-2025
			20	SUIT FOR RECOVERY	CS (COMM)/852/2025	10-11-2025	STATE BANK OF INDIA VS RAJ KISHORE PASWAN PROP OF MS RAJ ENTERPRISES	ASHISH BATRA(P),	9891223874	ASHISHBATRA85@ GMAIL.COM	01-11-2025
			20	SUIT FOR RECOVERY	CS (COMM)/853/2025	10-11-2025	STATE BANK OF INDIA VS SHAGUFTA ANJUM	ASHISH BATRA(P),	9891223874	ASHISHBATRA85@ GMAIL.COM	01-11-2025
			20	SUIT FOR RECOVERY	CS (COMM)/854/2025	10-11-2025	CANARA BANK VS PUNEET ATHWAL	PRATAP CHANDRA RANA(P),	9990366723	PRANA25000@GMA IL.COM	29-10-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			20	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILLATION ACT	OMP (COMM)/177/2025	11-11-2025	MANISH ARORA VS SUNIL KUMAR GUPTA		KAMAL GARG(P),	9811270502	KAMALGARG.ADV@GMAIL.COM	06-10-2025
			20	SUIT FOR RECOVERY	CS (COMM)/856/2025	11-11-2025	ZARTHI PRIVATE LIMITED VS M/S B9 BEBEVERAGES LIMITED		AMIT GOEL(P),	9810122373	GOELASSOCIATES42@GMAIL.COM	11-10-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/253/2025	11-11-2025	ADITYA BIRLA CAPITAL LIMITED VS ANIL SHARMA		AMAN VASISTH(P),	8233119499	VASHISTH.LEX@GMAIL.COM	03-11-2025
			20	APPLICATION U/S 151 CPC	MISC DJ/1691/2025	13-11-2025	ANAND AGARWAL VS GARUDA CONSTRUCTION AND ENGINEERING PVT LTD THR ITS DIRECTOR		PUNIT JAIN(P),	9810024729	PUNITJAINADVOCATE@GMAIL.COM	04-11-2025
			20	OTHER ARBITRATION MATTERS	OMP (COMM)/5/2025 (MISC)	13-11-2025	NITIN SETHI VS. ANTRIKSH DEVELOPERS PROMOTORS		SAMARTH KAPOOR	NOT AVAILABLE	NOT AVAILABLE	07-11-2025
			20	EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/102/2025	13-11-2025	AYANSH ENGINEERING INDIA PVT LTD VS NKG SINGH INFRASTRUCTURE LTD		PARIVESH SINGH(P),	9891662235	PLEADERS08@GMAIL.COM	06-11-2025
			20	SUIT FOR RECOVERY	CS (COMM)/863/2025	14-11-2025	AJAY STEEL CORPORATION VS PUBLIC REFRIGERATION INDUSTRIES		JAI EESH(P),	NOT AVAILABLE	NOT AVAILABLE	28-10-2025
			20	SUIT FOR RECOVERY	CS (COMM)/865/2025	14-11-2025	AKSUM TRADEMART PVT LTD VS SREE RAYALSEEMA GREEN STELOY PVT LTD		SUBHAM KUMAR JAIN(P),	9871357167	SUBHAM.JAINSKJ@GMAIL.COM	01-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/259/2025	14-11-2025	KOTAK MAHINDRA PRIME LTD VS SHUBHAM SACHAN	AMIT KUMAR SINHA(P),	9999814620	NOT AVAILABLE	06-11-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/260/2025	14-11-2025	KOTAK MAHINDRA PRIME LTD VS BIJENDRA	AMIT KUMAR SINHA(P),	9999814620	NOT AVAILABLE	06-11-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/261/2025	14-11-2025	KOTAK MAHINDRA PRIME LTD VS NAVEEN D	AMIT KUMAR SINHA(P),	9999814620	NOT AVAILABLE	06-11-2025
			20	SUIT FOR TRADEMARKS	CS (COMM)/866/2025	14-11-2025	AUDEMARS PIGUET HOLDINGS SA VS ASHOK KUMAR	SHRAVAN BANSAL(P),	9810017859	SKBANSALIPR@GM AIL.COM	10-11-2025
			20	SUIT FOR RECOVERY	CS (COMM)/864/2025	14-11-2025	A W PROPERTIES PVT LTD VS FOODAHOLIC FACTORY PVT LTD	BRIJESH SINGH(P),	8860204532	BRIJESH Singh.BH U@GMAIL.COM	10-11-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/270/2025	15-11-2025	HERO FINCORP LTD VS ASHPAK JOHAR SHAIKH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10-11-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/268/2025	15-11-2025	AXIS BANK LTD. VS. VIKAS CHAUHAN	AVINASH KUMAR(P),	9999991527	ADV.AVINASHKUM AR@GMAIL.COM	17-10-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/269/2025	15-11-2025	IDFC FIRST BANK VS MEGHA GROVER	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	31-10-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/272/2025	15-11-2025	AXIS BANK LTD. VS. SHAHID IQBAL		AVINASH KUMAR(P),	9999991527	ADV.AVINASHKUM AR@GMAIL.COM	17-10-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/274/2025	15-11-2025	AXIS BANK LTD. VS. RAJ KUMAR		AVINASH KUMAR(P),	9999991527	ADV.AVINASHKUM AR@GMAIL.COM	15-10-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/277/2025	15-11-2025	AXIS BANK LTD. VS. KRISHNAVATI		AVINASH KUMAR(P),	9999991527	ADV.AVINASHKUM AR@GMAIL.COM	17-10-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/278/2025	15-11-2025	AXIS BANK LTD. VS. MOHD. FAISAL		AVINASH KUMAR(P),	9999991527	ADV.AVINASHKUM AR@GMAIL.COM	18-10-2025
			20	SUIT FOR RECOVERY	CS (COMM)/869/2025	15-11-2025	MD ALAM ALI VS DMRC		MANOJ KUMAR(P),	8750677946	MANOJBARHELA19 71@GMAIL.COM	13-11-2025
			20	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILLATION ACT	OMP (COMM)/182/2025	17-11-2025	RUNICHA ENTERPRISES VS AICA LAMINATES INDIA PVT LTD		PRIYANSHU UPADHYAY(P),	7838061014	PRIYANSHUAGG@G MAIL.COM	13-11-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/279/2025	17-11-2025	HERO FINCORP LTD. VS. ALEKHA CHANDRA BHOL		MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	10-11-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/280/2025	17-11-2025	KOTAK MAHINDRA PRIME LTD VS MUHD ASLAM		AMIT KUMAR SINHA(P),	9999814620	NOT AVAILABLE	12-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/281/2025	17-11-2025	HERO FINCORP LTD. VS. NITESH VIJAY BORA AND ORS.	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	10-11-2025
			20	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILLATION ACT	OMP (COMM)/181/2025	17-11-2025	SARASWATI DOT COM PVT LTD AND ORS VS ALANKIT LIMITED	DISHA BAGRI(P),	NOT AVAILABLE	NOT AVAILABLE	12-11-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/286/2025	18-11-2025	AJANMA INDUSTRIES LLP SONIPAT VS THE GENERAL MANAGER NORTHERN RAILWAY	ANANT RAO(P),	NOT AVAILABLE	NOT AVAILABLE	11-11-2025
			20	EXECUTION PETITION	EXCOMM - AWARD BY ARB COMM/103/2025	18-11-2025	ANAROCK PROPERTY CONSULTANTS PVT LTD VS M G HOUSING PVT LTD	ANANT GADITYA PATRO(P),	NOT AVAILABLE	NOT AVAILABLE	13-11-2025
			20	SUIT FOR RECOVERY	CS (COMM)/874/2025	19-11-2025	NARESH KUMAR TANWAR VS VIRENDER SINGH SURYAVANSHI	SACHIN KUMAR(P),	9599938118	SACHINKUMAR1219 87@GMAIL.COM	14-11-2025
			20	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILLATION ACT	OMP (COMM)/184/2025	19-11-2025	ELEVAR DIGITEL INFRASTRUCUTRE PVT LTD VS INNOVEL ENERGY SERVICES PVT LTD FORMERLY KNOWN AS ENVIRON SOLAR PVT LTD ENVIRON ENERGY SERVICE PVT	ANURAG ANAND(P),	NOT AVAILABLE	NOT AVAILABLE	17-11-2025
			20	SUIT FOR RECOVERY	CS (COMM)/875/2025	20-11-2025	STATE BANK OF INDIA VS PRIYANKA OBEROI	JEEWAN PARKASH GUPTA(P),	9810099243	JPGADVOCATE@G MAIL.COM	05-11-2025
			20	SUIT FOR RECOVERY	CS (COMM)/881/2025	21-11-2025	PRASHANT TRIPATHI VS TELEGRAM FZ LLP	MUSTAFA ALAM(P),	NOT AVAILABLE	NOT AVAILABLE	17-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			20	EXECUTION PETITION	EXECUTION (COMM)/186/2025	21-11-2025	IGS GEOTECHNICAL SERVICES LLP VS KMC CONSTRUCTION LIMITED	HARSH VARDHAN SINGH(P),	9250730788	UNIQUECOUNSELS @GMAIL.COM	17-11-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/290/2025	21-11-2025	AXIS FINANCE LIMITED VS BHANUPRASAD VARMA	VIVEK SINHA(P),	7928758189	NOT AVAILABLE	19-11-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/306/2025	22-11-2025	AXIS BANK LTD VS MANOJ KUMAR	AVINASH KUMAR(P),	9999991527	ADV.AVINASHKUM AR@GMAIL.COM	17-11-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/307/2025	22-11-2025	AXIS BANK LTD VS GUPHRAN	AVINASH KUMAR(P),	9999991527	ADV.AVINASHKUM AR@GMAIL.COM	17-11-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/308/2025	22-11-2025	AXIS BANK LTD VS SANJIV KUMAR MISHRA	AVINASH KUMAR(P),	9999991527	ADV.AVINASHKUM AR@GMAIL.COM	19-11-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/309/2025	22-11-2025	AXIS BANK LTD VS RAMRAKH SO DEVA RAM	AVINASH KUMAR(P),	9999991527	ADV.AVINASHKUM AR@GMAIL.COM	19-11-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/304/2025	22-11-2025	AXIS BANK LTD VS NAJIM ISMAIL	AVINASH KUMAR(P),	9999991527	ADV.AVINASHKUM AR@GMAIL.COM	16-11-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/305/2025	22-11-2025	AXIS BANK LTD VS AJEET KUMAR	AVINASH KUMAR(P),	9999991527	ADV.AVINASHKUM AR@GMAIL.COM	17-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/303/2025	22-11-2025	AXIS BANK LTD VS MOHD SOKIN	AVINASH KUMAR(P),	9999991527	ADV.AVINASHKUM AR@GMAIL.COM	16-11-2025
			20	SUIT FOR RECOVERY	CS (COMM)/887/2025	24-11-2025	UNION BANK OF INDIA VS MAHESH KUMAR SHARMA	ARUN KUMAR SHUKLA(P),	9312400295	ARUNKUMARSHUK LA7@GMAIL.COM	11-11-2025
			20	SUIT FOR RECOVERY	CS (COMM)/897/2025	26-11-2025	FARMART SERVICE PVT LTD VS RAMKISHOR KAILASH CHANDRA AND SONS	DEEPANKUR SONDHI(P),	7017361501	SONDHIANDPARTN ER@GMAIL.COM	05-11-2025
			20	SUIT FOR RECOVERY	CS (COMM)/898/2025	26-11-2025	FARMART SERVICE PVT LTD VS GOKUL ENTERPRISE AND ORS	DEEPANKUR SONDHI(P),	7017361501	SONDHIANDPARTN ER@GMAIL.COM	06-11-2025
			20	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/187/2025	26-11-2025	M/S WIKREATE HEALTH COMMUNICATION PVT LTD VS M/S AAKASH HEALTHCARE PVT LTD	MEHAK GUPTA(P),	9990358009	MEHAKGUPTA009 @GMAIL.COM	19-11-2025
			20	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/190/2025	27-11-2025	SANJAY GANDHI MEMORIAL HOSPITAL VS VENTURE SECURITY AND FACILITY MANAGEMENT PVT LTD	PRANAV JAIN(P),	9873333064	PRANAVJAIN.ADV@ GMAIL.COM	22-11-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/310/2025	28-11-2025	KOTAK MHINDRA PRIME LTD. VS JHARANA SINGHA	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	25-10-2025
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/312/2025	28-11-2025	AXIS FINANCE LTD VS JAYANI VASAN	ASHISH KUMAR SINGH(P),	9312402821	NOT AVAILABLE	20-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/311/2025	28-11-2025	HERO HOUSING FINANCE LTD VS DEEPAK KUMAR JHA		ASHISH KUMAR SINGH(P),	9312402821	NOT AVAILABLE	25-11-2025
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7992/2025	01/11/2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS ABHISHEK ANAND		KANIKA BAWEJA(P),	9266434364	ADVOCATESAGARA GGAWAL@GMAIL.C OM	31.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7991/2025	01/11/2025	AXIS BANK LIMITED VS KISHANA RAM		VIBHOR MATHUR(P),	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	31.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/7990/2025	01/11/2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS BUPINDRE SINGH		KANIKA BAWEJA(P),	9266434364	ADVOCATESAGARA GGAWAL@GMAIL.C OM	31.10.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8032/2025	03/11/2025	AXIS BANK LTD VS MAHESH BABU 9671		MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJ No5@YAHOO.COM	02.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8033/2025	03/11/2025	AXIS BANK LTD VS RAHUL GUPTA 5893		MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJ No5@YAHOO.COM	02.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8034/2025	03/11/2025	AXIS BANK LTD VS SACHIN KUMAR 6741		MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJ No5@YAHOO.COM	02.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8027/2025	03/11/2025	AXIS BANK LTD VS VINEET SINGH 4470		MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJ No5@YAHOO.COM	02.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8028/2025	03/11/2025	AXIS BANK LTD VS ROHIT 5073		MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJ No5@YAHOO.COM	02.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8029/2025	03/11/2025	AXIS BANK LTD VS PRAMOD KUMAR 3609		MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJ No5@YAHOO.COM	02.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8030/2025	03/11/2025	AXIS BANK LTD VS BRAJ MOHAN 4168		MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJ No5@YAHOO.COM	02.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8036/2025	03/11/2025	AXIS BANK LTD VS ASHISH KUMAR GUPTA		MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJ No5@YAHOO.COM	02.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8031/2025	03/11/2025	AXIS BANK LTD VS WASHID ALI 7317	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	02.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8035/2025	03/11/2025	AXIS BANK LIMITED VS BUDH RAM	VIBHOR MATHUR(P),	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	02.11.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/501/2025	03/11/2025	M/S VINI COSMETICS PRIVATE LIMITED VS JIGNESHBHAI HASHMUKHLAL SHAH TRADING AS M/S 24 X 7 A FRAGRANCE	ANIL KUMAR SAHU(P),	9810134793	ALLIPCARE@GMAI L.COM	02.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8065/2025	04/11/2025	DHARA MOTOR FINANCE LTD VS DIAMOND INFRA	J K YADAV(P),	9999855157	ADVJITENDERYAD AV2017@GMAIL.CO M	03.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8062/2025	04/11/2025	AXIS BANK LTD VS BADAN SINGH 7658	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	03.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8063/2025	04/11/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS HEERAJEE DEVMAN	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	03.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8064/2025	04/11/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS LAKHABHAI RANABHAI ZAPDA	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	03.11.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/508/2025	07/11/2025	CANARA BANK VS MANISH TANWAR PROPRIETOR OF M/S DILLI DHABA	ANSHUMAN SRIVASTAVA(P)	99990042642	SRI.ANSHU83@GM AIL.COM	04.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8147/2025	07/11/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS SAJU S	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	04.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8135/2025	07/11/2025	AXIS BANK LTD VS AJAY SINGH 8315	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	04.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8148/2025	07/11/2025	AXIS BANK LTD VS VISHRAM SINGH 1910	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	04.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8133/2025	07/11/2025	AXIS BANK LTD VS NAJIM 7217	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	04.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8138/2025	07/11/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS KAUTIK RAMCHANDRA AAKHADE	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	04.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8134/2025	07/11/2025	AXIS BANK LTD VS SANTOSH KUMAR 7657	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	04.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8146/2025	07/11/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS SHAH ALAM	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	04.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8137/2025	07/11/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS RAMAN KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	04.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8132/2025	07/11/2025	AXIS BANK LTD VS RATNESH KUMAR VARMA	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	04.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8131/2025	07/11/2025	AXIS BANK LTD VS JABBAR 3251	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	04.11.2025
			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXECUTION (COMM)/157/2025	07/11/2025	ASHISH SETHI VS DELHI INSTITUTE OF PHARMACEUTICAL SCIENCE AND RESEARCH	NARENDRA GAUTAM(P),	9891561599	ADV.NITINK@GMAI L.COM	04.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8145/2025	07/11/2025	AXIS BANK LTD VS KALICHARAN 6072	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	04.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8139/2025	07/11/2025	AXIS BANK LTD VS MITHLESH KUMAR 3481	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	04.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8140/2025	07/11/2025	AXIS BANK LTD VS BHOLA SINGH 9537	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	04.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8136/2025	07/11/2025	AXIS BANK LTD VS PRATAP SINGH 8057	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	04.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8144/2025	07/11/2025	AXIS BANK LIMITED VS KESHA RAM	VIBHOR MATHUR(P),	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	04.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8128/2025	07/11/2025	AXIS BANK LIMITED VS ANIL KUMAR MEENA	VIBHOR MATHUR(P),	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	04.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8143/2025	07/11/2025	AXIS BANK LIMITED VS PAWAN KUMAR JAT	VIBHOR MATHUR(P),	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	04.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8141/2025	07/11/2025	AXIS BANK LTD VS ASHISH KUMAR SINGH 3149	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	04.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8130/2025	07/11/2025	AXIS BANK LTD VS SHAYRA KHATUN 1068	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	04.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8142/2025	07/11/2025	AXIS BANK LIMITED VS HEMANT KUMAR HARIJAN	VIBHOR MATHUR(P),	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	04.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8127/2025	07/11/2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS RAVI SHARMA	KANIKA BAWEJA(P),	9266434364	ADVOCATESAGARA GGAWAL@GMAIL.C OM	04.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8205/2025	10/11/2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS JAGWANT SINGH	KANIKA BAWEJA(P),	9266434364	ADVOCATESAGARA GGAWAL@GMAIL.C OM	07.11.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/512/2025	10/11/2025	RAHMAT ALI VS NARAYAN MAKHIJA	KAPIL KAUSHIK(P),	9711746595	NOT ON RECORDED	07.11.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/518/2025	12/11/2025	CANARA BANK VS JAGANNATH RAI (PROP OF M/S SAJNI SAREE)	ANSHUMAN SRIVASTAVA(P)	99990042642	SRIANSHU83@GM AIL.COM	10.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8314/2025	14/11/2025	KOTAK MAHINDRA PRIMER LIMITED VS GAGANDEEP J	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	13.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8315/2025	14/11/2025	KOTAK MAHINDRA PRIMER LIMITED VS NITESH GAUTAM	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	13.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8311/2025	14/11/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SURENDRA KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	13.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8312/2025	14/11/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS TEGA RAM	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	13.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8313/2025	14/11/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS GOPAL LAXMAN	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	13.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8310/2025	14/11/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS IKABAL ISLAAM	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	13.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8309/2025	14/11/2025	AXIS BANK LTD VS GAJENDRA SINGH 0383	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	13.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8300/2025	14/11/2025	AXIS BANK LTD VS PRABHU SINGH 7991	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	13.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8301/2025	14/11/2025	AXIS BANK LTD VS KAILASH SINGH 3264	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	13.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8305/2025	14/11/2025	AXIS BANK LTD VS SANTOSH KUMAR SINGH 7427	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	13.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8307/2025	14/11/2025	AXIS BANK LTD VS RAMKUMAR 1305	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	13.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8308/2025	14/11/2025	AXIS BANK LTD VS ARUN PRATAP SINGH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	13.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8299/2025	14/11/2025	AXIS BANK LTD VS VINOD KUMAR TIWARI 2478	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	13.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8302/2025	14/11/2025	AXIS BANK LTD VS SUDAMA 8986	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	13.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8303/2025	14/11/2025	AXIS BANK LTD VS VIJAY SINGH 4873	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	13.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8306/2025	14/11/2025	AXIS BANK LTD VS GHANSHYAM 5902	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	13.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8297/2025	14/11/2025	AXIS BANK LTD VS KULDEEP YADAV 2834	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	13.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8304/2025	14/11/2025	AXIS BANK LTD VS SONARKALA 9761	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	13.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8298/2025	14/11/2025	TATA CAPITAL LTD VS D S HOME CONSTRUCTION PRIVATE LIMITED	NAVEEN SHARMA(P),	9350569040	NAVEENK101A@YA HOO.COM	13.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, NEW COURT BLOCK-I	EXECUTION PETITION	EXECUTION (COMM)/159/2025	15/11/2025	GEETA DEV VS VIPIN BHARADWAJ	ARJUN HARKAULI(P),	981872418	ARJUNHARKAULI@ AHCHAMBERS.COM	14.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8351/2025	15/11/2025	AXIS BANK LIMITED VS RATANA JAT	VIBHOR MATHUR(P),	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	14.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8372/2025	17/11/2025	AXIS BANK LTD VS RIJVAN KHAN 0766	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	15.11.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	MISC DJ/283/2025	19/11/2025	RAJ SINGH MALIK VS JITENDER SHARMA	VIVEK JAISWAL(P),	9560074414	ADVOCATESDOPHT AR@GMAIL.COM	17.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8424/2025	19/11/2025	AXIS BANK LIMITED VS LAXMAN CHARPOTA	VIBHOR MATHUR(P),	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	17.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8416/2025	19/11/2025	AXIS BANK LTD VS MANAV CHANDOK 2212	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	17.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8425/2025	19/11/2025	AXIS BANK LTD VS MOHD FIROZ	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@ GAMIL.COM	17.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8426/2025	19/11/2025	AXIS BANK LTD VS AMRITESH BHARADWAJ	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@ GAMIL.COM	17.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8421/2025	19/11/2025	AXIS BANK LTD VS PRIYANKA SINGH	AVINASH KUMAR(P),	011-41513189	AVINASH.ADV@GM AIL.COM	17.11.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/530/2025	24/11/2025	TRILOK CHAND GOYAL PROP OF GANGA TIMBER AND PLYWOOD JUNCTION VS FNB WEDDINGS AND EVENTS INDIA PRIVATE	ROHIT SADANA(P),	7982409733	ADVOCATESADANA .ROHITS.5484@GM AIL.COM	21.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8514/2025	24/11/2025	AXIS BANK LIMITED VS ARSAD SO SUMER KHAN	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.C OM	20.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8515/2025	24/11/2025	AXIS BANK LIMITED VS RAJJK KHAN	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.C OM	20.11.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/532/2025	24/11/2025	THE POLO LAUREN COMPANY LP VS AMIT JOSHI	SHRAVAN BANSAL(P),	9810017859	UNITEDMARK@UN ITEDANDUNITED.C OM	20.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/531/2025	24/11/2025	MS SHUBHAM GOLDIEE MASALE PVT LTD VS HIMANSHU MISHRA	SHRAVAN BANSAL(P),	9810017859	UNITEDMARK@UN ITEDANDUNITED.C OM	21.11.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/535/2025	26/11/2025	SIEMENS INDUSTRY SOFTWARE INC VS MUBIN XXXXXXXX	AARSHIA BEHL(P),	9818061242	AARSHIA@SAIKRIS HNAASSOCIATES.C OM	25.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8524/2025	26/11/2025	AXIS BANK LIMITED VS VINOD KUMAR	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.C OM	25.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8525/2025	26/11/2025	AXIS BANK LIMITED VS MALTI DEVI	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.C OM	25.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8538/2025	27/11/2025	AXIS BANK LIMITED VS MOHD MURSLEEM KHAN	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976 @GMAIL.COM	25.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8539/2025	27/11/2025	AXIS BANK LIMITED VS NANDLAL YADAV	NIRAJ KUMAR(P),	UBUNTU	NIRAJKUMAR1976 @GMAIL.COM	25.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8540/2025	27/11/2025	AXIS BANK LIMITED VS DHARMENDRA	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976 @GMAIL.COM	25.11.2025
			12, NEW COURT BLOCK-I	U/S 34 OF THE ARBITRATION & CONCILIATION ACT	OMP (COMM)/55/2025	27/11/2025	MRS SANGITA MEHRA VS JAIPREET SINGH KLER	APOORV AGARWAL(P),	8420524375	APOORV@ASVLAW OFFICES.COM	25.11.2025
			12, NEW COURT BLOCK-I	CIVIL CASES	CS (COMM)/536/2025	27/11/2025	KVG AGRO PRIVATE LIMITED VS SHIVAM ENTERPRISES THROUGH ITS PROPRIETOR MR MADAN MOHAN	NAVEEN KUMAR(P),	9555481152	NAVKUMAR1512@G MAIL.COM	25.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8552/2025	27/11/2025	AXIS BANK LTD VS MUNISH KALSI	AVINASH KUMAR(P),	011-41513189	AVINASH.ADV@GM AIL.COM	25.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8582/2025	28/11/2025	IDFC FIRST BANK LTD VS HIMANK PLAWAT	SANJEEV PATHAK(P),	8285002845	MANJUL.SOOD@SR CSLEGAL.COM	27.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8580/2025	28/11/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS PRATIBHA TILAK RAJ MAHAJAN	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	27.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8581/2025	28/11/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS M N CONSTRUCTIONS 73216	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	27.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8572/2025	28/11/2025	AXIS BANK LTD VS LAVJEET SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ASHISH@AGCPART NERS.CO.IN	27.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8578/2025	28/11/2025	AXIS BANK LTD VS RAMU SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ASHISH@AGCPART NERS.CO.IN	27.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8573/2025	28/11/2025	AXIS BANK LTD VS VIPIN KATYURA	ASHISH KUMAR GUPTA(P),	9999183119	ASHISH@AGCPART NERS.CO.IN	27.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8571/2025	28/11/2025	AXIS BANK LTD VS UMESH KUMAR 3646	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	27.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8579/2025	28/11/2025	AXIS BANK LTD VS JAVAHIR JAISWAL	ASHISH KUMAR GUPTA(P),	9999183119	ASHISH@AGCPART NERS.CO.IN	27.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8574/2025	28/11/2025	AXIS BANK LTD VS BANDANA 8483	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	27.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8575/2025	28/11/2025	AXIS BANK LTD VS VINOD KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	ASHISH@AGCPART NERS.CO.IN	27.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8577/2025	28/11/2025	AXIS BANK LTD VS MOHAMMAD MUSTAFA	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	27.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8576/2025	28/11/2025	AXIS BANK LTD VS ANJU	ASHISH KUMAR GUPTA(P),	9999183119	ASHISH@AGCPART NERS.CO.IN	27.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8570/2025	28/11/2025	AXIS BANK LTD VS REENA KUMARI 8559	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	27.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8568/2025	28/11/2025	AXIS BANK LIMITED VS OM POWER ENGINEERS	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976 @GMAIL.COM	27.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8569/2025	28/11/2025	AXIS BANK LIMITED VS MADHU DAN	VIBHOR MATHUR(P),	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	27.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8567/2025	28/11/2025	AXIS BANK LIMITED VS PRAKASH CHANDRA SUKHWAL	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	27.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, NEW COURT BLOCK-I	CIVIL CASES	CS DJ/783/2025	28/11/2025	RAM SHANKAR YADAV THROUGH POA SUNIL KUMAR YADAV VS TARA MACHINES AND TECH SERVICE PVT LTD	MOHD AZEEM(P),	NOT RECORDED	ONNOT ON RECORDED	27.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8565/2025	28/11/2025	AXIS BANK LIMITED VS ARUN	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	27.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8566/2025	28/11/2025	AXIS BANK LIMITED VS RAM NIVAS PRAJAPATI	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	27.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8564/2025	28/11/2025	AXIS BANK LTD VS VINIT RAMVEER 3071	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	27.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8664/2025	29/11/2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS DEEPAK SINGH	TUSHARR MAWKIN(P),	9266434371	LEGAL12@ARENESS LAW.COM	28.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8665/2025	29/11/2025	AXIS BANK LTD VS RAMESH RAWAT 2528	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	28.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8666/2025	29/11/2025	AXIS BANK LTD VS AKASH 3914	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	28.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8663/2025	29/11/2025	AXIS BANK LIMITED VS SITARAM MEENA	VIBHOR MATHUR(P),	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	28.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8662/2025	29/11/2025	AXIS BANK LTD VS PANKAJ KUMAR JHA	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	28.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8658/2025	29/11/2025	AXIS BANK LIMITED VS RAJVEER GURJAR	VIBHOR MATHUR(P),	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	28.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8659/2025	29/11/2025	AXIS BANK LTD VS MANOJ	ASHISH KUMAR GUPTA(P),	9999183119	ASHISH@AGCPART NERS.CO.IN	28.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8661/2025	29/11/2025	AXIS BANK LTD VS SUKH PAL SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ASHISH@AGCPART NERS.CO.IN	28.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8660/2025	(I)29/11/2025	AXIS BANK LTD VS RAJENDER SINGH	ASHISH KUMAR GUPTA(P),	9999183119	ASHISH@AGCPART NERS.CO.IN	28.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8657/2025	29/11/2025	AXIS BANK LIMITED VS BUDHPRIYA RATAN	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	28.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8654/2025	29/11/2025	AXIS BANK LIMITED VS YOGESH GAHLOT	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	28.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8655/2025	29/11/2025	AXIS BANK LIMITED VS ENERGETIC PROJECTS PRIVATE LIM	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	28.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8656/2025	29/11/2025	AXIS BANK LIMITED VS AMIT KUMAR	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	28.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8653/2025	29/11/2025	AXIS BANK LIMITED VS NEERAJ SRIVASTAVA	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	28.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8652/2025	29/11/2025	AXIS BANK LIMITED VS GULAM HASNAIN	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	28.11.2025
			12, NEW COURT BLOCK-I	U/S 9 OF THE ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/8651/2025	29/11/2025	AXIS BANK LIMITED VS A S LOGISTIC	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	28.11.2025
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8005/2025	01-11-2025	AXIS BANK LTD VS TARUN BEHL (1383)	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	30.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8007/2025	01-11-2025	AXIS BANK LTD VS SOMA RANI (2998)	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GMAIL.COM	30.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8009/2025	01-11-2025	AXIS BANK LTD VS AMAR SINGH	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	29.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8010/2025	01-11-2025	AXIS BANK LTD VS NISHA	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	29.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8011/2025	01-11-2025	AXIS BANK LTD VS UMAR MEDICARE PRIVATE LIMITED	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GMAIL.COM	29.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/500/2025	01-11-2025	MANASH LIFESTYLE PRIVATE LIMITED VS PURPLE HUT COMMERCE PRIVATE LIMITED	NAGESHWAR EKUMHAR(P),	9818823289	INFO@DEYANDKUMHAR.COM	31.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/8003/2025	(I)01-11-2025	KOTAK MAHINDRA BANK LTD VS ARUN KUMAR	RAJEEV KUMAR RANJAN(P),	9311022104	RANJAN.AND.COMP ANY@GMAIL.COM	31.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/8004/2025	(I)01-11-2025	AXIS BANK LTD VS ASIF KHAN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	29.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/8006/2025	(I)01-11-2025	AXIS BANK LTD VS SHAMMY	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	31.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/8008/2025	(I)01-11-2025	AXIS BANK LTD VS MESSAM ALI	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	29.10.25
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8053/2025	03-11-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS RANJ CHANDRA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	01.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/8048/2025	(I)03-11-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS KHEMCHAND BIRI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	01.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/8050/2025	(I)03-11-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SATYVEER SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	01.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/8049/2025	(I)03-11-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RAMESH KUMAR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	01.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8052/2025	03-11-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS NARESH SOURAN	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	01.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/8060/2025	(I)03-11-2025	AXIS BANK LIMITED VS VIRENDRA SINGH	RAHUL CHAUHAN(P),	9871891788	INFO@AUALEGAL.C OM	01.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8059/2025	03-11-2025	AXIS BANK LIMITED VS PRIYANKA KUMARI	RAHUL CHAUHAN(P),	9871891788	INFO@AUALEGAL.C OM	01.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/8058/2025	(I)03-11-2025	AXIS BANK LIMITED VS SANJIV KUMAR	RAHUL CHAUHAN(P),	9871891788	INFO@AUALEGAL.C OM	01.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8057/2025	03-11-2025	AXIS BANK LIMITED VS RAJA RAM	RAHUL CHAUHAN(P),	9871891788	INFO@AUALEGAL.C OM	01.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8056/2025	03-11-2025	AXIS BANK LIMITED VS NARENDRA SINGH	RAHUL CHAUHAN(P),	9871891788	INFO@AUALEGAL.COM	01.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8047/2025	03-11-2025	AXIS BANK LTD VS SHAHRUKH KHAN MANSURI	SHOBHA GUPTA(P),	981192158	SRSHOBHAGUPTA@GMAIL.COM	01.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8051/2025	03-11-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RAJESH KUMAR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	01.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8054/2025	03-11-2025	IDFC FIRST BANK LTD VS PARVINDER SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	02.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8055/2025	03-11-2025	IDFC FIRST BANK LTD VS BHAWNA KHANNA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	02.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8088/2025	04-11-2025	AXIS BANK LTD VS BHANMATI 0624	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	31.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8089/2025	04-11-2025	AXIS BANK LTD VS VIPUL KUMAR SINGH 4308	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	31.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8090/2025	04-11-2025	AXIS BANK LTD VS AKHILESH KUMAR YADAV 8783	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	31.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8091/2025	04-11-2025	AXIS BANK LTD VS AKRAM 5304	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@YAHOO.COM	31.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8095/2025	04-11-2025	AXIS BANK LIMITED VS MOHD SARIF MAHTAB HASAN	RAHUL CHAUHAN(P),	9871891788	INFO@AUALEGAL.COM	01.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8101/2025	04-11-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS HANUMAN DEVI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	01.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8103/2025	04-11-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS CHOTE LAL	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE@GMAIL.COM	01.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8104/2025	04-11-2025	AXIS BANK LIMITED VS RAVIKANT YADAV	RAHUL CHAUHAN(P),	9871891788	INFO@AUALEGAL.COM	01.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8106/2025	04-11-2025	KOTAK MAHINDRA PRIMER LIMITED VS SHER SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	02.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	EXECUTION (COMM)/155/2025	04-11-2025	SYNDICATE BANK VS M/S RJ THE FOOD WORLD	DEEPANJAL CHOUDHARY(P),	8390227354	NOT PROVIDED	03.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/8092/2025	(I)04-11-2025	AXIS BANK LIMITED VS BHOGI RAM	RAHUL CHAUHAN(P),	9871891788	INFO@AUALEGAL.C OM	02.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/8093/2025	(I)04-11-2025	AXIS BANK LIMITED VS MOHAMMAD IMRAN	RAHUL CHAUHAN(P),	9871891788	INFO@AUALEGAL.C OM	02.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/8094/2025	(I)04-11-2025	AXIS BANK LIMITED VS JIRA WO JAGDISH	RAHUL CHAUHAN(P),	9871891788	INFO@AUALEGAL.C OM	02.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/8096/2025	(I)04-11-2025	AXIS BANK LIMITED VS SHYAMA DEVI	RAHUL CHAUHAN(P),	9871891788	INFO@AUALEGAL.C OM	02.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8097/2025	04-11-2025	AXIS BANK LIMITED VS NIRMAL S O SHRI KISAN	RAHUL CHAUHAN(P),	9871891788	INFO@AUALEGAL.C OM	02.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/8098/2025	(I)04-11-2025	KOTAK MAHINDRA PRIMER LIMITED VS RAHISAN BAGAM	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	02.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/8099/2025	(I)04-11-2025	KOTAK MAHINDRA PRIMER LIMITED VS RAHUL SANSANWAL	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	02.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8100/2025	04-11-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS ASHOK AJABRAO DONGARDIVE	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	02.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8102/2025	04-11-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS GAJENDRA RAMCHANDRA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	02.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8105/2025	04-11-2025	AXIS BANK LIMITED VS SANTOSH SINGH	RAHUL CHAUHAN(P),	9871891788	INFO@AUALEGAL.C OM	02.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8126/2025	06-11-2025	AXIS BANK LIMITED VS A2Z LOGISTIC SOLUTION	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976 @GMAIL.COM	04.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/505/2025	06-11-2025	STATE BANK OF INDIA VS KRIPAL SINGH	ERAM KHAN(P),	9717099220	ERAMADV2000@G MAIL.COM	04.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8120/2025	06-11-2025	AXIS BANK LTD VS RAJKUMAR SINGH 4423	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	28.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8125/2025	06-11-2025	AXIS BANK LIMITED VS M/S MOR CRANE SERVICE	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976 @GMAIL.COM	04.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/506/2025	06-11-2025	BANK OF BARODA VS RAVINDRA KUMAR	ERAM KHAN(P),	9717099220	ERAMADV2000@G MAIL.COM	04.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/507/2025	06-11-2025	BANK OF BARODA VS SANJAY KUMAR GUPTA	ERAM KHAN(P),	9717099220	ERAMADV2000@G MAIL.COM	04.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8121/2025	06-11-2025	AXIS BANK LTD VS SANTOSH KUMAR 8915	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	04.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8122/2025	06-11-2025	AXIS BANK LTD VS ABDUL KHALIL 0888	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	04.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8123/2025	06-11-2025	AXIS BANK LTD VS NISHAN SINGH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	04.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8124/2025	06-11-2025	AXIS BANK LTD VS AJMAT HUSAIN 8087	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	04.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8183/2025	07-11-2025	AXIS BANK LTD VS PURAN 7087	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	05.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8184/2025	07-11-2025	AXIS BANK LTD VS KAPIL 0969	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	05.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8185/2025	07-11-2025	AXIS BANK LTD VS GAJARAJ SINGH 8108	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	05.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8186/2025	07-11-2025	AXIS BANK LTD VS PRINCE 2200	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	05.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8187/2025	07-11-2025	AXIS BANK LTD VS SHYAM SUNDER 1248	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	05.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8188/2025	07-11-2025	AXIS BANK LTD VS ABDHESH KUMAR 6491	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	05.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8189/2025	07-11-2025	AXIS BANK LTD VS LALLA 4115	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	05.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8190/2025	07-11-2025	AXIS BANK LTD VS RAHMAT ALI BEGH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	05.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8191/2025	07-11-2025	AXIS BANK LTD VS IMRAN 7145	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	05.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8192/2025	07-11-2025	AXIS BANK LTD VS JUBAIR 1090	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	05.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8193/2025	07-11-2025	AXIS BANK LTD VS MOHMMAD AARIF ALI	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	05.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8194/2025	07-11-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS SUKHDEV SINGH	KANIKA BAWEJA(P),	9955471400	KANIKABAWJA01@ GMAIL.COM	05.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/509/2025	07-11-2025	SMALL FARMERS AGRI BUSINESS CONSORTIUM VS M/S LADHARAM TIKIYOMAL	JATIN JULKA(P),	9899818888	JATINJULKA07@OU TLOOK.COM	05.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	EXCOMM - AWARD BY ARB COMM/62/2025	07-11-2025	KOTAK MAHINDRA PRIME LTD VS AMIT KUMAR CHAUHAN	KUSHAL KUMAR(P),	7009793548	NOT PROVIDED	05.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8229/2025	10-11-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS SHABNA YOOSUF	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	07.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8231/2025	10-11-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS NEENA M	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	07.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8219/2025	10-11-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS EJAJ NIYAJ AHAMAD	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	07.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8221/2025	10-11-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS TAHIRA SAJID	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	07.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8222/2025	10-11-2025	KOTAK MAHINDRA PRIMER LIMITED VS AMIT KUMAR MAHNA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	07.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8223/2025	10-11-2025	KOTAK MAHINDRA PRIMER LIMITED VS DEEPAK GOYAL	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	07.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8224/2025	10-11-2025	KOTAK MAHINDRA PRIMER LIMITED VS SURENDER S	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	07.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8225/2025	10-11-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS NISHA V S	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	07.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/513/2025	10-11-2025	BANK OF MAHARASHTRA VS RAKESH KUMAR	KADAMBINI KUMAR MUDGIL(P),	9871226784	KKMUDGIL29@GM AIL.COM	07.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8226/2025	10-11-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS THAHAI SUBAIR	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	06.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8227/2025	10-11-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS TILAK RAJ	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	06.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8228/2025	10-11-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS GIGI PT	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	06.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8230/2025	10-11-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS ABHISHEK CHANDRAMOHAN KUTE	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	06.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8220/2025	10-11-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RAKESH KUMAR TIWARI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	06.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8246/2025	11-11-2025	AXIS BANK LTD VS SUHAIL (6151)	ADV DHEERAJ(P),	9871040589	INDOLEXLAWAGM AIL.COM	07.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8247/2025	11-11-2025	AXIS BANK LTD VS ABDUL RAHMAN	ADV DHEERAJ(P),	9871040589	INDOLEXLAWAGM AIL.COM	07.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8248/2025	11-11-2025	AXIS BANK LTD VS ABDUL VAJID	SUNITA SINGH(P),	9871040589	INDOLEXLAWAGM AIL.COM	07.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8249/2025	11-11-2025	AXIS BANK LTD VS MOHD ASHRAI	SUNITA SINGH(P),	9871040589	INDOLEXLAWAGM AIL.COM	07.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8253/2025	11-11-2025	AXIS BANK LTD VS NASEEBUDDIN 0764	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	07.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8254/2025	11-11-2025	AXIS BANK LTD VS VEEKESH KUMAR 4355	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	07.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8255/2025	11-11-2025	AXIS BANK LTD VS PRAVESH DEVI 5452	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	07.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8256/2025	11-11-2025	AXIS BANK LTD VS REKHA DEVI 6077	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	07.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8257/2025	11-11-2025	AXIS BANK LTD VS LAVJINDER SINGH 0978	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	07.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8258/2025	11-11-2025	AXIS BANK LTD VS SANDEEP VIKRAM SINGH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	07.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8259/2025	11-11-2025	AXIS BANK LTD VS INDRA PAL 0684	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	07.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8260/2025	11-11-2025	AXIS BANK LTD VS IMRAN KHAN 4218	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	07.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8261/2025	11-11-2025	AXIS BANK LTD VS LALLAN 2673	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	07.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8262/2025	11-11-2025	AXIS BANK LTD VS MOHD KALAM 9971	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	07.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8263/2025	11-11-2025	AXIS BANK LTD VS UMESH KUMAR RAJPOOT	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	07.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8264/2025	11-11-2025	AXIS BANK LTD VS DEEPAK SINGH 5350	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	07.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8265/2025	11-11-2025	AXIS BANK LTD VS VIKRAM	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	07.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8266/2025	11-11-2025	AXIS BANK LTD VS TAPOKI RAM 5271	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	07.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8250/2025	11-11-2025	AXIS BANK LTD VS GAURAV MISHRA (4194)	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	06.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8252/2025	11-11-2025	AXIS BANK LTD VS MAHESH KUMAR 1356	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	07.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8251/2025	11-11-2025	AXIS BANK LTD VS PANKAJ KUMAR YADAV	SUNITA SINGH(P),	9871040589	INDOLEXLAWAGM AIL.COM	10.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8276/2025	12-11-2025	ORIX LEASING AND FINANCIAL SERVICE INDIA LIMITED VS PRICEWATERHOUSECOOPERS SERVICES LLP	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	10.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/520/2025	12-11-2025	MAX HEALTHCARE INSTITTUTE LIMITED VS MAXCARE SUPERSPECIALITY HOSPITAL AND DENTISTRY	ERAUNAQ KAMATH	9999947699	OFFICE@IRA.LAW	10.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8281/25	13.11.2025	AXIS BANK LTD VS SUNIL KUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	15.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8282/25	13.11.2025	AXIS BANK LTD VS SURESH SO KANA	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	08.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8283/25	13.11.2025	AXIS BANK LTD VS ANOKHE LAL	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	01.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8284/25	13.11.2025	AXIS BANKLTD VS AVADHPAL	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	01.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8285/25	13.11.2025	AXIS BANK LTD VS KISHANPAL	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	18.08.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8286/25	13.11.2025	AXIS BANK LTD VS ISHTAYAK ALI	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	24.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8287/25	13.11.2025	AXIS BANK LTD VS SURESH KUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	24.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8288/25	13.11.2025	AXIS BANK LTD VS KAUSHALENDRA	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	28.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8289/25	13.11.2025	AXIS BANK LTD VS CHANDRA PRAKASH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	01.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8290/25	13.11.2025	AXIX BANK LTD VS SAMENDRA SAIN	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	24.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8291/25	13.11.2025	AXIS BANK LTD VS SANDEEP KUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	28.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8292/25	13.11.2025	AXIS BANK LTD VS SUMAN	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	24.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8293/25	13.11.2025	AXIS BANK LTD VS SHUBHAM KUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	24.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8294/25	13.11.2025	CNH INDUSTRIAL CAPTIAL INDIA PVT LTD VS TOTARAM OMEE	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	09.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8295/25	13.1.2025	KOTAK MAHINDRA PRIME LTD VS TUSHAR YADAV	RICHA TUTEJA	9873068573	RICHA.TUTEJA@KO TAK.COM	30.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8296/25	13.11.2025	KOTAK MAHINDRA PRIME LTD VS SANDEP YADAV	RICHA TUTEJA	9873068573	RICHA.TUTEJA@KO TAK.COM	30.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8388/25	18.11.2025	DHARA MOTOR FINANCE LTD VS SAKIV ALI	JK YADAV	87098213160	ADVJITENDERYAD AV2017@GMAIL.CO M	03.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8389/25	18.11.2025	DHARA MOTOR FINANCE LTD VS SHRI BALAJI	JK YADAV	87098213160	ADVJITENDERYAD AV2017@GMAIL.CO M	03.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)8390/25	18.11.2025	AXIS BANK LTD VS SUBEDEEN SO NIJJR	VIBHOR MATHUR	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	06.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8391/25	18.11.2025	AXIS BANK LIMITED VS GOVRDHAN LAL JAT	VIBHOR MATHUR	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	06.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8392/25	18.11.2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SAMESTA DEVI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	10.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8393/25	18.11.2025	M/S PIRAMAL CAPITAL & HOUSING FINANCE LTD VS AMIT ASRI	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	07.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8394/25	18.11.2025	M/S PIRAMAL FINANCE LTD VS PRABHAT SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GMAIL.COM	07.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8395/25	18.11.2025	AXIS BANK LTD VS RASHID KHAN	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	27.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8396/25	18.11.2025	AXIS BANK LTD VS VANDANA SAKLANI	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	26.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8398/25	18.11.2025	AXIS BANK LTD VS RAMPAL	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	26.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8399/25	18.11.2025	AXIS BANK LTD VS SURESH KAUSHIK	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	20.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8401/25	18.11.2025	AXIS BANK LTD VS INA SHREYA	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	18.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8403/25	18.11.2025	AXIS BANK LTD VS SABNAM TIWARI	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	26.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM) 525/25	18.11.2025	DELTA TROOPS PVT LTD VS AMBIENCE FACILITIES MANAGEMENT PVT LTD & ORS	SH VIVEK SAGGARWAL	9811770164	INFOR@AAKCORP. COM	07.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8434/25	19.11.2025	AXIS BANK LTD VS PARGAT SINGH	AVINASH KUMAR	1141513189	AVINASH.ADV@GM AIL.COM	24.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8435/25	19.11.2025	AXIS BANK LTD VS MONSO INFRATEC PVT LTD	AVINASH KUMAR	1141513189	AVINASH.ADV@GM AIL.COM	15.09.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8436/25	19.11.2025	AXIS BANK LTD VS KARAM SINGH	MAYNAK MAHAJAN	9873347330	MAYANK_MHAJA No5@YAHOO.COM	11.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8437/25	19.11.2025	AXIS BANK LTD VS BRIJESH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	08.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8438/25	20.11.2025	AXIS BANK LTD VS BHIM SINGH	VIBHOR MATHUR	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	06.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8439/25	20.11.2025	AXIS BANK LTD VS DINESH KHATI SO RAM LAL KHATI	VIBHOR MATHUR	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	06.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8440/25	20.11.2025	AXIS BANK LTD VS DEEPAK VAISHNAV	VIBHOR MATHUR	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	06.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8441/25	20.11.2025	AXIS BANK LTD VS BHAGAVANA RAM	VIBHOR MATHUR	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	06.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8442/25	20.11.2025	AXIS BANK LTD VS SHYAM LAL JAT	VIBHOR MATHUR	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	06.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8443/25	20.11.2025	AXIS BANK LTD VS DEWA RAM	VIBHOR MATHUR	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	06.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8444/25	20.11.2025	AXIS BANK LTD VS RAJENDRA GAJRAJ	VIBHOR MATHUR	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	06.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8451/25	20.11.2025	AXIS BANK LTD VS MONIKA	ANUPAM SINGH	9654926809	ANUPAMJSINGH@ GMAIL.COM	18.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8453/25	21.11.2025	AXIS BANK LTD VS SANDEEP KUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	10.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8454/25	21.11.2025	AXIS BANK LTD VS DHARAMPAL SINGH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	08.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8455/25	21.11.2025	AXIS BANK LTD VS MARKAND SINGH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	08.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8456/25	21.11.2025	AXIS BANK LTD VS MANJIT SINGH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	10.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8457/25	21.11.2025	AXIS BANK LTD VS SUNEEL KUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	10.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8458/25	21.11.2025	AXIS BANK LTD VS JALLU	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	10.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8459/25	21.11.2025	AXIS BANK LTD VS KUNRPAL SINGH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	10.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8460/25	21.11.2025	AXIS BANK LTD VS GOUTAM PRASAD	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	11.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8461/25	21.11.2025	M/S AXIS BANK LTD VS MUL SINGH	VIBHOR MATHUR	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	13.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8508/25	22.11.2025	AXIS BANK LTD VS NARESH POONIA	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	18.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8509/25	22.11.2025	AXIS BANK LTD VS RAMSUKH JI	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	08.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8510/25	22.11.2025	AXIS BANK LTD VS MORPAL	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	08.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8511/25	22.11.2025	AXIS BANK LTD VS SAMAN PARVEEN	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	08.11.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8516/25	24.11.2025	AXIS BANK LTD VS RAHUL S/O INDAI SINGH	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	15.10.2025
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8517/25	24.11.2025	AXIS BANK LTD VS RAJENDRA SINGH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	17.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM) 8518/25	24.11.2025	AXIS BANK LTD VS KARAM SINGH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	11.11.2025	
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/8608/2025	(I)28-11-2025	IDFC FIRST BANK LTD VS ANIL KUMAR YADAV	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	26.11.2025	
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/8609/2025	(I)28-11-2025	IDFC FIRST BANK LTD VS MANJU DEVI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	26.11.2025	
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8610/2025	28-11-2025	IDFC FIRST BANK LTD VS PRITHVI RAJ SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	26.11.2025	
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8611/2025	28-11-2025	IDFC FIRST BANK LTD VS SARITA HARLAL	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	26.11.2025	
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8612/2025	28-11-2025	IDFC FIRST BANK LTD VS SHANTI SURESH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	26.11.2025	
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8613/2025	28-11-2025	IDFC FIRST BANK LTD VS NALANDA IT LABS PRIVATE LIMITED	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	26.11.2025	
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8615/2025	28-11-2025	AXIS BANK LIMITED VS HOSA RAM	RAHUL CHAUHAN(P),	9871891788	INFO@AUALEGAL.C OM	27.11.2025	
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8617/2025	28-11-2025	AXIS BANK LIMITED VS HARISH KUMAR	RAHUL CHAUHAN(P),	9871891788	INFO@AUALEGAL.C OM	27.11.2025	
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8616/2025	28-11-2025	AXIS BANK LIMITED VS MEELE KHAN	RAHUL CHAUHAN(P),	9871891788	INFO@AUALEGAL.C OM	27.11.2025	
			6, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8622/2025	29-11-2025	AXIS BANK LIMITED VS LALA RAM	RAHUL CHAUHAN(P),	9871891788	INFO@AUALEGAL.C OM	27.11.2025	
			6, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/540/2025	29-11-2025	RK AND COMPANY VS KULDIP SINGH RATHEE	VINAY KUMAR VERMA(P),	9651997182	RANGOLISETH@G MAIL.COM	27.11.2025	
25	SH. YADAV	SANDEEP	SOUTH	17, NEW COURT BLOCK-I	COMMERCIAL	OMP (COMM)/8002/2025	(I)45962	AXIS BANK LIMITED VS SURESH CHANDRA BANJARA	VIBHOR MATHUR(P)	9971680687	support@arvlawham bers.co.in	45961

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8001/2025	45962	AXIS BANK LIMITED VS SURESH KUMAR SALVI	VIBHOR MATHUR(P)	9971680687	SUPPORT@ARVLA WHAMBERS.CO.IN	45961
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8023/2025	45964	AXIS BANK LTD VS KAMAL KUMAR 4774	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	45961
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8015/2025	45964	AXIS BANK LTD VS VIPIN PANDEY 2627	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	45961
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8016/2025	45964	AXIS BANK LTD VS MOHD RIHAN 7729	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	45961
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8024/2025	45964	AXIS BANK LTD VS NABI HASAN	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	45961
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8017/2025	45964	AXIS BANK LTD VS LOKESH	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	45961
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8018/2025	45964	AXIS BANK LTD VS RAHUL KUMAR 8837	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	45961
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8021/2025	45964	AXIS BANK LTD VS ATUL KUMAR 9344	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	45961
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8025/2025	45964	AXIS BANK LTD VS MIYAN ASAD 9919	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	45961
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8022/2025	45964	AXIS BANK LTD VS SONU PRATAP 1464	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	45961
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8019/2025	45964	AXIS BANK LTD VS DINESH 8754	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	45961
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8026/2025	45964	AXIS BANK LIMITED VS RANU SO HURAJI	VIBHOR MATHUR(P)	9971680687	SUPPORT@ARVLA WHAMBERS.CO.IN	45961
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8020/2025	45964	AXIS BANK LIMITED VS AJAY KUMAR MEENA	VIBHOR MATHUR(P)	9971680687	SUPPORT@ARVLA WHAMBERS.CO.IN	45961

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8086/2025	45965	IFFCO KISAN FINANCE LTD VS SARIF BASIR	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ASHISH@AGCPART NERS.CO.IN	45962
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8085/2025	45965	DHARA MOTOR FINANCE LTD VS SHADAB	J K YADAV(P)	9999855157	ADVJITENDERYAD AV2017@GMAIL.CO M	45962
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8082/2025	45965	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS DEEPAK KUMAR SHARMA	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	45962
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8079/2025	45965	AXIS BANK LTD VS RAMU KUMAR 7962	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	45962
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8080/2025	45965	IFFCO KISAN FINANCE LTD VS JYOTI MANOJ MALIK	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ASHISH@AGCPART NERS.CO.IN	45962
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8083/2025	45965	AXIS BANK LTD VS ARVIND KUMAR 9530	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	45962
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8081/2025	45965	AXIS BANK LIMITED VS RAMESH SINGH	VIBHOR MATHUR(P)	9971680687	SUPPORT@ARVLA WHAMBERS.CO.IN	45962
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8084/2025	45965	AXIS BANK LIMITED VS SURENDRA KUMAR	VIBHOR MATHUR(P)	9971680687	SUPPORT@ARVLA WHAMBERS.CO.IN	45962
			17, NEW COURT BLOCK-I	COMMERCIAL	EXCOMM - AWARD BY ARB COMM/60/2025	45965	AXIS BANK LTD VS BIBHU PRASAD MOHAPATRA	SANJEEV PATHAK(P)	9717028845	LITIGATON@SRCSL EGAL.COM	45964
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8172/2025	45968	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS PKBAWEJA PRADHAN CO ORS	KANIKA JANGRA(P)	926643437 1	LEGAL12@ARENESS LAW.COM	45966
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8151/2025	45968	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS HASAN KHAN	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	45965
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8156/2025	45968	AXIS BANK LTD VS AJAY SHUKLA 7223	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	45966
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8164/2025	45968	AXIS BANK LTD VS MUSHTAK 1987	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	45966

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8166/2025	45968	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS NIRAJ KUMAR	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	45965
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8152/2025	45968	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS MAYURI MAYUR GHARAT	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	45965
			17, NEW COURT BLOCK-I	COMMERCIAL	EXCOMM - AWARD BY ARB COMM/61/2025	45968	KOTAK MAHINDRA PRIME LTD VS ANUJ KUMAR PANWAR	AMIT KUMAR SINHA(P)	9990659331	KMPSPARTNER@G MAIL.COM	45965
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8167/2025	45968	AXIS BANK LTD VS MO HASHIM 8947	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	45966
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8163/2025	45968	AXIS BANK LTD VS ABHISHEK SINGH 4703	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	45966
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8170/2025	45968	AXIS BANK LTD VS DINESH	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	45966
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8155/2025	45968	AXIS BANK LTD VS MAHAENDRA KUMAR 8029	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	45966
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8168/2025	45968	AXIS BANK LIMITED VS BHANWAR LAL SO VESAT	VIBHOR MATHUR(P)	9971680687	SUPPORT@ARVLA WHAMBERS.CO.IN	45965
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8153/2025	45968	TATA CAPITAL LTD VS D S HOME CONSTRUCTION PRIVATE LIMITED	NAVEEN SHARMA(P)	9350569040	NAVEENK101A@YA HOO.COM	45965
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8165/2025	45968	AXIS BANK LIMITED VS AMRITA VISHNOI	VIBHOR MATHUR(P)	9971680687	SUPPORT@ARVLA WHAMBERS.CO.IN	45962
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8171/2025	45968	AXIS BANK LTD VS KAUSHAL 5286	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	45964
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8169/2025	45968	AXIS BANK LTD VS PUSHPENDRA 4434	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	45964
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8154/2025	45968	AXIS BANK LTD VS DADDAN 1560	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	45964

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8149/2025	45968	AXIS BANK LTD VS ANSHU VERMA 8320	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	45964
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8150/2025	45968	AXIS BANK LTD VS RUGVEER SINGH 5179	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	45964
			17, NEW COURT BLOCK-I	COMMERCIAL	EXCOMM - AWARD BY ARB COMM/65/2025	45972	URGO CAPITAL LTD VS SHRINATH TRADING COMPANY	RAJIV NARAIN(P)	8130224461	LEAGUMDELHI@G MAIL.COM	45968
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8232/2025	45972	GODREJ FINANCE LIMITED VS KITECH PRIVATE LIMITED	PRINCE PAWAIYA(P)	9810259228	PRINCEPAWAIYA@ GMAIL.COM	45967
			17, NEW COURT BLOCK-I	COMMERCIAL	EXCOMM - AWARD BY ARB COMM/64/2025	45972	UGRO CAPITAL LTD VS CARE4YOU MEDTEC PRIVATE LIMITED	RAJIV NARAIN(P)	8130224461	LEAGUMDELHI@G MAIL.COM	45968
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8327/2025	45975	AXIS BANK LTD VS RAHUL 9931	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	45969
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8333/2025	45975	AXIS BANK LTD VS ABID ALI 8316	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	45969
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8328/2025	45975	AXIS BANK LTD VS AKHATAR ALI 5482	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	45971
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8331/2025	45975	AXIS BANK LTD VS DEEPU DWIVEDI 9523	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	45969
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8329/2025	45975	AXIS BANK LTD VS RAMKARAN 5833	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	45969
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8330/2025	45975	AXIS BANK LTD VS AMIT KUMAR 3987	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	45969
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8326/2025	45975	AXIS BANK LTD VS RAJU 3706	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	45971
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8332/2025	45975	AXIS BANK LTD VS DEVENDRA SINGH 8295	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	45969

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8334/2025	45975	AXIS BANK LTD VS SHREERAM PATHAK 5250	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	45969
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/521/2025	45975	GAUTAM KHEMANI VS M/S S P FOODS	PPRATEEK KUMAR(P)	9818451124	JAINKUMARLEGAL @OUTLOOK.COM	45974
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8360/2025	45976	KOTAK MAHINDRA PRIMER LIMITED VS DEEPAK MAURYA	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	45968
			17, NEW COURT BLOCK-I	COMMERCIAL	EXCOMM - AWARD BY ARB COMM/68/2025	45976	KOTAK MAHINDRA PRIME LTD VS FAISAL KHAN	AMIT KUMAR SINHA(P)	9990659331	KMPSPARTNER@G MAIL.COM	45969
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8359/2025	45976	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS ROHIT KUSHWAHA	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	45968
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8357/2025	45976	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SATNAM SINGH	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	45971
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8356/2025	45976	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS PHULCHAND PRABHULAL	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	45971
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8355/2025	45976	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS JUGRAJ JAYRAM	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	45971
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8358/2025	45976	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS LOKESH NARAYAN SINGH	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	45971
			17, NEW COURT BLOCK-I	COMMERCIAL	MISC DJ/276/2025	45976	PUNJAB NATIONAL BANK VS SURESH KUMAR JAIN	SHUDHANSU(P)	9999802592	NOT PROVIDED	45974
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8374/2025	45978	AXIS BANK LTD VS JAGDISH 2780	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	45972
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8375/2025	45978	AXIS BANK LTD VS PREMDATT SHARMA 9286	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	45972
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8373/2025	45978	AXIS BANK LTD VS MUKESH 4560	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAHAJA No5@YAHOO.COM	45972

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8376/2025	45978	AXIS BANK LTD VS KALYAN 9983	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJANo5@YAHOO.COM	45972
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8377/2025	45978	AXIS BANK LTD VS HABEEB ALI 4092	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJANo5@YAHOO.COM	45972
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8417/2025	45980	AXIS BANK LTD VS JAHAGIR HUSSAIN 1284	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJANo5@YAHOO.COM	45978
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8418/2025	45980	AXIS BANK LTD VS SONIA 1028	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJANo5@YAHOO.COM	45978
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8423/2025	45980	AXIS BANK LTD VS JAKIR HUSSAIN 6605	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJANo5@YAHOO.COM	45979
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8414/2025	45980	AXIS BANK LTD VS SURESH G 9387	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJANo5@YAHOO.COM	45978
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8419/2025	45980	AXIS BANK LTD VS ROHIT KUMAR SRIVASTAVA	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJANo5@YAHOO.COM	45979
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8415/2025	45980	AXIS BANK LTD VS PAWAN SONI 5854	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJANo5@YAHOO.COM	45979
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8420/2025	45980	AXIS BANK LTD VS SUNIL SINGH 5782	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJANo5@YAHOO.COM	45979
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8422/2025	45980	AXIS BANK LTD VS DEELIP 6094	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJANo5@YAHOO.COM	45979
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8413/2025	45980	AXIS BANK LTD VS MAYANK 4695	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJANo5@YAHOO.COM	45979
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/527/2025	45982	TRUCAREKIDZ INDIA PRIVATE LIMITED VS GROWTH SPURTS AND BEYOND PVT LTD	SWATI MEHTA(P)	7838393940	SWATI@ZEALATORNEYS.COM	45975
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/528/2025	45982	SPEK DIGIT LLP VS INSTITUTE OF MARKETING AND MANAGEMENT AND ANR	DARPAN SACHDEVA(P)	9988629077	ABROLLAWOFFICES@GMAIL.COM	45980

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, NEW COURT BLOCK-I	COMMERCIAL	MISC DJ/291/2025	45982	KD SHUTTERING STORE VS VPR INTECON PVT LTD	AAKANSHA SINHA(P)	9811783354	BASHARAT_AHME D@REDIFFMAIL.CO M	45980
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/529/2025	45983	M/S PLLUM LEGNO PVT LTD VS M/S ALLURE INTERIORS	BRIJESH SINGH(P)	9999678571	AMARESHSINGHAD VOCATE@GMAIL.C OM	45979
			17, NEW COURT BLOCK-I	COMMERCIAL	EXECUTION (COMM)/165/2025	27-11-2025	KARAN SALUJA VS M/S HS OBERIO BUILDTECH PVT LTD	ANIL KUMAR CHHABRA(P)	9811277331	CHHABRABASSICU ATES@GMAIL.COM	11-11-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8556/2025	27-11-2025	AXIS BANK LIMITED VS RAMAKISHAN SO MEH RAM	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.C OM	15-11-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8557/2025	27-11-2025	AXIS BANK LIMITED VS DHANA RAM SO TALASA RAM	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.C OM	15-11-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8554/2025	27-11-2025	AXIS BANK LIMITED VS ARIF KHAN	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.C OM	15-11-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8555/2025	27-11-2025	AXIS BANK LIMITED VS DHRUV KUMAR	RAHUL CHAUHAN(P)	9971891788	INFO@AUALEGAL.C OM	15-11-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8562/2025	27-11-2025	AXIS BANK LIMITED VS DHARMENDRA KUMAR	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976 @GMAIL.COM	20-11-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8561/2025	27-11-2025	AXIS BANK LTD VS MANISH PAUL	AVINASH KUMAR(P)	9811182985	AVINASH.ADV@GM AIL.COM	18-11-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8553/2025	27-11-2025	AXIS BANK LTD VS MAHAVEER SINGH	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ASHISH@AGCPART NERS.CO.IN	19-11-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8559/2025	27-11-2025	AXIS BANK LIMITED VS EVERGREEN INFRA SOLUTION	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976 @GMAIL.COM	20-11-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8558/2025	27-11-2025	AXIS BANK LIMITED VS BHERU LAL DAROGA	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976 @GMAIL.COM	20-11-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8560/2025	27-11-2025	AXIS BANK LIMITED VS SANU SON OF BECHELAL	NIRAJ KUMAR(P)	9811306559	NIRAJKUMAR1976 @GMAIL.COM	20-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/537/2025	27-11-2025	SMALL FARMERS AGRI BUSINESS CONSORTIUM VS PADMAVATHY CASHEWS	DR. PURAN CHAND(P)	7042286270	ADVDRPC1948@GM AIL.COM	24-11-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8606/2025	28-11-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS USMAN DILSHAD	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	20-11-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8607/2025	28-11-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS M N CONSTRUCTION 97040	RAJESH JANGRA(P)	9958726491	JANGRAADVOCATE @GMAIL.COM	25-11-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8605/2025	28-11-2025	AXIS BANK LTD VS VIKASH MISHRA 7854	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	20-11-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8604/2025	28-11-2025	AXIS BANK LTD VS ABBAS M 7773	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	20-11-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8600/2025	28-11-2025	AXIS BANK LTD VS SANJAY CHOUDHARY 4503	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	20-11-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8601/2025	28-11-2025	AXIS BANK LTD VS SHYAM SUNDER YADAV	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	20-11-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8602/2025	28-11-2025	AXIS BANK LTD VS HARI SHANKER 1325	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	20-11-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8603/2025	28-11-2025	AXIS BANK LTD VS SHALU 9808	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	21-11-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8599/2025	28-11-2025	AXIS BANK LTD VS VIJAY KUMAR 6373	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	21-11-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/541/2025	29-11-2025	M/S VIPMON TECHNOLOGY PVT LTD AND ANR VS MR TARUN AND ANR	SHREYA MALIK(P)	9311684848	INFO@JAINANDPA RTNEERS.COM	26-11-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8674/2025	29-11-2025	AXIS BANK LTD VS BHAVESH KUMAR JAIN	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	21-11-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8672/2025	29-11-2025	AXIS BANK LTD VS JAGTAR SINGH	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJA No5@YAHOO.COM	21-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8673/2025	29-11-2025	AXIS BANK LTD VS VIDULA PANWAR	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	21-11-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8670/2025	29-11-2025	AXIS BANK LTD VS NILESH KUMAR	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	21-11-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8667/2025	29-11-2025	AXIS BANK LTD VS CHANDER PARKASH	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	21-11-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8671/2025	29-11-2025	AXIS BANK LTD VS NKG INFRASTRUCTURE LTD	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	21-11-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8669/2025	29-11-2025	AXIS BANK LTD VS ROHIT KUMAR SRIVASTAVA	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	21-11-2025
			17, NEW COURT BLOCK-I	COMMERCIAL	OMP (I) (COMM)/8668/2025	29-11-2025	AXIS BANK LTD VS PRAVEEN KUMAR GURJAR	MAYANK MAHAJAN(P)	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	21-11-2025
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)- 04	SOUTH	29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8014/2025	01/11/2025	AXIS BANK LTD VS MAMTA KANWAR	VIBHOR MATHUR(P),	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	31.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8013/2025	01/11/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SAVITA DEEPAK	SAGAR AGGARWAL	9266434371	LEGAL12@ARENESS LAW.COM	30.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8012/2025	01/11/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS KARMJEET SINGH DHILLON	KANIKA BAWEJA(P),	9266434371	LEGAL12@ARENESS LAW.COM	31.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8061/2025	03/11/2025	AXIS BANK LTD VS MANOJ KUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@YAHOO.COM	31.10.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/504/2025	04/11/2025	G M MODULAR PVT LTD VS GHASI RAM DEWASI AND ORS	SHRAVAN BANSAL(P),	9650682928	RISHI@UNITEDAN DUNITED.COM	01.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8109/2025	04/11/2025	DHARA MOTOR FINANCE LTD VS SHRI BALAJI CONSTRUCTION COMPANY Bo6 647	J K YADAV(P),	9999855157	ADVJITENDERYAD AV2017@GMAIL.CO M	01.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8108/2025	04/11/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS ABDUL SAMEER	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GAMIL.COM	01.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8087/2025	04/11/2025	AXIS BANK LTD VS MOHD DANISH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	01.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8107/2025	04/11/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS KUNAL GHANGORIA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GAMIL.COM	01.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/511/2025	07/11/2025	M/S PAL TRANSPORTATION VS M/S ACCELERATE PRODUCTX VENTURES PVT LTD AND ORS	VISHAL RAJORI	9716001604, 9311761160	ADVOCATEVISHAL RAJOURI@GMAIL.C OM	04.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8196/2025	07/11/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS RAMDAS CHAURASIYA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GAMIL.COM	04.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8160/2025	07/11/2025	AXIS BANK LTD VS RAJKUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	05.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8159/2025	07/11/2025	AXIS BANK LTD VS VEERU SINGH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	05.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8161/2025	07/11/2025	AXIS BANK LTD VS MANEET SINGH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	05.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8157/2025	07/11/2025	AXIS BANK LTD VS TARGET BUILDWELL INDIA PRIVATE LIMITED	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	05.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8162/2025	07/11/2025	AXIS BANK LTD VS MURTAZA	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	05.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8202/2025	07/11/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED9 VS MONU MAHENDER	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GAMIL.COM	04.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8203/2025	07/11/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS THAYYIL PONMUDIYAN NIKHIL	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GAMIL.COM	04.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	EXCOMM - AWARD BY ARB COMM/63/2025	07/11/2025	KOTAK MAHINDRA PRIME LTD VS MANISH TANWAR	SUNNY ARORA(P),	9910574027	ALBUSLAWFIRMS@ GMAIL.COM	04.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8158/2025	07/11/2025	AXIS BANL LTD VS PRATAP NARAYAN	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	05.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8198/2025	07/11/2025	AXIS BANK LIMITED VS MAGAN LAL ROAT	VIBHOR MATHUR(P),	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	01.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8200/2025	07/11/2025	AXIS BANK LTD VS KAILASH CHANDR SO NAND LAL	VIBHOR MATHUR(P),	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	03.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8197/2025	07/11/2025	AXIS BANK LTD VS DHAN SINGH	VIBHOR MATHUR(P),	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	03.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8199/2025	07/11/2025	AXIS BANK LTD VS GHOLI DEVI	VIBHOR MATHUR(P),	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	03.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8195/2025	07/11/2025	AXIS BANK LTD VS KALU SINGH	VIBHOR MATHUR(P),	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	03.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8201/2025	07/11/2025	AXIS BANK LTD VS MOTA RAM	VIBHOR MATHUR(P),	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	03.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8204/2025	07/11/2025	AXIS BANK LTD VS MOHAN SO SONYA	VIBHOR MATHUR(P),	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	03.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/515/2025	11/11/2025	SUMAN SINGH AND ANR VS SURENDER CHAUHAN	ABHISHEK KUMAR PATHAK(P),	9971931446	PATHAK26.ADV@G MAIL.COM	07.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/516/2025	11/11/2025	SUMAN SINGH AND ANR VS SURENDER CHAUHAN	ABHISHEK KUMAR PATHAK(P),	9971931446	PATHAK26.ADV@G MAIL.COM	07.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/519/2025	12/11/2025	ANJUL BHANDARI VS PROTINUS FASHION NETWORKING PVT LTD	ARUSH BHANDARI(P),	7771007015	ARUSHBHANDARI @BMLEGAL.CO.IN	11.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8349/2025	14/11/2025	KOTAK MAHINDRA PRIMER LIMITED VS MANOJ KUMAR JAIN	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GAMIL.COM	07.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/523/2025	14/11/2025	SIEMENS INDUSTRY SOFTWARE INC VS SANGHYUP A AN AND ORS	AARSHIA BEHL(P),	9818061242	AARSHIA@SAIKRIS HNAASSOCIATES.C OM	12.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8348/2025	14/11/2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS RAJESH VISHWAKARMA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GAMIL.COM	07.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8346/2025	14/11/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS TILAK SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GAMIL.COM	10.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8347/2025	14/11/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS ARVIND MEENA	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GAMIL.COM	10.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/522/2025	14/11/2025	CANARA BANK VS SUNIL KUMAR	NILENDU VATSYAYAN(P)	9999050853	NILENDUVATSYAY AN@GMAIL.COM	12.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8350/2025	14/11/2025	TATA CAPITAL LTD VS D S HOMENAVEEN CONSTRUCTION PRIVATE LIMITED	SHARMA(P),	9350569040	NAVEENK101A@YA HOO.COM	10.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8339/2025	14/11/2025	AXIS BANK LTD VS AMIT KUMAR DIXIT	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	08.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8337/2025	14/11/2025	AXIS BANK LTD VS SURESH KUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	10.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8338/2025	14/11/2025	AXIS BANK LTD VS SONPAL	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	08.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8336/2025	14/11/2025	AXIS BANK LTD VS MUKESH YADAV	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	08.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8344/2025	14/11/2025	AXIS BANK LTD VS RASHID ALI	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	10.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8345/2025	14/11/2025	AXIS BANK LTD VS SIKANDAR SINGH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	08.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8341/2025	14/11/2025	AXIS BANK LTD VS RAMCHANDRA	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	10.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8343/2025	14/11/2025	AXIS BANK LTD VS DESHRAJ	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	10.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8342/2025	14/11/2025	AXIS BANK LTD VS BIHARILAL	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	08.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8340/2025	14/11/2025	AXIS BANK LTD VS SHIV NAND MISHRA	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	08.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8379/2025	17/11/2025	AXIS BANK LTD VS SAHID ALI	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	08.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8378/2025	17/11/2025	AXIS BANK LTD VS RAM BHOOL	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	11.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8380/2025	17/11/2025	AXIS BANK LTD VS AKASH SINGH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	11.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8381/2025	17/11/2025	AXIS BANK LTD VS AJAY KHURANA	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	11.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8431/2025	19/11/2025	AXIS BANK LTD VS LAKSHYA STONE CRUSHER	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	11.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8432/2025	19/11/2025	AXIS BANK LTD VS SATYABHAN	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	11.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8430/2025	19/11/2025	AXIS BANK LTD VS SUBEG SINGH	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	17.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8429/2025	19/11/2025	AXIS BANK LTD VS RAJNEESH KUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	17.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8428/2025	19/11/2025	AXIS BANK LTD VS JITESH GOYAL	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	18.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8433/2025	19/11/2025	AXIS BANK LTD VS PAVAN KUMAR	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@ GMAIL.COM	18.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8427/2025	19/11/2025	AXIS BANK LTD VS ASHU RANA	ANUPAM SINGH(P),	9654926809	ANUPAMJSINGH@ GMAIL.COM	18.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8513/2025	22/11/2025	AXIS BANK LTD VS NARASI LAL GURJAR	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.C OM	15.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8512/2025	22/11/2025	AXIS BANK LTD VS NIRBHAY SINGH	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	15.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8536/2025	26/11/2025	AXIS BANK LTD VS SHER SINGH	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	15.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8537/2025	26/11/2025	AXIS BANK LTD VS TRILOK CHAND MEENA	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	15.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8535/2025	26/11/2025	AXIS BANK LTD VS SHAILESH SINGH	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	15.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8534/2025	26/11/2025	AXIS BANK LTD VS VINOD YADAV	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	15.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8533/2025	26/11/2025	AXIS BANK LTD VS SONIYA BEGAM	AVINASH KUMAR(P),	9811182985	AVINASH.ADV@GMAIL.COM	18.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8532/2025	26/11/2025	AXIS BANK LTD VS M/S LUCKY AGENCIES	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	20.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8531/2025	26/11/2025	AXIS BANK LTD VS SINGH CONSTRUCTION	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	20.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8530/2025	26/11/2025	AXIS BANK LTD VS HARIBANSH YADAV	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	20.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8526/2025	26/11/2025	AXIS BANK LTD VS AJAY GUPTA	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	20.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8527/2025	26/11/2025	AXIS BANK LTD VS ANSHUL KUMAR	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	20.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8529/2025	26/11/2025	AXIS BANK LTD VS NOORUDDIN AHMAD KHAN	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	20.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8528/2025	26/11/2025	AXIS BANK LTD VS RAMJAN	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	20.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/538/2025	27/11/2025	SPOTLIGHT ENTERPRISES PVT LTD VS DOPPELT11 COMMUNICATIONS PVT LTD	HIMANSHU KAPOOR(P),	9899249819	ADV.HIMANSHUKA POOR@GMAIL.COM	24.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8563/2025	27/11/2025	AXIS BANK LTD VS RAJESH KUMAR	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ASHISH@AGCPART NERS.CO.IN	19.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8598/2025	28/11/2025	IDFC FIRST BANK LTD VS TUMPA BANERJEE	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	21.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8590/2025	28/11/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS APOORV SINGH	RAJESH JANGRA(P),	9958726491	JANGRAADVOCATE @GAMIL.COM	25.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8594/2025	28/11/2025	AXIS BANK LTD VS RAJESH	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ASHISH@AGCPART NERS.CO.IN	19.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8583/2025	28/11/2025	AXIS BANK LTD VS RAKESH KUMAR CHOUBEY	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	20.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8597/2025	28/11/2025	AXIS BANK LTD VS PUSHPENDR KUMAR	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ASHISH@AGCPART NERS.CO.IN	21.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8596/2025	28/11/2025	AXIS BANK LTD VS PRAMOD KUMAR	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	21.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8595/2025	28/11/2025	AXIS BANK LTD VS JAI PRAKASH SINGH	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ASHISH@AGCPART NERS.CO.IN	20.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8593/2025	28/11/2025	AXIS BANK LTD VS JASWINDER SINGH	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	20.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8584/2025	28/11/2025	AXIS BANK LTD VS NARESH KUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@YAHOO.COM	21.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	MISC DJ/295/2025	28/11/2025	STATE BANK OF INDIA VS SANDEEP	ADAITA KUMAR ROUT(P),	9999132159	AKROUTADVOCATE @GMAIL.COM	24.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	MISC DJ/296/2025	28/11/2025	STATE BANK OF INDIA VS RANVEER	ADAITA KUMAR ROUT(P),	9999132159	AKROUTADVOCATE @GMAIL.COM	24.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8587/2025	28/11/2025	AXIS BANK LTD VS LAL SINGH RATHORE	VIBHOR MATHUR(P),	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	13.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8588/2025	28/11/2025	AXIS BANK LTD VS RAKESH TADA	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.CO OM	15.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8592/2025	28/11/2025	AXIS BANK LTD VS ANIL KUMAR	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	20.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8591/2025	28/11/2025	AXIS BANK LTD VS KESHAV SHARMA	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	20.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8589/2025	28/11/2025	AXIS BANK LTD VS RAMESH CHANDRA YADAV	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	20.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8586/2025	28/11/2025	AXIS BANK LTD VS SHEKHAR RANA	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	20.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8585/2025	28/11/2025	AXIS BANK LTD VS ADESH R	AMIT KUMAR(P),	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	20.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8644/2025	29/11/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS GURMEET SINGH	SAGAR AGGARWAL	9266434371	LEGAL12@ARENESS LAW.COM	27.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8645/2025	29/11/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RAJBIR SINGH	SAGAR AGGARWAL	9266434371	LEGAL12@ARENESS LAW.COM	27.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8618/2025	29/11/2025	AXIS BANK LTD VS YASAR KHAN	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@YAHOO.COM	21.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8643/2025	29/11/2025	AXIS BANK LTD VS MIR KANWAR	VIBHOR MATHUR(P),	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	21.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8646/2025	29/11/2025	AXIS BANK LTD VS PRAKASH CHANDRA DHAKAR	VIBHOR MATHUR(P),	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	21.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8650/2025	29/11/2025	AXIS BANK LTD VS SHUBHAM SINGH	SHOBHA GUPTA(P),	9811192158	SRSHOBHAGUPTA @GMAIL.COM	21.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8647/2025	29/11/2025	AXIS BANK LTD VS PRATIMA DEVI	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ASHISH@AGCPART NERS.CO.IN	22.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8649/2025	29/11/2025	AXIS BANK LTD VS KRISHNA PAL	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ASHISH@AGCPART NERS.CO.IN	22.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8648/2025	29/11/2025	AXIS BANK LTD VS MUKESH KUMAR	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ASHISH@AGCPART NERS.CO.IN	22.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8641/2025	29/11/2025	AXIS BANK LTD VS ATUL PRATAP YADAV	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.C OM	22.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8640/2025	29/11/2025	AXIS BANK LTD VS MANJUL PRATAP	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.C OM	22.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8639/2025	29/11/2025	AXIS BANK LTD VS JITENDRA KUMAR	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.C OM	22.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8642/2025	29/11/2025	AXIS BANK LTD VS SHELJA CHHABRA	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.C OM	22.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8638/2025	29/11/2025	AXIS BANK LTD VS MADAN LAL	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.C OM	22.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8633/2025	29/11/2025	AXIS BANK LTD VS NAWAZ SARIF	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.C OM	22.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8637/2025	29/11/2025	AXIS BANK LTD VS SURENDER KUMAR	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.C OM	22.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8635/2025	29/11/2025	AXIS BANK LTD VS SHELJA CHHABRA	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.C OM	22.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8634/2025	29/11/2025	AXIS BANK LTD VS SAURABH KUMAR	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.C OM	22.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8636/2025	29/11/2025	AXIS BANK LTD VS RAVI VERMA	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.C OM	22.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8631/2025	29/11/2025	AXIS BANK LTD VS NEERAJ KUMAR	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	22.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8628/2025	29/11/2025	AXIS BANK LTD VS GAYATRI ARYA	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	22.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8629/2025	29/11/2025	AXIS BANK LTD VS DEVESH KRISHAN MUDGAL	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	22.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8630/2025	29/11/2025	AXIS BANK LTD VS ILYAS	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	22.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8632/2025	29/11/2025	AXIS BANK LTD VS NEETU DEVI	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	22.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8627/2025	29/11/2025	AXIS BANK LTD VS TINKU KADIAN	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.COM	22.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8626/2025	29/11/2025	AXIS BANK LTD VS ALKA	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	25.11.2025
			29, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8625/2025	29/11/2025	AXIS BANK LTD VS NAGWANSHI BUILDING MATERIAL	NIRAJ KUMAR(P),	9811306559	NIRAJKUMAR1976@GMAIL.COM	25.11.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8000/2025	01-11-2025	AXIS BANK LIMITED VS ROHIT YADAV	AMIT KUMAR(P),	9811306559	LEGALMINDINTERNATIONAL@GMAIL.COM	15-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7993/2025	01-11-2025	YES BANK LIMITED VS SHUBHAM PANDEY	ANANJAY SINGH(P),	7455023130	ASAPLEGALANDADVOCATES@GMAIL.COM	28-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7994/2025	01-11-2025	AXIS BANK LIMITED VS JASVEER KAUR	AMIT KUMAR(P),	9811306559	LEGALMINDINTERNATIONAL@GMAIL.COM	04-10-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7995/2025	01-11-2025	AXIS BANK LIMITED VS GURMEET SINGH	AMIT KUMAR(P),	9811306559	LEGALMINDINTER NATIONAL@GMAIL. COM	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7996/2025	01-11-2025	AXIS BANK LIMITED VS RAJESH VAISHNAV	AMIT KUMAR(P),	9811306559	LEGALMINDINTER NATIONAL@GMAIL. COM	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7997/2025	01-11-2025	AXIS BANK LIMITED VS RAJU SINGH CHOUHAN	AMIT KUMAR(P),	9811306559	LEGALMINDINTER NATIONAL@GMAIL. COM	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7998/2025	01-11-2025	AXIS BANK LIMITED VS RONAK JAIN	AMIT KUMAR(P),	9811306559	LEGALMINDINTER NATIONAL@GMAIL. COM	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/7999/2025	01-11-2025	AXIS BANK LIMITED VS MOHD FAISHAL	AMIT KUMAR(P),	9811306559	LEGALMINDINTER NATIONAL@GMAIL. COM	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/8046/2025	(I)03-11-2025	AXIS BANK LTD VS RAIS AHMAD 5337	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	25-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/8038/2025	(I)03-11-2025	AXIS BANK LIMITED VS PRASHANT KUMAR	NIRAJ KUMAR(P),	9811306559	LEGALMINDINTER NATIONAL@GMAIL. COM	06-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/8039/2025	(I)03-11-2025	AXIS BANK LIMITED VS AJAY KUMAR	NIRAJ KUMAR(P),	9811306559	LEGALMINDINTER NATIONAL@GMAIL. COM	06-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/8040/2025	(I)03-11-2025	AXIS BANK LIMITED VS SULTAN KHAN	NIRAJ KUMAR(P),	9811306559	LEGALMINDINTER NATIONAL@GMAIL. COM	06-10-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8041/2025	03-11-2025	AXIS BANK LIMITED VS DILNAWAJ	AMIT KUMAR(P),	9811306559	LEGALMINDINTER NATIONAL@GMAIL. COM	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8042/2025	03-11-2025	AXIS BANK LIMITED VS MOHIT KUMAR	AMIT KUMAR(P),	9811306559	LEGALMINDINTER NATIONAL@GMAIL. COM	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8043/2025	03-11-2025	AXIS BANK LIMITED VS ANJU YADAV	AMIT KUMAR(P),	9811306559	LEGALMINDINTER NATIONAL@GMAIL. COM	04-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8045/2025	03-11-2025	AXIS BANK LTD VS SURAJ BHAN 3929	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	25-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8037/2025	03-11-2025	AXIS BANK LIMITED VS MANVENDRA SINGH CHUNDAWAT	VIBHOR MATHUR(P),	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	31-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8044/2025	03-11-2025	AXIS BANK LTD VS NANHE SHAH 6431	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	25-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8070/2025	04-11-2025	IDFC FIRST BANK LTD VS PREM KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	26-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8072/2025	04-11-2025	IDFC FIRST BANK LTD VS VIJENDER SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	26-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8073/2025	04-11-2025	AXIS BANK LIMITED VS MANISH KUMAR	AVINASH KUMAR(P),	1141513189	AVINASHADV@GM AIL.COM	14-07-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8074/2025	04-11-2025	AXIS BANK LTD VS SATISH CHANDRA 8266	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	25-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8075/2025	04-11-2025	AXIS BANK LTD VS POONAM 3865	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	25-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8076/2025	04-11-2025	AXIS BANK LTD VS HAKIM SINGH 6765	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	25-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/503/2025	04-11-2025	ZAIN AHMED SAIFI VS SAHIL KUMAR CHATHRATH	LALIT AJMANI(P),	9654431469	LALIT@AJMANIAN DLAWPARTNER.CO M	03-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/502/2025	04-11-2025	CANARA BANK VS BHUPESH TANEJA	KRISHAN KUMAR(P),	9910577700	KRISHANKUMARA NDASSOCIATES@G MAIL.COM	01-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/156/2025	04-11-2025	PRIYANSHU KUMAR PRIYADARSHI VS MARKKETON RETAILER	SIDDHARTH NARANG(P),	9654554644	ADVOCATEALOK@ GMAIL.COM	01-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/8068/2025	(I)04-11-2025	IDFC FIRST BANK LTD VS HARENDER SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	25-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/8069/2025	(I)04-11-2025	IDFC FIRST BANK LTD VS ROHIT DUTT	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	25-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8071/2025	04-11-2025	IDFC FIRST BANK LTD VS SARFARAZ TAUHID	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	25-10-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8066/2025	04-11-2025	AXIS BANK LIMITED VS SOMA RAM	VIBHOR MATHUR(P),	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	01-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8067/2025	04-11-2025	AXIS BANK LIMITED VS KAMALESH KUMAR SUKHAWAL	VIBHOR MATHUR(P),	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	01-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8077/2025	04-11-2025	AXIS BANK LTD VS INDER JEET SINGH	AVINASH KUMAR(P),	1141513189	AVINASHADV@GM AIL.COM	01-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8078/2025	04-11-2025	AXIS BANK LTD VS AMIT KUMAR	AVINASH KUMAR(P),	1141513189	AVINASHADV@GM AIL.COM	01-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8111/2025	06-11-2025	DHARA MOTOR FINANCE LTD VS SAKIV ALI	J K YADAV(P),	9999855157	ADVOCATEPINKYK 0109@GMAIL.COM	13-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8114/2025	06-11-2025	AXIS BANK LTD VS BIRENDRA SINGH 2813	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	28-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8118/2025	06-11-2025	AXIS BANK LTD VS PRAN PRATAP YADAV 0864	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	28-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8117/2025	06-11-2025	AXIS BANK LTD VS HARENDRA MEENA 8943	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	28-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8116/2025	06-11-2025	AXIS BANK LTD VS BHOMA RAM 1372	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	28-10-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8115/2025	06-11-2025	AXIS BANK LTD VS SATPAL 4203	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@GMAIL.COM	28-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8110/2025	06-11-2025	DHARA MOTOR FINANCE LTD VS SHADAB	J K YADAV(P),	9999855157	ADVOCATEPINKYK0109@GMAIL.COM	13-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8112/2025	06-11-2025	DHARA MOTOR FINANCE LTD VS DIAMOND INFRA	J K YADAV(P),	9999855157	ADVOCATEPINKYK0109@GMAIL.COM	13-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8113/2025	06-11-2025	AXIS BANK LIMITED VS RAMCHANDRA GADRI	VIBHOR MATHUR(P),	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	01-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8119/2025	06-11-2025	AXIS BANK LTD VS SHASHEE PAL 9316	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@GMAIL.COM	28-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8176/2025	07-11-2025	AXIS BANK LTD VS DASRATH 0272	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@GMAIL.COM	28-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/510/2025	07-11-2025	SNOWMAN LOGISTICS LTD VS REFTECH SCS 5PL PVT LTD	AMAN PRASAD(P),	9958493994	ABHISHEKHSHIVPURI.@OUTLOOK.COM	04-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8173/2025	07-11-2025	AXIS BANK LTD VS MADHURI 8388	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@GMAIL.COM	28-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8174/2025	07-11-2025	AXIS BANK LTD VS SOMWATI 4113	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@GMAIL.COM	28-10-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8175/2025	07-11-2025	AXIS BANK LTD VS LAVKUSH SINGH 7294	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@GMAIL.COM	28-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8177/2025	07-11-2025	AXIS BANK LTD VS BRAJESH KUMAR 9526	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@GMAIL.COM	28-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8178/2025	07-11-2025	AXIS BANK LTD VS YOGESH 4170	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@GMAIL.COM	28-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8179/2025	07-11-2025	AXIS BANK LTD VS LAYAK SINGH 5323	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@GMAIL.COM	28-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8180/2025	07-11-2025	AXIS BANK LTD VS SUNITA DEVI 1355	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@GMAIL.COM	28-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8181/2025	07-11-2025	AXIS BANK LTD VS MOHD UMAR 6001	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@GMAIL.COM	28-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8182/2025	07-11-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS GURBEER SINGH	AKANIKABAWAJA(P),	9266434371	LEGAL12@ARCNESSE LAW.COM	03-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8211/2025	10-11-2025	IFFCO KISAN FINANCE LTD VS KANHAIYA LAL GURJAR	ASHISH KUMAR GUPTA(P),	9999183119	ASHISH@AGCPART NERS.CO.IN	03-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8215/2025	10-11-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS SANTOSH KUMAR UCHADIYA	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	06-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8214/2025	10-11-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS VIJENDER KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	06-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8213/2025	10-11-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS NARENDER GOYAL	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	06-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8212/2025	10-11-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS VAISHNAV SHRIVAS	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	06-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/8206/2025	(I)10-11-2025	AXIS BANK LTD VS SUNIL 2071	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@GMAIL.COM	28-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8207/2025	10-11-2025	AXIS BANK LTD VS KAMLESH DEVI 9185	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@GMAIL.COM	28-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/8208/2025	(I)10-11-2025	AXIS BANK LTD VS PARVATI 2913	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@GMAIL.COM	28-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/8209/2025	(I)10-11-2025	AXIS BANK LTD VS VEENA SINGH 7225	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@GMAIL.COM	28-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8210/2025	10-11-2025	AXIS BANK LTD VS NASARAT ALI 0258	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAJA No5@GMAIL.COM	28-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8216/2025	10-11-2025	AXIS BANK LIMITED VS MOOLA RAM KHICHAR	VIBHOR MATHUR(P),	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	06-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8217/2025	10-11-2025	AXIS BANK LIMITED VS RAMSWAROOP MEENA	VIBHOR MATHUR(P),	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	06-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8218/2025	10-11-2025	AXIS BANK LIMITED VS ISHWAR SINGH	VIBHOR MATHUR(P),	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	06-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8237/2025	11-11-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS IRSHAD ALI	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	06-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8234/2025	11-11-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS ANITA BAWEJA(P), JAIVIR	KANIKA BAWEJA(P),	9266434371	LEGAL12@ARCNESS LAW.COM	07-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8236/2025	11-11-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS JITENDER KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	06-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8238/2025	11-11-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS RAJEEV SHARMA	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	06-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8239/2025	11-11-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS SUBHASH CHAND	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	06-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8242/2025	11-11-2025	AXIS BANK LTD VS KHEMRAJ MEENA 0136	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@GMAIL.COM	28-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8243/2025	11-11-2025	AXIS BANK LTD VS ROHITASH 2889	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@GMAIL.COM	28-10-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8244/2025	11-11-2025	AXIS BANK LTD VS BHOLA DHAR 9568	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@GMAIL.COM	28-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8245/2025	11-11-2025	AXIS BANK LTD VS ATUL KUMAR 5220	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJAN No5@GMAIL.COM	28-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/517/2025	11-11-2025	G D FOODS MANUFACTURING INDIA PRIVATE LIMITED THROUGH AUTHORISED SIGNATORY MR VIGYAN DEEP SHARMA VS UNION OF INDIA (MINISTRY OF FOOD	PINKY KUMARI(P),	931978335	ADVOCATEPINKYK 0109@GMAIL.COM	06-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/514/2025	11-11-2025	KAILASH PRASAD GUPTA VS PREM PRAKASH SHARMA	GAURAV CHAUHAN(P),	999900789	GAURAVPCHAUHA N@GMAIL.COM	25-10-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8235/2025	11-11-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS PKBAWEJA(P), PRADHAN AND CO AND ANR	KANIKA BAWEJA(P),	9266434371	LEGAL12@ARCNESS LAW.COM	04-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8240/2025	11-11-2025	AXIS BANK LIMITED VS ANESH SO SHIVRAM	VIBHOR MATHUR(P),	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	06-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8241/2025	11-11-2025	AXIS BANK LIMITED VS PRAHLAD SINGH	VIBHOR MATHUR(P),	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	06-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8272/2025	12-11-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS ANOOP KUMAR GUPTA	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	06-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8273/2025	12-11-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS RAMESH KUMAR	KANIKA BAWEJA(P),	9266434371	LEGAL12@ARCNESS LAW.COM	04-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8275/2025	12-11-2025	GODREJ FINANCE LIMITED VS N AND N ENTERPRISES	PRINCE PAWAIYA(P),	9810259228	PRINCEPAWAIYA@ GNLEGAL.COM	07-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8268/2025	12-11-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS DINESH KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	06-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8269/2025	12-11-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS RAMVEER SINGH	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	06-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8270/2025	12-11-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS RAMILABEN CHAMANJI THAKOR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	06-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8271/2025	12-11-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS JASKIRAT SINGH	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	06-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8267/2025	12-11-2025	KOTAK MAHINDRA PRIMER LIMITED VS RAHUL SHUKLA	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	06-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8274/2025	12-11-2025	CNH INDUSTRIAL CAPITAL INDIA PRIVATE LIMITED VS GURMEET SINGH	KANIKA BAWEJA(P),	9266434371	LEGAL12@ARCNESS LAW.COM	04-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8277/2025	13-11-2025	AXIS BANK LTD VS SHAKUNTALA NATH	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	11-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8278/2025	13-11-2025	AXIS BANK LTD VS HARJINDER SINGH	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	11-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8279/2025	13-11-2025	AXIS BANK LTD VS SHUMAILA	SUNITA SINGH(P),	9871040589	L INDOLEXI"AW@GM AIL.COM	11-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8280/2025	13-11-2025	AXIS BANK LTD VS SANJIDA	SUNITA SINGH(P),	9871040589	L INDOLEXI"AW@GM AIL.COM	11-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8316/2025	14-11-2025	AXIS BANK LTD VS SHUAIB ALAM	SUNITA SINGH(P),	9871040589	L INDOLEXI"AW@GM AIL.COM	11-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8317/2025	14-11-2025	AXIS BANK LTD VS GARGI SANCWAN	SUNITA SINGH(P),	9871040589	L INDOLEXI"AW@GM AIL.COM	11-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8318/2025	14-11-2025	AXIS BANK LTD VS MOHAMMAD MUMTAZ	SUNITA SINGH(P),	9871040589	L INDOLEXI"AW@GM AIL.COM	11-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8319/2025	14-11-2025	AXIS BANK LTD VS JASPREET (0260)	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	11-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8320/2025	14-11-2025	AXIS BANK LTD VS JITENDRA SINGH SHAKTAWAT (6310)	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	11-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8321/2025	14-11-2025	AXIS BANK LTD VS KRISHNA SINGH	AVINASH KUMAR(P),	1141513189	AVINASHADV@GM AIL.COM	30-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8322/2025	14-11-2025	AXIS BANK LTD VS NENA RAM RANA	AVINASH KUMAR(P),	1141513189	AVINASHADV@GM AIL.COM	30-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8323/2025	14-11-2025	AXIS BANK LTD VS PRADEEP KUMAR	AVINASH KUMAR(P),	1141513189	AVINASHADV@GM AIL.COM	30-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8324/2025	14-11-2025	AXIS BANK LTD VS KARAN SINGH	AVINASH KUMAR(P),	1141513189	AVINASHADV@GM AIL.COM	30-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8325/2025	14-11-2025	AXIS BANK LTD VS RAM CHANDER	AVINASH KUMAR(P),	1141513189	AVINASHADV@GM AIL.COM	30-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8335/2025	14-11-2025	YES BANK VS PARMJEET MALIK	ANANJAY SINGH(P),	7455023130	ASAPLEGALANDAD VOCATES@GMAIL.C OM	11-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8353/2025	15-11-2025	AXIS BANK LTD VS SUNEETA 4424	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@GMAIL.COM	11-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	EXCOMM - AWARD BY ARB COMM/66/2025	15-11-2025	KOTAK MAHINDRA PRIME LTD VS NEERAJ KUMAR	SUNNY ARORA(P),	9910574027	NOT AVAILABLE	06-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	EXCOMM - AWARD BY ARB COMM/67/2025	15-11-2025	SH PUNEET GUPTA VS M/S G K MOTEL PVT LTD	KULWANT KAUR(P),	9873476464	DALIPANAND991@ GMAIL.COM	06-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8352/2025	15-11-2025	AXIS BANK LTD VS MOHAMMAD WASEEM 6458	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@GMAIL.COM	11-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8354/2025	15-11-2025	AXIS BANK LTD VS ADITYA PANDEY 4218	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@GMAIL.COM	11-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8368/2025	17-11-2025	AXIS BANK LTD VS MUNARI 2349	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@GMAIL.COM	11-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8366/2025	17-11-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS VIJAY SINGH	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	11-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8367/2025	17-11-2025	AXIS BANK LTD VS DILSHAR 9673	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@GMAIL.COM	11-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8364/2025	17-11-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS BASANT KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	11-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8369/2025	17-11-2025	AXIS BANK LTD VS RINKOO SINGH 4071	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJANo5@GMAIL.COM	11-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/524/2025	17-11-2025	JAINSONS DEPARTMENTAL STORES VS M/S UNITED COFFEE HOUSE PRIVATE LIMITED (MASKA)	PUNEET DHAWAN(P),	9998141610	AORPUNEET@GMAIL.COM	03-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8365/2025	17-11-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD VS SHIVRAJ RATAN LAL	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	11-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8361/2025	17-11-2025	AXIS BANK LIMITED VS ANKIT TRIVEDI	AVINASH KUMAR(P),	1141513189	AVINASHADV@GMAIL.COM	10-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8362/2025	17-11-2025	AXIS BANK LTD VS ALISHER ANSAR	AVINASH KUMAR(P),	1141513189	AVINASHADV@GMAIL.COM	10-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8363/2025	17-11-2025	AXIS BANK LTD VS AMARPREET SINGH	AVINASH KUMAR(P),	1141513189	AVINASHADV@GM AIL.COM	10-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8370/2025	17-11-2025	AXIS BANK LTD VS RITU MEHTA	AVINASH KUMAR(P),	1141513189	AVINASHADV@GM AIL.COM	10-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8384/2025	18-11-2025	AXIS BANK LTD VS FARMAN 6853	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	11-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8383/2025	18-11-2025	AXIS BANK LTD VS RIJVAN 4878	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	11-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8387/2025	18-11-2025	AXIS BANK LTD VS FARHAD SAGEER	AVINASH KUMAR(P),	1141513189	AVINASHADV@GM AIL.COM	10-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8385/2025	18-11-2025	AXIS BANK LTD VS ANOOP KUMAR o635	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	11-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8382/2025	18-11-2025	AZAM VS SH MANOJ SEJWAL	ANANT RAO(P),	9210029087	ADVOCATERKGUPT A1984@GMAIL.COM	15-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8386/2025	18-11-2025	AXIS BANK LTD VS SHIVLAL	AVINASH KUMAR(P),	1141513189	AVINASHADV@GM AIL.COM	10-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8397/2025	18-11-2025	AXIS BANK LTD VS VAKEEL	AVINASH KUMAR(P),	1141513189	AVINASHADV@GM AIL.COM	10-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/8400/2025	(I)18-11-2025	AXIS BANK LTD VS VINIT KUMAR	AVINASH KUMAR(P),	1141513189	AVINASHADV@GM AIL.COM	10-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/8402/2025	(I)18-11-2025	AXIS BANK LTD VS SATWINDER PAL SINGH	AVINASH KUMAR(P),	1141513189	AVINASHADV@GM AIL.COM	10-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/8404/2025	(I)18-11-2025	AXIS BANK LTD VS NOVERA EXIM	AVINASH KUMAR(P),	1141513189	AVINASHADV@GM AIL.COM	10-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/8408/2025	(I)19-11-2025	AXIS BANK LTD VS VINEET KUMAR 4241	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	11-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (COMM)/8409/2025	(I)19-11-2025	AXIS BANK LTD VS JAY PRAKASH 6854	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	11-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8412/2025	19-11-2025	AXIS BANK LTD VS GAJENDRA SINGH 2176	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	11-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8411/2025	19-11-2025	AXIS BANK LTD VS RAMAUTAR 1996	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	11-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/526/2025	19-11-2025	SRIYUG PRINT PRODUCTION VS PRADEEP KHANNA	MAYANK GOEL(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	11-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8410/2025	19-11-2025	AXIS BANK LTD VS REKHA 9763	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	11-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8405/2025	19-11-2025	AXIS BANK LIMITED VS SHAILENDRA KUMAR BHARTI	AVINASH KUMAR(P),	1141513189	AVINASHADV@GM AIL.COM	10-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8406/2025	19-11-2025	AXIS BANK LTD VS SAYRA BANO	AVINASH KUMAR(P),	1141513189	AVINASHADV@GM AIL.COM	10-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8407/2025	19-11-2025	AXIS BANK LTD VS MUKESH KUMAR 7747	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@GMAIL.COM	11-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8445/2025	20-11-2025	AXIS BANK LTD VS J S CONSTRUCTION 5059	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@GMAIL.COM	11-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/161/2025	20-11-2025	STATE BANK OF INDIA VS SOMPAL	RANI BHARDWAJ(P),	9643680913	RBHARDWAJASSOC IATES@GMAIL.COM	07-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8446/2025	20-11-2025	AXIS BANK LTD VS VIKASH KUMAR TIWARI	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@GMAIL.COM	11-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8447/2025	20-11-2025	AXIS BANK LTD VS RAMESH CHAND 1765	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@GMAIL.COM	11-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8448/2025	20-11-2025	AXIS BANK LTD VS SURESH KUMAR 8232	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@GMAIL.COM	11-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8449/2025	20-11-2025	AXIS BANK LTD VS MANISH SHARMA 3194	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAHAJA No5@GMAIL.COM	11-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8450/2025	20-11-2025	AXIS BANK LTD VS ARBAZ	ANUPAM SINGH(P),	9654926809	ANUPAM@AISLEGA L.IN	16-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8463/2025	21-11-2025	AXIS BANK LTD VS SHATTAN SINGH MEENA	AVINASH KUMAR(P),	1141513189	AVINASHADV@GM AIL.COM	10-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8462/2025	21-11-2025	AXIS BANK LTD VS MANISH KUMAR CHAURASIA	AVINASH KUMAR(P),	1141513189	AVINASHADV@GM AIL.COM	10-09-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8452/2025	21-11-2025	KOTAK MAHINDRA PRIME LTD VS ANUJ SHARMA 7569	MAYANK MAHAJAN(P),	9873347330	MAYANK_MHAJA No5@GMAIL.COM	11-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8464/2025	22-11-2025	AXIS BANK LTD VS ARUN KUMAR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8465/2025	22-11-2025	AXIS BANK LTD VS AZHAR MEHRAJ KHAN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8466/2025	22-11-2025	AXIS BANK LTD VS AMAR PRATAP	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8467/2025	22-11-2025	AXIS BANK LTD VS MILAN KUMAR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8468/2025	22-11-2025	AXIS BANK LTD VS PANKAJ SAINI	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8469/2025	22-11-2025	AXIS BANK LTD VS RUKSANAS KHAN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8470/2025	22-11-2025	AXIS BANK LTD VS UTTAM	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8471/2025	22-11-2025	AXIS BANK LTD VS BALJIT KAUR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8472/2025	22-11-2025	AXIS BANK LTD VS DEEPANSHU TYAGI	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8473/2025	22-11-2025	AXIS BANK LTD VS SAGAR SINGH YADAV	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8474/2025	22-11-2025	AXIS BANK LTD VS AASHISH KUMAR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8475/2025	22-11-2025	AXIS BANK LTD VS FAKRUDDIN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8476/2025	22-11-2025	AXIS BANK LTD VS RAJNEESH KUMAR	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8497/2025	22-11-2025	AXIS BANK LTD VS SUNNY YADAV	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8498/2025	22-11-2025	AXIS BANK LTD VS SAHIBA JAVED	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8499/2025	22-11-2025	AXIS BANK LTD VS AJIT SINGH (9248)	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8500/2025	22-11-2025	AXIS BANK LTD VS NISHA	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8501/2025	22-11-2025	AXIS BANK LTD VS KHUSHI RAM	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8502/2025	22-11-2025	AXIS BANK LTD VS SHAHID	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8503/2025	22-11-2025	AXIS BANK LTD VS SIKANDER KHAN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8504/2025	22-11-2025	AXIS BANK LTD VS GAGAN KUMAR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8505/2025	22-11-2025	AXIS BANK LTD VS MUNNI IAL RAM	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8506/2025	22-11-2025	AXIS BANK LTD VS SUDHIR KUMAR PANDEY	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8507/2025	22-11-2025	AXIS BANK LTD VS SAHRUNA 7221	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8477/2025	22-11-2025	AXIS BANK LTD VS VIPIN KUMAR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8478/2025	22-11-2025	AXIS BANK LTD VS SHAMBHU BHATTACHARJEE	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8479/2025	22-11-2025	AXIS BANK LTD VS SHALU SINGH	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8480/2025	22-11-2025	AXIS BANK LTD VS PRIYWART	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8481/2025	22-11-2025	AXIS BANK LTD VS MITHUN BISWAS	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8482/2025	22-11-2025	AXIS BANK LTD VS ALOK TRIPATHI	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8483/2025	22-11-2025	AXIS BANK LTD VS VISHNU	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8484/2025	22-11-2025	AXIS BANK LTD VS DIMPLE BANGAR (9783)	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8485/2025	22-11-2025	AXIS BANK LTD VS DHARMINDER SINGH		SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8486/2025	22-11-2025	AXIS BANK LTD VS VIRENDRA KUMAR SINGH		SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8487/2025	22-11-2025	AXIS BANK LTD VS MOHD SOHAAM		SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8488/2025	22-11-2025	AXIS BANK LTD VS SHIVAM GIRI		SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8489/2025	22-11-2025	AXIS BANK LTD VS KRISHNA KUMAR SONI		SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8490/2025	22-11-2025	AXIS BANK LTD VS CHAMPA		SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8491/2025	22-11-2025	AXIS BANK LTD VS SUNNY KUMAR MANDAL		ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8492/2025	22-11-2025	AXIS BANK LTD VS JASPAL SINGH		SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8493/2025	22-11-2025	AXIS BANK LTD VS RAJWANT KAUR		SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8494/2025	22-11-2025	AXIS BANK LTD VS RANJEET SHARMA	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8495/2025	22-11-2025	AXIS BANK LTD VS RAJ KUMAR (1623)	ADV DHEERAJ(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8496/2025	22-11-2025	AXIS BANK LTD VS SHAHKUL	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/533/2025	24-11-2025	MS RAHEE NATURAL SEEDS PRIVATE LIMITED PLAINTIFF VS M/S SHIVGANGA SEEDS COMPANY	NIKHIL PARASHAR(P),	8080722422	SWAPNIL.MAHALL E@RMARK.IN	19-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/534/2025	24-11-2025	KUNAL CONCHEM PVT LTD VS MRG CONSTRUCTION	ROHIT DADWAL(P),	7042346664	NOT GIVEN	20-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8523/2025	24-11-2025	AXIS BANK LTD VS DEEPAK MADAAN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8519/2025	24-11-2025	AXIS BANK LTD VS NAVEEN KUMAR	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8520/2025	24-11-2025	AXIS BANK LTD VS MOHAK MAHI	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8521/2025	24-11-2025	AXIS BANK LTD VS RAMAN JI SINGH	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8522/2025	24-11-2025	AXIS BANK LTD VS PARVEEN	SUNITA SINGH(P),	9871040589	INDOLEXLAW@GM AIL.COM	12-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	EXECUTION (COMM)/164/2025	26-11-2025	COMPUTER LINKS VS INTERACTIVE BPO SERVICES PVT LTD	DILIP KUMAR(P),	9811089104	ARUNVOHAR18@G MAIL.COM	13-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8545/2025	27-11-2025	SURESH KUMAR VS SURESH KUMAR	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.C OM	17-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8547/2025	27-11-2025	AXIS BANK LIMITED VS RATAN LAL SO SUKHDEV JAT	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.C OM	17-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8548/2025	27-11-2025	AXIS BANK LIMITED VS DALU LAL BAIRWA	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.C OM	17-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8551/2025	27-11-2025	IDFC FIRST BANK LTD VS SANTOSH DEVI	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	11-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8542/2025	27-11-2025	AXIS BANK LTD VS SURENDRA KUMAR GUPTA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	11-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8546/2025	27-11-2025	AXIS BANK LIMITED VS SUBHASH CHANDRA SHARMA	RAHUL CHAUHAN(P),	9971891788	INFO@AUALEGAL.C OM	17-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	ARB A(COMM)/3/2025	27-11-2025	IDFC FIRST BANK LTD VS MANISH VISHWAKARMA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	11-08-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8549/2025	27-11-2025	IDFC FIRST BANK LTD VS AMIT KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	11-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8550/2025	27-11-2025	IDFC FIRST BANK LTD VS BHISAM PRATAP SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	11-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8541/2025	27-11-2025	IDFC FIRST BANK LTD VS DIPAK KUMAR MOHAPATRA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	11-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8543/2025	27-11-2025	IDFC FIRST BANK LTD VS JITENDER LUTHRA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	11-08-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	OMP (I) (COMM)/8544/2025	27-11-2025	AXIS BANK LIMITED VS HARI SINGH	VIBHOR MATHUR(P),	9971680687	SUPPORT@ARVLA WCHAMBERS.CO.IN	14-11-2025
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/539/2025	28-11-2025	SMALL FARMERS AGRI BUSINESS CONSORTIUM VS M/S KANGLANANDAN(P), FOOD PRODUCTS	SURBHIT NANDAN(P),	9991877774	SANDEEP@JURISL EXUM.COM	27-11-2025
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH- EAST	18 BLOCK 1 18 BLOCK 1	OMP(I) (COMM.)	102/2025	06-11-2025	TATA CAPITAL HOUSING FINANCE LTD. VS RINKU KHAN AND ANR.	SANDHYA	9818388241	sandhya@trulegal.co. in	03-11-2025
				CS(COMM)	900/2025	07-11-2025	JSB CARGO MOVERS PRIVATE LIMITED VS HAPAG-LLOYD INDIA PVT LTD AND ANR.	ASHLY PRAKASH	8510004533	hardik@lloydandjohn son.com	09-10-2025
				EX(COMM.)	364/2025	10-11-2025	PRAKASH DISTRIBUTORS VS GUDDU	SURESH CHAND SINGHAL	9810061558	NOT MENTIONED	01-11-2025
				CS(COMM)	903/2025	11-11-2025	EIRA ENTERPRISES THROUGH ITS PROPRIETOR IMTYAZ AHMED VS SABI AND MEAGU PVT LTD	RATNESWAR DAS	9999514750	officelawsangels@gm ail.com	29-09-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS(COMM)	907/2025	12-11-2025	ANKUSH MAHAJAN VS M/S NEW SHOP CSTORE NETWORK PVT LTD AND ORS	RISHABH LUTHRA	9953474180	NOT MENTIONED	29-07-2025
				CS(COMM)	912/2025	13-11-2025	M/S PRAKASH TENT AND CATERERS VS M/S EMBELLISHED EVENTS	ASHOK KUMAR	9810195319	ashok1960sharma@g mail.com	03-11-2025
				EX(COMM.)	369/2025	17-11-2025	KUNAL SONI VS INDIAN BANK	CHANDRA MOHAN GOYAL	9810652956	cmgoyaladvocate@g mail.com	12-11-2025
				CS(COMM)	928/2025	19-11-2025	STATE BANK OF INDIA VS PRAMOD KUMAR	VARUN CHANDIOK	9818365119	chambersofvaruncha ndiok@gmail.com	13-11-2025
				OMP(I) (COMM.)	108/2025	21-11-2025	M/S DJT FINANCIAL SERVICES PRIVATE LIMITED VS PRAKASH ROAD CARRIERS AND ORS	SIDHANT MALIK	7011490440	adv.sidhantmalik@g mail.com	15-11-2025
				CS(COMM)	941/2025	21-11-2025	M/S BATRA BREWERIES AND DISTILLERIES PVT LTD VS GFS FINANCIAL SOLUTIONS PVT LTD	RAJEEV KUMAR TEWARI	9312276651	r.tewari88@gmail.co m	08-11-2025
				CS(COMM)	948/2025	22-11-2025	STATE BANK OF INDIA VS AMJAD HUSSAIN SOLE PROP M/S AMJAN CREATIONS	VARUN CHANDIOK	9818365119	chambersofvaruncha ndiok@gmail.com	19-11-2025
				CS(COMM)	952/2025	26-11-2025	NEELAM MITTAL SOLE PROPRIETOR OF MTCKAPOOR JEWELLERY THROUGH SPA HOLDER MR. S. K. MITTAL VS	AKANKSHA KAPOOR	9811351780	avinash.law@gmail.c om	19-11-2025
				CS(COMM)	953/2025	26-11-2025	M/S MAPLE LEAF INTELLIGENT SOLUTION PRIVATE LIMITED VS M/S CORNET TECHNOLOGY INDIA PVT LTD	TUSHAR THAREJA	9899324444	tharejatushar29@gm ail.com	06-01-2025
				CS(COMM)	960/2025	28-11-2025	STATE BANK OF INDIA VS RIYAZ AHMED SOLE PROP M/S KASHMIR HANDICRAFTS	VARUN CHANDIOK	9818365119	chambersofvaruncha ndiok@gmail.com	24-11-2025
				OMP(I) (COMM.)	111/2025	28-11-2025	LUXOR WRITING INSTRUMENTS PVT LTD VS TEXPLAS INDIA PVT LTD	SKANIKA CHUGH	8130634740	lawyers@skvlawoffice s.com	26-11-2025
				CS(COMM)	961/2025	28-11-2025	MANOJ KUMAR BHARITYA PROPRIETOR OF M/S M DAGGARWAL INDUSTRIES VS MOHD FERD KHAN PROPRIETOR OF M/S C N	LOVEKESH DAGGARWAL	9891947575	lovekesh27@gmail.co m	24-11-2025
				CS(COMM)	963/2025	28-11-2025	M/S JAGDAMBHEY BUILDERS PVT LTD VS M/S PANACHAND MANORDAS SHAH JEWELLERS LLP AND ORS	PRADEEP MISHRA	9811215280	upadhayaylawchamb ers@gmail.com	22-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
29	SH. LALIT KUMAR LD. DJ COMM-02, SOUTH EAST DISTRICT, SAKET COURT, DELHI	SOUTH- EAST	14	CS (COMM)/876/2025	CS (COMM)/876/2025	01.11.25	PUNJAB NATIONAL BANK VS RANJEET KUMAR PATEL	KADAMBINI KUMAR MUDGIL(P),	7838821105	kkmudgil29@gmail.com	31.10.25
				CS (COMM)/882/2025	CS (COMM)/882/2025	03.11.25	M/S ABRARI GODREJ TRADING VS. YOGESH CHANDOLA	SUMIT KR. CHAUHAN	9599501822	semper.fidelis.jus@gmail.com	02.11.25
				CS (COMM)/894/2025	CS (COMM)/894/2025	06.11.25	SUNPURE ENERGY PVT LTD VS M/S GLOBAL VENTURES CONSULTING	GOPAL SINGH(P),	8920631209	gsmaurya.2611@gmail.com	05.11.25
				CS (COMM)/888/2025	CS (COMM)/888/2025	03.11.25	SHRI KRISHNA ENTERPRISES VS P AND G ENTERPRISES PVT LTD	SOHIL YADAV(P),	8447932780	sohilyadav@gmail.com	02.11.25
				CS (COMM)/897/2025	CS (COMM)/897/2025	07.11.25	MICHAEL KORS SWITZERLAND INTERNATIONAL GMBH VS SUNIL TAKI (TRADING AS PROP OF RIZWAAZ BAG HOUSE)	DINESH JOTWANI(P),	8588939319	litiation@hotmail.com	06.11.25
				CS (COMM)/892/2025	CS (COMM)/892/2025	06.11.25	NISSIN ABC LOGISTICS PVT LTD VS CAPTIVA ENERGY SOLUTIONS PVT LTD	KESHAV SINGH SAINI(P),	9717591156	msharma@kmm.in	05.11.25
				CS (COMM)/893/2025	CS (COMM)/893/2025	06.11.25	MRS INDU SAHNI VS MALBROS HOLDINGS PVT LTD	VIREN BANSAL(P),	8800259035	garg.ashish9501@gmail.com	05.11.25
				OMP (I) (COMM)/105/2025	OMP (I) (COMM)/105/2025	13.11.25	TATA CAPITAL HOUSING FINANCE LTD VS MANUJES MOHANTA	AAKASH KUMAR(P),	8130263910	aakshkumar@trulegal.co.in	12.11.25
				CS (COMM)/905/2025	CS (COMM)/905/2025	11.11.25	CHAMAN KUMAR VS BURNETT HOMEOPATHY P LTD THROUGH ITS DIRECTORS	RAJENDRA YADAV(P),	9312046733	yadavvrazen@gmail.com	10.11.25
				CS (COMM)/913/2025	CS (COMM)/913/2025	13.11.25	DMR HYDROENGINEERING AND INFRASTRUCTURES LTD VS MS NBCC INDIA LTD ANR ANR	DAMANDEEP SINGH BHALLA(P),	9958381448	damanadvocates02@gmail.com	12.11.25
				CS (COMM)/927/2025	CS (COMM)/927/2025	19.11.25	VIVEK GUPTA PROP OF M S SBM INTERNATIONAL VS M S MONTY PET AND ORS	KUSHAGRA BANSAL(P),	9999488797	ashishchauhan@akasociates.org.in	18.11.25
				CS (COMM)/955/2025	CS (COMM)/955/2025	27.11.25	COMAC INDIA PVT LTD VS FORBES ELITE TECHNOLOGY	KUNAL KUKREJA(P),	9811236226	WHITEANDBLACKLAWYERS.IN	26.11.25
				CS (COMM)/962/2025	CS (COMM)/962/2025	28.11.25	STATE BANK OF INDIA VS RAHUL	SUCHITA DIXIT(P),	8896932838	agnihotrisuchita@gmail.com	27.11.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
30	SH. KUMARI	VRINDA	SOUTH-EAST	20	COMMERCIAL SUIT	CS (COMM)/884/2025	03-11-2025	PAI PLATFORMS PVT LTD VS AVGSS HOSPITALITY AND RESTAURANTS LLP	AMULYA UPADHYAY(P),	91-9807498297	OFFICE@NMLEGAL.IN	31.10.2025
						CS (COMM)/883/2025	03-11-2025	PUNJAB NATIONAL BANK VS ASHISH JAIN	SANCHEET SHARMA(P),	9548667393	sssanchito9@gmail.com	31.10.2025
						CS (COMM)/889/2025	04-11-2025	CANARA BANK VS BDN SOLUTIONS INDIA PVT LTD	FAHAD KHAN(P),	9219701292	fahadadvocatekhan@gmail.com	02.11.2025
						CS (COMM)/895/2025	06-11-2025	STATE BANK OF INDIA VS SUDHIR KUMAR SOLE PROP FOOT HEAL ENTERPRISES	VARUN CHANDIOK(P),	9818365119	chambersofvarunchandiok@gmail.com	03.11.2025
						OMP (I) (COMM)/99/2025	06-11-2025	M/S TATA CAPITAL HOUSING FINANCE LIMITED VS SUMANTA SARKAR	AAKASH KUMAR(P),	9818388241	vidursikka@truelegal.co.in	03.11.2025
						CS (COMM)/904/2025	11-11-2025	ANIKET SEVA SOCIETY REGD VS MS INNOVATIVE FINANCIAL ADVISORS LTD	ANSHUL RAI(P),	9971846955	anshul@dla.net.in	07.11.2025
						MISC DJ/1204/2025	12-11-2025	ONE97 COMMUNICATIONS LTD VS P KISHORE	RAHUL KUMAR(P),	9811074162	rohitjn2003@gmail.com	07.11.2025
						OMP (I) (COMM)/104/2025	12-11-2025	CARS24 FINANCIAL SERVICES PVT LTD VS RAHUL NIRALIA	RAHUL CHAUHAN(P),	9971891788	info@aulegal.com	10.11.2025
						CS (COMM)/917/2025	14-11-2025	CANARA BANK VS ASHOK KUMAR PROPRIETOR M/S A K SONS	SANJEEV CHOPRA(P),	9711142206	chopra6791@gmail.com	07.11.2025
						CS (COMM)/918/2025	14-11-2025	STATE BANK OF INDIA VS AMAR NATH YADAV	VARUN CHANDIOK(P),	+91 9818365119	OFFICE.CHANDIOK@GMAIL.COM	12.11.2025
						EXECUTION (COMM)/372/2025	19-11-2025	AVON LOGISTICS AND SHIPPING VS ACCURATE FREIGHT LOGISTICS AND ORS	SUNIL KUMAR BHARDWAJ(P),	9311603927	bhardwajsunil26@yahoo.co.in	14.11.2025
						CS (COMM)/935/2025	20-11-2025	A AND T ENGINEERING PVT LTD VS SIMPLEX INFRASTRUCTURES LIMITED	GAURAV STOKAS(P),	811056644	asimnaeemadv@gmail.com	17.11.2025
						CS (COMM)/934/2025	20-11-2025	VIJAY AGGARWAL VS M/S HANSAFLON BUILDCON PVT LTD	SANDEEP KATARIA(P),	9873938816	MITTALPKo8@GMAIL.COM	13.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/942/2025	21-11-2025	BOYS INDIA AND ORS VS YES BANK LTD	YASH MUNDHRA(P),	8447654435	YASHMUNDHRA27 @GMAIL.COM	18.11.2025
					OMP (I) (COMM)/110/2025	22-11-2025	TATA CAPITAL HOUSING FINANCE LTD VS ASHWINI KUMAR DAS	AAKASH KUMAR(P),	8130263910	aakashkumar@truele gal.co.in	20.11.2025
					CS (COMM)/954/2025	26-11-2025	ANIL NARANG VS LOKESH KUMAR	NITIN MEHTA	9891091098	NMLCHAMBERSS@ GNIAIL.COM	21.11.2025
					CS (COMM)/957/2025	27-11-2025	PETRA GLOBAL LOGISTICS PRIVATE LIMITED VS ELECTRIC ONE ENERGY PVT LTD	RAVI KUMAR(P),	7532081904,	RAVI.KUMAR17@O UTLOOK.IN	19.11.2025
					CS (COMM)/956/2025	27-11-2025	M/S NETLAB SOLUTIONS (INDIA) PVT LTD VS AJEET KUMAR SINGH PROPRIETOR OF ANANYA COMPUTER	MANOJ KUMAR(P),	+91- 9810675719	advocatesindia@yaho o.co.in	22.11.2025
					EXECUTION (COMM)/383/2025	27-11-2025	MESSERS PC JAIN TEXTILES PVT LTD VS TURQUOISE AND GOLD APPARELS PRIVATE LIMITED	KUNAL MADAN(P),	8178766086	ADRNIN@KMALAW OFFICE.COM	22.11.2025
					CS (COMM)/968/2025	29-11-2025	STATE BANK OF INDIA VS DEEPAK KUMAR	SHIV TYAGI(P),	9811059032	shvktyagi1@gmail.co m	27.11.2025
					CS (COMM)/965/2025	29-11-2025	STATE BANK OF INDIA VS NAAFES SINGH	SHIV TYAGI(P),	9811059032	shvktyagi1@gmail.co m	27.11.2025
31	MS. ANU GROVER BALIGA	SOUTH- EAST	21	EXECUTION PETTION	EXECUTION (COMM.)/363/2025	01-11-2025	SHIVAM TRANSPORT AGENCY VS M/S GANNON DAUNKERLEY AND CO. LTD.	MR. DEV DUTT	9818096196	NOT PROVIDED	45960
				COMMERCIAL SUIT	CS (COMM)/879/2025	01-11-2025	RAJESH CHAUHAN VS M/S SMART EXPRESS PVT. LTD.	MR. PRATEEK MEHTA	9911885533	PRATEEKMEHTAS @GMAIL.COM	45959
				COMMERCIAL SUIT	CS (COMM)/880/2025	01-11-2025	NAVAIR SPECIALTY COATINGS THROUGH ITS PROPRIETOR PUNEET TANEJA VS M/S GANNON DUNKERLY AND	MR. ASHUTOSH GUPTA	9871433339	ASHUTOSH@INDOL EGALSERVICES.CO M	45960
				COMMERCIAL SUIT	CS (COMM)/881/2025	01-11-2025	MANLIFT INDIA PVT LTD. VS ROOTS COOLING SYSTEMS PVT LTD.	MR. VIVEK VIDYARTHI	9810109137	VIDYARTHIANDASS OCIATES@GMAIL.C OM	45958
				ARBITRATION AND CONCILLATION ACT	OMP (I) (COMM.)/98/2025	03-11-2025	CARS24 FINANCIAL SERVICES PVT LTD VS RAHUL NIRALIA	MR. RAHUL CHAUHAN	9871891788	INFO@AQUALEGAL .COM	45960

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				COMMERCIAL SUIT	CS (COMM)/891/2025	04-11-2025	UNION BANK OF INDIA VS MINDUSTRIES	MR. JITENDER GARG	9810197621	JITENDERGARGADV@GMAIL.COM	45961
				ARBITRATION AND CONCILIATION ACT	OMP (COMM.)/67/2025	10-11-2025	M/S UNBOX DATA CENTERS PVT LTD AND ORS VS ESCONET TECHNOLOGIES LTD.	MR. RAVINDER YADAV	9899400300	RAVINDERYADAV@GMAIL.COM	45965
				COMMERCIAL SUIT	CS (COMM)/906/2025	11-11-2025	MOLECULAR HEALTHCARE PVT LTD VS MS. SONIKA ARORA	MR. MANISH GANDHI	9971772226	MANISHGANDHI11@GMAIL.COM	45967
				EXECUTION PETTION	EX.COMM - AWARD BY ARB. COMM./97/2025	13-11-2025	INFOSYS LIMITED VS SOFTWARE TECHNOLOGY PARKS OF INDIA	MR. ARJUN SYAL	9873136938	syalandcompany@gmail.com	45966
				ARBITRATION AND CONCILIATION ACT	OMP (I) (COMM.)/107/2025	14-11-2025	UTKARSH SMALL FINANCE BANK LTD VS MUNSHI	MR. AVINASH KUMAR	011-41513189	AVINASH.ADV@GMAIL.COM	45972
				COMMERCIAL SUIT	CS (COMM)/920/2025	14-11-2025	M/S PRAKRATIK SAMVARDHAN PRIVATE LIMITED VS NEERJA JAIN SOLE PROPRIETOR OF NEERJA JAIN TA VARDHMAN	MR. ABHINAV GARG	9810196968	ADV.ABHINAVGARG@GMAIL.COM	45945
				EXECUTION PETTION	EX.COMM - AWARD BY ARB. COMM./99/2025	18-11-2025	KOTAK MAHINDRA PRIME LTD VS JAMEEL J AND ORS.	MR. AMIT KUMAR SINHA	9990659331	kmpspartner@gmail.com	45965
				COMMERCIAL SUIT	CS (COMM)/936/2025	20-11-2025	VIJAY AGGARWAL VS HARSH AGGARWAL	MR. PWAN KUMAR MITTAL	9873938816	MITTALPKo8@GMAIL.COM	45972
				MISC. APPLICATION	MISC DJ/1240/2025	20-11-2025	V AUTOMAT AND INSTRUMENTS PVT LTD. VS BGR ENERGY SYSTEMS LIMITED	MR. KARAN PRAKASH	8826502108	KARANPRAKASH@OUTLOOK.COM	45974
				EXECUTION PETTION	EX.COMM - AWARD BY ARB. COMM./100/2025	21-11-2025	M/S BPB BUILDERS PVT LTD VS M/S DISTRIBUTION LOGISTICS INFRASTRUCTURE PVT LTD	MR. VARUN GOSWAMI	9810117465	VARUNLEGAL@YAHOO.CO.IN	45980
				EXECUTION PETTION	EXECUTION (COMM.)/376/2025	21-11-2025	PALLADIUM SAFETY SOLUTIONS PVT LTD VS FIRE QUIP	MR. VINEET MUDAL	9871343259	VINEETMUDGAL@GMAIL.COM	45976
				COMMERCIAL SUIT	CS (COMM)/943/2025	21-11-2025	EXCEL PACK PRIVATE LIMITED VS RAJA UDYOG PRIVATE LIMITED	MR. RISHABH KAPOOR	7042181838	MAIL@RISHABHKAPOOR.COM	45978
				EXECUTION PETTION	EXECUTION (COMM.)/379/2025	22-11-2025	MIRACLUS ORTHOTECH PVT LTD. VS EURO MEDI TOOLS PVT LTD	MR. VIKAS SHARMA	9810566116	ADVOCATEVIKASHARMA1@GMAIL.COM	45977

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				EXECUTION PETTION	EXECUTION (COMM.)/384/2025	27-11-2025	STATE BANK OF INDIA VS SH. SUNIL KUMAR	MR. DHARMENRA SINGH	8800784740	shubhi1673@gmail.com	45983
				COMMERCIAL SUIT	CS (COMM)/959/2025	27-11-2025	STATE BANK OF INDIA VS KAABER CHAUDHARY SOLE PROP. PERFECT APPLIANCES INDUSTRIES	MR. VARUN CHANDIOK	9818365119	CHAMBERSOFVARUNCHANDIOK@GMAIL.COM	45985
				MISC. APPLICATION	MISC DJ/1272/2025	27-11-2025	OP MANCHANDA VS PETER AM. FERNANDES	MR. AKSHAY KUMAR	7669011998	NOT PROVIDED	45981
				EXECUTION PETTION	EX.COMM - AWARD BY ARB. COMM./104/2025	29-11-2025	AXIS BANK LTD VS JAGANNATH PANDEY	MR. SANJEEV KUMAR PATHAK	9717028845	LITIGATION@SRCSLEGAL.COM	45982
				EXECUTION PETTION	EXECUTION (COMM.)/386/2025	29-11-2025	SUSHIL KUMAR VS MR BITTOO SONDHI	AJAY KUMAR YADAV	9792419911	NOT MENTIONED	45988
				COMMERCIAL SUIT	CS (COMM)/970/2025	29-11-2025	MANTU MANDAL, PROP. MSM PERIPHERAL POINT VS MR. SANTOSH SHARMA	MR. CHANDER SHEKHAR YADAV	9810209981	LEGAL.SHEBANG@GMAIL.COM	45987
32	MS. NEELAM SINGH	SOUTH-EAST	22	EXECUTION PETITION	EX.COMM - AWARD BY ARB. COMM./91/2025	01-11-2025	M/S. IONS HYDRO PVT. LTD. VS M/S DELHI TOURISM AND TRANSPORTATION DEVELOPMENT CORPORATION	NUTSHELL LAW FIRM	9868347568	NUTSHELLLAWFLRM@GMAIL.COM	30-10-2025
				COMMERCIAL SUIT	OMP (COMM.)/65/2025	03-11-2025	DELHI TOURISM AND TRANSPORTATION DEVELOPMENT CORPORATION LTD. VS M/S IONS HYDRO PVT.	VIPUL GARG	9971165648,	VIPULGR29@GMAIL.COM	31-10-2025
				COMMERCIAL SUIT	CS (COMM)/890/2025	04-11-2025	BHUSHAN DEALMARK PRIVATE LIMITED VS SHAILENDRA BAHADUR SINGH INFRA PRIVATE LIMITED	HIMANSHU GARG	8750618722	SSWANIASSOCIATES@GMAIL.COM	01-11-2025
				COMMERCIAL SUIT	OMP (COMM.)/66/2025	06-11-2025	FRENCH BAKERY PVT. LTD. AND ORS. VS SIDHARTH SAWHNEY	CHAITANYA PARIHAR	011-40107190	INFO(A)DSNRLEGAL.COM	03-11-2025
				COMMERCIAL SUIT	CS (COMM)/896/2025	06-11-2025	SATHEESH KUMAR REDDY KUBIGIRI VS SUBHAM KUMAR AND ORS.	MOHIT SHARMA	9971773474	mvslogalip@gmail.com	03-11-2025
				COMMERCIAL SUIT	CS (COMM)/899/2025	07-11-2025	SHRI VIJAY KUMAR AGGARWAL VS RKMB PACKAGING PVT. LTD.	HEMANT GUPTA	9811249331	LEGALTEAM.PLC@GMAIL.COM	05-11-2025
				COMMERCIAL SUIT	RP/14/2025	12-11-2025	HARBHAJAN SINGH BAGGA VS M/S SHIV ASSOCIATES AND ORS.	PROMILA KAPOOR	9811106945	promi.sharma@gmail.com	10-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				EXECUTION PETITION	EXECUTION (COMM.)/368/2025	13-11-2025	T C CONSTRUCTION VS DELHI DEVELOPMENT AUTHORITY	AKSHU JAIN	9810300955	SKJAINANDASSOCI ATES@GMAIL.COM	10-11-2025
				COMMERCIAL SUIT	CS (COMM)/910/2025	13-11-2025	DEEPAK AGGARWAL VS M/S.PUNEET SAGA RESTAURANTS LLP (VATIKA ATRIUM)	PDHAWAN	9899141610	AORPUNEET@GMA IL.COM	11-11-2025
				COMMERCIAL SUIT	CS (COMM)/911/2025	13-11-2025	ENETSTUDIOZ INC VS MARICO LIMITED (NORTH R. O.)	KNEEV RAIZADA	9560761010	---	11-11-2025
				COMMERCIAL SUIT	MISC DJ/1269/2025	13-11-2025	M/S KRISHI RASAYAN EXPORTS PVT. LTD. VS M/S CRIAG TECHNOLOGIES PVT. LTD.	GAYANENDRA SWARUP GANGWAR	---	---	13-11-2025
				COMMERCIAL SUIT	CS (COMM)/914/2025	14-11-2025	BALESHWAR THAKUR VS M/S WEAR WELL INDIA PVT. LTD.	RAJENDRA YADAV	9312046733	yadavrazen@gmail.co m	12-11-2025
				COMMERCIAL SUIT	CS (COMM)/915/2025	14-11-2025	M/S RECAZ CHEMICALS (INDIA) PVT. LTD. VS M/S ROYAL POLYURETHANE INDIA PVT. LTD.	DEEPAK GAUTAM	8178925937,	ADVOCATENKS393(@GMAIL.COM	13-11-2025
				COMMERCIAL SUIT	CS (COMM)/916/2025	14-11-2025	STATE BANK OF INDIA VS RENU	VARUN CHANDIOK	9818365119	OFFICE.CHANDIOK @GMAIL.COM	12-11-2025
				EXECUTION PETITION	EX.COMM - AWARD BY ARB. COMM./98/2025	15-11-2025	VINAY INDUSTRIES LTD. VS M/S. NATIONAL AGRICULTURE COOPERTIVE MARKETING FEDERATION OF INDIA LTD.	PAWAN KAWRANI	9999989589	PAWANKAWRANI@ GMAIL.COM	07-11-2025
				COMMERCIAL SUIT	CS (COMM)/922/2025	17-11-2025	EMINDS INFOSYSTEMS PRIVATE LIMITED VS EMINDS LEGAL CONSULTING LLP AND ORS.	SONALI TIWARY	8826363007	OFFICEOFAMITSAH NI@GAIL.COM	13-11-2025
				COMMERCIAL SUIT	CS (COMM)/923/2025	18-11-2025	MR. RAJU AND MR. RAJINDER KUMAR DHIMAN VS M/S QPHIX INSTITUTION	SONU VIVEK	8700372637	ADVOCATEAMIT@ MAIL.COM	17-11-2025
				COMMERCIAL SUIT	CS (COMM)/924/2025	18-11-2025	BENTLEY SYSTEMS AND ANR. VS JRCC CONSULTANTS LLP	ANKUR KATYAL	9811809439	ANKURKA! YAL@ASKLEGAL.CO IN	14-11-2025
				COMMERCIAL SUIT	CS (COMM)/925/2025	18-11-2025	STATE BANK OF INDIA VS SH. BILLA RAM	VARUN CHANDIOK	9818365119	OFFICE.CHANDIOK @GMAIL.COM	13-11-2025
				EXECUTION PETITION	EXECUTION (COMM.)/371/2025	19-11-2025	M/S NEW DELHI TYRE HOUSE VS M/S SUPER INDIA (GLOBAL) LOGISTICS PRIVATE LIMITED	NIRMAL GUPTA	9810427336	BEDIHAWVER@VAH OO.COM	13-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				COMMERCIAL SUIT	MISC DJ/1231/2025	19-11-2025	M/S PREMIER GREEN INNOVATIONS PVT. LTD. VS SH. K.K. RANA (KANGRA)	SANJEEV GUPTA	9810075779	SANJEEVGUPTA9VAGMAIL.COM	14-11-2025
				COMMERCIAL SUIT	CS (COMM)/931/2025	20-11-2025	GST CORPORATION LTD. VS DCN GLOBAL EXHIBITIONS PVT. LTD.	BHUVANESH SEHGAL	9810149006	SEHGALBHUVANESH(4) GMAIL.COM	18-11-2025
				COMMERCIAL SUIT	CS (COMM)/932/2025	20-11-2025	TAYYAB HUSSAIN VS STEEL AUTHORITY OF INDIA LIMITED AND ORS.	VIKAS SETHI	9891788743	SETHILAWOFFICES(W JIES) GMAIL.COM	17-11-2025
				COMMERCIAL SUIT	CS (COMM)/933/2025	20-11-2025	M/S RECAZ CHEMICALS (INDIA) PVT. LTD. VS M/S SLUMBER FOAM INDIA PVT. LTD. AND ANR.	DEEPAK GAUTAM	8178925937,	ITVOCATCNKS393(TT)GMAIL.COM	14-11-2025
				COMMERCIAL SUIT	MISC DJ/1242/2025	21-11-2025	N SATYANARAYANA VS NATIONAL LABOUR COOPERATIVES FEDERATION OF INDIA LIMITED	SONU VIVEK	851 0009009	VLS.CO.LAWFMN@GTNAIL.COM	14-11-2025
				COMMERCIAL SUIT	CS (COMM)/940/2025	21-11-2025	MR. RAJENDRA SINGH PAL VS MS. MANJU DEVI AND ANR.	DEV SHARMA RAJ	9811387613	devshammadvocater@gmail.com	19-11-2025
				EXECUTION PETITION	EX.COMM - AWARD BY ARB. COMM./101/2025	22-11-2025	KOTAK MAHINDRA PRIME LTD VS SOMVEER SINGH	SUNNY ARORA	910574027	albuslawfirms@gmail.com	04-11-2025
				EXECUTION PETITION	EX.COMM - AWARD BY ARB. COMM./103/2025	22-11-2025	M/S SUNDARAM FINANCE LTD. VS DEEPAK KUMAR AND ANR.	NITIN MEHTA	9773667288/	ADVOCATE.MEHTAASSOCIATEO9@GMAIL.COM	07-11-2025
				COMMERCIAL SUIT	MISC DJ/1268/2025	26-11-2025	MR. PAVAN JAMBAJI VS LEMONPEPPER HOSPITALITY PVT. LTD. AND ORS.	---	---	---	26-11-2025
				COMMERCIAL SUIT	CS (COMM)/958/2025	27-11-2025	M/S MRL TYRES LTD. VS ATUL VERMA ALIAS ATUL SONI AND ANR.	DINESH MONGA	9810017346	LEGAL@AMACLAWOFFICES.COM	19-11-2025
				EXECUTION PETITION	EXECUTION (COMM.)/385/2025	28-11-2025	SKB CIVILTECH PROJECTS LIMITED VS INDIAN OIL CORPORATION LTD.	AMAN PRASAD	---	---	21-11-2025
33	MS. BHARIHOKE, DISTRICT JUDGE(COMMERCI AL COURT)	NEERASOUTH-EAST		COMMERCIAL SUIT	EX.COMM - AWARD BY ARB. COMM./92/2025	01-11-2025	GOYAL AND GOEL STAINLESS STEELS VS KRISHI RASAYAN EXPORTS PRIVATE LIMITED AND ORS.	NITIN MITTAL	98911889	mittal782004@yahoo.co.in	30-10.2025
					CS (COMM)/877/2025	01-11-2025	MANASH LIFESTYLE PRIVATE LIMITED VS MARUTI ENTERPRISES AND ORS.	NAGESH KUMHAR	9818823289	info@deyandkumhar.com	30-10-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/886/2025	04-11-2025	SH. RAVI KANOJIA VS M/S ZARA INFRATECH PVT. LTD.	SWAMI NATH	9873400656	swamiadvdelhi@gmail.com	01-11-2025
					CS (COMM)/887/2025	04-11-2025	BHUSHAN DEALMARK PRIVATE LIMITED VS MR. AMIT KUMAR SINGH	SHAKEEL SARWAR WANI	8750618722	SSWANIASSOCIATES@GMAIL.COM	01-11-2025
					OMP (I) (COMM.)/100/2025	06-11-2025	TATA CAPITAL HOUSING FINANCE LTD VS SATYENDR ARYA AND ANR.	SANDHYA RACHAWLA	9818388241	vidursikka@trulegal.co.in	03-11-2025
					OMP (I) (COMM.)/101/2025	06-11-2025	DRIVEO ELECTRIC MOBILITY PRIVATE LIMITED VS LIGHTZIPAK TECHNOLOGIES PRIVATE LIMITED	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	01-11-2025
					EXECUTION (COMM.)/367/2025	12-11-2025	STATE BANK OF INDIA VS RANI KHANNAPPA LAXMAPPA DABBANAVAR	SRANI ABHARDWAJ	9643680913	rbhardwajassociate@gmail.com	06-11-2025
					CS (COMM)/909/2025	13-11-2025	M/S. KNOWLEDGE IS POWER VS GURUCHARAN SINGH KHURANA	INDERJEET BASOYA	965491030	inderjeetbasoya90@gmail.com	11-11-2025
					CS (COMM)/919/2025	14-11-2025	ONESTO LABS PRIVATE LIMITED VS ASHOK KUMAR	PRABHU TANDON	875090550	litigation@ashwathlegal.com	12-11-2025
					CS (COMM)/921/2025	15-11-2025	STATE BANK OF INDIA VS VEENA PANWAR SOLE PROP. PERRI BERRI TOYS	VARUN CHANDIOK	9818365119	office.chandiok@gmail.com	12-11-2025
					M-EX/65/2025	17-11-2025	ROBOT COMPONENTS PVT LTD VS OM STEEL PRIVATE LIMITED	BHARTI JAIN	9650585175	Jain.barti0912@gmail.com	17-11-2025
					CS (COMM)/929/2025	19-11-2025	UTKAL BOARD AND PAPER MILLS LIMITED VS M/S R. D. CONSTRUCTION AND ORS.	SS S WANI	8750618722	sswaniassociates@gmail.com	07-11-2025
					CS (COMM)/930/2025	19-11-2025	STATE BANK OF INDIA VS MOHD AZAD SOLE PROP NAAZ TAILORS AND DRAPERS	VARUN CHANDIOK	9818365119	office.chandiok@gmail.com	13-11-2025
					MISC DJ/1233/2025	19-11-2025	TATA CAPITAL HOUSING FINANCE LTD. VS SATYENDR ARYA AND ANR	SANDHYA	9971283481	sandhya@trulegal.co.in	17-11-2025
					EXECUTION (COMM.)/373/2025	20-11-2025	MEHAK EXPORTS VS TAHIR CORPORATION	SAURAV SETHI	9871332558	NA	15-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					EXECUTION (COMM.)/374/2025	20-11-2025	MEHAK EXPORTS VS B.K. SAURAV SETH ENTERPRISES		9871332558	NA	15-11-2025
					EXECUTION (COMM.)/375/2025	20-11-2025	FISHPOND DESIGN STUDIO VS DEEPAK I2CURE PVT LTD THROUGH ITS KUMAR DIRECTOR ANIL KEJRIWAL		9958688517	deepakmenon1986@gmail.com	17-11-2025
					MISC DJ/1236/2025	20-11-2025	RIGS INFRASTRUCTURE PRIVATE LIMITED VS BCM LOGISTICS GAUTAM SOLUTIONS	KAUSHAL GAUTAM	9811101934	officeofkaushalgautam@gmail.com	10-11-2025
					CS (COMM)/938/2025	21-11-2025	BHUSHAN DEALMARK PRIVATE LIMITED VS SHAPOORJI PALLONJI AND COMPANY PRIVATE LIMITED	S S WANI	8750618722	sswaniassociates@gmail.com	13-11-2025
					CS (COMM)/939/2025	21-11-2025	BENTLEY SYSTEMS INC. AND ANR VS MR. AGAM MATHUR AND ANR	SHANTANU SAHAY	0120-4059300	SHANTANU@ANANDANDANAND.COM	17-11-2025
					EXECUTION (COMM.)/377/2025	22-11-2025	BOJ LIMITED YUGEN KISHA VS GIRISH SHARMA	CHIRAYU JAIN	7406073670	chamberschirayuj@gmail.com	21-11-2025
					EXECUTION (COMM.)/378/2025	22-11-2025	TRIVENI CARGO EXPRESS INDIA PRIVATE LIMITED VS ACCURATE FREIGHT LOGISTICS	RAJESH KUMAR	996818255	rkwardhia@gmail.com	08-11-2025
					CS (COMM)/946/2025	22-11-2025	NAMROJ SINGH MALIK VS SJSC UNISON PVT. LTD. AND ORS.	SHEKHAR NANAVATY	8860166368 AND 8851287157	SHEKHARNANAVATY@GMAIL.COM	19-11-2025
					EXECUTION (COMM.)/380/2025	26-11-2025	CANARA BANK VS V HANDLOOM AND ANR	KESHU CHAUDHARY	9711275697 AND 9910482995	reshuadvocate@gmail.com	22-11-2025
34	MS. NIRJA BHATIA, JUDGE (COMMERCIAL COURT-07) DIGITAL SOUTH-EAST, SAKET COURT	SOUTH-DISTRICT EAST	NIL	MISC(DJ)	1185/25	01.11.2025	UTTAR PRADESH RAJKIYA VS VEDANG SOFT PVT.LTD	SHIVANK PRATAP SINGH	9911797547	shivank@spslaw.co.in	27.10.2025
				MISC(DJ)	1186/25	03.11.2025	M/S HIGH FIVE GLOBAL NETWORKS PVT LTD VS M/S MYMOBIFORCE HOPEFLOATES PVT. LTD.	SURBHI SBHASKAR	8808898964	ppglegal@ppglegal.com	28.10.2025
				EX (COMM)	370/25	15.11.2025	CAP. ASHOK CHAUDHARY VS M/S ALLIANCE AIR AIRLINES	RAJ KUMAR	9810007606	advrajkumar@gmail.com	01.11.2025
				EX (COMM)	366/2025	11.11.2025	M/S NETLAB SOLUTION (INDIA) PVT. LTD VS M/S SVASTIKA INFOTECH LLP	MANOJ KUMAR	9810675719	advocatesindia@yahoo.co.in	29.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				EX (COMM)	365/2025	11.11.2025	RAMAN SHARMA VS RAKESH KUSHWAHA	ADV. WASIM KHAN	7982268882	wasimm.khan04@gmail.com	04.11.2025
				EX (COMM)	367/2025	12.11.2025	STATE BANK OF INDIA VS KHANNAPPA LD	RANI BHARDWAJ	9643680913	rbhardwajassociate@gmail.com	06.11.2025
				CS (COMM)	901/2025	06.11.2025	KAYPEE BEVERAGES PVT. LTD. VS SHIV KUMAR GANDHI	ABHINAV TYAGI	9818930143	ABHINAVTYAGI800@gmail.com	27.09.2025
				CS (COMM)	908/2025	13.11.2025	SAURABH PRINTERS VS PROFICIENCY	ANIL ANAND	9811721209	anilanand@gmail.com	04.11.2025
				CS (COMM)	926/2025	17.11.2025	VIVEK GUPTA VS LACHMI DEVI	KUSHAGRA BANSAL	9999448797	kushgrabansal@akasociates.org.in	10.11.2025
				CS (COMM)	937/2025	20.11.2025	M/S PRINT AID ENTERPRISES PVT LTD VS MAURYA PRINTERS PVT LTD	RAJENDRA YADAV	9312046733	yadavrazen@gmail.com	17.11.2025
				CS (COMM)	949/2025	22.11.2025	M/S E3 PANEL INDUSTRIES VS VISHNU KUMAR	TARUN GULYANI	7827867679	e3legal@gmail.com	15.11.2025
				CS (COMM)	945/2025	22.11.2025	STATE BANK OF INDIA VS RAJ KUMAR	VARUN CHANDIOK	9818365119	CHANDIOK@GMAIL.COM	19.11.2025
				CS (COMM)	964/2025	28.11.2025	BANK OF BARODA VS PRATEEK AGARWAL	RAJNISH KR. BANYAL	9810872353	Rajnish-122@yahoo.co.in	21.11.2025
				CS (COMM)	966/2025	28.11.2025	JALANDHAR PANDIT VS L & T SUCG	BAIDYANATH SAH	9811235790	adv.bnsah@gmail.com	22.11.2025
				CS (COMM)	967/2025	28.11.2025	M/S THE SOUND VS ICRI LIFE SCIENCE PVT. LTD.	MADHUMITHA KESAVAN	8951780808	advradhumithakesavan@gmail.com	07.11.2025
				EX (COMM)	381/2025	24.11.2025	M/S SUVI EXPORTS VS M/S ZEUS FATIONS	MOHIT KUMAR	7302681737	advocatemohit1820@gmail.com	11.11.2025
				EX (COMM)	382/2025	24.11.2025	M/S IDEST ASSOCIATES VS M/S COCO COMPUTER SERVICE	SHAHZEB AHMED	9911150016	shzeb.ahmed@acechambers.in	05.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS (COMM)	1244/2025	21.11.2025	BANK OF BARODA VS POOJA YADAV	RAJNISH KR. BANYAL	9810872353	rajnish-122@yahoo.co.in	20.11.2025
				OMP(I) (COMM)	103/2025	06.11.2025	M/S GRAND SLAM FITNESS VS HEALTH PRO ENTERPRISE	PRANAV GUPTA	9958123005	pranav@pgoffice.co.in	14.10.2025
				OMP(I) (COMM)	109/2025	21.11.2025	M/S DJT FINANCIAL SERVICES VS MR. OM PRAKASH PANDEY	SIDDHANTH MALIK	9205437671	adv.siddhanthmalik23@gmail.com	15.11.2025
				CS (COMM)	947/2025	22.11.2025	MANASH LIFESTYLE PVT LTD. VS NAIVAM ENTERPRISES	AYUSH DEY	9818823289	ininfo@deyandkumarhar.com	19.11.2025
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	39 BLOCKII	CS COM/878/25	CS COM/878/25	01.11.2025	SUPREME CIRCUITS THROUGH ITS PROPRIETOR V/S MS DRJHA AUTO INDUSTRIES	LOKESH NATH	9910515215	ADVLOKESH864GMAIL.COM	28.10.2025
				CS COM/885/25	CS COM/885/25	03.11.2025	ABRARI GADJET RADING PVT. LTD V/S SKYEVO ONE STOP	SUMIT KUMAR CHAUHAN	9599 501822,	SEMPER.FIDETIS.JUS@GMAIL.COM	28.10.2025
				CS COMM/AWARD BY ARB COMM/95/25	CS COMM/AWARD BY ARB COMM/95/25	07.11.2025	KOTAK MAHINDRA PRIME LTD V/S DEEPESH	KUSHALKUMAR	7009793548	: RISHABH.ERUDITELEG@;YQJ;1L~M	02.09.2025
				CS COMM/898/25	CS COMM/898/25	07.11.2025	ANKUR DABAS V/S DDA	HARDAYAL SINGH	8178382629	hdm2@rediffmail.com	02.11.2025
				EX COM AWARD BY ARB COMM/ 96/25	EX COM AWARD BY ARB COMM/ 96/25	10.11.2025	INDIABULLS ENTERPRISES V/S NITYANANDA FARAK	SUNIL WALI	9654981794	WALIADVOCATE@GMAIL.COM	27.10.2025
				CS/COMM/902/25	CS/COMM/902/25	11.11.2025	PNB V/S DEVENDRA RAWAT	K.K. MUDGIL	7838821105,	kkmudgil29@gmail.co	02.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP(I) COMM/106/25	OMP(I) COMM/106/25	13.11.2025	TATA CAPITAL HOUSING FINANCE LIMITED V/S SUKANTA DAWN	TRULEGAL SOLUTIONS	9971283481	sandhya@trulegal.co.in	06.11.2025
				CS/COMM/944/25	CS/COMM/944/25	21.11.2025	INTERCORP BIOTECH PVT. LTD V/S NUTRAX BIOTECH PVT. LTD.	RAJAT MATHUR	9811556470	rajat.mathur@bsmlav.in	14.11.2025
				CS/COMM/950/25	CS/COMM/950/25	24.11.2025	M/S STYLE BY SHRENEVAIBHAV THROUGH PARTNER V/S DIVYA COLLECTION	VAIBHAV SHAHI	7292099647	info@maestrolegal.in	06.10.2025
				CS/COMM/951/25	CS/COMM/951/25	26.11.2025	M/S PIONEER LOGISYS PVT. LTD. V/S HARMINDER KAUR	YOGESH SANKHLA	9555860007	sankhlaassociates000@gmail.com	15.11.2025
				CS/COMM/979/25	CS/COMM/979/25	21.11.2025	BENTLEY SYSTEMS V/S ROTER LEHMANN	ANKUR KATYAL	9811809439	ankurkatyal@asklegal.in	17.11.2025
				CS/COMM/980/25	CS/COMM/980/25	21.11.2025	BENTLEY SYSTEMS V/S BETHEL DESIGN	ANKUR KATYAL	9811809439	ankurkatyal@asklegal.in	17.11.2025
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	CS COMM 74	3031/2025	03-11-2025	ARIF KHAN VS SHAILENDRA SIGH	SH ABDUL SALAM	9810429488	officealam123@gmail.com	01.11.25
			209	CS COMM 74	3055/2025	04-11-2025	PAWAN KUMAR MAHESHWARI VS AMOD RAI	SH MANOJ KUMAR	7827052969	adv.manoj18@gmail.com	04.11.25
			209	OMP COMM 73	3060/2025	06-11-2025	AXIS BANK LTD. VS GHANSHYAM @ MONU AND ANR	SH NIRAJ KUMAR	9811306559	nirajkumar1976@gmail.com	06.11.25
			209	OMP COMM 73	3061/2025	06-11-2025	AXIS BANK LTD. VS KULDIP AND ANR	SH NIRAJ KUMAR	9811306559	nirajkumar1976@gmail.com	06.11.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			209	OMP COMM 73	3065/2025	06-11-2025	AXIS BANK LTD. VS RAVI AND ANR	SH NIRAJ KUMAR	9811306559	nirajkumar1976@gmail.com	06.11.25
			209	CS COMM 74	3068/2025	06-11-2025	AMNINDER KAUR VS SORTING HATSOLUTIONS PVT. LTD.	SH S.S. PARGAI	9213126500	sspargai@gmail.com	06.11.25
			209	CS COMM 74	3114/2025	10-11-2025	MAHESH SHARMA VS BATA INDIA LTD.	SH PARAMJEET BHATI	9871127124	legal@oberoisrlegal.com	10.11.25
			209	CS COMM 74	3158/2025	13-11-2025	YOUNG ENTERPRISES VS AMBUJ HOTEL AND REAL ESTATE PVT. LTD.	SH KARAN LUTHRA	9810259213	office@karanluthra.co.in	13.11.25
			209	ARB.A COMM	3170/2025	14-11-2025	RCC INFRAVENTURES LTD. VS ADO ADDITIVES TECHNOLOGIES LTD.	SH RAJARSHI SINGH	9873547805	amrita@adpchamber.s.in	14.11.25
			209	CS COMM 74	3176/2025	15-11-2025	SHIVA ASPHALTIC PRODUCTS PVT. LTD. VS RAJ KUMAR SACHDEVA	SH VARUN GARG	9624786054	varun@sarvottamlaw.com	15.11.25
			209	CS COMM 74	3177/2025	15-11-2025	MANOJ KR JAIN VS NAVDEEP VARSHNEY	SH VINAY KUMAR MISHRA	9910973311	remedium09@gmail.com	15.11.25
			209	CS COMM 74	3191/2025	17-11-2025	ACCREDITED CONSULTANTS PVT. LTD. VS ARK DIAGNOSTIC SYSTEM PVT. LTD.	SH NEERAJ KUMAR JHA	9811090737	nkjlegal07@gmail.com	17.11.25
			209	CS COMM 74	3200/2025	18-11-2025	INNOVA LIGHTING SOLUTION VS SWADESHI INNOVATION PVT. LTD.	SH ANKIT DIXIT	9871878505		18.11.25
			209	CS COMM 74	3205/2025	19-11-2025	BANSAL SALES CORP. PVT. LTD. VS NK LOGISTICS PVT. LTD.	SH VINAYAK BHARDWAJ	9810400291	gnaggarwal.co@gmail.com	18.11.25
			209	CS COMM 74	3212/2025	19-11-2025	BACHAN IMPEX VS ABDUL RAJJAK	SH AKHIL KUMAR	9899898800	advocateakhilswami@gmail.com	19.11.25
			209	CS COMM 74	3253/2025	22-11-2025	CHINTAMANI FINLEASE LTD VS MS METRO BUISINESS MACHINES SPARES	SH V. K. SINGH	9810144934	vrijesh.k.singh@gmail.com	22.11.25
			209	CS COMM 74	3275/2025	26-11-2025	ASHOKA DEALS VS GREEN CIRCLE MEDIA	SH SANJEEV KUMAR SHUKLA	9811015643	sanjeevshukla.adv@gmail.com	26.11.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			209	CS COMM 74	3283/2025	27-11-2025	KAPIL DUTT SHARMA VS KINGSON BUILDTECH PVT. LTD.	SH VIPIN KUMAR	9891113768	vipinkumaradvocate96@gmail.com	26.11.25
			209	CS COMM 74	3285/2025	27-11-2025	ANIL KR. BATLA VS TRIANGKES CONSOLIDATED LTD.	SH SURESH AGARWAL	9811140995		27.11.25
			209	CS COMM 74	3293/2025	27-11-2025	BANK OF INDIA VS JAYA BAKSHI	DR SUMIT KUMAR	8826307745	sumitkumar.cnlu271@gmail.com	27.11.25
			209	CS COMM 74	3301/2025	28-11-2025	SHIV KUMAR VS HITESH	SH HARJEET NARANG	9891373754		28.11.25
			209	CS COMM 74	3305/2025	28-11-2025	RUPESH JAIN VS ITES HORIZON P. LTD.	SH VISHI SHARMA	7838256987	vsvs001@gmail.com	28.11.25
			209	CS COMM 74	3306/2025	28-11-2025	RAJEEV SINGHAL VS FORTUNESH PHARMACEUTICALS INDIA P. LTD.	SH UMESH KUMAR	9654909310	umeshkumar177121@gmail.com	28.11.25
			209	CS COMM 74	3320/2025	01-12-2025	PUNJAB NATIONAL BANK VS CAPTAN ALI	SH SANJAY KUMAR VERMA	9871980045	sanjayk1908@gmail.com	28.11.25
			209	CS COMM 74	3322/2025	29-11-2025	UNION BANK OF INDIA VS PRADEEP GOEL	SH AMIT KUMAR MISHRA	9717743446	amitmishramanu14@gmail.com	28.11.25
			209	CS COMM 74	3325/2025	29-11-2025	NITISH JAIN VS ROHIT KAKKER	SH DEEPAK SHARMA	9891414143	deepaklegal0505@gmail.com	29.11.25
			209	CS COMM 74	3327/2025	01-12-2025	PUNJAB NATIONAL BANK VS MANJU VERMA	SH SANJAY KUMAR VERMA	9871980045	sanjayk1908@gmail.com	29.11.25
			209	CS COMM 74	3329/2025	01-12-2025	PUNJAB NATIONAL BANK VS YOGESH BHATI	SH DEOKANT TRIPATHI	9711332383	deokanttripathi2@gmail.com	29.11.25
			209	CS COMM 74	3334/2025	02-12-2025	BOB VS MOHD. BILAL SAIFI	MS SUDHA SHUKLA	9899913203	advsudhashukla@gmail.com	29.11.25
			209	CS COMM 74	3337/2025	01-12-2025	BANK OF BARODA VS ABHISHEK KAUSHIK	SH RAJNISH KR. BANYAL	9810872353		29.11.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	OMP COMM 73	3036/2025	03.11.2025	SUCCESSIVE TECHNOLOGIES PVT. LTD. VS GAURAVENDRA SINGH AND ORS.	SH DIVYE CHUGH	9971920913	chugh.divye@gmail.com	01.11.25
			101	OMP COMM 73	3062/2025	07.11.2025	AXIS BANK LTD. VS SURENDRA SINGH AND ANR	SH NIRAJ KUMAR	99811306559	nirajkumar1976@gmail.com	06.11.25
			101	OMP COMM 73	3063/2025	07.11.2025	AXIS BANK LTD. VS ANOOP KUMAR AND ANR	SH NIRAJ KUMAR	99811306559	nirajkumar1976@gmail.com	06.11.25
			101	OMP COMM 73	3064/2025	07.11.2025	AXIS BANK LTD. VS SHAKTI SAINI AND ANR	SH NIRAJ KUMAR	99811306559	nirajkumar1976@gmail.com	06.11.25
			101	OMP COMM 73	3066/2025	07.11.2025	AXIS BANK LTD. VS SONU CHAUHAN AND ANR	SH NIRAJ KUMAR	99811306559	nirajkumar1976@gmail.com	06.11.25
			101	CS COMM 74	3075/2025	06.11.2025	BATRA BREWERIES AND DISTILLERIES PVT. LTD. VS SUENDER GUPTA	SH RAJEEV K STEWARI	99312276651	r.tewari88@gmail.com	06.11.25
			101	CS COMM 74	3077/2025	06.11.2025	PUNJAB NATIONAL BANK VS KOMAL	SH PARAS AGGARWAL	99810600656	parasaggarwaladv@gmail.com	06.11.25
			101	CS COMM 74	3125/2025	12.11.2025	PRATYAKSH AGGARWAL VS THE PERFECT FINISH	SH KUNAL KANT	99811489333	Kunalkant333@gmail.com	11.11.25
			101	CS COMM 74	3141/2025	12.11.2025	SAMIKSHA GARG AND ASSOCIATES VS DOZERS AND DOZERS LTD.	SH B. S. BAGGA	99818717198	balvinderbagga@gmail.com	12.11.25
			101	CS COMM 74	3163/2025	14.11.2025	SIDHANKAR ENTERPRISES LLP VS GROCERIES IMPEX	SH RANJIT KUMAR SINGH	99310937484	advocateranjitkumar@yahoo.com	13.11.25
			101	CS COMM 74	3167/2025	15.11.2025	JABBAR ALI VS SINGHAL METALOYS PVT. LTD.	SH BHARAT BHUSHAN	9910403763	advbharatbhushan328@gmail.com	14.11.25
			101	CS COMM 74	3169/2025	14.11.2025	CANARA BANK VS AJEET SINGH RAWAT	SH BABU MALAYIL			14.11.25
			101	CS COMM 74	3175/2025	15.11.2025	RAHUL GUPTA VS NKG INDRASTRUCTURE LTD.	SH N.K.RATHI	99811263109	nkrathiadv@yahoo.com	15.11.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			101	OMP COMM 78	3203/2025	18.11.2025	ANJU GARG VS KOTAK MAHINDRA PRIME LTD.	MS ANJALI DHAWAN	9910912497	yatinlegal@gmail.co m	18.11.25
			101	OMP COMM 78	3218/2025	20.11.2025	RD INSTITUTE OF VOCATIONAL STUDIES VS SHIV KUMAR	MS SIMRAN KHORANA	8527759101	divitavyasadv@gmail. com	19.11.25
			101	CS COMM 74	3221/2025	21.11.2025	ANINDYA KANTI BISWAS VS HIMANSHU MAITY PROP TUHIN PRAKAHANI	SH SACHIN RAI	7011340090	rai7.sachin7@gmail.c om	20.11.25
			101	CS COMM 74	3288/2025	27.11.2025	UPSURGE LABS PVT. LTD. VS AND KIA TRADING INDIA PVT LTD	SH SHRESTH CHOUDHARY	9999971459	kumarshikar11@gmai l.com	27.11.25
			101	CS COMM 74	3292/2025	27.11.2025	STATE BANK OF INDIA VS THAKUR RAJNEESH	MS SHALINI UPDHYAY	9899408618	shaliniupdhyay.advoc ate@gmail.com	27.11.25
			101	CS COMM 74	3295/2025	28.11.2025	STATE BANK OF INDIA VS HEMLATA	MS SUCHITA DIXIT	8896932838	agnihotrisuchita@gm ail.com	27.11.25
			101	CS COMM 74	3297/2025	28.11.2025	MAHARANI GEMS PVT. LTD. VS SHALINI GOLA	SH ANURAG GARG	9650129997	ankurgarglaw@gmail. com	27.11.25
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	---DO--	C.S.(COMM)	123/2025	14-10-2025	IDBI BANK LTD VS RAHUL JAIN	SATISH KUMAR	9911191050	satish@k1findia.com	11-10-2024
			---DO--	C.S.(COMM)	124/2025	17-10-2025	VIRENDRA KUMAR JAIN VS CHANDER BHAN	ASHOK AGARWAL	8851403309	agarwal71@yahoo.co m	10-10-2025
			---DO--	C.S.(COMM)	125/2025	25-10-2025	STANDARD TRADERS VS REEKOMED HEALTHCARE AND SURGICAL PRODUCTS	GULSHAN SHARMA	9891150888, 8076955090	gulshansharma1974 @gmail.com	17-10-2025
			---DO--	C.S.(COMM)	126/2025	27-10-2025	MOHD NAWAB VS RIYAZ AKBAR	SHIVESH SINGH, MOHIT KUMAR	8791673106	bhardwajmohit29922 @gmail.com	108-10-2025
			---DO--	C.S.(COMM)	127/2025	31-10-2025	BANK OF BARODA VS LIYAKAT ALI	UMESH JOSHI	9910568669	advumeshjoshi@gma il.com	30-10-2025
			---DO--	C.S.(COMM)	128/2025	31-10-2025	BANK OF BARODA VS SUDHA SHARMA	UMESH JOSHI	9910568669	advumeshjoshi@gma il.com	30-10-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			---DO--	EX. (COMM)	81/2025	04-10-2025	BANK OF MAHARASHTRA VS VISHAL	RAKESH KUMAR	9891691568	rakesh.advot@gmail. com	16-09-2025
			---DO--	EX. (COMM)	82/2025	04-10-2025	BANK OF MAHARASHTRA VS SANDEEP MALIK	RAKESH KUMAR	9891691568	rakesh.advot@gmail. com	16-09-2024
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, NEW COURT BUILDING	CS (COMMERCIAL)	03-11-2025	CS (COMM)/630/2025	UPGRID SOLUTIONS PRIVATE LIMITED VS PYAR MOHAMAD, SOLE PROPRIETOR OF SANJEEV AND PYAR MOHAMAD CHARGING POINT	KRITIKA TUTEJA	9643008880	contact@aaalegal.pro	28-10-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	04-11-2025	EX. - AWARD BY ARB./48/2025	KOTAK MAHINDRA PRIME LTD VS BRIJ LAL	AMIT KUMAR SINHA	9990659331	kmpspartner@gmail. com	04-10-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	04-11-2025	EXECUTION (COMM.)/232/2025	VED PRAKASH VS RINKU KUMAR	AMERENDRA KUMAR JHA	9910587545	amerendrakumarjha@gmail.com	15-10-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	04-11-2025	EXECUTION (COMM.)/233/2025	HANUMAN ENTERPRISES SOLE PROPRIETOR SUNIL GOYAL VS MS SHREE GANESH BUILDTECH CONSTRUCTION PVT LTD	PANKAJ GUPTA	9891488565	guptapankajo12@gmail.com	17-10-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	04-11-2025	CS (COMM)/632/2025	BANK OF BARODA VS ANIL KUMAR	GEETANJALI SHARMA	8447833470	advocate.134@gmail. com	31-10-2025
			301, NEW COURT BUILDING	CS/COMMERCIAL	04-11-2025	MISC DJ/1002/2025	SHARDA RANI VS SANJAY GUPTA	H K MONGA	9999495500	mongahk@yahoo.co m	06-10-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, NEW COURT BUILDING	CS (COMMERCIAL)	04-11-2025	MISC DJ/1003/2025	SUNIL GOYAL SOLE PROPRIETIOR VS SHREE GANESH BUILDTECH CONSTRUCTION	PANKAJ GUPTA	9891488565	guptapankaj012@gm ail.com	16-10-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	06-11-2025	EXECUTION (COMM.)/235/2025	PRV INDUSTRIES LLP VS M/S DURGA AUTO PRODUCTS AND ANR	VIDIT GUPTA	9910995511	a445defcol@gmail.co m	04-11-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	10-11-2025	CS (COMM)/638/2025	PARADISE CHEMICALS VS VAVEDA POLY INDUSTRIES PVT LTD	PANKAJ SHARMA	9999604797	pankajsharmalc2@g mail.com	03-11-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	10-11-2025	CS (COMM)/639/2025	PARADISE CHEMICALS VS NANDI IRRIGATION SYSYSTEMS	PANKAJ SHARMA	9999604797	pankajsharmalc2@g mail.com	03-11-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	12-11-2025	CS (COMM)/648/2025	MANISH KUMAR JAIN VS IHBAS AND ORS	SUDHIR KUMAR SHARMA	9811736052	sksadv4u@gmail.com	06-11-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	13-11-2025	EX. - AWARD BY ARB./52/2025	SUNDARAM FINANCE LTD VS RAM PRAKASH MAHTO	NITIN MEHTA	8802218291	advocate.mehtaassoci ate09@gmail.com	07-11-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	13-11-2025	MISC DJ/1033/2025	TRUPATI OVERSAS VS SANJEEV BHATNAGAR	SATISH KUMAR	9211786420	satishkumar@gmail.c om	12-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, NEW COURT BUILDING	CS (COMMERCIAL)	14-11-2025	CS (COMM)/652/2025	JAI PRAKASH SINGHAL VS SATISH MITTAL	SONU PANDEY	9599454759	advocateskpandey2018@gmail.com	11-11-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	17-11-2025	CS (COMM)/654/2025	VIKAS JAIN VS JAWED TRADERS	RUCHI JAIN	9136784129	ruchij642@gmail.com	13-11-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	19-11-2025	CS (COMM)/657/2025	PIYUSH JAIN VS VIJAY AGGARWAL	MANOJ MITTAL	9971165471	manoj802k@gmail.com	13-11-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	20-11-2025	EXECUTION (COMM.)/243/2025	KAMAL KUMAR VS PADMAWATI HANDLOOM PRIVATE LIMITED	PRASHANT KUMAR SHARMA	9873004308	prashant75sharma@gmail.com	14-11-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	21-11-2025	CS (COMM)/663/2025	MAHAVEER KUMAR VS SHANKAR SINGH	NEELAM MALIK	7303296156	neelam.malik8512@gmail.com	13-11-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	24-11-2025	OMP (T) (COMM/1/2025	SAURABH AGARWAL VS NEOGROWTH CREDIT PVT LTD	BHAVYA JAIN	8696096997	adv.bhavya.jain@gmail.com	18-11-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	24-11-2025	CS (COMM)/666/2025	BANK OF INDIA VS MOHD ISHTEYAQE ALI	V P TIWARI	9990182901	vpitiwariadvocate@gmail.com	20-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, NEW COURT BUILDING	CS (COMMERCIAL)	26-11-2025	EXECUTION (COMM.)/246/2025	FAROOK VS FAISAL		O AGGARWAL	9899695533	opaggarwal@gmail.co m	13-11-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	26-11-2025	CS (COMM)/668/2025	PIONEER PAINTS PRIVATE LIMITED VS KULMEET OBEROI		DINESH KUMAR	9891215075	dineshadv1965@gmai l.com	22-11-2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	29-11-2025	CS (COMM)/672/2025	PRIYANKA BHATNAGAR VS MAMTA SHARMA AND OTHERS		SARAVJEET SINGH	9818365842	aryender@gmail.com	24-11-2025
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	01-11-2025	CS (COMM)/629/2025	SARAOGI SUPER SALES PVT LTD VS MADAM LADIES WEDDING MALL		VARUN BEDI(P),	8285672608	advocatevarunbedi@ gmail.com	01-11-2025
			ROOM NO 208	COMMERCIAL	04-11-2025	CS (COMM)/635/2025	THE JAMMU AND KASHMIR BANK LTD THROUGH ITS AUTHORIZED OFFICER VS HRIDAY MEENA AND ORS		HARI SHANKER(P),	9643638381	rathijigyasa12@gmai .com	04-11-2025
			ROOM NO 208	COMMERCIAL	07-11-2025	CS (COMM)/637/2025	MANOJ JAIN VS BASANT KUMAR		CHHETARPAL SINGH(P),	8860004188	anilrakhra@hotmail.co m	07-11-2025
			ROOM NO 208	COMMERCIAL	07-11-2025	CS (COMM)/636/2025	AKNA MEDICAL PRIVATE LIMITED VS UKAR HEALTHCARE PRIVATE LIMITED		MAHENDER KUMAR ARYA(P),	911145017167	ankur@khandelwalch ambers.com	07-11-2025
			ROOM NO 208	COMMERCIAL	10-11-2025	CS (COMM)/643/2025	NITA DEVI SHRIMAL VS SANJAY KHANNA		SHRESHTH JAIN(P),	9871206484	shreshth@lawkins.in	10-11-2025
			ROOM NO 208	COMMERCIAL	10-11-2025	CS (COMM)/642/2025	VLK ASSOCIATES PVT LTD VS NYSAA RETAIL PRIVATE LIMITED		MANISH KUMAR(P),	9968466963	ADVOCATEMANISH KUMAROUTLOOK.CO M	10-11-2025
			ROOM NO 208	COMMERCIAL	10-11-2025	CS (COMM)/641/2025	SUDHA GUPTA VS HERITAGE INFRASPACE (INDIA) PVT LTD		RAHUL NEGI(P),	9650293523	rahulnegiadv@gmail. com	10-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			ROOM NO 208	COMMERCIAL	11-11-2025	CS (COMM)/644/2025	PRAVEEN KUMAR GARG AND ANOTHER VS MANGALSHREE CO OP URBAN THRIFT AND CREDIT SOCIETY LTD	MOHAMMAD FAEEM(P),	9811179209	RNDUBEYANASSOCIATES202@GMAIL.COM	11-11-2025
			ROOM NO 208	COMMERCIAL	11-11-2025	CS (COMM)/646/2025	STATE BANK OF INDIA VS SONU TEOTIA	SUBBRAT TRIPATHI(P),	7503304021	subrattripathi67@gmail.com	11-11-2025
			ROOM NO 208	COMMERCIAL	11-11-2025	CS (COMM)/645/2025	STATE BANK OF INDIA VS PRAMOD KUMAR	ARUN SHARMA(P),	9810220905	arunaambuj@gmail.com	11-11-2025
			ROOM NO 208	COMMERCIAL	18-11-2025	CS (COMM)/656/2025	MANJU JAIN PROP OF MS IKON WIRES INDIA REPRESENTED BY ITS AR SH MOHAN LAL JAIN VS MR ASHOK GULATI PROP OF M/S	JAGRITI JAIN(P),	8527506427	kawfurn@ybsikyedkagak.com	18-11-2025
			ROOM NO 208	COMMERCIAL	19-11-2025	CS (COMM)/659/2025	MS SVARA SALES CORPORATION VS MS DADHI VALA MANUFACTURES CONSULTANTS PVT LTD	BHOPAL SINGH(P),	9818164037	bsinghk162@gmail.com	19-11-2025
			ROOM NO 208	COMMERCIAL	20-11-2025	CS (COMM)/662/2025	BREWBAKES HOSPITALITY AND SONS PVT LTD VS GAUTAM SHARMA	PRAN KRISHNA JANA	9811294972	advprankrishna@gmail.com	20-11-2025
			ROOM NO 208	COMMERCIAL	24-11-2025	CS (COMM)/667/2025	MUNEESH MONGA VS MAYANK JAIN	JAYENDRA MISHRA(P),			24-11-2025
			ROOM NO 208	COMMERCIAL	04-11-2025	EXECUTION (COMM)/234/2025	PRAKASH BROTHERS VS M/S SHREE RADHEY KRISHNA SALES	MANISH SINGHAL(P),	9811529112	adv.manishsinghal@gmail.com	04-11-2025
			ROOM NO 208	COMMERCIAL	17-11-2025	EXECUTION (COMM)/240/2025	VLK ASSOCIATES PRIVATE LIMITED VS ANKIT CHAUHAN	MANISH KUMAR(P),	9968466963	aormanishkumar@gmail.com	17-11-2025
			ROOM NO 208	COMMERCIAL	20-11-2025	EXECUTION (COMM)/244/2025	IDBI BANK LTD VS NAGESH KUMAR	VIVEK KUMAR(P),	9811867703	kumarvivekadv@gmail.com	20-11-2025
			ROOM NO 208	COMMERCIAL	22-11-2025	EX - AWARD BY ARB/53/2025	SANDEEP AGGARWAL VS PRITI GROVER	MONICA GOEL(P),	9971853567	advocatemonicagoel@gmail.com	22-11-2025
			ROOM NO 208	COMMERCIAL	26-11-2025	EXECUTION (COMM)/248/2025	DEVINDER SINGH VS RAJ TOMAR	PIYUSH GUPTA(P),	997606007	advramanbhatia@gmail.com	26-11-2025
			ROOM NO 208	COMMERCIAL	03-11-2025	EXECUTION (COMM.)/229/2025	RAJESH MEHRA VS ARSHAD	AJAY RAJ	9871901190	rajajay@yahoo.com	03-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			ROOM NO 208	COMMERCIAL	03-11-2025	EXECUTION (COMM.)/230/2025	REWANT RAM JATT VS DEEPAK NATNANI	AJAY RAJ	9871901190	rajajay@yahoo.com	03-11-2025
			ROOM NO 208	COMMERCIAL	03-11-2025	EXECUTION (COMM.)/231/2025	RAJESH MEHRA VS RIHAN	AJAY RAJ	9871901190	rajajay@yahoo.com	03-11-2025
			ROOM NO 208	COMMERCIAL	15-11-2025	MISC DJ/1037/2025	NGB DIAGNOSTICS VS SANDOR LIFE SCIENCE PRIVATE LIMITED	RAJ KUMAR RATHORE	9811010286	rathorerajkumar@ya ho.com	15-11-2025
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA			MISC DJ 998/2025	03.11.2025	ANKIT JAIN VS HITESH KUMAR	DUSHYANT SISODIYA	8527734300	SISODIYA2004@RE DIFFMAIL.COM	03.11.2025
					CS(COMM) 633/2025	04.11.2025	SARAOGI SUPER SALES PVT LTD VS DEEPAK SINGH SOLANKI	VARUN BEDI	8285672608	advocatevarunbedi@ gmail.com	31.10.2025
					EX(COMM) 236/2025	07.11.2025	VIKASH NAHAR VS MS ARVIND KUMAR AND SONS	SIDDHANT DHINGRA	9650677902	sidhantdhingpa@ga mil.com	06.11.2025
					CS(COMM) 640/2025	10.11.2025	UNION BANK OF INDIA VS RAJENDER	SAMARENDER KUMAR	9999114922	samarendrakradv@ya hoo.com	04.11.2025
					MISC DJ 1017/2025	10.11.2025	HAVELLS INDIA PVT LTD VS VIJAY	NITIN GUPTA	9548745164	nitinadv@gmail.com	10.11.2025
					CS(COMM) 633/2025	11.11.2025	NITA DEVI SHRIMAL VS ANIL KHANNA	SHRESHTH JAIN	9871206484	shresth@lawkins.in	07.11.2025
					MISC DJ 1027/2025	11.11.2025	NORTECH FERRO ALLOYS PVT LTD VS TUF METALLURGICAL PVT LTD	NARESH PANDIT	9319919165	contact@tlaspartners. org	07.11.2025
					CS(COMM) 649/2025	12.11.2025	BIMLESH KUMAR SINGH VS TARUN KATARIA	PRACHI	9873549477	prachi1160@gmail.co m	06.11.2025
					CS(COMM) 651/2025	13.11.2025	XENON PHARMA PVT LTD VS KULDEEP KAPOOR	SURFEE HAIDER	9810078786	naveenchandra502@ gmail.com	15.11.2025
					CS(COMM) 650/2025	13.11.2025	M/S TIRUPATI STRUCTURAL LTD VS ASHOK KUMAR SINGH	DILIP AGGARWAL	9811650040	dilip_agarwal174@re diffmail.com	11.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					EX(COMM) 239/2025	17.11.2025	MANISH KUMAR V/S VIJAY KHANDELWAL	HARI SHANKER	9811562356	adv.vyasarun@gmail. com	13.11.2025
					MISC DJ 1040/2025	17.11.2025	UNION BANK OF INDIA VS PRABHAT KUMAR	SANDEEP SONI	9999114922	samarendrakradv@ya hoo.com	14.11.2025
					EX(COMM) 241/2025	18.11.2025	STATE BANK OF INDIA VS M/S PADMAVATI HANDLOOMS PVT LTD & ORS	VIJAY PRAKASH	9845741548	vijayadv@gamil.com	15.11.2025
					CS(COMM) 655/2025	18.11.2025	BANK OF BARODA VS PRITI	AMIT PANCHAL	9899913203	advamitpanchal@gm ail.com	14.10.2025
					CS(COMM) 658/2025	19.11.2025	PUNJAB NATIONAL BANK VS SEEMA SHREE	JYOTI GAUTAM	7000041067	JYOTI_GAUTAM201 o@YAHOO.COM	17.11.2025
					EX(CS) 242/2025	19.11.2025	JOGINDER GARG VS BEE GEE FABRICS PVT LTD	VINEET HANS	9811268978	hansvineet@yahoo.co .in	15.11.2025
					EX(COMM) 245/2025	21.11.2025	SHREE BANKEY BEHARI FABRICS PVT LTD VS MANOJ SHARDA	RAKESH NAUTIYAL	9718565756	rakesh.nautiyal21@g mail.com	18.11.2025
					CS(COMM) 664/2025	21.11.2025	HAREY KRISHNA CABLES PVT LTD VS SHRI HARI GROUP	VARUN DEWAN	9899799332	sharma26abhishek26 @gmail.com	17.10.2025
					OMP(COMM) 15/2025	26.11.2025	INSTITUTE OF HUMAN BEHAVIOUR ALLIED SCIENCES VS ALERT PEST CONTROL	TUSHAR SANNU	9911991166	ADV.TUSHARSANN U@GMAIL.COM	19.11.2025
					EX(COMM)247/2025	26.11.2025	IDBI BANK LTD VS SACHIN VERMA	VIVEK KUMAR	9811867703	kumarvivekadvgma il.com	19.11.2025
					CS(COMM) 670/2025	27.11.2025	ACHAL KUMAR JAIN VS SANJEEV KUMAR RAMUKA	KUMAR GARG	9560570576	mailkamalgarg@gmai l.com	21.11.2025
					CS(COMM) 671/2025	28.11.2025	STATE BANK OF INDIA VS SUPRATIMA DEY	SUCHITA DIXIT	8896932838	agnihotrisuchita@gm ail.com	28.11.2025
					EX(COMM) 249/2025	28.11.2025	THE MAHARISHI PARSHU RAM COP (U) T & C SOCIETY LTD VS KISHORE KUMAR	PRAVEEN KUMAR SHARMA	9210040583	praveenadv@gmail.c om	24.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
42	SH. PAWAN KUMAR MATTO DJ (COMM- 04)	SHAHDARA	C. NO. 304	COMMERCIAL	CS (COMM)/628/2025	01.11.2025	BANK OF BARODA VS ALIM KHAN PROP OF M/S ATIF BANGEL STORE	SUDHA SHUKLA	9899913203		29.10.2025
				COMMERCIAL	CS (COMM)/631/2025	03.11.2025	DELHI ARYA PRATINIDHI SABHA VS DEEPAK KUMAR SHARMA	HITENDRA KR. NAHATA	9910290400	nahata.company@gmail.com	31.10.2025
				COMMERCIAL	CS (COMM)/634/2025	04.11.2025	JAI DURGA TRADERS PVT LTD. VS SANJAY SIKKA	MUNISH CHOKER	9873340929	MUNISHCHHOKER1980@GMAIL.COM	13.10.2025
				COMMERCIAL	EX. - AWARD BY ARB./50/2025	07-11-2025	KOTAK MAHINDRA PRIME LTD VS BABITA HARI CHAND	AMIT KUMAR SINHA	9990659331	-	04-10-2025
				COMMERCIAL	EX. - AWARD BY ARB./49/2025	07-11-2025	AXIS BANK LTD. VS LOKESH KUMAR	SHOBHA GUPTA	9811192158	srshobhagupta@gmail.com	03-11-2025
				COMMERCIAL	MISC DJ/ 1019/2025	10.11.2025	SMT. SHUBHANGI JACHAK PROP OF M/S GANRAJ ENTERPRISES VS M/S LANDMARK CRAFTS LTD.	ANSHUL GUPTA	9810294088	ADVANSHULO4@GMAIL.COM	09.10.2025
				COMMERCIAL	OMP (COMM)/13/2025	12.11.2025	KOSAN SFPL PROJECTS INDIA PRIVATE LTD VS GUPTA AND COMPANY	SUMAN TRIPATHY	9910926644	TRIPATHY.SUMAN@GMAIL.COM	07.11.2025
				COMMERCIAL	CS (COMM)/653/2025	14.11.2025	SH. HASHIM ALI VS DHUD SINGH BHERU SINGH	DILSHAD ALI	9818261222	ALIDISHAD718@GMAIL.COM	13.11.2025
				COMMERCIAL	EX. - AWARD BY ARB./51/2025	10-11-2025	PRAVEEN RAJGARHIA, PROP M/S ASSOCIATED REFRACTORIES AND MINERALS VS GUJRAT VICTORY FORGINGS PVT LTD	RAM KISHAN	9968168688	ramkishanrastogi@rediffmail.com	04-11-2025
				COMMERCIAL	EXECUTION (COMM.)/238/2025	13-11-2025	SANJEEV KAPOOR SINCE DECEASED VS VIKAS SHARMA	PARMESH TAKKAR	9999887204	takkaradvocates@gmail.com	10-11-2025
				COMMERCIAL	CS (COMM)/660/2025	19.11.2025	PUNJAB NATIONAL BANK VS SUDHIR SINGH	ADV. JYOTI GAUTAM	7000041067	JYOTI_GAUTAM2010@YAHOO.COM	18.11.2025
				COMMERCIAL	CS (COMM)/661/2025	19.11.2025	PUNJAB NATIONAL BANK VS NIROGYA FOODS PVT LTD. AND ORS.	ADV. JYOTI GAUTAM	7000041067	JYOTI_GAUTAM2010@YAHOO.COM	18.11.2025
				COMMERCIAL	OMP (COMM)/ 14/2025	20.11.2025	A S TRADERS VS IMPERIAL FASHION	RAKESH KUMAR	9711771000	RAKESH.ADVOCATE18@GMAIL.COM	18.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				COMMERCIAL	ARB. A. COMM/ 02/2025	20.11.2025	SAURABH AGARWAL VS NEOGROWTH CREDIT PVT LTD.	BHAVYA JAIN	8696096997	ADVBHAVYAJAIN@GMAIL.COM	18.11.2025
				COMMERCIAL	CS (COMM)/665/2025	21.11.2025	R B TECH ELECTRONICS PVT LTD. VS BRIGHT WESTECH SOLUTIONS LTD.	AMIT PUNJ	9810524966	AMIT.PUNJ@YAHOO.COM	14.11.2025
				COMMERCIAL	EX AWARD BY ARB. 54/2025	26.11.2025	PUNJAB KASHMIR FINANCE LTD VS SATENDRA KUMAR SINGH	MOHAN S.	9911110931	MOHAN.S@MLCPARTNERS.IN	24.05.2025
				COMMERCIAL	CS (COMM)/669/2025	26.11.2025	NARESH BHARDWAJ VS BIOCON ELECTRIC PRIVATE LIMITED AND ORS.	AMIT CHAWLA	9718689708	AMITCHAWLAAD@GMAIL.COM	22.11.2025
				COMMERCIAL	EXECUTION (COMM.)/237/2025	10-11-2025	KAPIL JAIN PROP OF KRATIKA METALS VS ANKIT SHARMA PROPRIETOR OF RUCHI ENTERPRISES	ABHISHEK TYAGI	8696096997	-	06-11-2025
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH- WEST	406	CIVIL	CS (COMM)/756/2025	01-11-2025	PUNJAB NATIONAL BANK VS TARUN KUMAR	PARAS AGGARWAL(P),	9810600656	PARASAGGARWALADV@GMAIL.COM	24-02-2026
					CS (COMM)/757/2025	01-11-2025	PUNJAB NATIONAL BANK VS RUCHIKA	PARAS AGGARWAL(P),	9810600656	PARASAGGARWALADV@GMAIL.COM	24-02-2026
					CS (COMM)/758/2025	01-11-2025	GAURAV KUMAR VS IFFCO TOKIO GENERAL INSURANCE LTD	NAVNEET GOYAL(P),	9811224831	NAVNEETGOVALADV(@GMAIL.COM	05-12-2025
					CS (COMM)/773/2025	07-11-2025	PUMA SE VS IRSHAD	GAUTAM BHASIN(P),	9999093893	ELUDICALIOA.LEGAL@OUTLOOK.COM	14-01-2026
					CS (COMM)/772/2025	07-11-2025	ADVANCE CHEMICALS VS PUNEET KUMAR TIWARI PROPRIETOR OF M/S SHANKAR ENTERPRISES	NIPUN GUPTA(P),	8130189121	NKPARTNERS@GMAIL.COM	02-12-2025
					CS (COMM)/771/2025	07-11-2025	AMS POLYMERS LIMITED VS FASHION TREE	BHASKAR VALI(P),	9910358225	OFFICE@VALI.CO.IN	15-12-2025
					CS (COMM)/777/2025	10-11-2025	UNION BANK OF INDIA VS M/S V K J INTERNATIONAL	DEEPA GUPTA(P),	9312292558	ADVOCATE.DEEPA.GUPTA@EMAIL.COM	02-02-2026
					CS (COMM)/776/2025	10-11-2025	CANARA BANK VS PAWAN KUMAR PROPRIETOR OF M/S NEW STAR ELECTRONICS	ANSHUMAN SRIVASTAVA(P),	999004162	SRI.ANSI-IU83(@.GMAIL.COM	24-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/779/2025	11-11-2025	M/S RSPL LTD VS SNEH LATA TRADING AS M/S PATHAK TRADING CO	ANIL KUMAR SAHU(P),	9810134793	ALLIPCARE@GMAIL.COM	04-02-2026
					CS (COMM)/780/2025	11-11-2025	M/S SAPPHERO HOSPITALITY LLP VS MAHESH GUPTA	RAGHAV SALUJA(P),	9990557916	raghavsalujao6@gmail.com	20-01-2026
					CS (COMM)/781/2025	11-11-2025	BALA PLASTIC INDUSTRIES VS AU SMALL FINANCE BANK LTD	RAHUL CHAUHAN(P),	384011605P	NFO@AUALEGAL.COM	02-12-2025
					CS (COMM)/790/2025	12-11-2025	M S KPG INTERNATIONAL PVT LTD VS GAURAV MAHENDRU	KUSHAGRA BANSAL(P),	9999468603	ASHISHCHAUHAN@AKASSOCIATES.ORG. IN	15-12-2025
					CS (COMM)/789/2025	12-11-2025	PUMA SE VS SANJAY BANSAL	GAUTAM BHASIN(P),	9999093893	ELUDICALIOA.LEGAL@OUTLOOK.COM	26-02-2026
					CS (COMM)/795/2025	13-11-2025	M/S MOON LIGHT INDUSTRIES VS PREM PAL	VIRENDER KUMAR PURI(P),	9811059395	PURIS_1@YAHOO.CO.IN	29-01-2026
					CS (COMM)/796/2025	13-11-2025	STATE BANK OF INDIA VS RAJ KUMAR SINGH AND ORS	GOPAL CHAND SHARMA(P),	9810210832	vijayprakash9682@gmail.com	05-12-2025
					CS (COMM)/804/2025	17-11-2025	DALIP MALIK VS SONOTEK CASSETTES COMPANY AND ORS	ANANDPRAKASH(P),	7011925147	LAWVISION27@GMAIL.COM	12-12-2025
					CS (COMM)/805/2025	17-11-2025	PANKAJ KALRA VS MOHIT WADHWA	ANSHU SHUKLA(P),	9210043774,	ADVOCATEANSHU@GMAIL.COM	08-12-2025
					CS (COMM)/806/2025	17-11-2025	AUTO FUELS VS AMRIT SAGAR	AMIT KUMAR(P),	9968717504	ASKLEGALADV@GMAIL.COM	22-01-2026
					CS (COMM)/808/2025	20-11-2025	NITIN GUPTA VS AVINASH RAJKUMAR DHOLANI	RAKESH KUMAR(P),	9711771000	RAKESH.ADVOCATES@GNNAIL.COM	01-12-2025
					CS (COMM)/809/2025	20-11-2025	GEETA VS M/S GO DIGIT GENERAL INSURANCE COMPANY	SHAINI(P),	9899354277	advocatesainio77@gmail.com	04-12-2025
					CS (COMM)/812/2025	21-11-2025	SSANJAY GUPTA VS HYGENA IMPEX AND ORS	HARSHIT JAIN(P),	9899113806	CONTACT@HARSHITJAIN.CO.IN	24-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/819/2025	26-11-2025	LOTUS STELMET PVT LTD VS RAJESS KAPOOR AND ORS	NIKHIL RASTOGI(P),	9891088891	gynlitjgation@gmail.com	19-01-2026
					CS (COMM)/823/2025	26-11-2025	PUNJAB NATIONAL BANK THROUGH ATTORNEY KUMAR DEVENDRA SINGH BHANDARI VS MEENU SHAKYA(P),	AVADHESH KUMAR SHAKYA(P),	9810362626	AKSHAKYAOL@GMAIL.COM	19-02-2026
					CS (COMM)/822/2025	26-11-2025	UNION BANK OF INDIA VS M/S AAYAT PLASTIC	DEEPA GUPTA(P),	9312292558	ADVOCATE.DEEPA.GUPTA@EMAIL.COM	02-03-2026
					CS (COMM)/821/2025	26-11-2025	UNION BANK OF INDIA VS M/S DEV BROTHERS ENTERPRISES	DEEPA GUPTA(P),	9312292558	ADVOCATE.DEEPA.GUPTA@EMAIL.COM	02-03-2026
					CS (COMM)/820/2025	26-11-2025	UNION BANK OF INDIA VS M/S GULSHAN TRADERS	DEEPA GUPTA(P),	9312292558	ADVOCATE.DEEPA.GUPTA@EMAIL.COM	02-03-2026
					CS (COMM)/825/2025	27-11-2025	SRM INDIA LIMITED AND ORS VS PUNJAB NATIONAL BANK AND ORS	SUNITA(P),	8510007525		24-12-2025
					CS (COMM)/828/2025	28-11-2025	M/S SHYAM JI TRADERS VS M/S LIFE CARE TRADERS	DIWAS KUMAR(P),	8800696082	lexactoandco@gmail.com	12-12-2025
					CS (COMM)/827/2025	28-11-2025	DECENT NIDHI LTD VS MONIKA	RAHUL RAI(P),	9971824432	advocates.rvrlegal@gmail.com	02-03-2026
					CS (COMM)/826/2025	28-11-2025	DECENT NIDHI LTD VS PUSHPA DEVI	RAHUL RAI(P),	9971824432	advocates.rvrlegal@gmail.com	02-03-2026
					CS (COMM)/838/2025	29-11-2025	CANARA BANK VS SUCHETA	ASHOK KAKKAR(P),	9560396555		17-02-2026
					CS (COMM)/834/2025	29-11-2025	SUNTECH INFRA SOLUTIONS LTD VS CHOWDHARY CONSTRUCTIONS	PRATEEK ARORA(P),	7827017715	adv.prateekarora@gmail.com	13-12-2025
					CS (COMM)/835/2025	29-11-2025	STATE BANK OF INDIA VS VINOD SOMNATH SAWANT	PANKAJ KUMAR(P),	8010812345	ADVOCATEPANKAJ2018@GMAIL.COM	03-03-2026
					CS (COMM)/836/2025	29-11-2025	RAVI AND SINGH COMMUNICATION VS SUPER DISCO ISPAT PVT LTD	RISHIRAJ SHARMA(P),	9811471723	RARYLEGAL@GMAIL.COM	13-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/837/2025	29-11-2025	STATE BANK OF INDIA VS ALFIYA FAROOQI AND ANR		MOHD SHAMEEM(P),	9811767517	ADVOCATEBKMMASSOCIATES@GMAIL.COM	13-12-2025
44	SH. VINOD YADAV DISTRICT JUDGE (COMMERCIAL COURT)	NORTH-WEST	205	CIVIL	CS(COMM.)/759/25	01.11.25	THE NAINITAL BANK LTD. VS. JAI PRAKASH GUPTA		KARAN ANAND	9811867947	adv.karananand@gmail.com	28.10.25
					CS(COMM.)/760/25	01.11.25	BANK OF BARODA VS. RAJAN KUMAR		SHARMA ASSOCIATES	99650501903	advhunnysharma.28@gmail.com	28.10.25
					CS(COMM.)/761/25	01.11.25	BANK OF BARODA VS. RAJ KUMARI		SHARMA ASSOCIATES	99650501903	advhunnysharma.28@gmail.com	28.10.25
					CS(COMM.)/762/25	01.11.25	BANK OF BARODA VS. GARIB DAS		SHARMA ASSOCIATES	99650501903	advhunnysharma.28@gmail.com	28.10.25
					CS(COMM.)/763/25	01.11.25	MS. NISHRA JAIN VS. ZANEKA HEALTH CARE LTD.		SHIVEN BANGA	7838443353	advshivenbanga@gmail.com	14.10.25
					CS(COMM.)/764/25	01.11.25	CANARA BANK VS. ASHU ANSARI		CHITRA MALHOTRA	9212888057	chitramalhotrasobti@gmail.com	29.10.25
					CS(COMM.)/765/25	01.11.25	CANARA BANK VS. M/S VINOD INDUSTRIES		CHITRA MALHOTRA	9212888057	chitramalhotrasobti@gmail.com	28.10.25
					CS(COMM.)/766/25	03.11.25	M/S GULMOHAR HEALTHCARE PVT. LTD. VS. NKS SUPER SPECIALITY		VISHAL BHARDWAJ	9971907506	advvishalbhardwaj@gmail.com	28.10.25
					CS(COMM.)/767/25	03.11.25	SACHIN MANGAAL VS. SHIV KUMAR		RAKESH KUMAR	9711771000	rakeshadvocate18@gmail.com	03.10.25
					CS(COMM.)/768/25	04.11.25	M/S R.G SCIENTIFIC ENTERPRISES (P) LTD. VS. M/S POLO ELEVATORS INDIA (P) LTD. & ORS.		AKASH MALIK	8882099072	advocateakashmalik@gmail.com	28.10.25
					CS(COMM.)/769/25	06.11.25	ABHISHEK GUPTA VS. M/S INNOVATIVE FOODS LTD.		MERIDIAN ATTORNEYS	870998800	meridianattorneys@gmail.com	28.10.25
					CS(COMM.)/770/25	06.11.25	SR TRADE LINKS (P) LTD. VS. SUPERMARCHE 37 TRADERS		SARTHI VATS	9871305094	sarthivats@yahoo.com	31.10.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS(COMM.)/77425	07.11.25	JC TRADE LINKS (P) LTD. VS. M/S SUPERMARCHE 37 TRADERS	A.S RAJPUT	9312329960	asrajput@gmail.com	03.11.25
					CS(COMM.)/77525	07.11.25	CENTRAL BANK OF INDIA VS. JISHA SHARMA & ORS.	KULDEEP SONI	7042814207	advocatekuldeepsoni@gmail.com	30.10.25
					CS(COMM.)/77825	07.11.25	UNION BANK OF INDIA VS. MOHIT ENTERPRISES	DEEPA GUPTA	9312292558	deepagupta@gmail.com	06.11.25
					CS(COMM.)/782/25	11.11.25	STATE BANK OF INDIA VS. SANJEEV KUMAR	KUNAL MALI	7503444555	advkunalmalik@gmail.com	02.11.25
					CS(COMM.)/783/25	11.11.25	STATE BANK OF INDIA VS. RAKESH KUMAR	KUNAL MALI	7503444555	advkunalmalik@gmail.com	02.11.25
					CS(COMM.)/784/25	11.11.25	STATE BANK OF INDIA VS. REJOY SEN GUPTA	KUNAL MALI	7503444555	advkunalmalik@gmail.com	02.11.25
					CS(COMM.)/785/25	11.11.25	STATE BANK OF INDIA VS. SURENDER	KUNAL MALI	7503444555	advkunalmalik@gmail.com	30.10.25
					CS(COMM.)/786/25	11.11.25	STATE BANK OF INDIA VS. BAL KISHAN	KUNAL MALI	7503444555	advkunalmalik@gmail.com	02.11.25
					CS(COMM.)/787/25	11.11.25	STATE BANK OF INDIA VS. MAHESH KUMAR	KUNAL MALI	7503444555	advkunalmalik@gmail.com	30.10.25
					CS(COMM.)/788/25	11.11.25	STATE BANK OF INDIA VS. BHAGWANT SINGH	KUNAL MALI	7503444555	advkunalmalik@gmail.com	02.11.25
					CS(COMM.)/791/25	12.11.25	ZAHOR HUSSAIN BHAT TRADING VS. KAMAL TRADING	DHARMENDER KR. YADAV	9650508945	advdk.yadav79@gmail.com	10.11.25
					CS(COMM.)/792/25	12.11.25	HYGOSAP PHARMA PVT. LTD. VS. ARUN KR. GUPTA	MOHIT THAKUR	848951743	mohitthakur816@gmail.com	07.11.25
					CS(COMM.)/794/25	12.11.25	MP GOEL HARDWARE PVT. LTD. VS. SERVO TECH INDUSTRIES	AKSHAT AGGARWAL	9999505171	lawhawks68@gmail.com	10.11.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS(COMM.)/797/25	14.11.25	UPGRID SOLUTIONS PVT. LTD. VS. GOVIND SINGH	RUPESH GUPTA	9643008880	contact@aalegan.pro	10.11.25
					CS(COMM.)/798/25	14.11.25	SANJAY JAIN VS. GOVIND PRASAD MADHOGARIYA	IKRANT SHARMA	98100698800	ikrantsharma738@g mail.com	11.11.25
					CS(COMM.)/799/25	14.11.25	OVMAX SPACE LLP VS. QUICK CROWN ENDEAVOUR PVT. LTD.	RAHUL JARYAL	9665577541	jaryal35@gmail.com	17.10.25
					CS(COMM.)/800/25	14.11.25	VITALA PROMOTERS LLP VS. RAHUL QUICK CROWN ENDEAVOUR PVT. LTD.	RAHUL JARYAL	9665577541	jaryal35@gmail.com	16.10.25
					CS(COMM.)/801/25	15.11.25	M/S UNISTONE PANELS PVT. LTD. VS. ASTLE DECOR PVT. LTD.	JAYDEEP SARMA	9910035893	chamberofjoy@outlo ok.com	08.10.25
					CS(COMM.)/802/25	15.11.25	TARA MERCANTILE PVT. LTD. VS. EKDANT POLY TUBES PVT. LTD.	NIPUN GUPTA	9899995100	legal.nkpartners@gm ail.com	04.11.25
					CS(COMM.)/807/25	19.11.25	MUKUL GUPTA MARKETING PVT. LTD. VS. AJAY KR.	MONIKA GOEL	9971853567	advocatemonikagoel @gmail.com	14.11.25
					CS(COMM.)/810/25	20.11.25	SHREE BALAJI SALES CORPORATION VS. OSHIA INTERNATIONAL DELHI	AMIT GUPTA	9810224624	advocateamitgupta@ gmail.com	11.11.25
					CS(COMM.)/811/25	20.11.25	JAGDAMBA ENTERPRISES VS. M/S COLORMANN PROPRIETROSHIP FIRM	PAWANK KR.	9999633366	advocatepawandedha @gmail.com	17.11.25
					CS(COMM.)/813/25	21.11.25	SHRINIVASH VS. M/S SHRIRAM GENERAL INSURANCE CO.	SHAINI	9899354277	advocateshainio77@g mail.com	19.11.25
					CS(COMM.)/814/25	21.11.25	SSANJAY GUPTA VS. HARISH CORPORATION	HARSHIT JAIN	9899113806	contact@harshitjain.c o.in	19.11.25
					CS(COMM.)/815/25	22.11.25	SBI VS SHIV CHARAN SHARMA	AJAY PRAKASH	9810210832	manoj17270@gmail.c om	20.11.25
					CS(COMM.)/816/25	22.11.25	SBI VS AJAY KUMAR	SIDDHARTH	9643524909	adv.siddharth31192@ gmail.com	20.11.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAILDATE OF E- ID FILING	
					CS(COMM.)/817/25	22.11.25	SIRS POLO ENTERPRISES VS NEELKANTH IMPEX				
					CS(COMM.)/818/25	24.11.25	SERVIFIT SECURITAS PVT LTD VS CHARAN PADUKA INDUSTRIES P LTD	SUMAN KUMAR SINGH	9540649131	advocatecatersumam 82@gmail.com	20.11.25
					CS(COMM.)/824/25	26.11.25	NATIONAL EARTHMOVERS VS UNIVERSAL PARTS CORPORATION	NARENDER	9560270770	thelawyernt@gmail.c om	24.11.25
					CS(COMM.)/829/25	28.11.25	XXXX VS YYYY	GAUTAM BHASIN	9999306881	education.legal@outl ook.com	24.11.25
					CS(COMM.)/830/25	28.11.25	DECENT NITHI LTD VS RAM LAL	RAHUL RAI	9971124432	advocates.vvlegal@g mail.com	26.11.25
					CS(COMM.)/831/25	28.11.25	M/S EVEREST PAPERYSR CONVERTOR VS M/S DMT PACK AND PRINTING PRESS	ASSOCIATES	9873804724	ysrassociates@gmail. com	26.11.25
					CS(COMM.)/832/25	28.11.25	AKASH GANGA IMPROVATURE I PVT LTD VS ATS HOMES P LTD	SHIVESNAND SHARMA	9210319470	shivanand@gmail.co m	26.11.25
					CS(COMM.)/833/25	28.11.25	M/S VENKATESWAR FAUCETS P LTD VS AUPNE ENTERPRISES	PGURNAM SINGH	9810286202	gurnam.singh@yahoo .com	26.11.25
					CS(COMM.)/839/25	29.11.25	PNB VS AJIT KUMAR	A.K. SHAKYA	9810362626	akshakya01@gmail.c om	26.11.25
					CS(COMM.)/840/25	29.11.25	PNB VS AJIT KUMAR	A.K. SHAKYA	9810362626	akshakya01@gmail.c om	26.11.25
					CS(COMM.)/841/25	29.11.25	PNB VS SARABJEET SINGH	A.K. SHAKYA	9810362626	akshakya01@gmail.c om	26.11.25
					CS(COMM.)/842/25	29.11.25	PANKAJ KALRA VS JASMEET SINGH	ANSHU SHUKLA	9210043774	advocateanshu@gmai l.com	26.11.25
					CS(DJ)/89/24	26.11.25	RAMAN KR. KHURANA VS. M/S MUTHOOT FINANCE LTD.	KOHLI & SOBTI	9910040471	kohlisobti@gmail.co m	22.01.24

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
45	SH. JAGDISH KUMAR, JUDGE, COMMERCIAL COURT	NORTH	307	CIVIL	-		-	-	S	-	-	
					EXECUTION (COMM.)/274/2025	01-11-2025	POWERTECH ENGINEERS RENEWTEK POWER PVT LTD	VS	RAVIN RAO(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/352/2025	01-11-2025	JUNEJA FINANCE VS SANDEEP KUMAR AND ORS		KAJOL SAHU(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/276/2025	06-11-2025	MOHIT AGGARWAL VS RAJINDER NARANG PROP O P NARANG		SANJEEV KUMAR TIWARI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/277/2025	06-11-2025	LANCER FOOTWEAR INDIA PVT LTD VS ANIL		SHRAM VIRN VATS(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/29/2025	07-11-2025	NARENDER KUMAR AGGARWAL VS ICICI SECURITIES PVT LTD		RAHUL BINDAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/355/2025	07-11-2025	M/S VISHNI ENTERPRISES VS M/S JOY INTERNATIONAL	VS	GAURAV KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/724/2025	07-11-2025	IDFC FIRST BANK LTD VS JAGDISH GUPTA	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EX.COMM - AWARD BY ARB.COMM/60/2025	10-11-2025	COGOPORT PRIVATE LIMITED VS USHA GUPTA PROP SIPLAKUMAR(P), SOLUTIONS	UDAY KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/280/2025	10-11-2025	KOTAK MAHINDRA PRIME LTD VS YASH	SUNNY ARORA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/281/2025	10-11-2025	ABHEY METAL VS ABISHEK GOEL	VINAY MODI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/726/2025	10-11-2025	VEER SAWARKAR KATYAL VS RAKESH BHARDWAJ	AZIZ ULLAH(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/727/2025	10-11-2025	STATE BANK OF INDIA VS JAIGOPAL	ADAITA KUMAR ROUT(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1690/2025	10-11-2025	EKLINGJEE POLYMERS PVT LTD VS BHAVNABEN LALIT KUMAR GUPTA	LOVEKESH AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					MISC DJ/1691/2025	11-11-2025	GEMTREE NATURAL PRODUCED PVT LTD VS RAJINDER ROY	SACHIN .(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/282/2025	12-11-2025	NIKE INNOVATE CV VS ASHOK KUMAR UNKNOWN	AASTHA SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/283/2025	12-11-2025	ASTHA JAIN VS M/ S WIA PRECISION MACHINERY	ANANT RAO(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC EX/13/2025	12-11-2025	SURESH GARG VS RAMESH CHAND AGGARWAL	KESHAV AHUJA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/729/2025	12-11-2025	STATE BANK OF INDIA VS M/S KRAFT INTERNATIONAL THROUGH PARTNERS AND OTHERS	SHARISH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/730/2025	13-11-2025	AAKASH JAIN VS SANJEEV KUMAR	SHARAD MALHOTRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/731/2025	13-11-2025	RAKESH KUMAR AGGARWAL VS LOKESH SEHRAWAT	AKSHAY AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/732/2025	14-11-2025	IDBI BANK LTD VS RAKESH KUMAR	VIVEK KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/285/2025	14-11-2025	MS SUNDARAM FINANCE LIMITED VS ASHOK	ABHISHEK KAUSHIK(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/734/2025	14-11-2025	STATE BANK OF INDIA VS VIKASH	GOPAL CHAND SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EX.COMM - AWARD BY ARB.COMM/61/2025	17-11-2025	THE FEDERAL BANK LTD VS POOJA GUPTA	KIRAN MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/287/2025	19-11-2025	MANOJ KUMAR BHARTIYA VS DEEPAK BHARDWAJ	LOVEKESH AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/288/2025	19-11-2025	SUBH LAXMI STEELS VS ASHIRWAD INDUSTRIES	SUMIT BHARDWAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/736/2025	19-11-2025	UNION BANK OF INDIA VS AMIT GUPTA	DEEPA GUPTA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/743/2025	19-11-2025	PUNJAB NATIONAL BANK VS DIVYA SHARMA	PARAS AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EX.COMM - AWARD BY ARB.COMM/62/2025	19-11-2025	PUNJAB NATIONAL BANK VS POONAM	PARAS AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/291/2025	19-11-2025	M/S OSHO TRADE SERVICES LLP VS NAVEEN GOEL	ACHIN MITTAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/744/2025	19-11-2025	BANK OF MAHARASHTRA VS ANKUR SINGH	RAJIV RANJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/745/2025	19-11-2025	NEETU DEVI VS M/S GO DIGIT GENERAL INSURANCE COMPANY	SHAINI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/746/2025	19-11-2025	KOTAK MAHINDRA PRIME LTD VS MOHIT GOEL	AMIT KUMAR SINHA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/747/2025	21-11-2025	SHYAM LAL VS MOHINDER SINGH	HEMANT KAUSHIK(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/748/2025	24-11-2025	M/S VARDHMAN ENGINEERING WORKS VS HITESH CHAUDHARY	PREM GARG(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/749/2025	24-11-2025	STATE BANK OF INDIA VS RENU DEVI	ADAITA KUMAR ROUT(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/750/2025	24-11-2025	BANSAL PETRO VS JAIN CARRYING CORP INDIA	DHRUV TAMTA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1783/2025	24-11-2025	BIOLAXI ENZYMES PVT LTD VS M/S RIDLEY LIFE SCIENCE PRIVATE LIMITED	SHRUTI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					COUNTER CLAIM/9/2025	26-11-2025	M/S RAM BUILDING MATERIAL SUPPLIER VS M/S NM CONSTRUCTION	RAM SURAT PRASAD(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/294/2025	28-11-2025	SHIV SHANKAR TIWARI VS SMART SCHOOL EDUCATION PVT LTD	KAILASH KUMAR SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EX.COMM - AWARD BY ARB.COMM/63/2025	28-11-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PRIVATE LIMITED VS MEGHA NISHANT BHUSARI	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					EXECUTION (COMM.)/295/2025	28-11-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PRIVATE LIMITED VS LAKHAN SINGH	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/296/2025	28-11-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PRIVATE LIMITED VS GOPAL KUMAR MAHTO	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/758/2025	29-11-2025	RAJENDER KUMAR VS SHUBHAM SANGAL	RAVI CHAUHAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1813/2025	29-11-2025	M/S KLJ PARAFLEX INDIA LTD VS TARA CHAND MURARKA	JUSNEET SINGH KOHLI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/297/2025	29-11-2025	PUNJAB NATIONAL BANK VS JITENDER	NITIN GARG(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/298/2025	29-11-2025	IMPERIA DECOR INDUSTRIES VS PAHWA BROTHERS	NIKHIL KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/363/2025	29-11-2025	KOTAK MAHINDRA BANK LTD VS GULAM GOUS	ABHISHEK KAUSHIK(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM.)/364/2025	28-11-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PRIVATE LIMITED VS LAKHAN SINGH		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/365/2025	28-11-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PRIVATE LIMITED VS MEGHA NISHANT BHUSARI		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EX.COMM - AWARD BY ARB.COMM/65/2025	29-11-2025	KOTAK MAHINDRA BANK LTD VS GULAM GOUS	ANANT RAO(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/299/2025	29-11-2025	PUNJAB NATIONAL BANK VS JITENDER	KESHAV AHUJA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM.)/300/2025	29-11-2025	IMPERIA DECOR INDUSTRIES VS PAHWA BROTHERS	HARISH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/768/2025	29-11-2025	RAJENDER KUMAR VS SHUBHAM SANGAL	SHARAD MALHOTRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/769/2025	29-11-2025	M/S KLJ PARAFLEX INDIA LTD VS TARA CHAND MURARKA	AKSHAY AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
46	SH. RAKESH KUMAR-II, DISTRICT JUDGE (COMMERCIAL)	NORTH	303	CIVIL	CS (COMM)/719/2025	01-11-2025	INDIAN BANK VS ALAHUDIN ANSARI		SUBODH KUMAR SINGH(P),	NOT MENTIONED IN E FILING PORTAL		
					MISC DJ/1675/2025	01-11-2025	MS SHUGO TELECOM LTD VS INDER SINGH		PRADEEP KUMAR(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/720/2025	01-11-2025	PUNJAB NATIONAL BANK VS SATISH KUMAR SHARMA		PARAS AGGARWAL(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/721/2025	01-11-2025	JASPREET SINGH JOHAR VS JATIN CHOPRA		RAJ KUMAR(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/722/2025	01-11-2025	AXIS BANK LTD VS GAURAV GUPTA		DHARAM DEV(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM)/275/2025	03-11-2025	OM LOGISTICS LTD VS FENDA AUDIO INDIA PVT LTD		OM LOGISTICS(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/353/2025	03-11-2025	SHRIRAM FINANCE LTD VS AKASH		ANURAG MISHRA(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM)/354/2025	06-11-2025	SHRI RAM FINANCE LTD VS AMAN	ANURAG MISHRA(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/723/2025	06-11-2025	UNIVERSAL POLYCHEM INDIA PRIVATE LIMITED VS MANSFIELD CABLES CO LIMITED	SUMIT ARORA(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/356/2025	07-11-2025	IDFC FIRST BANK LTD VS ABNISH KUMAR THAKUR	MAYANK MAHAJAN(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/725/2025	10-11-2025	CANARA BANK VS GAURAV JAIN (PROP OF GK ENTERPRISES)	ANSHUMAN SRIVASTAVA(P)	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM)/278/2025	10-11-2025	STATE BANK OF INDIA VS ROBIN RANA	ADAITA KUMAR ROUT(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM)/279/2025	10-11-2025	STATE BANK OF INDIA VS BANWARI LAL SWAMI PROP OF M/S SAURABH PACKAGING	ADAITA KUMAR ROUT(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/728/2025	11-11-2025	BRAVO AUTOMOTIVE PVT LTD VS JITENDER BHATIA	ANKIT GUPTA(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					EXECUTION (COMM)/284/2025	12-11-2025	MANPREET SINGH VS VIKAS VASHISTHA	VISHWENDRA VERMA(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/358/2025	12-11-2025	SHRIRAM FINANCE LTD VS SHIVANI	ANURAG MISHRA(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/357/2025	12-11-2025	SHRIRAM FINANCE LTD VS ANIL KUMAR DAHIYA	ANURAG MISHRA(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/733/2025	12-11-2025	STATE BANK OF INDIA VS SHABINA PROP OF M/S ZAIRA FASHION	SHARISH KUMAR(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM)/286/2025	13-11-2025	SH ASHOK KUMAR VS PARAS FOOTWEAR	ROHIT KUMAR GARG(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/735/2025	13-11-2025	B2B CARGOWALE PVT LTD THR ITS DIRECTOR VS MS SIEGER ROBOTEK ELECTRIC PVT LTD	KARAN GUPTA(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM)/289/2025	14-11-2025	UNION BANK OF INDIA VS DEVENDER SINGH	RAJIV KUMAR(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/737/2025	14-11-2025	STATE BANK OF INDIA VS JAI SHANKAR PRASAD MEHTO	GOPAL CHAND SHARMA(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/738/2025	14-11-2025	UNION BANK OF INDIA VS RAVI KUMAR	RAJIV KUMAR(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/739/2025	14-11-2025	UNION BANK OF INDIA VS RAJ KUMAR	RAJIV KUMAR(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/740/2025	15-11-2025	VARDHMAN INOX VS KUNJ BHARI SINGH	BHARAT BHUSHAN(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/742/2025	15-11-2025	M/S SKYLINE CORE CORPORATION VS JITENDRA MISHRA	ADVOCATE SHWETA(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/741/2025	15-11-2025	M/S SKYLINE CORE CORPORATION VS SUMITRA DEVI	ADVOCATE SHWETA(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/360/2025	15-11-2025	AXIS BANK LTD VS ROHAN KHADELWAL	AMIT KUMAR(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM)/359/2025	15-11-2025	AXIS BANK LIMITED VS SHIVJI RAM	AMIT KUMAR(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/751/2025	17-11-2025	UNION BANK OF INDIA VS RAJ KUMAR	RAJIV KUMAR(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/752/2025	17-11-2025	UNION BANK OF INDIA VS RAVI KUMAR	RAJIV KUMAR(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/361/2025	17-11-2025	SHRIRAM FINANCE LTD VS AJAY SINGH	ANURAG MISHRA(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/753/2025	19-11-2025	SHELLZ INDIA LIMITED VS ASHUTOSH ENTERPRISES	SARVENDRA MANI TRIPATHI(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM)/292/2025	19-11-2025	PUNJAB NATIONAL BANK VS UJJWAL JAIN	NITIN GARG(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/754/2025	19-11-2025	PUNJAB NATIONAL BANK VS LALIT KUMAR	PARAS AGGARWAL(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/755/2025	19-11-2025	PUNJAB NATIONAL BANK VS NISHA MALIK	PARAS AGGARWAL(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXECUTION (COMM)/293/2025	19-11-2025	M/S GAMBIT LEASING AND FINANCE LTD VS TONY AND ORS	VIKAS DEEP JAIN(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/756/2025	21-11-2025	ASHOKA WORLDWIDE PRIVATES LIMITED VS KUMAR FOOD INDUSTRIES LIMITED	SAUMYA BAJAJ(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/757/2025	21-11-2025	BHARAT ARORA VS TANPAL NURTRACEUTICALS	LATULSAHI(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/759/2025	22-11-2025	RAJESH SACHDEVA VS RELAXO HOME APPLIANCES PVT LTD	ALOK KUMAR RAI(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/30/2025	22-11-2025	DEEPAK VS SUNDARAM FINANCE LTD	ASHUTOSH CHOUDHARY(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/760/2025	24-11-2025	PUNJAB NATIONAL BANK VS HARSH SHARMA	ADVOCATE HARISH KUMAR(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/762/2025	24-11-2025	BANK OF MAHARASHTRA VS AKASH KHURANA PROP OF HIRANJAN(P), TECH INTERNATIONAL	RAJIV RANJAN(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/761/2025	24-11-2025	BANK OF MAHARASHTRA VS RASHMI GUPTA PROPRIETOR OF ASSOCIATED NATURAL STONES INDIA	RAJIV RANJAN(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/763/2025	25-11-2025	M P LOGISTICS THROUGH ITS PARTNER MADAN LAL VS UNITED INDIA ASSURANCE COMPANY	MANOJ KUMAR(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/362/2025	25-11-2025	AXIS BANK LTD VS SHEETAL CHOUHARY	AMIT KUMAR(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					EXCOMM - AWARD BY ARBCOMM/64/2025	26-11-2025	UGRO CAPITAL LTD VS VIRMANI TRADERS	SANJAY KUMAR SINGH(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/764/2025	28-11-2025	MR SANJEEV TANEJA VS NAVEEN	AMIT KUMAR(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/765/2025	28-11-2025	MR SANJEEV TANEJA VS AHSAN	AMIT KUMAR(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/766/2025	28-11-2025	UNION BANK OF INDIA VS KAUSHAL KUMAR	DEEPA GUPTA(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/767/2025	28-11-2025	KUMAR INDUSTRIES VS RIDLEY LIFE SCIENCES PVT LTD	SHRUTI(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/366/2025	28-11-2025	NISSAN RENAULT FINANCIAL SERVICES INDIA PRIVATE LIMITED VS BHASKAR VISHNU BORNAK	MAYANK MAHAJAN(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/1828/2025	29-11-2025	MIDSON CHITS PVT LTD THROUGH ITS AR AMIT GUPTA VS SIMMI RAWAT	DJ JAISWAL(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/770/2025	29-11-2025	AXIS BANK LTD VS KRISHAN KUMAR GARG PROP OF SAMRIDDDHI ENTERPRISES	RAHUL CHAUHAN(P),	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED IN E FILING PORTAL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
47	SH. RAJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH- WEST	603	COMMERCIAL SUIT	CS COMM. 601/2025	01.11.2025	BATRA BREWERIES AND DISTILLERIES VS VRINDAVAN APPARELES PVT LTD	RAJEEV TEWARI	9811231910	R.TEWARI88@GMAIL.COM	28.10.2025
			603	COMMERCIAL SUIT	CS COMM. 602/2025	03.11.2025	ISARA SOLUTIONS VS SARANSH GUPTA	SHOOKEN AND ASSOCIATES	8929442121	ADVBABITAJANGRAA@GMAIL.COM	31.10.2025
			603	COMMERCIAL SUIT	CS COMM. 603/2025	03.11.2025	BEC CONSUTTS PVT LTD VS V R INFRA PROJECTS	SAAKAR SARDANA	9811600007	SAAKAAR@SAAKARSARDANA.COM	29.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			603	COMMERCIAL SUIT	CS COMM. 606/2025	04.11.2025	CANARA BANK VS RAKESH KUMAR MAURYA	CHITRA MALHOTRA	9212888057	CHITRAMALHOTRASOBTI@GMAIL.COM	28.10.2025
			603	COMMERCIAL SUIT	CS COMM. 610/2025	10.11.2025	GENESIS HOSPLITAL PVT LTD VS NEO GENESIS MULTISPECILATITY HOSPITAL	TILAK RAJ	9871918549	VASTSRAJSOLUTIONS@GMAIL.COM	07.11.2025
			603	COMMERCIAL SUIT	CS COMM. 611/2025	11.11.2025	CANARA BANK VS RAHUL KUMAR	CHITRA MALHOTRA	9212888057	CHITRAMALHOTRASOBTI@GMAIL.COM	28.10.2025
			603	COMMERCIAL SUIT	CS COMM. 612/2025	11.11.2025	M/S BATRA BREWERIES AND DISTILLERIES PVT LTD VS PIONEER GEL PVT LTD	RAJEEV STEWARI	9312276651	R.TEWARI88@GMAIL.COM	31.10.2025
			603	COMMERCIAL SUIT	CS COMM. 613/2025	11.11.2025	AJIT KUMAR VS MSD FAMILY RESTAURANT	S.K. CHAUDHARY	8368031251	ADVOCATESKCHODHARY@GMAIL.COM	07.11.2025
			603	COMMERCIAL SUIT	CS COMM 615/2025	11.11.2025	PANKAJ KUMAR MISHRA VS LALIT SHARMA	PAWAN PANDEY	9582306962	VIEWLEGAL@GMAIL.COM	08.11.2025
			603	COMMERCIAL SUIT	CS COMM 622/2025	12.11.2025	M/S BATRA BREWERIES AND DISTILLERIES PVT LTD VS FORTUNE HEALTH CARE SERVICE PVT LTD	RAJEEV STEWARI	9312276651	R.TEWARI88@GMAIL.COM	08.11.2025
			603	COMMERCIAL SUIT	CS COMM. 626/2025	14.11.2025	CANARA BANK VS DHAIRYANATH JHA	ASHOK KUMAR	9560396555	KAKKARASHOK@REDIFFMAIL.COM	12.11.2025
			603	COMMERCIAL SUIT	CS COMM. 628/2025	15.11.2025	BULL VALUE INCORPORATED VCC SUB FUND VS M/S WALKER CHANDOK & CO.	KARTIKAY SHARMA	9811297200	KARTIKAY@FIRSHASSOCIATES.IN	14.11.2025
			603	COMMERCIAL SUIT	CS COMM. 629/2025	15.11.2025	VINEET GUPTA VS HARIRAM YADAV	SATYENDER CHAHAR	9818269100	SATYENDER.CHAHAR@AUREVSLAW.COM	12.11.2025
			603	COMMERCIAL SUIT	CS COMM 632/2025	17.11.2025	PUMA SE VS NAVEEN GUPTA	GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	13.11.2025
			603	COMMERCIAL SUIT	CS COMM. 641/2025	19.11.2025	G R INTERNATIONAL VS SHERRAIM E GLOBE PVT LTD	RAHUL GUPTA	9711953429	RAHULGUPTA219A@GMAIL.COM	14.11.2025
			603	COMMERCIAL SUIT	CS COMM. 642/2025	20.11.2025	CANARA BANK VS RAHUL KUMAR	BIJAYA MOHAN GOSWAMI	9015893668	ADVBMG2016@GMAIL.COM	12.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			603	COMMERCIAL SUIT	CS COMM 645/2025	22.11.2025	SUNITA KANWAR VS SUDHAS AGARWAL	SAMEER SIDHAR	9444446565	NOT GIVEN	20.11.2025
			603	COMMERCIAL SUIT	CS COMM 653/2025	27.11.2025	ICICI BANK VS M/S AGNI HOSPITALITY SERVICES LLP	SATISH KUMAR	9811191050	SATISH@K1FINDIA. COM	22.11.2025
			603	COMMERCIAL SUIT	CS COMM 616/2025	11.11.2025	XENON PHARMA PVT LTD VS DIMPLE KAPOOR	URFEE HAIDER	9810078786	ADVOCATEURFEEH AIDERSYED@GMAIL. L.COM	06.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 343/2025	01.11.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS JAGPREET SINGH	ASHOK KUMAR	9013493108	ADVOCATEASHOK1 @GMAIL.COM	15.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 344/2025	01.11.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BIRKARANDEEP SINGH DHILLON	ASHOK KUMAR	9013493108	ADVOCATEASHOK1 @GMAIL.COM	15.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 345/2025	01.11.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SURESH KUMAR SEN	ASHOK KUMAR	9013493108	ADVOCATEASHOK1 @GMAIL.COM	15.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 346/2025	01.11.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS NAVINDER PAL SINGH	ASHOK KUMAR	9013493108	ADVOCATEASHOK1 @GMAIL.COM	15.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 359/2025	03.11.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS HARSH SINGH CHOUHAN	ASHOK KUMAR	9013493108	ADVOCATEASHOK1 @GMAIL.COM	31.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 358/2025	03.11.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ADIL SHEIKH	ASHOK KUMAR	9013493108	ADVOCATEASHOK1 @GMAIL.COM	31.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 357/2025	03.11.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS HARDEEP SINGH	ASHOK KUMAR	9013493108	ADVOCATEASHOK1 @GMAIL.COM	31.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 356/2025	03.11.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DALJIT SINGH	ASHOK KUMAR	9013493108	ADVOCATEASHOK1 @GMAIL.COM	31.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 355/2025	03.11.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DEEKSHA RAWAT	ASHOK KUMAR	9013493108	ADVOCATEASHOK1 @GMAIL.COM	31.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 365/2025	04.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS KARAM CHAND	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	01.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			603	PETITION U/S 9	OMP(I) COMM. 366/2025	04.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS PARDEEP BARDWAJ	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	01.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 367/2025	04.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS PRADEEP KUMAR	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	01.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 368/2025	04.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS GURMIT SINGH	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	01.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 369/2025	04.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS MANDEEP KUMAR	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	01.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 370/2025	04.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS BHAGI RATH	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	01.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 385/2025	06.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SAJAN KUMAR	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	01.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 387/2025	06.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS DAYAKISHAN B	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	01.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 388/2025	06.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS JITENDER S	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	01.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 389/2025	06.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS KARAMVIR RANA	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	01.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 390/2025	06.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS JASVINDER SINGH	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	01.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 399/2025	07.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS PRINCE M	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	01.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 400/2025	07.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS KAMAL SCREENING PLANT	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	01.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 402/2025	07.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS MANJINDER PAL SINGH	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	01.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			603	PETITION U/S 9	OMP(I) COMM. 432/2025	10.11.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHREE HANUMANT TRADERS	ASHOK KUMAR	9013493108	ADVOCATEASHOK1@GMAIL.COM	31.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 433/2025	10.11.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RUTVIK ASHOK NAIK	ASHOK KUMAR	9013493108	ADVOCATEASHOK1@GMAIL.COM	31.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 434/2025	10.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS AMARJEET SINGH	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 435/2025	10.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SANSAR SINGH CONTRACTOR	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 439/2025	10.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SHARMAN KUMAR	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 470/2025	11.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SAMEER TRADING COMPANY	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 471/2025	11.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SUNIL RAI	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 472/2025	11.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS GAURAV GARG	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 473/2025	11.11.2025	BMW FINANCIAL SERVICES PVT LTD VS MINC BILL BOX PVT LTD	ASHOK KUMAR	9013493108	ADVOCATEASHOK1@GMAIL.COM	01.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 474/2025	11.11.2025	BMW FINANCIAL SERVICES PVT LTD VS MINC BILL BOX PVT LTD	ASHOK KUMAR	9013493108	ADVOCATEASHOK1@GMAIL.COM	01.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 497/2025	12.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS KULDEEP	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 498/2025	12.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SONU YADAV	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 499/2025	12.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS GAURAV ROHILLA	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			603	PETITION U/S 9	OMP(I) COMM. 500/2025	12.11.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS P K KAMBLE	ASHOK KUMAR	9013493108	ADVOCATEASHOK1 @GMAIL.COM	05.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 501/2025	12.11.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAKESH KUMAR YADAV	ASHOK KUMAR	9013493108	ADVOCATEASHOK1 @GMAIL.COM	05.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 502/2025	12.11.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS UMAR MOHD.	ASHOK KUMAR	9013493108	ADVOCATEASHOK1 @GMAIL.COM	05.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 507/2025	13.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS EDE KHAN	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 508/2025	13.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS PANKAJ S	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	06.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 509/2025	13.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS AMIT GUPTA	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 512/2025	13.11.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS VISHAL PAWAN	ASHOK KUMAR	9013493108	ADVOCATEASHOK1 @GMAIL.COM	05.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 513/2025	13.11.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS VIKRAM DHAWAN	ASHOK KUMAR	9013493108	ADVOCATEASHOK1 @GMAIL.COM	05.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 514/2025	13.11.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PRADEEP ALPURIYA	ASHOK KUMAR	9013493108	ADVOCATEASHOK1 @GMAIL.COM	05.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 518/2025	14.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS VASHISTA LOGISTICS	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 519/2025	14.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS RIYA TEMPO SERVICE	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	06.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 520/2025	14.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS PRAVEEN	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 521/2025	14.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS GIRDHARI LAL	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			603	PETITION U/S 9	OMP(I) COMM. 522/2025	14.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS MANJOJ KUMAR	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	13.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 523/2025	14.11.2025	M/S KOTAK MAHINDRA BANK LTD VS RANJIT SINGH	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	11.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 524/2025	14.11.2025	M/S KOTAK MAHINDRA BANK LTD VS SUKHDEV SINGH SINGH	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	12.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 525/2025	14.11.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SATREKUMAR SANJAY VIJAY	ASHOK KUMAR	9013493108	ADVOCATEASHOK1 @GMAIL.COM	05.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 526/2025	14.11.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS VINAYKUMAR KUMAR	ASHOK KUMAR	9013493108	ADVOCATEASHOK1 @GMAIL.COM	14.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 528/2025	15.11.2025	AXIS BANK LTD. VS AMIT RAI	AMIT KUMAR	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	27.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 529/2025	15.11.2025	AXIS BANK LTD. VS MANOJ KUMAR GOSWAMI	AMIT KUMAR	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	06.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 530/2025	15.11.2025	AXIS BANK LTD. VS JAI SHREE BALAJI LOGISTIC	AMIT KUMAR	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	10.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 531/2025	15.11.2025	AXIS BANK LTD. VS RISHABH KUMAR CHATURVEDI	AMIT KUMAR	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	04.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 532/2025	15.11.2025	AXIS BANK LTD. VS MANPREET SINGH	AMIT KUMAR	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	27.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 533/2025	15.11.2025	AXIS BANK LTD. VS AMITAGRAWAL	AMIT KUMAR	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	27.09.2025
			603	PETITION U/S 9	OMP(I) COMM. 534/2025	17.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SHREE SHYAMAJI GOODS CARRIER	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	13.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 535/2025	17.11.2025	AXIS BANK LTD. VS MOHIT PANCHAL	AMIT KUMAR	8860939556	AMITKUMAR.294@ REDIFFMAIL.COM	06.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			603	PETITION U/S 9	OMP(I) COMM. 536/2025	17.11.2025	AXIS BANK LTD. VS SHILPI KHANEYA	AMIT KUMAR	8860939556	AMITKUMAR.294@REDIFFMAIL.COM	06.10.2025
			603	PETITION U/S 9	OMP(I) COMM. 548/2025	19.11.2025	AXIS BANK LTD. VS HASHIM ALI	MAYANK MAHAJAN	9873347330	MAYANK_MHAJANo5@YAHOO.COM	14.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 549/2025	19.11.2025	AXIS BANK LTD. VS SUDHIR KUMAR	MAYANK MAHAJAN	9873347330	MAYANK_MHAJANo5@YAHOO.COM	14.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 550/2025	19.11.2025	AXIS BANK LTD. VS TARUN YADAV	MAYANK MAHAJAN	9873347330	MAYANK_MHAJANo5@YAHOO.COM	14.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 560/2025	19.11.2025	AXIS BANK LTD. VS ST XAVIERIES SCHOOL AND EDUCATION SOCIETY	MAYANK MAHAJAN	9873347330	MAYANK_MHAJANo5@YAHOO.COM	14.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 600/2025	21.11.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GAURAV TOURS & TRAVELS	ASHOK KUMAR	9013493108	ADVOCATEASHOK1@GMAIL.COM	18.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 601/2025	21.11.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SAGAR SINGH	ASHOK KUMAR	9013493108	ADVOCATEASHOK1@GMAIL.COM	13.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 602/2025	21.11.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS NAGALAWATI SINGH	ASHOK KUMAR	9013493108	ADVOCATEASHOK1@GMAIL.COM	13.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 603/2025	21.11.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAHUL KUMAR HARDE	ASHOK KUMAR	9013493108	ADVOCATEASHOK1@GMAIL.COM	13.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 604/2025	21.11.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GAURAV TOURS & TRAVELS	ASHOK KUMAR	9013493108	ADVOCATEASHOK1@GMAIL.COM	13.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 636/2025	24.11.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BRIJESH KUMAR CHATURVEDI	ASHOK KUMAR	9013493108	ADVOCATEASHOK1@GMAIL.COM	13.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 637/2025	24.11.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAJHUBIR SINGH	ASHOK KUMAR	9013493108	ADVOCATEASHOK1@GMAIL.COM	13.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 638/2025	24.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SONALI TRANSPORT CO.	RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	18.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			603	PETITION U/S 9	OMP(I) COMM. 639/2025	24.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS RAMAN TRANSPORT	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	18.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 640/2025	24.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS HALEEN I	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	18.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 641/2025	24.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS MOHD. ALIM	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	18.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 698/2025	28.11.2025	M/S KOTAK MAHINDRA BANK LTD VS RDS PROJECT LTD.	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	21.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 699/2025	28.11.2025	M/S KOTAK MAHINDRA BANK LTD VS JASWANT SINGH	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	21.11.2025
			603	PETITION U/S 9	OMP(I) COMM 700/2025	28.11.2025	M/S KOTAK MAHINDRA BANK LTD VS SATISH	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	21.11.2025
			603	PETITION U/S 9	OMP(I) COMM 701/2025	28.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS HUDA FARDANIS	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	22.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 702/2025	28.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SANDEEP KUMAR	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	22.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 703/2025	28.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SURENDER KUMAR	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	22.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 704/2025	28.11.2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SUKDEV SINGH	RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	17.11.2025
			603	PETITION U/S 9	OMP(I) COMM. 719/2025	29.11.2025	M/S IDFC FIRST BANK V/S VINOD KUMAR SINGH	MAYANK MAHAJAN	9873347330	MAYANK_MHAJANo5@YAHOO.COM	21.11.2025
			603	PETITION U/S 9	OMP(I) COMM 720/2025	29.11.2025	M/S IDFC FIRST BANK V/S PANKAJ KUMAR	MAYANK MAHAJAN	9873347330	MAYANK_MHAJANo5@YAHOO.COM	21.11.2025
			603	PETITION U/S 9	OMP(I) COMM 721/2025	29.11.2025	M/S IDFC FIRST BANK V/S DHARMENDER SINGH	MAYANK MAHAJAN	9873347330	MAYANK_MHAJANo5@YAHOO.COM	21.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			603	PETITION U/S 9	OMP(I) COMM722/2025	29.11.2025	M/S IDFC FIRST BANK V/S NABI HASAN	MAYANK MAHAJAN	9873347330	MAYANK_MHAJA No5@YAHOO.COM	22.11.2025
			603	PETITION U/S 9	OMP(I) COMM723/2025	29.11.2025	M/S IDFC FIRST BANK V/S SATISH CHOUDHARY	MAYANK MAHAJAN	9873347330	MAYANK_MHAJA No5@YAHOO.COM	22.11.2025
			603	PETITION U/S 9	OMP(I) COMM724/2025	29.11.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AJAY PURNARAM	ASHOK KUMAR	9013493108	ADVOCATEASHOK1 @GMAIL.COM	22.11.2025
			603	PETITION U/S 9	OMP(I) COMM725/2025	29.11.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GUNJAL KIRAN BABA	ASHOK KUMAR	9013493108	ADVOCATEASHOK1 @GMAIL.COM	22.11.2025
			603	PETITION U/S 9	OMP(I) COMM726/2025	29.11.2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAVI KUMAR	ASHOK KUMAR	9013493108	ADVOCATEASHOK1 @GMAIL.COM	22.11.2025
			603	MISC APP	MISC DJ ADJ 783/2025	20.11.2025	PUNJAB NATIONAL BANK VS. SAURABH KUMAR	PUJA DUBEY	9716757382	ADVOCATEPUJADU BEYo4@GMAIL.CO M	18.11.2025
			603	EXECUTION	EX. COMM 284/2025	26.11.2025	UNION BANK OF INDIA VS MANOJ KUMAR	RAJENDRA YADAV	9312046733	YADAVRAZEN@GM AIL.COM	20.11.2025
			603	EXECUTION	EX. COMM 255/2025	01.11.2025	KOTAK MAHINDRA PRIME LTD. VS KULBIR SINGH KHARB	KUSHAL KUMAR	7009793548	RISHABH.ERUDITE LEGAL@GMAIL.CO M	29.10.2025
			603	EXECUTION	EX. COMM 286/2025	27.11.2025	M/S SIMPLY LOGISTICS PVT. LTD. VS UNIGLOBAL DISTRIBUTIOR G.C.MISHRA PVT. LTD.	PT. NISHANT NIGAM	9811514844	ASHWINI.MISHRA1 @YAHOO.CO.IN	26.11.2025
			603	EXECUTION	EX. COMM AWARD BY ARB. COMM. 43/2025	10.11.2025	EQUITAS SMALL FINANCE VS AJIT SINGH	ARUN KUMAR SHARMA	9990151720	GLORIOUSLAWASS OCIATES@GMAIL.C OM	16.10.2025
			603	EXECUTION	EX. COMM AWARD BY ARB. COMM. 42/2025	10.11.2025	EQUITAS SMALL FINANCE VS GOPAL SINGH MEHRA	ARUN KUMAR SHARMA	9990151720	GLORIOUSLAWASS OCIATES@GMAIL.C OM	16.10.2025
			603	EXECUTION	EX. COMM 259/2025	11.11.2025	SEEMA PRASAD PANDEY VS ADITYA RANA	NISHANT NIGAM	8770653396	NISHANT@NGLAW. IN	10.10.2025
			603	EXECUTION	EX. COMM 258/2025	07.11.2025	M/S GONSAI LOGISTICS PVT. LTD VS M/S AGS VISIONS PVT. LTD.	RAKESH KUMAR SHARMA	9868040826	SHARMARAKESHA DV1@GMAIL.COM	06.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			603	EXECUTION	EX. COMM 270/2025	15.11.2025	MOGLI LABS (INDIA) PVT. LTD. VS DODDAIAH BYRESH	TARUN VERMA	9871495838	CSTARUNVERMA@GMAIL.COM	07.11.2025
			603	EXECUTION	EX. COMM 271/2025	15.11.2025	MOGLI LABS (INDIA) PVT. LTD. VS M/S BABAL FASHION	TARUN VERMA	9871495838	CSTARUNVERMA@GMAIL.COM	07.11.2025
			603	EXECUTION	EX. COMM 269/2025	15.11.2025	MOGLI LABS (INDIA) PVT. LTD. VS ABDUL MUHAMATH HANIFA	TARUN VERMA	9871495838	CSTARUNVERMA@GMAIL.COM	07.11.2025
			603	EXECUTION	EX. COMM 268/2025	15.11.2025	MOGLI LABS (INDIA) PVT. LTD. VS RITU MATHUR	TARUN VERMA	9871495838	CSTARUNVERMA@GMAIL.COM	07.11.2025
			603	EXECUTION	EX. COMM 256/2025	03.11.2025	INDUSIND BANK LTD. VS M/S EXPRESS SERVICES	PANKAJ KUMAR	9958732424	ROY.PANKAJ@YAHOO.CO.IN	29.10.2025
			603	EXECUTION	EX. COMM 264/2025	13.11.2025	SMT. VIDHYA VS KAPIL YADAV	AAKASH SEHRAWAT	8010505957	ADVAakashSEHRAWAT@GMAIL.COM	12.11.2025
			603	EXECUTION	EX. COMM 267/2025	15.11.2025	BABLOO SAINI VS GAURAV GROVER	KNIKHLESH VASHISHTH	9911363574	NIKHLESHVASHISHTH@GMAIL.COM	13.11.2025
48	SH. BALWANT RAJBANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH-WEST	613	COMMERCIAL SUIT	OMP (I)(COMM)/353/2025	03-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS CHAMUNDA BHARDWAJ(P), CREATION 5529	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	31-10-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/354/2025	03-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS KISHOR SINGH 9239	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	31-10-2025
			613	COMMERCIAL SUIT	CS (COMM)/608/2025	04-11-2025	AUTOMOTIVE SOLUTION VS UNIQUE ATELIERS AUTOMOBILES PVT LTD	SACHIN SHARMA	8279689654	ADVSAACHINSH@GMAIL.COM	01-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/363/2025	04-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SANDEEP J	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	01-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/436/2025	10-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS GURPREET SINGH	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	01-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/379/2025	06-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SOHAN LAL	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGARG2@GMAIL.COM	01-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	COMMERCIAL SUIT	OMP (I)(COMM)/380/2025	06-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS TEENAGARG SINGH	RAVI SHANKAR	9958683230	ASSOCIATESRSGAR G2@GMAIL.COM	01-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/381/2025	06-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS ATMAGARG NAND	RAVI SHANKAR	9958683230	ASSOCIATESRSGAR G2@GMAIL.COM	01-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/382/2025	06-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS GARG SATINDER KUMAR	RAVI SHANKAR	9958683230	ASSOCIATESRSGAR G2@GMAIL.COM	01-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/383/2025	06-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MAHTABGARG WARATCH	RAVI SHANKAR	9958683230	ASSOCIATESRSGAR G2@GMAIL.COM	01-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/384/2025	06-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RAHUL B GARG	RAVI SHANKAR	9958683230	ASSOCIATESRSGAR G2@GMAIL.COM	01-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/386/2025	06-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS KRISHANGARG KUMAR	RAVI SHANKAR	9958683230	ASSOCIATESRSGAR G2@GMAIL.COM	01-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/408/2025	07-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MONIKABHARDWAJ(P), BHEL 2984	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	31-10-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/409/2025	07-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PRIYA R 4760	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	31-10-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/410/2025	07-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAJA KHAN 6693	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	31-10-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/411/2025	07-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAVI KUMAR 4889	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	31-10-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/412/2025	07-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS TRILOKBHARDWAJ(P), SINGH 6187	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	31-10-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/438/2025	10-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS HARDIKGARG MAVI ENTERPRISES	RAVI SHANKAR	9958683230	ASSOCIATESRSGAR G2@GMAIL.COM	05-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/437/2025	10-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS KRISHANGARG KUMAR	RAVI SHANKAR	9958683230	ASSOCIATESRSGAR G2@GMAIL.COM	05-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	COMMERCIAL SUIT	OMP (I)(COMM)/428/2025	10-11-2025	BMW INDIA FINANCIAL SERVICES PVT LTD VS RSG Bhardwaj (P), GEMS AND JEWELLERS 1988	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	01-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/429/2025	10-11-2025	BMW INDIA FINANCIAL SERVICES PVT LTD VS CHINMAY APURBA CHATTERJEE 3692	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	01-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/430/2025	10-11-2025	BMW INDIA FINANCIAL SERVICES PVT LTD VS KOTIKALAPUDI JAGDISH BABU 8188	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	01-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/431/2025	10-11-2025	BMW INDIA FINANCIAL SERVICES PVT LTD VS PRINCE RAJESH VARMA 4904	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	01-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/440/2025	10-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS NAVEEN KUMAR	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G2@GMAIL.COM	05-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/441/2025	10-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS VIKRAM SINGH	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G2@GMAIL.COM	05-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/442/2025	10-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS RAVINDER P	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G2@GMAIL.COM	01-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/443/2025	10-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS SWEETY BHOLA	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G2@GMAIL.COM	01-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/444/2025	10-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS AMANDEEP SINGH	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G2@GMAIL.COM	01-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/445/2025	10-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS ASHU O	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G2@GMAIL.COM	01-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/446/2025	10-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS RAVI S	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G2@GMAIL.COM	01-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/447/2025	10-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS GURENDER SINGH	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G2@GMAIL.COM	01-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/492/2025	11-11-2025	TOYOTA FINANCIAL SERVICES INDIA LTD VS KULDEEP SHARMA 5395	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1@GMAIL.COM	31-10-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	COMMERCIAL SUIT	OMP (I)(COMM)/495/2025	11-11-2025	TOYOTA FINANCIAL SERVICES INDIA LTD VS JAIVEER SINGH 8254	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	05-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/496/2025	11-11-2025	TOYOTA FINANCIAL SERVICES INDIA LTD VS NISHITA WAGHMARE 9624	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	05-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/491/2025	11-11-2025	TOYOTA FINANCIAL SERVICES INDIA LTD VS AMIT KUMAR KHARE 6903	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	31-10-2025
			613	COMMERCIAL SUIT	CS (COMM)/617/2025	11-11-2025	STATE BANK OF INDIA VS KUNJBIHARI CHAUDHARY	SWEETY SOOD(P),	9811786067	MSSOODADVOCATE @GMAIL.COM	01-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/493/2025	11-11-2025	TOYOTA FINANCIAL SERVICES INDIA LTD VS DAVINDER SINGH 0183	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	05-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/494/2025	11-11-2025	TOYOTA FINANCIAL SERVICES INDIA LTD VS GOTHIBHAI RAVINDRABHAI JASWANTBHAI 5940	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	05-11-2025
			613	COMMERCIAL SUIT	CS (COMM)/620/2025	12-11-2025	BATRA BREWERIES AND DISTILLERIES PVT LTD VS RADINTON TRADDEX PVT LTD	RAJEEV KUMAR TEWARI(P),	9312279984	R.TIWARI88@GMAIL.COM	08-11-2025
			613	COMMERCIAL SUIT	CS (COMM)/621/2025	12-11-2025	BATRA BREWERIES AND DISTILLERIES PVT LTD VS GOLDENLINE DEVELOPERS PVT LTD	RAJEEV KUMAR TEWARI(P),	9312279984	R.TIWARI88@GMAIL.COM	08-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/516/2025	14-11-2025	KOTAK MAHINDRA BANK LTD VS JAGCHANAN SINGH	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	11-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/517/2025	14-11-2025	KOTAK MAHINDRA BANK LTD VS SANDEEP	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	11-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/515/2025	14-11-2025	KOTAK MAHINDRA BANK LTD VS SUKHWINDER SINGH	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	11-11-2025
			613	COMMERCIAL SUIT	COUNTER CLAIM/46/2025	17-11-2025	M/S RLG SYSTEM INDIA PVT LTD VS GLOBAL WASTE SOLUTION	AMAN THUKRAL	8088239187	AMANTHUKRAL@OUTLOOK.COM	17-11-2025
			613	COMMERCIAL SUIT	CS (COMM)/633/2025	18-11-2025	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	ELUDICATOIN.LEGAL@OUTLOOK.COM	14-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	COMMERCIAL SUIT	OMP (I)(COMM)/537/2025	19-11-2025	AXIS BANK LTD VS VISHUN DAYAL 0401	MAYANK MAHAJAN	9873347330	MAYAMK_MAHAJA No5@YAHOO.COM	14-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/538/2025	19-11-2025	AXIS BANK LTD VS NASEEM A 9958	MAYANK MAHAJAN	9873347330	MAYAMK_MAHAJA No5@YAHOO.COM	14-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/541/2025	19-11-2025	AXIS BANK LTD VS GUDDU YADAV 4899	MAYANK MAHAJAN	9873347330	MAYAMK_MAHAJA No5@YAHOO.COM	14-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/542/2025	19-11-2025	AXIS BANK LTD VS AMIT GOYAL	MAYANK MAHAJAN	9873347330	MAYAMK_MAHAJA No5@YAHOO.COM	14-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/543/2025	19-11-2025	AXIS BANK LTD VS RAJESH KUMAR SAH 1584	MAYANK MAHAJAN	9873347330	MAYAMK_MAHAJA No5@YAHOO.COM	14-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/551/2025	19-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS BECHAN SINGH	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	05-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/552/2025	19-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS GARG SATYAPAL SINGH	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	05-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/553/2025	19-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS NAVEEN RATHEE	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	05-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/554/2025	19-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS GARG RAGHUVIR SINGH	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	05-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/555/2025	19-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS LABMA MOTORS	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	05-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/556/2025	19-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RAHUL P	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	05-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/557/2025	19-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS NAVEEN RATHEE	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	05-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/558/2025	19-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SIDHI VINAYAK TRANSPORT	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	05-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	COMMERCIAL SUIT	OMP (I)(COMM)/559/2025	19-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SHREE SHYAMAJI GOODS CARRERS	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	13-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/561/2025	19-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS ARVIND KUMAR	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	06-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/562/2025	19-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS S ENTERPRISES	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	06-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/563/2025	19-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RAMAN TRANSPORT SERVICE PROP RI	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	06-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/565/2025	19-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SHREE SHYAMAJI GOODS CARRERS	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	06-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/564/2025	19-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS JILA SINGH PUBLIC INTER COLLEGE	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	13-11-2025
			613	COMMERCIAL SUIT	EXECUTION (COMM)/278/2025	19-11-2025	STATE BANK OF INDIA VS PRADEEP SAH PROP OF M/S SONY MOTORS	ADAITA KUMAR ROUT(P),	9999132159	AKROUTADVOCATE @GMAIL.COM	05-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/587/2025	21-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS VIJAY PRAKASH MISHRA 5048	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	13-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/586/2025	21-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ROHIT TYAGI 6364	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	13-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/588/2025	21-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GAURAV TOURS AND TRAVELS 6887	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	18-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/589/2025	21-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GAURAV TOURS AND TRAVELS 8001	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	18-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/590/2025	21-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GAURAV TOURS AND TRAVELS 0917	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	18-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/591/2025	21-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GAURAV TOURS AND TRAVELS 7909	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	18-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	COMMERCIAL SUIT	OMP (I)(COMM)/613/2025	22-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MOH CHAND BABU	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	18-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/612/2025	22-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS BRIJESH KUMAR	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	18-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/611/2025	22-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RED STAR KINGDOM ENTERPRISES	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	18-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/623/2025	24-11-2025	KOTAK MAHINDRA BANK LTD VS VIKASH	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	21-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/624/2025	24-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS JILAG SINGH PUBLIC INTER COLLEGE	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	14-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/625/2025	24-11-2025	IDFC FIRST BANK LTD VS NUMAIR BHAVNAGRI NOORANI	MAYANK MAHAJAN	9873347330	MAYAMK_MHAHAJA No5@YAHOO.COM	21-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/626/2025	24-11-2025	IDFC FIRST BANK LTD VS NAZIR KHAN 3289	MAYANK MAHAJAN	9873347330	MAYAMK_MHAHAJA No5@YAHOO.COM	21-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/627/2025	24-11-2025	IDFC FIRST BANK LTD VS NIRAJ SINGH 9085	MAYANK MAHAJAN	9873347330	MAYAMK_MHAHAJA No5@YAHOO.COM	21-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/643/2025	24-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS KRISHAN KUMAR	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	17-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/644/2025	24-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RAKESH KUMAR	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	17-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/646/2025	24-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RAGHAV SHARMA	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	17-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/648/2025	24-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS GAGANDEEP N	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	17-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/649/2025	24-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RAKIB ALI	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	17-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	COMMERCIAL SUIT	OMP (I)(COMM)/650/2025	24-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SHUBHAM KUMAR	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	17-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/652/2025	24-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MANDEEP KUMAR	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	17-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/622/2025	24-11-2025	KOTAK MAHINDRA BANK LTD VS PARVEJ KHAN	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	21-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/656/2025	26-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SAJID KHAN	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	22-11-2025
			613	COMMERCIAL SUIT	CS (COMM)/648/2025	26-11-2025	NETSARANG COMPUTER INC ORS VS SUDHAKAR RAMAN AND OTHERS	RISHI PRAKASH(P),	8826232692	RISHI0009P@GMAI L.COM	24-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/655/2025	26-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MAHINDER SINGH	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	19-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/657/2025	26-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS VIKRAM SINGH	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	22-11-2025
			613	COMMERCIAL SUIT	EXECUTION (COMM)/280/2025	22-11-2025	ASHA ARORA VS M/S PS GLOBAL CONSUMER HEALTHCARE PVT LTD	PARAS AGGARWAL(P),	9810600656	PARASAGGARWALA DV@GMAIL.COM	20-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/687/2025	27-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS LALIT KUMAR	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	25-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/688/2025	27-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS CHHINDA J	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	25-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/679/2025	27-11-2025	AXIS BANK LTD VS MOHD RIHAN 7729	MAYANK MAHAJAN	9873347330	MAYAMK_MHAJA No5@YAHOO.COM	22-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/680/2025	27-11-2025	AXIS BANK LTD VS PUSHPENDRA 4434	MAYANK MAHAJAN	9873347330	MAYAMK_MHAJA No5@YAHOO.COM	22-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/683/2025	27-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS MAHBUB	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	26-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	COMMERCIAL SUIT	OMP (I)(COMM)/684/2025	27-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS MOHAMMAD TARIF	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	26-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/685/2025	27-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS VK CONSTRUCTION	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	26-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/686/2025	27-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD VS NADEEM W	RAVI SHANKAR GARG	9958683230	ASSOCIATESRSGAR G8@GMAIL.COM	25-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/678/2025	27-11-2025	AXIS BANK LTD VS RAKESH BABU 4429	MAYANK MAHAJAN	9873347330	MAYAMK_MAHAJA No5@YAHOO.COM	22-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/696/2025	28-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RADADIYA AKASH POPATBHAI 8143	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	22-11-2025
			613	COMMERCIAL SUIT	CS (COMM)/654/2025	28-11-2025	ICICI BANK LTD VS M/S DHARI CONTRACTORS	KUNAL KUMAR(P),	9811191050	SATISH@KLFINDIA. COM	22-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/690/2025	28-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AAMER MUSHTAQUE 2648	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	22-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/691/2025	28-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AMAN KUMAR 4543	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	22-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/692/2025	28-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AMAN VISHNOI 6245	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	22-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/693/2025	28-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DHARAMVEER B 1005	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	22-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/694/2025	28-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GOJIYA VIPUL 0079	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	22-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/695/2025	28-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS KRISHNA KANT RAI 0104	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	22-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/697/2025	28-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PRINCE KUMAR TRIPATHI 0707	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	22-11-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	COMMERCIAL SUIT	OMP (I)(COMM)/715/2025	29-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS INDRAJEET NIRANJAN MALI 1159	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	27-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/708/2025	29-11-2025	AXIS BANK LTD VS RAVINDRA 5574	MAYANK MAHAJAN	9873347330	MAYAMK_MAHAJA No5@YAHOO.COM	22-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/716/2025	29-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ANANDA SHANKAR PATIL 3086	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	27-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/709/2025	29-11-2025	AXIS BANK LTD VS ATUL KUMAR 9344	MAYANK MAHAJAN	9873347330	MAYAMK_MAHAJA No5@YAHOO.COM	22-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/710/2025	29-11-2025	AXIS BANK LTD VS VINOD 0482	MAYANK MAHAJAN	9873347330	MAYAMK_MAHAJA No5@YAHOO.COM	22-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/718/2025	29-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS CHETAN TOURS AND TRAVELS 2778	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	27-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/714/2025	29-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ANIRUDH SINGH CHAUHAN 8163	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	27-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/717/2025	29-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BHARAT MOTIRAM PATIL 1409	RAHUL BHARDWAJ(P),	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	27-11-2025
			613	COMMERCIAL SUIT	OMP (I)(COMM)/689/2025	28-11-2025	AARADHYA PANDEY VS MAHIPAL	BHASKAR SUBRAMANIA M	9818785172	BHASKAR@SNSCO.I N	24-11-2025
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH- WEST	614	ARBITRATION	OMP (COMM.)/19/2025	01-11-2025	UNION OF INDIA VS SUPRIOR AIRCON PVT LTD AND ORS	MR. JETENDER KR. MAAN	9871429234	JKMAAN.ADVOCAT E@GMAIL.COM	14.10.2025
			614	ARBITRATION	OMP (I)(COMM.)/347/2025	01-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAHUL DADABHAU BHUJBAL 4735	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	15.10.2025
			614	ARBITRATION	OMP (I)(COMM.)/348/2025	01-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SANGITA SHASHANK MORE 7360	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	15.10.2025
			614	ARBITRATION	OMP (I)(COMM.)/349/2025	01-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHUBHAM AWANA 0611	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	15.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	ARBITRATION	OMP (I)(COMM.)/350/2025	01-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PREETI SHARMA 9277	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	15.10.2025
			614	COMMERCIAL SUIT	CS (COMM)/591/2025	01-11-2025	UPGRID SOLUTION PRIVATE LIMITED VS MOHD AFZAL	MS. KRITIKA TUTEJA	9643008880	CONTACT@AAALEGAL.PRO	29.10.2025
			614	COMMERCIAL SUIT	CS (COMM)/592/2025	01-11-2025	UPGRID SOLUTION PVT LTD VS SHADAB	MS. KRITIKA TUTEJA	9643008880	CONTACT@AAALEGAL.PRO	29.10.2025
			614	COMMERCIAL SUIT	CS (COMM)/593/2025	01-11-2025	UPGRID SOLUTION PVT LTD VS DEEPANSHU KASANA	MS. KRITIKA TUTEJA	9643008880	CONTACT@AAALEGAL.PRO	29.10.2025
			614	COMMERCIAL SUIT	CS (COMM)/594/2025	01-11-2025	UPGRID SOLUTION PVT LTD VS MOHD GULZAR	MS. KRITIKA TUTEJA	9643008880	CONTACT@AAALEGAL.PRO	29.10.2025
			614	COMMERCIAL SUIT	CS (COMM)/595/2025	01-11-2025	UPGRID SOLUTION PVT LTD VS ANKUSH RATHI	MS. KRITIKA TUTEJA	9643008880	CONTACT@AAALEGAL.PRO	29.10.2025
			614	COMMERCIAL SUIT	CS (COMM)/596/2025	01-11-2025	UPGRID SOLUTION PRIVATE LIMITED VS SHIKSHA SINGH	MS. KRITIKA TUTEJA	9643008880	CONTACT@AAALEGAL.PRO	29.10.2025
			614	COMMERCIAL SUIT	CS (COMM)/597/2025	01-11-2025	UPGRID SOLUTION PRIVATE LIMITED VS PREETI	MS. KRITIKA TUTEJA	9643008880	CONTACT@AAALEGAL.PRO	29.10.2025
			614	COMMERCIAL SUIT	CS (COMM)/598/2025	01-11-2025	UPGRID SOLUTION PRIVATE LIMITED VS SAURAV KUMAR	MS. KRITIKA TUTEJA	9643008880	CONTACT@AAALEGAL.PRO	29.10.2025
			614	COMMERCIAL SUIT	CS (COMM)/599/2025	01-11-2025	UPGRID SOLUTIONS PVT LTD VS SOM KUMAR YADAV	MS. KRITIKA TUTEJA	9643008880	CONTACT@AAALEGAL.PRO	29.10.2025
			614	COMMERCIAL SUIT	CS (COMM)/600/2025	01-11-2025	SAPNA INTERIOR VS SMART CHIP PVT LTD	MR. AMIT KUMAR	9810591404	AMLAWASSOCIATE S2020@GMAIL.COM	31.10.2025
			614	COMMERCIAL SUIT	CS (COMM)/604/2025	03-11-2025	PUMA SE VS VINOD KUMAR	MR. GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	31.10.2025
			614	COMMERCIAL SUIT	CS (COMM)/605/2025	03-11-2025	PUMA SE VS ASHOK KUMAR	MR. GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	31.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	ARBITRATION	OMP (I)(COMM.)/360/2025	04-11-2025	KOTAK MAHINDRA BANK LTD VS ANKIT	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	28.10.2025
			614	ARBITRATION	OMP (I)(COMM.)/361/2025	04-11-2025	KOTAK MAHINDRA BANK LTD VS AMAR DEEP	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	28.10.2025
			614	ARBITRATION	OMP (I)(COMM.)/362/2025	04-11-2025	KOTAK MAHINDRA BANK LTD VS JAGVIR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	28.10.2025
			614	ARBITRATION	OMP (I)(COMM.)/371/2025	04-11-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. VS ROHIT SHARMA	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	01.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/372/2025	04-11-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. VS ROHTASH K	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	01.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/373/2025	04-11-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. VS DHRUV H	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	01.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/374/2025	04-11-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. VS NETWORK ROADLINES	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	01.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/375/2025	04-11-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. VS AMAR KUMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	01.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/376/2025	04-11-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. VS ARSAD H	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	01.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/377/2025	04-11-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS RAGHUVVEER SINGH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	01.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/378/2025	04-11-2025	TOYOTA FINANCIAL SERVICES INDIA LTD VS KAMALJEET SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	01.11.2025
			614	EXECUTION	EXECUTION (COMM.)/257/2025	06-11-2025	SUBHASH CHANDER VS DDA	MR. VINOD KHANNA	9891081919	VINOKHANNA_24@REDIFFMAIL.COM	24.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/391/2025	06-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD VS SIDHANT ENTERPRISES	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	14.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	ARBITRATION	OMP (I)(COMM.)/392/2025	06-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD VS ASHOK R	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	14.10.2025
			614	ARBITRATION	OMP (I)(COMM.)/393/2025	06-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD VS KUSUM LATA	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	14.10.2025
			614	ARBITRATION	OMP (I)(COMM.)/394/2025	06-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD VS AJAY B	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	14.10.2025
			614	ARBITRATION	OMP (I)(COMM.)/395/2025	06-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD VS ANIL O	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	14.10.2025
			614	ARBITRATION	OMP (I)(COMM.)/396/2025	06-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD VS PARVESH K	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	14.10.2025
			614	ARBITRATION	OMP (I)(COMM.)/397/2025	06-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD VS YASHPAL R	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	14.10.2025
			614	ARBITRATION	OMP (I)(COMM.)/398/2025	06-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD VS NETWORK ROADLINES	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	14.10.2025
			614	ARBITRATION	OMP (I)(COMM.)/413/2025	07-11-2025	TOYOTA FINANCIAL SERVICES INDIA LTD VS SADIK KHAN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	31.10.2025
			614	ARBITRATION	OMP (I)(COMM.)/414/2025	07-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DHARMENDRA SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	31.10.2025
			614	ARBITRATION	OMP (I)(COMM.)/415/2025	07-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SACHIN J	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	31.10.2025
			614	ARBITRATION	OMP (I)(COMM.)/416/2025	07-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SUDHIR KHUBU RATHOD	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	31.10.2025
			614	ARBITRATION	OMP (I)(COMM.)/417/2025	07-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SEEMA BANO	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	31.10.2025
			614	ARBITRATION	OMP (I)(COMM.)/418/2025	07-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RANI RAJPOOT	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	31.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	ARBITRATION	OMP (I)(COMM.)/419/2025	07-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SANGEETA CHOUDHARY	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	31.10.2025
			614	ARBITRATION	OMP (I)(COMM.)/420/2025	07-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD VS SONU D	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	10.10.2025
			614	ARBITRATION	OMP (I)(COMM.)/421/2025	07-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD VS NITIN S	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	10.10.2025
			614	ARBITRATION	OMP (I)(COMM.)/422/2025	07-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD VS VINOD VERMA	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	10.10.2025
			614	ARBITRATION	OMP (I)(COMM.)/423/2025	07-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD VS VISHAL R	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	10.10.2025
			614	ARBITRATION	OMP (I)(COMM.)/424/2025	10-11-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. VS SUMIT KUMAR AHLAWAT	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	10.10.2025
			614	ARBITRATION	OMP (I)(COMM.)/425/2025	10-11-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. VS CHANDER KANT	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/426/2025	10-11-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. VS SURAJMAL R	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/427/2025	10-11-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. VS VIKRAM SINGH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/454/2025	10-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD VS PRATAP SINGH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/455/2025	10-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD VS ABDUL GAFFAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/456/2025	10-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD VS BALWAN SINGH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/457/2025	10-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD VS MONU R	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	ARBITRATION	OMP (I)(COMM.)/458/2025	10-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD VS RAM MEHAR R	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/459/2025	10-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD VS RAMESHWAR D	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/460/2025	10-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD VS RAHUL J	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/461/2025	10-11-2025	CHOLACHOLAMANDALAM INVESTMENT AND FIN. CO. LTD VS SURESH KHAN	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/462/2025	10-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD VS MUKESH A	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/463/2025	10-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD VS BALWINDERS SINGH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/464/2025	10-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD VS BALWINDERS SINGH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/465/2025	10-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD VS VISHAL DHIMAN	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/466/2025	10-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD VS NAVEEN TRADERS	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/467/2025	10-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD VS SHREES SHYAM TRANSPORT SERVICE	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/468/2025	10-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD VS BIRBAL H	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/469/2025	10-11-2025	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD VS KAMLESH YADAV	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/475/2025	11-11-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS DHARM PAL	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	ARBITRATION	OMP (I)(COMM.)/476/2025	11-11-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS PAYAL AGGARWAL	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/477/2025	11-11-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SARVESH P	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/478/2025	11-11-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS BECHAN SINGH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/479/2025	11-11-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS PARDEEP SINGH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	05.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/480/2025	11-11-2025	TOYOTA FINANCIAL SERVICES INDIA LTD VS PARAG BHAWNANI 9661	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	31.10.2025
			614	ARBITRATION	OMP (I)(COMM.)/481/2025	11-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SONU KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	31.10.2025
			614	ARBITRATION	OMP (I)(COMM.)/482/2025	11-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ASHUTOSH KUMAR PATHAK	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	31.10.2025
			614	ARBITRATION	OMP (I)(COMM.)/483/2025	11-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MOHD ATIF AHMAD	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	31.10.2025
			614	ARBITRATION	OMP (I)(COMM.)/484/2025	11-11-2025	BMW INDIA FINANCIAL SERVICES PVT LTD VS MUTATIO TECHNOLOGIES PRIVATE LIMITED	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	31.10.2025
			614	ARBITRATION	OMP (I)(COMM.)/485/2025	11-11-2025	BMW INDIA FINANCIAL SERVICES PVT LTD VS VVP BUSINESS LOGISTICS PRIVATE LIMITED	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	01.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/486/2025	11-11-2025	BMW INDIA FINANCIAL SERVICES PVT LTD VS BENENG DESIGN AND MANUFACTURING PRIVATE LIMITED	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	01.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/487/2025	11-11-2025	BMW INDIA FINANCIAL SERVICES PVT LTD VS SUSHMITA SAHA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	01.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/488/2025	11-11-2025	BMW INDIA FINANCIAL SERVICES PVT LTD VS SNEHITA BANSAL	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	01.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	COMMERCIAL SUIT	CS (COMM)/614/2025	11-11-2025	PUNJAB NATIONAL BANK VS NEELAM MAHAYACH	MR. VED PRAKASH	9711900673	VSRADVISIORS@G MAIL.COM	31.10.2025
			614	EXECUTION	EXECUTION (COMM.)/261/2025	12-11-2025	STATE BANK OF INDIA VS RAVINDER NATH DWIVEDI	MR. A.K. ROUT	9999132159	AKROUTADVOCATE @GMAIL.COM	05.11.2025
			614	EXECUTION	EXECUTION (COMM.)/262/2025	12-11-2025	UGRO CAPITAL LTD VS GANGATIKA TECHNOLOGIES PVT LTD	MR. RAJIV NARAYAN	9810318803	LEAGUMDELHI@G MAIL.COM	06.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/503/2025	12-11-2025	AXIS BANK LTD VS KAPIL DIXIT	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJA No5@YAHOO.COM	06.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/504/2025	12-11-2025	AXIS BANK LTD VS MRS PRACHI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJA No5@YAHOO.COM	06.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/505/2025	12-11-2025	AXIS BANK LTD VS NEELAM GUPTA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJA No5@YAHOO.COM	06.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/506/2025	12-11-2025	AXIS BANK LTD VS SATVINDAR SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJA No5@YAHOO.COM	30.10.2025
			614	COMMERCIAL SUIT	CS (COMM)/619/2025	12-11-2025	AJAY ENTERPRISES VS TRAVEL SURE	MS. PAYAL JAIN	9868045019	ADVPAYALJAIN@G MAIL.COM	30.10.2025
			614	EXECUTION	EXECUTION (COMM.)/265/2025	13-11-2025	SUNDARAM FINANCE LTD VS SUNIL SHARMA	MS. MANISHA BARUAH	8826750777	MANISHABARUAHL EGAL@GMAIL.COM	06.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/510/2025	13-11-2025	KOTAK MAHINDRA BANK LTD VS SUDESH KUMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	11.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/511/2025	13-11-2025	KOTAK MAHINDRA BANK LTD VS HARINDER PAL SINGH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	11.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/527/2025	15-11-2025	CHOLAMANDALAM INVESTMENT AND FIN CO. LTD VS VIJAY PAL SINGH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	11.11.2025
			614	COMMERCIAL SUIT	CS (COMM)/627/2025	15-11-2025	UPGRID SOLUTIONS PVT LTD VS SANJAY NAGAR	MS. KRITIKA TUTEJA	9643008880	CONTACT@AAALEG AL.PRO	08.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	COMMERCIAL SUIT	CS (COMM)/630/2025	15-11-2025	SATYA NARAYAN SHARMA VS TATA PROJECTS LIMITED	MR. ASHISH CHAUHAN	9999468603	ASHISHCHAUHAN @AKASSOCIATES.ORG.IN	06.11.2025
			614	EXECUTION	EXECUTION (COMM.)/272/2025	17-11-2025	AYUSH VS SM PERFECT SOLUTIONS PVT LTD	MR. MANOJ KUMAR	7827052969	ADV.MANOJ18@GMAIL.COM	11.11.2025
			614	COMMERCIAL SUIT	CS (COMM)/631/2025	17-11-2025	PUMA SE VS ASHOK KUMAR	MR. GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	11.11.2025
			614	EXECUTION	EXECUTION (COMM.)/275/2025	18-11-2025	SAURABH CHADHA VS CLOUD INFOTECH PVT LTD	MR. LUCKY SHARMA	9718479020	ADV.NIKHILDAHIYA@GMAIL.COM	11.11.2025
			614	EXECUTION	EXECUTION (COMM.)/276/2025	18-11-2025	KOTAK MAHINDRA BANK LTD VS ANIL KUMAR	MR. ARVIND GUPTA	9811317311	ADVOCATEARVINDGUPTA@GMAIL.COM	14.11.2025
			614	COMMERCIAL SUIT	CS (COMM)/634/2025	18-11-2025	CANARA BANK VS RAJU	MR. ASHOK KUMAR	9560396555	KAKKARASHOK@REDIFFMAIL.COM	17.11.2025
			614	COMMERCIAL SUIT	CS (COMM)/635/2025	18-11-2025	CANARA BANK VS MANU MANCHANDA	MR. ASHOK KUMAR	9560396555	KAKKARASHOK@REDIFFMAIL.COM	17.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/544/2025	19-11-2025	AXIS BANK LTD VS ANUJ TYAGI 3160	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	15.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/545/2025	19-11-2025	AXIS BANK LTD VS KRISHAN PAL	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	15.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/546/2025	19-11-2025	AXIS BANK LTD VS VASHIMUDDIN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	15.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/566/2025	19-11-2025	AXIS BANK LTD VS BANTI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	15.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/567/2025	19-11-2025	AXIS BANK LTD VS RAM BHOOL SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	15.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/568/2025	19-11-2025	AXIS BANK LTD VS MANPREET KAUR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJANo5@YAHOO.COM	15.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	ARBITRATION	OMP (I)(COMM.)/569/2025	19-11-2025	AXIS BANK LTD VS ALOK MISHRA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJANo5@YAHOO.COM	15.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/570/2025	19-11-2025	AXIS BANK LTD VS KALI BUX SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJANo5@YAHOO.COM	15.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/571/2025	19-11-2025	AXIS BANK LTD VS BIRENDRA SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJANo5@YAHOO.COM	15.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/572/2025	19-11-2025	AXIS BANK LTD VS VIBHOR AGARWAL	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJANo5@YAHOO.COM	15.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/573/2025	19-11-2025	AXIS BANK LTD VS AMARJEET PUNIA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJANo5@YAHOO.COM	15.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/574/2025	19-11-2025	AXIS BANK LTD VS JAI SHREE BALAJI LOGISTICS	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJANo5@YAHOO.COM	15.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/575/2025	19-11-2025	AXIS BANK LTD VS NENA RAM	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJANo5@YAHOO.COM	15.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/576/2025	19-11-2025	AXIS BANK LTD VS DEEP NARAYAN PAL	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJANo5@YAHOO.COM	15.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/577/2025	19-11-2025	AXIS BANK LTD VS YOGENDRA TYAGI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJANo5@YAHOO.COM	15.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/578/2025	19-11-2025	AXIS BANK LTD VS AYUSH GUPTA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJANo5@YAHOO.COM	15.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/579/2025	19-11-2025	AXIS BANK LTD VS PRIYANKA SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJANo5@YAHOO.COM	15.09.2025
			614	ARBITRATION	OMP (I)(COMM.)/580/2025	19-11-2025	AXIS BANK LTD VS RAHUL KASHYAP	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJANo5@YAHOO.COM	15.09.2025
			614	COMMERCIAL SUIT	CS (COMM)/638/2025	19-11-2025	UNDER ARMOUR INC VS ASHOK KUMAR	MR. GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	11.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	COMMERCIAL SUIT	CS (COMM)/640/2025	19-11-2025	RELIANCE PROJECTS AND PROPERTY MANAGERMENTS SERVICES LTD VS SATBIR SINGH YADAV	MR. ANKIT DAHIYA	8284828419	ADVANKITDAHIYA @GMAIL.COM	17.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/605/2025	21-11-2025	TOYOTA FINANCIAL SERVICES INDIA LTD VS HANEEF SABBEER	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	17.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/606/2025	21-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RITU JAIN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	11.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/607/2025	21-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MANI NANDWANI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	13.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/608/2025	21-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ARJUN SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	13.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/609/2025	21-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GAURAV TOURS AND TRAVELS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	11.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/610/2025	21-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GAURAV TOURS AND TRAVELS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1 @GMAIL.COM	11.11.2025
			614	ARBITRATION	CS (COMM)/643/2025	21-11-2025	CANARA BANK VS MANISH CHANDRA	MR. SUMIT VIRMANI	9873245548	VIRMANILAWCO@ GMAIL.COM	17.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/614/2025	22-11-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. VS ABIDA M	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	17.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/615/2025	22-11-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. VS PRITHPAL SINGH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	17.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/616/2025	22-11-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. VS MAHAVIR V	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	17.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/617/2025	22-11-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. VS SURESH KUMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	17.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/618/2025	22-11-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. VS KARAN SINGH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	17.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	ARBITRATION	OMP (I)(COMM.)/619/2025	22-11-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. VS GANGA RAGHAV	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	17.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/620/2025	22-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. VS PRD TRAVEL	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	17.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/621/2025	22-11-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. VS RANA CONTRACTOR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	17.11.2025
			614	COMMERCIAL SUIT	CS (COMM)/644/2025	22-11-2025	SANKALP FINSEC PVT LTD VS RAM PRASAD	MR. NITISH SHARMA	9953472718	LEXGENTEM@GMA IL.COM	17.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/628/2025	24-11-2025	KOTAK MAHINDRA BANK LTD VS SUKHVIR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	25.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/629/2025	24-11-2025	KOTAK MAHINDRA BANK LTD VS ROHIT	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	25.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/630/2025	24-11-2025	KOTAK MAHINDRA BANK LTD VS MOHIT SHAMSHER	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	25.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/631/2025	24-11-2025	KOTAK MAHINDRA BANK LTD VS VIKASH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	25.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/632/2025	24-11-2025	KOTAK MAHINDRA BANK LTD VS SANDEEP	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	25.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/633/2025	24-11-2025	IDFC FIRST BANK LTD VS MEENU GARG	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJA No5@YAHOO.COM	25.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/634/2025	24-11-2025	IDFC FIRST BANK LTD VS RANJEET KUMAR PASWAN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJA No5@YAHOO.COM	25.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/635/2025	24-11-2025	IDFC FIRST BANK LTD VS RAKESH KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJA No5@YAHOO.COM	25.11.2025
			614	COMMERCIAL SUIT	CS (COMM)/646/2025	24-11-2025	PREETI JAISWAL VS PRADEEP TRIPATHI	MR. IKRANT SHARMA	9810069880	IKRANTSHARMA73 8@GMAIL.COM	22.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	COMMERCIAL SUIT	CS (COMM)/649/2025	26-11-2025	PURSHOTAM GUPTA PROPRIETOR OF MS BSGHAMBHIR CONSTRUCTION CHEMICALS VS D K VERMA	MR. TUSHAR SHANKAR	9654546559	ADVOCATE.HIMAN SHUAHUA23@GM AIL.COM	20.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/653/2025	26-11-2025	CHOLAMANDALAM INVESTMENT VS AJEEP KUMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	11.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/654/2025	26-11-2025	CHOLAMANDALAM INVESTMENT VS MAHAVIR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	17.11.2025
			614	EXECUTION	EXECUTION (COMM.)/285/2025	27-11-2025	AXIS BANK VS SAKSHI	MR. MAYANK MAHAJAN	9873347330	MAYANK.MAHAJAN 05@YAHOO.COM	17.11.2025
			614	COMMERCIAL SUIT	CS (COMM)/652/2025	27-11-2025	SUBHASH SHARMA VS ANUMAYA INTERIORS PVT LTD	MR. SANJAY JAIN	8860635799	COMMUNICATION @LEXCORP.ORG.IN	13.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/658/2025	27-11-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. VS BHAGAT SINGH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	24.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/659/2025	27-11-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. VS MANDEEP V	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	24.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/660/2025	27-11-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. VS PAWAN SHARMA	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	24.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/661/2025	27-11-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. VS HITESH KUMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	24.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/662/2025	27-11-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. VS MOHIT LAMBA	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	24.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/663/2025	27-11-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. VS DEEPAK SHARMA	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	24.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/665/2025	27-11-2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. VS NEERAJ KUMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGAR G1@GMAIL.COM	24.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/670/2025	27-11-2025	AXIS BANK LTD VS DHARMRAJ	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJA N05@YAHOO.COM	24.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	ARBITRATION	OMP (I)(COMM.)/671/2025	27-11-2025	AXIS BANK LTD VS RAJU CHAUHAN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJA No5@YAHOO.COM	24.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/672/2025	27-11-2025	AXIS BANK LTD VS NARPAT RAM	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJA No5@YAHOO.COM	24.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/673/2025	27-11-2025	AXIS BANK LTD VS KAMAL KUMAR 4774	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJA No5@YAHOO.COM	24.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/676/2025	27-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SUMIT J	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	25.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/677/2025	27-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MD SOHRAB	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	25.11.2025
			614	EXECUTION	EXECUTION (COMM.)/287/2025	28-11-2025	ARTI KOCHAR VS SECRET MERMAID BAR AND LOUNGE	MS. JAGRITI JAIN	8527506427	LAWFIRM@UNSOL VELEGAL.COM	25.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/705/2025	28-11-2025	NIKHIL OHRI VS R ENTERPRISES	KMR. PUNIT JAIN	9810024729	PUNITJAIN@ADVO CATE@GMAIL.COM	14.11.2025
			614	ARBITRATION	OMP (COMM.)/20/2025	29-11-2025	ROOP KISHORE VS GURUSHARAN CHIT FUND PVT LTD	MR. R.S. MISHRA	9811047905	ANAND0069@YAH OO.CO.IN	26.11.2025
			614	COMMERCIAL SUIT	CS (COMM)/656/2025	29-11-2025	UNION BANK OF INDIA VS MS PACE GLOBAL PROP PARVEEN YADAV	MR. ROHTASH KR JAJORTA	9868750997	RKJAJORIA26@GM AIL.COM	25.11.2025
			614	COMMERCIAL SUIT	CS (COMM)/657/2025	29-11-2025	SUNITA KANWAR VS NARAYAN SINGH	MR. SAMEER SIDHAR	9999918302	ADVSAMEERSIDHA R@GMAIL.COM	18.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/706/2025	29-11-2025	AXIS BANK LTD VS RAM KARAN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJA No5@YAHOO.COM	19.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/707/2025	29-11-2025	AXIS BANK LTD VS DEEPU DWIVEDI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MHAJA No5@YAHOO.COM	19.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/711/2025	29-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ANITA D	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	17.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	ARBITRATION	OMP (I)(COMM.)/712/2025	29-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS THAKER NISHA NILESH KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	17.11.2025
			614	ARBITRATION	OMP (I)(COMM.)/713/2025	29-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BHALIM MOHD AQIB MOHD ARIF	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	17.11.2025
			614	EXECUTION	EXECUTION(COMM) 263/2025	13.11.2025	MOGLI LABS (INDIA) PVT LTD VS NAHID FATIMA	MR. TARUN VERMA	9871495838	CSTARUNVERMA@GMAIL.COM	30.10.2025
			614	EXECUTION	EXECUTION(COMM) 283/2025	26.11.2025	UNION BANK OF INDIA VS VINOD KUMAR	MR. RAJENDRA YADAV	9312046733	YADAVRAZEN@GMAIL.COM	30.10.2025
50	SH. RAKESH PANDIT, JUDGE, COMMERCIAL COURT-04	SOUTH- DISTRICT WEST	509	OMP (I)(COMM.)	351/2025	03-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS HARISH SAHU 5762	ASHOK KUMAR	9013493108	ADVOCATEASHOK.1@GMAIL.COM	31.10.2025
			509	OMP (I)(COMM)	352/2025	03-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BALBEER SINGH JADON	ASHOK KUMAR	9013493108	ADVOCATEASHOK.1@GMAIL.COM	31.10.2025
			509	OMP (I)(COMM.)	364/2025	04-11-2025	KOTAK MAHINDRA BANK LTD VS SUKHWINDER SINGH	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718 222050	ASSOCIATESGARG1@GMAIL.COM	28.10.2025
			509	CS (COMM)	607/2025	04-11-2025	CANARA BANK ERSTWHILE SYNDICATE BANK VS ASIF ALI PROP M/S CUTS MAN SALON	CHITRA MALHTORA	9212888057	CHITRAMALHOTRASOBTI@GMAIL.COM	28.10.2025
			509	OMP (I)(COMM.)	401/2025	07-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS NAVDEEP KAUR 3831	ASHOK KUMAR	9013493108	ADVOCATEASHOK.1@GMAIL.COM	31.10.2025
			509	OMP (I)(COMM.)	403/2025	07-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SANJEEV SHARMA 6150	ASHOK KUMAR	9013493108	ADVOCATEASHOK.1@GMAIL.COM	31.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)	404/2025	07-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS LIYAKAT ALI 2788	ASHOK KUMAR	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	31.10.2025
			509	OMP (I)(COMM.)	405/2025	07-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BOBY R 3635	ASHOK KUMAR	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	31.10.2025
			509	OMP (I)(COMM.)	406/2025	07-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MAHENDER PAL 2331	ASHOK KUMAR	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	31.10.2025
			509	OMP (I)(COMM.)	407/2025	07-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MKPA MANPOWER AND TRAVEL SERVICES PVT LTD 8787	ASHOK KUMAR	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	31.10.2025
			509	CS (COMM)	609/2025	07-11-2025	M/S DELIUS PHARMACEUTICAL PVT LTD VS M/S JPEE DRUGS PVT LTD	DHARMENDRA BHAN	9971796299	DHARMENDER.DH ARMENDRA@GMAI L.COM	03.11.2025
			509	OMP (I)(COMM.)	448/2025	10-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS PARTAP SINGH	RAVI SHANKAR GARG ADVOCATES	9958683230,9718 222050 &	ASSOCIATESGARG1 @GMAIL.COM	01.11.2025
			509	OMP (I)(COMM.)	449/2025	10-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SATISH KUMAR	RAVI SHANKAR GARG ADVOCATES	9958683230,9718 222050 &	ASSOCIATESGARG1 @GMAIL.COM	01.11.2025
			509	OMP (I)(COMM.)	450/2025	10-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS BHAJAN LAL	RAVI SHANKAR GARG ADVOCATES	9958683230,9718 222050 &	ASSOCIATESGARG1 @GMAIL.COM	01.11.2025
			509	OMP (I)(COMM.)	451/2025	10-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS ROHTASH K	RAVI SHANKAR GARG ADVOCATES	9958683230,9718 222050 &	ASSOCIATESGARG1 @GMAIL.COM	01.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)	452/2025	10-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SALIM KHAN	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718222050	ASSOCIATESGARG1@GMAIL.COM	01.11.2025
			509	OMP (I)(COMM.)	453/2025	10-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS JSM ENTERPRISES	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718222050	ASSOCIATESGARG1@GMAIL.COM	01.11.2025
			509	OMP (I)(COMM.)	489/2025	11-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SANAVAR KHAN 8060	ASHOK KUMAR	9013493108	ADVOCATEASHOK.1@GMAIL.COM	05.11.2025
			509	OMP (I)(COMM.)	490/2025	11-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS UGAM SINGH 6109	ASHOK KUMAR	9013493108	ADVOCATEASHOK.1@GMAIL.COM	05.11.2025
			509	EXECUTION (COMM.)	260/2025	12-11-2025	HARISH KUMAR VS MUNICIPAL CORPORATION OF DELHI THROUGH ITS COMMISSIONER	ROBIN BHARDWAJ	9560905884		03.11.2025
			509	CS (COMM)	618/2025	12-11-2025	PUMA SE VS VIKAS JINDAL	GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	10.11.2025
			509	CS (COMM)	623/2025	12-11-2025	BATRA BREWERIES AND DISTILLERIES PVT LTD VS BERCHE HOLDINGS PVT LTD	RAJEEV K. TEWARI	99312276651	R.TEWARI88@GMAIL.COM	07.11.2025
			509	MISC DJ ADJ	750/2025	12-11-2025	SHRI GULSHAN VERMA AND ANOTHER DECEASED THROUGH LRS VS SMT SANGEETA SAHANI	SAMEER DEWAN	9810134684	SAMEERDEWAN123@REDIFFMAIL.COM	10.11.2025
			509	CS (COMM)	624/2025	13-11-2025	GAURAV SINGH VS TNW INTERNATIONAL PRIVATE LIMITED	VIVEK SINGH	9999130332	NITYA.NAKSLEGAL.COM	26.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	CS (COMM)	625/2025	14-11-2025	HBI BRANDED APPAREL ENTERPRISES VS VIKAS JINDAL	GAUTAM BHASIN	9999093893	ELUDICATION.LEG AL@OUTLOOK.COM	12.11.2025
			509	EXECUTION (COMM.)	266/2025	15-11-2025	SURAJ SINGH VS SCARBA ASSOCIATES PVT LTD	KNIKHLESH VASHISHT	9911363574	NIKHLESHVASHIS HTH@QMAIL.COM	13.11.2025
			509	EXECUTION (COMM.)	273/2025	18-11-2025	KOTAK MAHINDRA PRIME LTD VS RESTO MART INDIA PVT LTD	HARSH AHUJA	811843010,		06.11.2025
			509	EXECUTION (COMM.)	274/2025	18-11-2025	KOTAK MAHINDRA PRIME LIMITED VS BEENA RAM CHARAM	AJAY UPPAL	9811740125	VIRTUOUS.PEOPLE @GMAIL.COM	07.11.2025
			509	CS (COMM)	636/2025	18-11-2025	MOHD SALEEM PROP MINDS ART VS SHELJA BHARTI PROP DISHA TECHNOLOGY	MOHIT WADHWA	9871622030		14.11.2025
			509	CS (COMM)	637/2025	18-11-2025	CANARA BANK VS BABITA SHARMA	SARITA KANWAR	9560812121	INFO@STKLEGAL.I N	12.11.2025
			509	M.EX	174/2025	19-11-2025	PUNJAB NATIONAL BANK VS SHREE GANESH TRADERS	PUJA DUBEY	9716757382	ADVOCATEPUJADU BEYO4@GMAIL.CO M	15.11.2025
			509	EXECUTION (COMM.)	277/2025	19-11-2025	VISHAL KUMAR(SOLE PROPRITOR M/S POLY INDIA VSA PRATAP M/S DECENT ENGINEERING AND OTHERS	RAGHAVENDR SINGH	9958581208	RPSADVOCATE@LI VE.COM	06.11.2025
			509	OMP (I)(COMM.)	539/2025	19-11-2025	AXIS BANK LTD VS SARITA SHUKLA 3626	MAYANK MAHAJAN	9873347330		14.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)	540/2025	19-11-2025	AXIS BANK LTD VS ANIL SINGH BHADAURIYA	MAYANK MAHAJAN	9873347330		14.11.2025
			509	OMP (I)(COMM.)	547/2025	19-11-2025	AXIS BANK LTD VS SADDAM HUSSAIN 0520	MAYANK MAHAJAN	9873347330		14.11.2025
			509	CS (COMM)	639/2025	19-11-2025	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	9999093893	ELUDICATION.LEG AL@OUTLOOK.COM	17.11.2025
			509	OMP (I)(COMM.)	581/2025	20-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS VIRDIGARG CHAND	RAVI SHANKAR GARG ADVOCATES	9958683230,9718 222050	ASSOCIATESGARG1 @GMAIL.COM	10.10.2025
			509	OMP (I)(COMM.)	582/2025	20-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SURESH SINGH	RAVI SHANKAR GARG ADVOCATES	9958683230,9718 222050	ASSOCIATESGARG1 @GMAIL.COM	10.10.2025
			509	OMP (I)(COMM.)	583/2025	20-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SHREE SHYAMAJI GOODS CARRERS	RAVI SHANKAR GARG ADVOCATES	9958683230,9718 222050	ASSOCIATESGARG1 @GMAIL.COM	10.10.2025
			509	OMP (I)(COMM.)	584/2025	20-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS VIKAS S	RAVI SHANKAR GARG ADVOCATES	9958683230,9718 222050	ASSOCIATESGARG1 @GMAIL.COM	10.10.2025
			509	OMP (I)(COMM.)	585/2025	20-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SHREE SHYAMAJI GOODS CARRERS	RAVI SHANKAR GARG ADVOCATES	9958683230,9718 222050	ASSOCIATESGARG1 @GMAIL.COM	10.10.2025
			509	OMP (I)(COMM.)	592/2025	21-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RAJESH KUMAR 8079	ASHOK KUMAR	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	13.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)	593/2025	21-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RELIANCE SENSORS 9200	ASHOK KUMAR	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	13.11.2025
			509	OMP (I)(COMM.)	594/2025	21-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SAGAR SANJAY MANTAGIKAR 4433	ASHOK KUMAR	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	17.11.2025
			509	OMP (I)(COMM.)	595/2025	21-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS OM ENTERPRISES 0043	ASHOK KUMAR	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	13.11.2025
			509	OMP (I)(COMM.)	596/2025	21-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PRABHAKANT SHARMA 7986	ASHOK KUMAR	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	13.11.2025
			509	OMP (I)(COMM.)	597/2025	21-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GAURAV TOURS AND TRAVELS 6499	ASHOK KUMAR	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	13.11.2025
			509	OMP (I)(COMM.)	598/2025	21-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GAURAV TOURS AND TRAVELS 6500	ASHOK KUMAR	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	13.11.2025
			509	OMP (I)(COMM.)	599/2025	21-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS NILESH BAMA PATIL 2486	ASHOK KUMAR	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	13.11.2025
			509	EXECUTION (COMM.)	281/2025	24-11-2025	MOGLI LABS INDIA PVT LTD VS SHREE SIDDHANATH COTEX PRIVATE LIMITED AND OTHERS	TARUN VERMA	98714 95838	CSTARUNVERMA@ GMAIL.COM	07.11.2025
			509	EXECUTION (COMM.)	282/2025	24-11-2025	M/S MOGLI LABS (INDIA) PVT LTD VS VANDANA BAJPAI PROP OF M/S VANDANA OVERSEAS	TARUN VERMA	98714 95838	CSTARUNVERMA@ GMAIL.COM	07.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)	642/2025	24-11-2025	IDFC FIRST BANK LTD VS HAIDAR ALI 0174	MAYANK MAHAJAN	9873347330		21.11.2025
			509	OMP (I)(COMM.)	645/2025	24-11-2025	IDFC FIRST BANK LTD VS HARSH YADAV 4765	MAYANK MAHAJAN	9873347330		21.11.2025
			509	OMP (I)(COMM.)	647/2025	24-11-2025	IDFC FIRST BANK LTD VS BHUMICA JOSHI 8038	MAYANK MAHAJAN	9873347330		21.11.2025
			509	CS (COMM)	647/2025	24-11-2025	SPIGEN INDIA PVT LTD VS CASE FIT	GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	19.11.2025
			509	OMP (I)(COMM.)	651/2025	24-11-2025	IDFC FIRST BANK LTD VS LALIT SHARMA 0963	MAYANK MAHAJAN	9873347330		21.11.2025
			509	CS (COMM)	651/2025	26-11-2025	CANARA BANK VS M/S SHIV ENTERPRISES PROPRIETOR MR NITIN KUMAR	BIJAYMOHAN MRGOSWAMI	9015893668	ADVBMG2016@GMAIL.COM	22.11.2025
			509	OMP (I)(COMM.)	664/2025	27-11-2025	AXIS BANK LTD VS KAUSHAL 5286	MAYANK MAHAJAN	9873347330		22.11.2025
			509	OMP (I)(COMM.)	666/2025	27-11-2025	AXIS BANK LTD VS RAHUL KUMAR 8837	MAYANK MAHAJAN	9873347330		22.11.2025
			509	OMP (I)(COMM.)	667/2025	27-11-2025	AXIS BANK LTD VS RAMU KUMAR 7962	MAYANK MAHAJAN	9873347330		22.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)	668/2025	27-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS AMIT S	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718222050	ASSOCIATESGARG1@GMAIL.COM	25.11.2025
			509	OMP (I)(COMM.)	669/2025	27-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS HARJEET SINGH	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718222050	ASSOCIATESGARG1@GMAIL.COM	25.11.2025
			509	OMP (I)(COMM.)	674/2025	27-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MANJEET KUMAR	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718222050	ASSOCIATESGARG1@GMAIL.COM	25.11.2025
			509	OMP (I)(COMM.)	675/2025	27-11-2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MOHD MASRUR	RAVI SHANKAR GARG & ADVOCATES	9958683230,9718222050	ASSOCIATESGARG1@GMAIL.COM	25.11.2025
			509	OMP (I)(COMM.)	681/2025	27-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GHADGE BHUSHAN ULHAS 9173	ASHOK KUMAR	9013493108	ADVOCATEASHOK.1@GMAIL.COM	22.11.2025
			509	OMP (I)(COMM.)	682/2025	27-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SAT PAUL 6773	ASHOK KUMAR	9013493108	ADVOCATEASHOK.1@GMAIL.COM	22.11.2025
			509	CS (COMM)	655/2025	28-11-2025	M/S ALEXIS GLOBAL PVT LTD VS M/S CHETAK LOGISTICS LIMITED	HEMANT KAUSHIK	9899957223	HEMANTKAUSHIK2660@GMAIL.COM	18.11.2025
			509	MISC DJ ADJ	808/2025	28-11-2025	UPGRID SOLUTIONS PVT LTD VS SMT NIRMALA DEVI GUPTA	PRAMOD SINGH	987172439	CHAUHANPRAMOD833@GMAIL.COM	20.11.2025
			509	OMP (I)(COMM.)	727/2025	29-11-2025	AXIS BANK LTD VS MIYAN ASAD 9919	MAYANK MAHAJAN	9873347330		22.11.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)	728/2025	29-11-2025	AXIS BANK LTD VS SHREERAM PATHAK 5250	MAYANK MAHAJAN	9873347330		22.11.2025
			509	OMP (I)(COMM.)	729/2025	29-11-2025	AXIS BANK LTD VS SURENDRA KUMAR 6275	MAYANK MAHAJAN	9873347330		22.11.2025
			509	OMP (I)(COMM.)	730/2025	29-11-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS ABHISHEK SAXENA 4358	ASHOK KUMAR	9013493108	ADVOCATEASHOK.1 @GMAIL.COM	27.11.2025
TOTAL							2625				